

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt9>

MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Courtmasterdbone@gmail.com
courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-16676/2024 CM APPL. 70536/2024 WITH W.P.(C) 1037/2025	UDAI COLD STORAGE AND ICE PLANT PVT. LTD. V/s GOVT. OF NCT OF DELHI	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: GAURAV KUMAR(ADVGAURAVRAJJJ@GMAIL.COM)(8149262945)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
2	W.P.(C)-1037/2025 CM APPL. 5133/2025	UDAI COLD STORAGE AND ICE PLANT PVT LTD V/s GOVT OF NCT OF DELHI	SHISBA CHAWLA	
		OTHER DETAILS OF ADVOCATES: FUZAIL KHAN , SHISBA CHAWLA, GAURAV KUMAR(LAWYERMFK@GMAIL.COM)(9818331923)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

FRESH MATTERS & APPLICATIONS				
3	RFA(COMM)-5/2025 CM APPL. 559/2025	EVAAN ELEVATORS PVT LTD & ANR. V/s NARESH PAL SINGH & ANR.	SEEMA SINGH	
		OTHER DETAILS OF ADVOCATES: SEEMA SINGH (URVASHIJAIN125@GMAIL.COM){0}(PETITIONER) RAHUL (MAIL@RAHULMANGLA.COM){0}(RESPONDENT)		
4	CM APPL. 6064/2025 In W.P.(C)-4601/2013(Disposed off case)	MAHIPAL SINGH & ORS V/s UNION OF INDIA & ORS	DEV P BHARDWAJ, AJAY KUMAR PANDEY, ANIL GOEL, RAKESH KUMAR DUDEJA, S.K.DUBEY, RAJIV KHOSLA, RUCHIR MISHRA, KARTIK RATHI, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: ANKUR YADAV(ANKURYADAV3733@GMAIL.COM){0}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM){9810040662}(RESPONDENT)		
FOR ADMISSION				
5	FAO (COMM)-57/2025 CM APPL. 11559/2025 CM APPL. 11560/2025 CM APPL. 11561/2025	UNION OF INDIA V/s M/S R B ENTERPRISES	SHASHANK DIXIT	
		OTHER DETAILS OF ADVOCATES:		
6	LPA-952/2024 CM APPL. 55776/2024 CM APPL. 55777/2024	LAJWANTI V/s BSES YAMUNA POWER LIMITED	PARIKSHIT MAHIPAL	
		OTHER DETAILS OF ADVOCATES: PARIKSHIT MAHIPAL(PMAHIPAL09@GMAIL.COM){9868873986}(PETITIONER) MANSRI(MANSRI25@GMAIL.COM){0}(RESPONDENT)		
7	LPA-93/2025 CM APPL. 7383/2025 CM APPL. 7384/2025	DAWESCO LLP V/s UGRO CAPITAL LIMITED & ANR.	NEIL DAWES BHUTANI	
		OTHER DETAILS OF ADVOCATES: NDB(NDB@DAWESCO.COM){9540002596}(PETITIONER) CUSTOMER CARE(CUSTOMERCARE@UGROCAPITAL.COM){0}(RESPONDENT)		
8	RFA(COMM)-24/2025 CM APPL. 2051/2025 CM APPL. 2052/2025 CM APPL. 2053/2025	CHANDER SHEKHAR V/s SIDHARATHA DUGGAL	NISHANT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
9	CM APPL. 11906/2025 CM APPL. 11907/2025 In W.P.(C)-7478/2016(Disposed off case) WITH W.P.(C) 5470/2023	AMITABH DASSANI V/s THE REGISTRAR, COOP. SOCIETIES & ORS	ROHIT MINOCHA, SANDEEP KUMAR, SHALABH SINGHAL AND NIPUN MALHOTRA, SUKHNEET KAUR DHIR	
		OTHER DETAILS OF ADVOCATES: SUKHNEET KAUR DHIR(DHIRSUKHNEET@HOTMAIL.COM){9910158258}(RESPONDENT)		
10	W.P.(C)-12076/2024 CM APPL. 50263/2024 CM APPL. 50264/2024	WELL PROTECT MANPOWER SERVICES PVT LTD V/s BABA SAHEB AMBEDKAR HOSPITAL AND ANR	TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES: TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM){9810162373}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){9868250806}(RESPONDENT)		
11	W.P.(C)-2232/2025	M/S. BAYHAM (INDIA) PVT. LTD. V/s M/S. RAIL VIKAS NIGAM LIMITED	MUKUL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: MUKUL K GUPTA(MKUMAR_LEGAL01@YAHOO.CO.IN){9810751430}(PETITIONER) CMD RVNL(CMDRVNL@RVNL.ORG, CVO@RVNL.ORG){0}(RESPONDENT) ANIL SETH(OFFICE@SETHLAWCHAMBERS.COM){0}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
12	LPA-711/2017 CM APPL. 40399/2017 WITH LPA 385/2024	CENTRAL PUBLIC INFORMATION OFFICERS V/s C.J. KARIRA	SANJEEV BHANDARI	
		OTHER DETAILS OF ADVOCATES:		
13	LPA-385/2024 CM APPL. 28899/2024 CM APPL. 56441/2024 WITH LPA 711/2017	CENTRAL PUBLIC INFORMATION OFFICER, CENTRAL BUREAU OF INVESTIGATION V/s SANJEEV CHATURVEDI	PRAKARSH AIRAN, MUKESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR SINGH(ANUPAMSHARMAADVOCATE@HOTMAIL.COM){9810009734}(PETITIONER) MANOJ(MANOJ@KARMLLEGAL.COM){}(RESPONDENT) KAM LEGAL(OFFICEKARMLLEGAL.COM){}(RESPONDENT) ANUPAM SHARMA (ANUPAMSHARMAADVOCATE@HOTMAIL.COM){0}(PETITIONER)		

		MANOJ KHANNA (OFFICE@KARMLEGAL.COM)(9560482725)(RESPONDENT)		
14	LPA-751/2022 CM APPL. 56641/2022 WITH LPA 7/2023 LPA 399/2024 LPA 216/2024	THE INDIAN SCHOOL-SECOND SHIFT V/s GOVT OF NCT OF DELHI & ANR.	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA (INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
15	LPA-7/2023 CM APPL. 856/2023 CM APPL. 857/2023 CM APPL. 64685/2024 CM APPL. 64689/2024 WITH LPA 399/2024	ACTION COMMITTEE UNAIDED RECOGNIZED PRIVATE SCHOOLS V/s DIRECTORATE OF EDUCATION & ORS.	KAMAL GUPTA, KHAGESH B. JHA, SHIKHA SHARMA, SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) VINAY(VINAY.YADAV.AGS@GMAIL.COM)()(RESPONDENT) RDR(RDR_PS2005@HOTMAIL.COM)()(RESPONDENT) KBJ (ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) KAMAL(KAMALGUPTAANDCOMPANY@GMAIL.COM)(0)(RESPONDENT) RDR(RDR_PS2005@HOTMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) AAYUSH(AAYUSH.AGARWALA@GMAIL.COM)(0)(RESPONDENT) ABHIMANTRAN LEGAL LLP(ABHIMANTRANLEGAL@GMAIL.COM)(9999191196)(PETITIONER) RDR PS (RDR_PS2005@HOTMAIL.COM)(0)(RESPONDENT) K G (KAMALGUPTAANDCOMPANY@GMAIL.COM)(0)(RESPONDENT) AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(0)(RESPONDENT) SHIKHA SHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(RESPONDENT)		
16	LPA-216/2024 CM APPL. 17017/2024 WITH LPA 7/2023 LPA 751/2022	ANJALI PANDEY AS GUARDIAN OF AMITANJALI TIWARI V/s GOVT OF NCT OF DELHI & ANR.	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) ANJALI PANDEY()(9958564922)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SOVEREIGN SCHOOL(THESOVEREIGNSCHOOL@GMAIL.COM)()(RESPONDENT) SOVEREIGN SCHOOL(THESOVEREIGNSCH)()(RESPONDENT) AAYSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) THE SOVEREIGN SCHOOL(THESOVEREIGNSCHOOL@GMAIL.COM)()(RESPONDENT) MOHIT (MOHIT@PBA.NET.IN)()(RESPONDENT)		
17	LPA-399/2024 CM APPL. 30374/2024 CM APPL. 30375/2024 CM APPL. 35113/2024	APEEJAY SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KAMAL GUPTA (KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SC GNCTD(SCGNCTD@GMAIL.COM)()(RESPONDENT)		
18	LPA-204/2024 CM APPL. 14538/2024	CENTRAL BOARD OF SECONDARY EDUCATION V/s NASHETA ZAIDI(THROUGH GUARDIAN)AND ANR	MANISHA SINGH	
		OTHER DETAILS OF ADVOCATES: MANISH SINGH(MANISHASINGH2501@YAHOO.COM)(9811941496)(PETITIONER) IMRANZAIDI(IMRANZAIDI@REDIFFMAIL.COM)()(RESPONDENT)		
19	CM APPL. 21158/2021 CM APPL. 12343/2025 In W.P.(C)-2091/1985(Disposed off case)	GANGA SARAN & ORS. V/s UOI & ORS.	SHANKAR VAIDYALINGAN, SHARIQ IQBAL, RIKKY GUPTA, M.BAGAI, ANUSUYA SALWAN, S.S.TRIPATHY, RAKESH KUMAR, GEETA LUTHRA, RIKKY GUPTA	
		OTHER DETAILS OF ADVOCATES: SHARIQIQBAL(ADVOCATESHARIQIQBAL@GMAIL.COM)(9990924005)(PETITIONER) DHRUV TAMTA(TAMTAADVOCATES@OUTLOOK.COM)(9899989917)(PETITIONER) SANJAY(SANJAYGUPTA6@HOTMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) RIKKY GUPTA(RIKKSGUPTA@GMAIL.COM)(9811062591)(PETITIONER)		

20	W.P.(C)-6990/2016	SARBATI DEVI & ORS V/s UNION OF INDIA & ANR	ANIL KUMAR, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
21	W.P.(C)-9592/2019 CM APPL. 1775/2025	SURESH CHAND AND ANR. V/s LAND ACQUISITION COLLECTOR	B S CHAUHAN, BHISHAMPAL SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: B S CHAUHAN()(9312706649)(PETITIONER)		
22	W.P.(C)-3216/2022	ASHWINI KUMAR UPADHYAY V/s UNION OF INDIA & ORS.	ASHWINI KUMAR UPADHYAY, SAUMYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: ASHWINI KUMAR UPADHYAY()(8800278866)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SAUMYA KAPOOR(SAUMYAKAPOOR2016@GMAIL.COM)(7303433782)(RESPONDENT)		
23	W.P.(C)-5645/2022	SH. FATEH SINGH & ORS. V/s UNION OF INDIA & ORS.	BRAHM DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: B D SHARMA AND ASSOCIATES(ADV.BDSHARMAA@GMAIL.COM)(9811105381)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
24	W.P.(C)-12089/2022 CM APPL. 36136/2022	UTTAM CHAND MEENA V/s UNION OF INDIA & ORS.	PRASHANT VAXISH	
		OTHER DETAILS OF ADVOCATES: PRASHANT VAXISH(OFFICE@PPLAW.IN)(8130250698)(PETITIONER) DEPARTMENT OF CONSUMER AFFAIR(SECY-CA@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NCDRC(NCDRC@NIC.IN)()(RESPONDENT)		
25	W.P.(C)-13512/2022 CM APPL. 41104/2022 CM APPL. 41105/2022 WITH W.P.(C) 13569/2022	AGP CITY GAS PRIVATE LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	PIYUSH JOSHI, RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: PIYUSH JOSHI (PIYUSH.JOSHI@CLARUSLAW.COM, SUMITI.YADAVA@CLARUSLAW.COM)(9871881988)(PETITIONER) PETROLEUM AND NATURAL GAS REGULATORY BOARD(SECRETARY@PNGRB.GOV.IN)(9999663394)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(RESPONDENT)		
26	W.P.(C)-13569/2022 CM APPL. 41342/2022	AGP CGD INDIA PRIVATE LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	PIYUSH JOSHI, RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: PIYUSH JOSHI(PIYUSH.JOSHI@CLARUSLAW.COM, SUMITI.YADAVA@CLARUSLAW.COM)(9871881988)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(RESPONDENT)		
27	W.P.(C)-12994/2023	SHRI RAJBIR SINGH V/s LAND ACQUISITION COLLECTOR ADM & ORS.	VIVEK KUMAR TANDON, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR (VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
28	W.P.(C)-14785/2023	SH. B.D. JOSHI V/s GOVT. OF NCT OF DELHI & ORS.	MANOJ KUMAR BADSIWAL, QURRATULAIN	
		OTHER DETAILS OF ADVOCATES: REAHUL PANDEY & ASSOCIATES(REAHULPANDEY82@GMAIL.COM)(9911784242)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, ADVSKOFFICE@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM)(1123384193)(RESPONDENT) QURRATULAIN (QURRATULAIN29@GMAIL.COM)(8368626485)(RESPONDENT)		

29	W.P.(C)-5763/2024 CM APPL. 23866/2024 CM APPL. 23868/2024 CM APPL. 31272/2024 CM APPL. 31273/2024 CM APPL. 33111/2024 CM APPL. 62157/2024	IDIS SECURITATEM SOLUTIONES PVT LTD AND ANR V/s RAILTEL CORPORATION OF INDIA LTD AND OTHERS	SOUGAT MISHRA, PRIYESH MOHAN SRIVASTAVA, SHANKARI MISHRA, VIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: SOUGAT MISHRA AND BHARGAVR THALI(SOUGAT@SMISHRALAW.IN)(9953932440)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RAILTELI INDIA(CMDRAILTEL@RAILTELINDIA.COM, JSMARWAH@RAILTELINDIA.COM, DG@RDSO.RAILNET.GOV.IN)()(RESPONDENT) SOUGAT MISHRA(SOUGAT@SMISHRALAW.IN)(9953932440)(PETITIONER) NIKITA , LW CLERK KRM OFFICE, RAILNET(NIKITA@SMISHRALAW.IN, KRM.OFFICECLERK@GMAIL.COM, DG@RDSO.RAILNET.GOV.IN)()(RESPONDENT) JS MARWAH(JSMARWAH@RAILTELINDIA.COM)()(RESPONDENT) BHARGAV THALI, RAILTEL INDIA(BHARGAV@CHAMBERSOFBHARGAVTHALI.COM, CMDRAILTEL@RAILTELINDIA.COM,)(RESPONDENT) YSD AS, SHASHANK GARG, UNION OF INDIA(YSDASSOCIATES@GMAIL.COM, OFFICE@SHASHANKGARG.NET, UOIDHC@GMAIL.COM)()(RESPONDENT) PRIYESH MOHAN(YSDASSOCIATES@GMAIL.COM)(9892786353)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) IDIS INDIA, RAILTEL INDIA, DG RDSO(MD@IDISINDIA.IN, CMDRAILTEL@RAILTELINDIA.COM, DG@RDSO.RAILNET.GOV.IN)()(RESPONDENT) MS. SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER) Y S D ASSOCIATES(YSDASSOCIATES@GMAIL.COM)(0)(RESPONDENT) VIDHI GUPTA(VIDHI_ GUPTA2000@YAHOO.COM)(9910170303)(RESPONDENT)		
30	W.P.(C)-6041/2024 CM APPL. 25036/2024 CM APPL. 5606/2025	BHILAI ENGINEERING CORPORATION LIMITED V/s STEEL AUTHORITY OF INDIA LIMITED	UTKARSH MISHRA, SAMAKSH GOYAL	
		OTHER DETAILS OF ADVOCATES: RISHI ANAND(RISHI.ANAND@DSKLEGAL.COM)(8800366422)(PETITIONER) STEEL AUTHORITY OF INDIALIMITED(ALAKHKUMAR.SCORPIO16@GMAIL.COM, EDPROJECT.TS@SAIL.IN)()(RESPONDENT) SAMAKSH GOYAL(OFFICE.SSGOYAL@GMAIL.COM)(0)(PETITIONER) RISHI ANAND(RISHI.ANAND@DSKLEGAL.COM)(0)(RESPONDENT)		
31	W.P.(C)-1540/2025 CM APPL. 7562/2025 CM APPL. 7564/2025	PIRAMAL PHARMA LIMITED V/s DEPARTMENT OF PHARMACEUTICALS & ANR.	ARCHANA SAHADEVA	
		OTHER DETAILS OF ADVOCATES: ARCHANA SAHADEVA(ARCHANA@SAHADEVALAWCHAMBERS.COM)(9818758576)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
32	W.P.(C)-1616/2025 CM APPL. 7897/2025	IMC LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ANR.	R MAYA	
		OTHER DETAILS OF ADVOCATES: SOLARIS LEGAL(NISHA.BHATIA@SOLARISLEGAL.IN)(7755888818)(PETITIONER) PETROLEUM AND NATURAL GAS REGULATORY BOARD, UOI(UTKARSH.SHARMA7@GMAIL.COM; RAHUL.SAHAY@SAHAYCHAMBERS.COM;SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-3598/2025 CM APPL. 16843/2025 CM APPL. 16844/2025 CM APPL. 16845/2025	FROG CELLSAT LIMITED V/s UNION OF INDIA & ORS.	ANSHUJ DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANSHUJ DHINGRA LAW (OFFICE@ADLO.IN, ADLAWOFFICES@GMAIL.COM)(9810496660)(PETITIONER) CELLCOMM SOLUTIONS, UNION OF INDIA, CABINET, SPGPROV(INFO@CELLCOMMSOLUTIONS.COM, UOIDHC@GMAIL.COM, CABINET@NIC.IN, SPGPROV@NIC.IN)(1123384193)(RESPONDENT)		
LAND ACQUISITION MATTERS(ANMM)				
34	CM APPL. 38046/2019 CM APPL. 38047/2019 In W.P.(C)-6879/2014(Disposed off case)	DIRECTOR,GAIL (INDIA) LTD. AND ORS. V/s NANAK RAM	SANJEEV SAGAR, PRASHANT KUMAR SHARMA, VINEET MALIK ASSOCIATES, VINOD SEHRAWAT, NL GANAPATHI	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR SHARMA()(9873004308)(PETITIONER) NL GANAPATHI (GANAPATHI.NL@GMAIL.COM)(9810935911)(PETITIONER)		
35	W.P.(C)-3225/2016	R N JINDAL AND ANR V/s GOVT OF NCT OF DELHI AND ORS	HARISH SANDHU, SANJAY KUMAR PATHAK, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES:		

36	W.P.(C)-788/2021 CM APPL. 27282/2022 WITH W.P.(C) 789/2021 W.P.(C) 8785/2021	RANVIR SINGH RANA V/s GOVT OF NCT OF DELHI AND ANR	AJAY SINGH, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: AJAY SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192846)(PETITIONER) A.K. SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192846)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) RAJNEESH KUMAR(RAJNEESHKUMAR09@GMAIL.COM)(9810613470)(PETITIONER) AJAY (AJAY_LEGALHELP@YAHOO.CO.IN)()(RESPONDENT)		
37	W.P.(C)-789/2021 CM APPL. 27295/2022	INDER SINGH SINCE DECEASED THROUGH LR KRISHAN RANA V/s GOVT OF NCT OF DELHI AND ANR	AJAY KUMAR SINGH, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: AJAY SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192846)(PETITIONER) A.K. SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192846)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) RAJNEESH KUMAR SHARMA(RAJNEESHKUMAR09@GMAIL.COM)(9810613470)(PETITIONER) AJAY(AJAY_LEGALHELP@YAHOO.CO.IN)()(RESPONDENT)		
38	W.P.(C)-8785/2021 CM APPL. 27350/2021	SAMEEN KUMAR V/s GOVT OF NCT OF DELHI AND ANR	AJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: A K SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192946)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-12882/2018 CM APPL. 49912/2018	AJAY KUMAR PARJAPATI V/s UNION OF INDIA AND ORS.	SUMIT KUMAR, SHRAM VIR VATS, ANKUR GOEL, TILAK RAJ	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR()(9911247063)(PETITIONER) SHRAM VIR VATS(VATSADVOCATE1978@GMAIL.COM)(9711881260)(PETITIONER) ANKUR GOEL(ADVOCATEANKURGOEL@GMAIL.COM)(9811244145)(RESPONDENT) TILAK RAJ(VATSRAJSOLUTIONS@GMAIL.COM)(9871918549)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
2	W.P.(C)-3927/2025 CM APPL. 18231/2025	CAROL INFRASTRUCTURE PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 27, DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
3	ITA-1/2025 WITH ITA 3/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s SPRINGER NATURE CUSTOMER SERVICE CENTRE GMBH	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RBSRSTANDINGCOUNSEL@GMAIL.COM)(9810371417)(PETITIONER) SANJIV GOSWAMI(SANJIV.GOSWAMI@SPRINGER.COM)(0)(RESPONDENT)		
4	ITA-3/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s SPRINGER NATURE CUSTOMER SERVICE CENTRE GMBH	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) SANJIV (SANJIV.GOSWAMI@SPRINGER.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	FAO(OS) (COMM)-59/2024 WITH FAO(OS) (COMM) 60/2024	OIL AND NATURAL GAS CORPORATION LTD V/s JSIW INFRASTRUCTURE PVT LTD	AAKRITI DAWAR, AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(RESPONDENT)		
6	FAO(OS) (COMM)-60/2024	OIL AND NATURAL GAS CORPORATION LTD V/s JSIW INFRASTRUCTURE PVT LTD	AAKRITI DAWAR, AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(RESPONDENT)		

7	ITA-400/2022	PR. COMMISSIONER OF INCOME TAX, DELHI-7 V/s PAWANSUT MEDIA SERVICES (P) LTD.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI & ADEEBA MUJAHID(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) INCOME TAX(DELHI.PCIT7@INCOMETAX.GOV.IN)()(PETITIONER) M/S PAWANSUT MEDIA SERVICE PVT LTD(PAWANSUTMEDIA2006@GMAIL.COM)()(RESPONDENT)		
8	ITA-471/2022 WITH ITA 473/2022 ITA 474/2022	PR. COMMISSIONER OF INCOME TAX V/s STEEL AUTHORITY OF INDIA LTD	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM)(9999711099)(PETITIONER) TAXSAIL(TAXSAIL@GMAIL.COM)()(RESPONDENT) SAIL(SECY.SAIL@SAIL.IN)()(RESPONDENT)		
9	ITA-473/2022	PR. COMMISSIONER OF INCOME TAX V/s STEEL AUTHORITY OF INDIA LTD	ZOHEB HOSSAIN, RUPESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM)(9999711099)(PETITIONER) SECY(SECY.SAIL@SAIL.IN, TAXSAIL@GMAIL.COM)()(RESPONDENT) RUPESH KUMAR(RUPESHKUMAR.OFFICE@GMAIL.COM)(9811176770)(RESPONDENT)		
10	ITA-474/2022	PR COMMISSIONER OF INCOME TAX V/s STEEL AUTHORITY OF INDIA LTD	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM)(9999711099)(PETITIONER) TAXSAIL(TAXSAIL@GMAIL.COM)()(RESPONDENT) SAIL(SECY.SAIL@SSAIL.IN)()(RESPONDENT)		
11	RFA(COMM)-118/2022 CM APPL. 54829/2022 CM APPL. 54830/2022	NATIONAL INSURANCE COMPANY LIMITED V/s M/S VIVEK TRAVELS (REGD).	LAXMI CHAUHAN, AMIT KUMAR MAIHAN	
		OTHER DETAILS OF ADVOCATES: LAXMI CHAUHAN, LALIT CHAUHAN(MP@LEGAFIN.IN)()(PETITIONER) VIVEK (INFO@VIVEKTRAVELS.COM)()(RESPONDENT) JASMINE(CHAUHANJASMINE2001@GMAIL.COM)()(RESPONDENT) SHAMBHVI MAN SINGH(SHAMBHVIMANSINGH@LEGAFIN.IN)()(RESPONDENT) AMIT KUMAR MAIHAN(SAVLAWASSOCIATE@GMAIL.COM)(9871897844)(RESPONDENT)		
12	RFA(COMM)-165/2024 CM APPL. 25851/2024 CM APPL. 25853/2024	M/S SONAM ENTERPRISES V/s CANARA BANK	PANKAJ KUMAR JAISWAL, SHIVANI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIVANI GUPTA(GARGSHIVANI249@GMAIL.COM)(9068159739)(PETITIONER)		
13	RFA(COMM)-272/2024	M/S JAGDAMBA SALES CORPORATION V/s STATE OF GNCT OF DELHI AND OTHERS	RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
14	RFA(COMM)-326/2024	MANISH AGGARWAL V/s KAMAL KUMAR	DEEPAK SINGH, KUNWER PAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK SINGH THAKUR& ASSOCIATES(ADVDEEPAKSINGHOFFICIAL@GMAIL.COM)(9654290606)(PETITIONER) KUNWER PAL(KPSINGH7754@GMAIL.COM)(9811276140)(RESPONDENT)		
15	RFA(COMM)-334/2024 CM APPL. 47650/2024	HCL INFOTECH LIMITED V/s INTEX TECHNOLOGIES INDIA LIMITED	NISHANT AWANA, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
16	RFA(COMM)-373/2024 CM APPL. 52679/2024 CM APPL. 52680/2024 CM APPL. 52681/2024	M/S TANEJA PAINTS AND HARDWARE STORE & ANR. V/s M/S AKZO NOBEL INDIA LIMITED	MOHD YASIN, RAJ KUMAR RUHIL	
		OTHER DETAILS OF ADVOCATES: MOHD YASIN(OFFICEOFMOHDYASIN@GMAIL.COM)(9648594449)(PETITIONER) RAJ(RAJ@RUHIL.IN)(0)(RESPONDENT) RAJ KUMAR RUHIL(RAJ.RUHIL@GMAIL.COM)(8010074443)(RESPONDENT)		
17	RFA(COMM)-514/2024 CM APPL. 69928/2024	M/S BOMBAY FISH SHOP V/s M/S DOGGIES DABBAS PVT LTD. AND ANR	ALOK BHACHAWAT	
		OTHER DETAILS OF ADVOCATES:		
18	RFA(COMM)-523/2024 CM APPL. 70969/2024 CM APPL. 3509/2025	MS SHIV CONSTRUCTION COMPANY & ORS. V/s MR. RAJ KUMAR SHARMA THROUGH LEGAL HEIRS & ORS.	DEEPAK JAIN, MANJIT SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR SHUKLA(ADVSUMITSHUKLA@GMAIL.COM)(8800652304)(PETITIONER)		

		SG ASSOCIATES(SGASSOCIATES444@GMAIL.COM)()(RESPONDENT) MANJIT SINGH CHAUHAN(GEORGIANSLAWOFFICE@GMAIL.COM)(9810326486)(RESPONDENT)		
19	W.P.(C)-12656/2018	ASSOCIATION OF NCTE APPROVED COLLEGES TRUST V/s NATIONAL COUNCIL FOR TEACHER EDUCATION	SANJAY SHARAWAT, ARUNIMA DWIVEDI, ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARAWAT()(9810220522)(PETITIONER) ABHISHEK SINGH(LEGAL.PRAHI@GMAIL.COM)(8447060945)(PETITIONER)		
20	W.P.(C)-7233/2019	FIVE VISION PROMOTERS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-9(1), DELHI	PRAKASH KUMAR, RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(PETITIONER)		
21	W.P.(C)-13418/2019 WITH W.P.(C) 13495/2019	MATRIX CLOTHING PVT LTD V/s ASSISTANT COMMISSIONER OF INCOMETAX CIRCLE - 16(2)NEW DELHI	RAVI PRATAP MALL	
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER)		
22	W.P.(C)-13495/2019	MATRIX CLOTHING PVT LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE - 16(2)NEW DELHI	RAVI PRATAP MALL	
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER)		
23	W.P.(C)-4826/2021 CM APPL. 14862/2021 CM APPL. 17474/2021 CM APPL. 51725/2023 CM APPL. 12957/2025	INDERJIT MEHTA CONSTRUCTIONS PVT. LTD. & ORS. V/s INCOME TAX DEPARTMENT & ANR.	PRAVEEN CHAUHAN, PRAVEEN CHAUHAN, VIKRAM PRADEEP, VIKRAM PRADEEP	
		OTHER DETAILS OF ADVOCATES: PRAVEEN CHAUHAN(PRAVEENCHAUHAN65@GMAIL.COM)(9810008847)(PETITIONER) THE DEPUTY DIRECTOR OF INCOME TAX (INV.), (ASHEESH@AILE.IN)()(PETITIONER) INCOME TAX DEPARTMENT (ASHEESH@AILE.IN)()(PETITIONER) THE DEPUTY DIRECTOR OF INCOME TAX (INV.), (ASHEESH@AILE.IN)()(PETITIONER) INCOME TAX DEPARTMENT (ASHEESH@AILE.IN)()(PETITIONER) THE DEPUTY DIRECTOR OF INCOME TAX (INV.), (ASHEESH@AILE.IN)()(PETITIONER) INCOME TAX DEPARTMENT (ASHEESH@AILE.IN)()(PETITIONER) ASHOK K MANCHANDA(ASHOKKMANCHANDA19@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) PRAVEEN CHAUHAN (PRAVEENCHAUHAN65@GMAIL.COM)()(PETITIONER) INB(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) PRAVEEN CHAUHAN(PRAVEENCHAUHAN65@GMAIL.COM)()(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) VIKRAM PRADEEP(COVP.LAW@GMAIL.COM)(8826257100)(PETITIONER) INDRUJSINGHRAI(CHAMBERSOFINDRUJSINGHRAI@GMAIL.COM)(0)(RESPONDENT) VIKRAM PRADEEP(VIKRAMPRADEEP.ILS@GMAIL.COM)(8826257100)(PETITIONER)		
24	W.P.(C)-13069/2021 CM APPL. 41210/2021	M/S UCWEB MOBILE PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	NAGESWAR RAO D.D., KAMAL KANT JHA	
		OTHER DETAILS OF ADVOCATES: NAGESHWAR RAO()(9540688574)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT)		
25	W.P.(C)-3548/2022	S AND S PIONEER CORP. V/s ACIT, CIRCLE 34 (1) NEW DELHI & ORS.	PABITRA ROY CHAUDHURI, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: P. ROYCHAUDHURI(PABITRARC@GMAIL.COM)(9811124182)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
26	W.P.(C)-11136/2022 CM APPL. 46614/2023	A.T. KEARNEY LIMITED V/s CENTRALIZED PROCESSING CENTRE, BENGALURU & ORS.	MANUJ SABHARWAL, PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL (MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) DELHI DCIT JUDICIAL (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9312228721)(RESPONDENT) MSCHAMBERS(OFFICE@MSCHAMBERS.IN)()(RESPONDENT)		

27	W.P.(C)-833/2023	KALAKAR EXPORTS PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE MR DHRUV BHASIN V/s UNION OF INDIA THROUGH CENTRAL BOARD OF DIRECT TAXES THROUGH ITS CHAIRPERSON & ANR.	PULKIT DEORA, SHAILENDRA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: PULKIT DEORA AND VAISHNAVI VARSHNEY(NDH_117@OUTLOOK.COM)(7532883063)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHAILENDRA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)		
28	W.P.(C)-3156/2023	SUDHANGSHU SHEKHAR BISWAL V/s ASSISTANT COMMISSIONER OF INCOME TAX	VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: VENKETESH CHAURASIA(VENKETESH@GMAIL.COM)(7217817648)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9868250806)(RESPONDENT)		
29	W.P.(C)-6059/2023	SWAGAT KUMAR NANDA V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 25 NEW DELHI	ARMAAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: DAKM LAW ASSOCIATES(SANJIVVERMA@YAHOO.COM)(9873004306)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
30	W.P.(C)-6845/2023 CM APPL. 26781/2023	VIALE MANAGEMENT CONSULTANTS PRIVATE LIMITED V/s INCOME TAX OFFICER & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
31	W.P.(C)-9089/2023 CM APPL. 34581/2023	AWFIS SPACE SOLUTIONS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1), DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM)()(PETITIONER) VED JAIN(LITIGATION@VJALEGAL.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
32	W.P.(C)-10442/2023 CM APPL. 40492/2023 WITH W.P.(C) 11701/2023	FASTECH BUILDERS PVT. LTD. V/s INCOME TAX OFFICER WARD 9(1) & ORS.	SURBHI CHANDRA	
		OTHER DETAILS OF ADVOCATES: SURBHI CHANDRA(SURBHI.CHANDRA2012@GMAIL.COM)(9873938489)(PETITIONER) PARWINDER KAUR(PARWINDER.KAUR@INCOMETAX.GOV.IN, CHAIRMANCBTD@NIC.IN)()(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CHAIRMANCBTD@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
33	W.P.(C)-11701/2023 CM APPL. 45665/2023	FASTECH BUILDERS PVT. LTD. V/s DEPUTY COMMISSIONER OF INCOME TAX OFFICER WARD 9(1) & ANR.	SURBHI CHANDRA	
		OTHER DETAILS OF ADVOCATES: SURBHI CHANDRA(SURBHI.CHANDRA2012@GMAIL.COM)(9873938489)(PETITIONER) CBTD(CHAIRMANCBTD@NIC.IN)(9871534284)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT19.1@INCOMETAX.GOV.IN)()(RESPONDENT)		
34	W.P.(C)-13084/2023 CM APPL. 51641/2023	PRATEEK RATHI & ANR. V/s THE INCOME TAX OFFICER, WARD 26(3) DELHI	MUKESH SUKHIJA	
		OTHER DETAILS OF ADVOCATES: MUKESH SUKHIJA(MUKESH@AASTHALAW.COM)(9810296468)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO26.3@INCOMETAX.GOV.IN)()(RESPONDENT)		
35	W.P.(C)-3488/2024 CM APPL. 14207/2024	ISHWAR GUPTA V/s THE INCOME TAX OFFICER, WARD-43(6), NEW DELHI & ANR.	MANAS SHANKAR RAY	
		OTHER DETAILS OF ADVOCATES:		

		DR. MANAS SHANKAR RAY AND SHOURYENDU RAY AND NEELU MOHAN(RAYMSIRS@GMAIL.COM, MSRAY@NORACHAMBERS.IN)(9999049393)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
36	W.P.(C)-6320/2024 CM APPL. 26294/2024 WITH W.P.(C) 6321/2024 W.P.(C) 7068/2024	NIMIT BUILDERS PRIVATE LIMITED (AS SUCCESSOR IN INTEREST OF JK JEET CLOTHES PVT LTD) V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 16(1) & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
37	W.P.(C)-6321/2024 CM APPL. 26296/2024	NIMIT BUILDERS PRIVATE LIMITED (AS SUCCESSOR IN INTEREST OF VERMA PROPTECH PVT LTD) V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 16(1) & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
38	W.P.(C)-7068/2024 CM APPL. 29460/2024	NIMIT BUILDERS PRIVATE LIMITED V/s INCOME TAX OFFICER & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
39	W.P.(C)-11124/2024 CM APPL. 45998/2024	GREEN VALLEY PROPERTIES PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 10(3), DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
40	W.P.(C)-11195/2024 CM APPL. 46299/2024	HANS METALS LTD. THROUGH ITS DIRECTOR MR. RAJEEV KANT KUMAR V/s CHIEF COMMISSIONER INCOME TAX DELHI 4 & ANR.	ASHOK KUMAR BABBAR	
		OTHER DETAILS OF ADVOCATES: A K BABBAR AND V K SABHARWAL (AKBABBAR@GMAIL.COM)(9811115749)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
41	W.P.(C)-11240/2024	ARCHANA JAIN V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 3 DELHI & ORS.	SHANTANU DUBEY	
		OTHER DETAILS OF ADVOCATES: SHANTANU DUBEY(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
42	W.P.(C)-11521/2024 CM APPL. 47801/2024	RAKSHIT BUILDCON PVT LTD V/s ASCITSISTANT COMMISSIONER OF INCOME TAX CIRCLE 19 (1) NEW DELHI	MADHUR AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
43	W.P.(C)-12698/2024 CM APPL. 52865/2024	SABENA PURI (THROUGH CONSTITUTED POWER OF ATTORNEY HOLDER MR. DILIP BHAGTANI) V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, ANKIT.BANATI@AGLAW.IN, ABHAY.AGNIHOTRI@AGLAW.IN)(9810188705)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.IT2.2.2@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

44	W.P.(C)-13096/2024 CM APPL. 54734/2024	ACHARAJ RAM SHAMBHU RAM A PARTNERSHIP FIRM THROUGH ITS PARTNER SHAILENDER SONI V/s INCOME TAX OFFICER WARD 46 -1 & ANR.	ABHIMANYU JHAMBHA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBHA(AJ@ABHIMANYUJHAMBHA.COM)(9218999999)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
45	W.P.(C)-13210/2024	KAPEDOME ENTERPRISES LTD (FORMERLY KNOWN AS ESTEEM FINVENTURES LTD) V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 13(1) DELHI & ANR.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAWW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT13.1@INCOMETAX.GOV.IN, EFILINGWEBMANAGER@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
46	W.P.(C)-14565/2024 CM APPL. 61084/2024	IRO GRACE REALTECH PRIVATE LIMITED V/s ACIT CIRCLE-10 (1) DELHI & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(1145751787)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
47	W.P.(C)-15080/2024	GBT INDIA PRIVATE LIMITED. V/s ASSISTANT COMMISSIONER OF INCOME TAX (OSD) RANGE 10,NEW DELHI & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, ANANYA KAPOOR, SHIVAM YADAV(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
48	W.P.(C)-15666/2024 CM APPL. 65781/2024 WITH W.P.(C) 17829/2024	MS VISHVAS TECHNOSOFT PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 26 (3) DELHI	VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: VENKETESH CHAURASIA(VENKETESH@GMAIL.COM)(7217817648)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
49	W.P.(C)-17829/2024 CM APPL. 75888/2024	VISHVAS TECHNOSOFT PVT LTD V/s ITO, WARD 26(3), DELHI	VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: VENKETESH CHAURASIA(VENKETESH@GMAIL.COM)(7217817648)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
50	W.P.(C)-16394/2024	OPENWAVE MOBILITY INC V/s CHIEF COMMISSIONER OF INCOME TAX, AND ORS.	AJAY KHANNA	
		OTHER DETAILS OF ADVOCATES: GAURAV SINGHAL(GS@HEADSUP.IN)(9811130097)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-17334/2024	MEDHA HOUSING PVT. LTD. V/s INCOME TAX OFFICER WARD 17(1), DELHI	SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN(DSLEGAL2018@GMAIL.COM)(9871544495)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
52	W.P.(C)-17434/2024	INDIA TOURISM DEVELOPMENT CORPORATION LTD V/s ASSTT COMMISSIONER OF INCOME TAX CIRCLE 53(1) & ANR.	SATYEN SETHI	
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(1126510104)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
53	W.P.(C)-17439/2024	INDIA TOURISM DEVELOPMENT CORPORATION LTD V/s ASSTT COMMISSIONER OF INCOME TAX CIRCLE 53(1) & ANR.	SATYEN SETHI	
		OTHER DETAILS OF ADVOCATES:		

		SATYEN SETHI(SATYENSETHI@GMAIL.COM)(26510104)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCIT4@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
54	W.P.(C)-17525/2024 CM APPL. 74653/2024	NV INTERNATIONAL PRIVATE LIMITED. V/s DEPUTY COMMISSIONER OF INCOME-TAX CENTRAL CIRCLE - 31, DELHI & ORS.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
55	W.P.(C)-17760/2024 CM APPL. 75525/2024	K D KHERA AND CO PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 13 1 DELHI AND ORS	DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: RAKESH GUPTA , SOMIL AGARWAL, DUSHYANT AGRAWAL(RAKESH@TAXINDIA.NET)(1140622291)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
56	W.P.(C)-749/2025 CM APPL. 3747/2025	PRIYAS IMPEX PVT LTD V/s ACIT, CIR 19(1), DELHI	VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: VENKETESH CHAURASIA(VENKETESH@GMAIL.COM)(7217817648)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
57	W.P.(C)-3291/2025 CM APPL. 15558/2025	SQUARE VISION INDIA PVT LTD V/s PCIT-7, DELHI	VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: VENKETESH CHAURASIA(VENKETESH@GMAIL.COM)(7217817648)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
58	W.P.(C)-3506/2025 CM APPL. 16388/2025	CAROL INFRASTRUCTURE PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX,CENTRAL CIRCLE27, DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
59	W.P.(C)-3509/2025 CM APPL. 16394/2025	LANDCRAFT DEVELOPERS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX,CENTRAL CIRCLE 27, DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, ANANYA KAPOOR, TARUN CHANANA(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

14.04.2025

ADVANCE CAUSE LIST

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DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 11041/2025 In W.P.(C)-519/2012(Disposed off case)	MANOHAR LAL & ANR. V/s THE REGISTRAR, CO-OP. GROUP HOUSING SOCIETY AND ORS	PRATAP SAHANI, RAHUL SHUKLA, ARUN BIRBAL, NAVLIN SWAIN, V.K. TANDON	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA AND ASSOCIATES(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)(0)(PETITIONER) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(RESPONDENT)		
2	W.P.(C)-2076/2025 CM APPL. 9735/2025	SAMEER SETH V/s DEPARTMENT OF TRADE AND TAXES THROUGH ITS COMMISSIONER & ANR.	MAMTA	
		OTHER DETAILS OF ADVOCATES: MAMTA SHARMA(MAMTASHARMAADVSC@GMAIL.COM)(9971002686)(PETITIONER) SANTOSH KUMAR TRIPATHI, RAJEEV(STANDINGCOUNSELGNCTD@GMAIL.COM, RAJEEV.AGGARWAL@GRAVITASLEGAL.CO.IN)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	LPA-716/2018	GLOBAL CARRYING INDIA V/s UNION OF INDIA & ORS	AMITABH CHAUBEY, HASHMAT NABI, SAGRIKA TANWAR	
		OTHER DETAILS OF ADVOCATES: AMITABH CHAUBEY()(9818776375)(PETITIONER) SAGRIKA TANWAR(SAGRIKALEGAL@GMAIL.COM)(9811530359)(PETITIONER)		

4	LPA-557/2019 CM APPL. 38880/2019	MINISTRY OF DEFENCE V/s CONSULTING ENGINEERING SERVICES (INDIA) PVT LTD	MONIKA ARORA	
		OTHER DETAILS OF ADVOCATES: MONIKA ARORA()(9810246300)(PETITIONER)		
5	SERTA-2/2021	M/S JPG COSTRUTION PVT. LTD NEW DELHI V/s COMMISSIONER OF GST DELHI EAST NEW DELHI	SONIA SHARMA	
		OTHER DETAILS OF ADVOCATES: SONIASHARMA(SONIALEGAL111@GMAIL.COM)(9811111993)(PETITIONER) COMMISSIONER OF GST DELHI EAST NEW DELHI (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) COMMISSIONER OF GST DELHI EAST NEW DELHI (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
6	W.P.(C)-8931/2019 WITH W.P.(C) 11162/2019 W.P.(C) 9305/2019 W.P.(C) 6144/2023	K R ANAND V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX AND ANR.	RAJESH MAHNA AND CO., ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-11162/2019	SETHI CONSTRUCTION V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX AND ANR.	RAJESH MAHNA AND CO., SHADAN FARASAT	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHNA AND CO.()(9810116690)(PETITIONER)		
8	W.P.(C)-9305/2019	VIJAY SCREW HOUSE V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX AND ANR.	RAJESH MAHNA, SHADAN FARASAT	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHNA()(9810116690)(PETITIONER)		
9	W.P.(C)-6144/2023	M/S FOREVER NEW APPARELS PVT LTD V/s COMMISSIONER GOODS AND SERVICE TAX & ANR.	AKSHAT SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AKSHAT SRIVASTAVA(YOURAMICUS.ADVOCATE@GMAIL.COM)(9721063680)(PETITIONER) GST DELHI EAST LEGAL(GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		
10	W.P.(C)-11049/2019 WITH W.P.(C) 11099/2019	M/S ESSFOLMPEX PVT. LTD. V/s PRNCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	DR. PRABHAT KUMAR, AMIT BANSAL	
		OTHER DETAILS OF ADVOCATES: DR. PRABHAT KUMAR()(9999002043)(PETITIONER)		
11	W.P.(C)-11099/2019	M/S ESS DEE TRADING CO. V/s PRINCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	DR. PRABHAT KUMAR, AMIT BANSAL	
		OTHER DETAILS OF ADVOCATES: DR. PRABHAT KUMAR()(9999002043)(PETITIONER)		
12	W.P.(C)-5676/2021 CM APPL. 17729/2021	KRISHAK BHARATI COOPERATIVE LTD V/s CENTRAL REGISTRAR OF COOPERATIVE SOCIETIES	OM PRAKASH, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: OMPRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) OM PRAKSH(ADV.OMPRAKASH392@GMAIL.COM)(9810794902)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
13	W.P.(C)-10532/2021 CM APPL. 18595/2022 CM APPL. 32535/2022 CM APPL. 36129/2024 CM APPL. 64839/2024 CM APPL. 64862/2024 WITH W.P.(C) 10652/2022	THE NAVAL TECHNICAL OFFICERS CGHS LTD V/s THE REGISTRAR OF COOPERATIVE SOCIETIES	VIVEK KUMAR TANDON, VINAY DUBEY, RAJENDER ARYA, SANJAY JAIN, RAHUL SHUKLA, SANJAY JAIN, VINAY SHANKAR DUBEY, RAHUL SHUKLA, VINAY DUBEY, VIPUL GUPTA, SUNIL KUMAR JHA, AKSHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJENDER ARYA(RAJENDER.1508@GMAIL.COM)(9958593012)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) N T O C G H S(NTCHGS77@GMAIL.COM)()(RESPONDENT) SANJAY JAIN(LEX.CORPN@GMAIL.COM)(8860635799)(PETITIONER) VINAY KUMAR DUBEY(VINAYDUBEY777@GMAIL.COM)(9999071417)(PETITIONER) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(0)(RESPONDENT) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER)		

		VIVEK KUMAR(VIVEKKUMARTANDON@GMAIL.COM)(0)(RESPONDENT) SANJAY JAIN(LEXCORP@GMAIL.COM)(0000000000)(PETITIONER) VINAY SHANKAR DUBEY(VVSDUBEY@GMAIL.COM,JUSTLEGALSERVICE@GMAIL.COM)(9899237692)(PETITIONER) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(RESPONDENT) VINAY DUBEY(VINAYDUBEY77@GMAIL.COM)(9999071417)(PETITIONER) VIPUL GUPTA(MR.GUPTAVIPUL@GMAIL.COM)(9899191983)(RESPONDENT) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT) AKSHAY KUMAR(AKSHAY.0433@GMAIL.COM)(8375976516)(PETITIONER)	
14	W.P.(C)-10652/2022 CM APPL. 30896/2022	MADAN GOPAL AGARWAL V/s REGISTRAR OF CO-OPEARTIVE SOCIETIES & ANR.	RAJENDER ARYA, SUMEER KUMAR SHARMA, SUNIL KUMAR JHA
		OTHER DETAILS OF ADVOCATES: RAJENDER ARYA(RAJENDER.1508@GMAIL.COM)(9958593012)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATYAKAM ASSOCIATES(SATYAKAMASSOCIATES@GMAIL.COM)()(RESPONDENT) SUMEER KUMAR SHARMA(ADVOCATESUMEER@GMAIL.COM)(9873262092)(PETITIONER) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(PETITIONER)	
15	W.P.(C)-1317/2022	SAVITA NARANG V/s REGISTRAR COOPERATIVE SOCIETIES , GNCTD AND ANR	AKSHAY BHARDWAJ
		OTHER DETAILS OF ADVOCATES: AKSHAY BHARDWAJ(BHARDWAJLAWFIRMS@GMAIL.COM)(9810056596)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)	
16	W.P.(C)-8681/2022 CM APPL. 26180/2022	M/S GOZING TECHNOLOGY PVT. LTD. V/s UNION OF INDIA & ORS.	HEMLATA RAWAT, ADITYA SINGLA
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER)	
17	W.P.(C)-12709/2022 CM APPL. 2545/2023 CM APPL. 23805/2023 WITH W.P.(C) 9656/2023	MRS. RITIKA GULATI & ANR. V/s COMMISSIONER OF CENTRAL TAXES, GST DELHI, WEST & ANR.	ANANT NIGAM, JAISAL JOHN, SITWAT NABI
		OTHER DETAILS OF ADVOCATES: HARSH SETHI(HARSHSETHI@VHSLEGAL.COM)(9560769121)(PETITIONER) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. GYABENDRA KUMAR SHARMA(SHARMAGK1962@GMAIL.COM)(9411107752)(PETITIONER) JAISAL JOHN(JAISALJOHN25@GMAIL.COM)()(PETITIONER) RITIKA JAIEESH(RITIKA.JEESH@GMAIL.COM)()(RESPONDENT) STANDING COUNSEL (STANDINGCOUSELGNCTD@GMAIL.COM)()(RESPONDENT) PRANAV VASHISTHA(SHARMAGK1962@GMAIL.COM)(9411107752)(PETITIONER) PRANAV VASHISTHA(SHARMAGK1962@GMAIL.COM)(9411107752)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) RITIKA(RITIKA.JAIEESH@GMAIL.COM, COMM.R.GSTDELWEST@GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) RITIKA JAIEESH(RITIKA.JAIEESH@GMAIL.COM)()(RESPONDENT)	
18	W.P.(C)-9656/2023 CM APPL. 36987/2023 WITH W.P.(C) 12709/2022	AKSHAY SHARMA & ORS. V/s SUB-REGISTRAR VII A & ORS.	WATTAN SHARMA, UMANG TYAGI
		OTHER DETAILS OF ADVOCATES: WATTAN SHARMA, LAKSHMI KANTH(LAKSHMIKANTH5295@GMAIL.COM)(9811309920)(PETITIONER) RITIKA(RITIKA.JAIEESH@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) HARPREET SINGH (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UMANG TYAGI(UMANGTYAGIOFFICE@GMAIL.COM)(9999178173)(PETITIONER) UMANG TYAGI(UMANGTYAGIOFFICE@GMAIL.COM)(9999178173)(PETITIONER)	
19	W.P.(C)-13990/2022 CM APPL. 42778/2022	CHOPRA CO-OPERATIVE GROUP HOUSING SOCIETY LTD. V/s REGISTRAR, CO-OPERATIVE SOCIETIES, GOVT. OF NCT OF DELHI AND ANR.	UDAIBIR SINGH KOCHAR
		OTHER DETAILS OF ADVOCATES: SUMIT BANSAL(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	

20	W.P.(C)-17324/2022 CM APPL. 9674/2023	INDIAN HANDLOOM COOPERATIVE INDUSTRIAL SOCIETY LTD V/s THE DELHI STATE COOPERATIVE BANK LTD. AND ANR	SURENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: S K KAUSHIK AND ASSOCIATES(KAUSHIKSURENDER78@GMAIL.COM)(9910703213)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MD DSCB(MD.DSCB@GMAIL.COM){}(RESPONDENT) S K KAUSHIK AND ASSOCIATES(KAUSHIKSURENDER78@GMAIL.COM)(9810703213)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
21	W.P.(C)-3226/2023	SHRI SANDEEP DAS V/s REGISTRAR OF COOPERATIVE SOCIETIES & ANR.	YOGESH SAINI	
		OTHER DETAILS OF ADVOCATES: KARANVEER TOKAS(AD.KARAMVEER@GMAIL.COM)(9810114152)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CGHS CHOPRA(CHOPRACGHS@GMAIL.COM){}(RESPONDENT)		
22	W.P.(C)-5922/2023 CM APPL. 23217/2023 CM APPL. 32958/2023 CM APPL. 52703/2023	M/S. VINAYAK CREATIONS V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, ANURAG OJHA, SONU BHATNAGAR, ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) PRIYADARSHI MANISH & ANJALI(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) SATISH(SASTISHLAW@YAHOO.COM){}(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SATISHLAW@YAHOO.COM, ANURAGDULAW@GMAIL.COM)(1123384193)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(9910014337)(RESPONDENT)		
23	W.P.(C)-6616/2023 CM APPL. 25966/2023	M/S. SHRI MAHADEV JI EXPORTS V/s ADDITIONAL DIRECTOR GENERAL, DIRECTORATE OF REVENUE INTELLIGENCE & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM){}(RESPONDENT)		
24	W.P.(C)-10508/2023	M/S PITAMBER SOLVEX PRIVATE LIMITED V/s UNION OF INDIA & ORS.	AMITESH GIROTI, AMISH TANDON	
		OTHER DETAILS OF ADVOCATES: NOBLE LEGAL(NOBLELEGAL.DELHI@GMAIL.COM)(9654411934)(PETITIONER) SECY(SECY-DEA@NIC.IN, DGFT@NIC.IN, COMMR-CUSKANDLA@NIC.IN, JSPG- DOC@GOV.IN){}(RESPONDENT) V MALHOTRA(ADVOCATEVMALHOTRA@GMAIL.COM, UOIDHC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(1123384193)(RESPONDENT) AMISH TANDON(AMISHTANDON@GMAIL.COM)(9899977720)(PETITIONER)		
25	W.P.(C)-11912/2023 CM APPL. 46574/2023	VIJAYASUNDARAM CHANDRASEGARAM & ANR. V/s THE OFFICE OF COMMISSIONER OF CUSTOMS(APPEALS) & ANR.	RAGHUNATHA SETHUPATHY, SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRABU RAMASUBRAMANIAN(159SUPREMEENDLAVE@GMAIL.COM)(9560946468)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM){}(RESPONDENT) SAURABH SHARMA(SAURABHADVCOATE@GMAIL.COM){}(PETITIONER) SUMEER(POST.SUMEER@GMAIL.COM){}(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT)		
26	W.P.(C)-225/2024 CM APPL. 1043/2024	MS SIPUL ENTERPRISES LIMITED THROUGH ITS DIRECTOR V/s ADDITIONAL COMMISSIONER OF CENTRAL TAX DELHI & ORS.	PANKHURI SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: PANKHURI SHRIVASTAVA(RUPESHKUMAR.OFFICE@GMAIL.COM){}(PETITIONER)		

		HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
27	W.P.(C)-1020/2024	BLUE STAR LIMITED THROUGH ITS AUTHORISED SIGNATORY MR. NIRANJAN NAYAK V/s COMMISSIONER OF DELHI VALUE ADDED TAX & ANR.	ASHOK KUMAR BABBAR	
		OTHER DETAILS OF ADVOCATES: A K BABBAR AND SURENDRA KUMAR AND BHARAT KR. TRIPATHI(AKBABBAR@GMAIL.COM)(9811115749)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
28	W.P.(C)-5881/2024 CM APPL. 24277/2024 CM APPL. 2828/2025	M/S PAYWORLD DIGITAL SERVICES PVT. LTD. (FORMERLY KNOWN AS SUGAL AND DAMANI UTILITY SERVICES PVT. LTD.) V/s UNION OF INDIA & ANR.	KIRSHNA RAO	
		OTHER DETAILS OF ADVOCATES: A R MADHAV RAO AND KRISHNA RAO (ADV.MUKUNDARAO@GMAIL.COM)(9873686316)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) AR MADHAV RAO(987368316)(PETITIONER) NIRAJ(ADVOCATENIRAJ2009@GMAIL.COM)(0)(RESPONDENT)		
29	W.P.(C)-8469/2024 CM APPL. 34906/2024	M/S. CREDULITY SOLUTIONS PRIVATE LIMITED V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR.	SUMIT KUMAR BATRA	
		OTHER DETAILS OF ADVOCATES: SUMIT K. BATRA AND MANISH KHURANA AND PRIYANKA JINDAL(OFFICE@KLYTOSLEGAL.COM)(7290911000)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
30	W.P.(C)-11352/2024 CM APPL. 46994/2024	M/S SUPRA ENTERPRISES V/s ASSISTANT COMMISSIONER CIRCLE 6 CENTRAL GST AUDIT 1 & ORS.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) DELHI NORTH LEGAL(GSTDDELHIEAST.LEGAL@GMAIL.COM, DELHINORTH- LEGAL@GOV.IN)(0)(RESPONDENT)		
31	W.P.(C)-13861/2024 CM APPL. 58025/2024	LOGICA INFOWAY LTD. FORMERLY KNOWN AS EASTERN LOGICA INFOWAY LTD. V/s THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
32	W.P.(C)-15604/2024	MS. NIDHI SETH PROP. M/S NIDHI ENTERPRISES V/s COMMISSIONER CGST NORTH & ORS.	DEEPAK GAUR, MAMTA, SIDDHANT PRAKASH MALIK	
		OTHER DETAILS OF ADVOCATES: VINAY MISHRA & ASSOCIATES(REMEDIUM09@GMAIL.COM)(9910973311)(PETITIONER) RAVI BHOLA, DELHI NORTH LEGAL, GST DELHI EAST(BHOLARAVI99@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, GSTDDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) SHAMSER ALI(ALISHAMSHER321@GMAIL.COM)(0)(RESPONDENT) MAMTA (KAUSHIKMAMTA7@GMAIL.COM)(9971002686)(PETITIONER) SIDDHANT PRAKASH MALIK(SIDDHANTMALIK1794@GMAIL.COM)(9555778834)(PETITIONER)		
33	W.P.(C)-16313/2024	SANJEEV KUMAR V/s COMMISSIONER OF CUSTOMS PREVENTIVE	PRAMOD KANT SAXENA	
		OTHER DETAILS OF ADVOCATES: PRAMOD KANT SAXENA(SAXENA.PRAMODE@GMAIL.COM)(9810015178)(PETITIONER) SATISH AGGARWALA, ADJCP(SATISHAGGARWALA@GMAIL.COM, ADJCP.ADC@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-564/2025	M/S PINEVIEW TECHNOLOGY PVT LTD. V/s COMMISSIONER, CGST, DELHI WEST,	RAMAKANT GAUR	
		OTHER DETAILS OF ADVOCATES: RAMAKANT GAUR(ACEJURIX@GMAIL.COM)(1124336265)(PETITIONER) CGST DELHI WEST(CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT)		
35	W.P.(C)-1546/2025	HITENDER GAUR V/s REGISTRAR COOPERATIVE SOCIETIES & ANR.	SURENDER KUMAR	

		OTHER DETAILS OF ADVOCATES: S.K. KAUSHIK & ASSOCIATES(KAUSHIKSURENDER78@GMAIL.COM)(9910703213)(PETITIONER) SANTOSH KUMAR TRIPATHI, RCOOP, OM SATYAM(STANDINGCOUNSELGNCTD@GMAIL.COM, RCOOP@NIC.IN, OMSATYAMCHGSLTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR FINAL HEARING				
36	LPA-393/2019	CENTRAL BANK OF INDIA V/s NEW DELHI MUNICIPAL COUNCIL (SOUTH) & ORS	JASWINDER SINGH, ANIL GROVER, S.K.TRIPATHI, TUSHAR SANNU	
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH()(9811232066)(PETITIONER)		
37	W.P.(C)-5386/2024 CM APPL. 22180/2024 WITH W.P.(C) 5878/2024	DINESH GUPTA V/s THE NEW MODERN CGHS LTD. & ORS.	ANUJ JAIN, ANUJ JAIN, AJAY GARG, RAJIV VIG	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN(AAJ2700@GMAIL.COM)(9212196159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868259532)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) ANUJ JAIN(AAJ2700@GMAIL.COM)(9212196159)(PETITIONER) AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(RESPONDENT) RAJIV VIG(RAJIVVIGADVOCATE@GMAIL.COM)(9811231233)(PETITIONER) AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(RESPONDENT)		
38	W.P.(C)-5878/2024 CM APPL. 24270/2024 WITH W.P.(C) 5386/2024	DINESH GUPTA V/s THE NEW MODERN CGHS LTD. & ORS.	ANUJ JAIN, AJAY GARG, RAJIV VIG, VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN(AAJ2700@GMAIL.COM)(9212196159)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(RESPONDENT) RAJIV VIG(RAJIVVIGADVOCATE@GMAIL.COM)(9811231233)(PETITIONER) AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(RESPONDENT) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(RESPONDENT)		
END OF THE BOARD MATTERS				
39	LPA-930/2013 CM APPL. 747/2024	SHRI GOPAL SINGH V/s BANSAL UDYOG	ANUJ AGARWAL, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	FAO(OS)-44/2022	S K MITTAL V/s NCT OF DELHI & ORS.	RAJESH CHHETRI	
		OTHER DETAILS OF ADVOCATES: PAWAN R UPADHAYAY & RAJESH CHHETRI(UNUCONSULTANTS@GMAIL.COM)(9810881396)(PETITIONER) SK MITTAL(SKM1011@GMAIL.COM)()(PETITIONER) S STRY(SSSASTRY@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
2	LPA-483/2024 WITH LPA 751/2024	MUNICIPAL CORPORATION OF DELHI V/s SANDEEP GOYAL & ANR.	NAZIA PARVEEN, SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(RESPONDENT)		
3	LPA-751/2024 CM APPL. 44753/2024	SANDEEP GOYAL V/s MUNICIPAL CORPORATION OF DELHI & ANR.	SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
4	MAT.APP.(F.C.)-383/2023 CM APPL. 66698/2023	RICHA SUREKA V/s AKHIL KUMAR SUREKA	GAURAV KEJRIWAL, NAGENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: GAURAV & VANDANA(LAWGKOFFICE@GMAIL.COM)(9873800202)(PETITIONER) AKHIL(AKHIL@SARVOME.COM)()(RESPONDENT) NAGENDRA PRATAP SINGH(NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(RESPONDENT)		
5	MAT.APP.(F.C.)-238/2024 CM APPL. 42540/2024 CM APPL. 42542/2024	INDU AGGARWAL V/s HARSH SINGHAL	RISHABH MALHOTRA, ANIL DUTT SHARMA, SANJAY PADAM JAIN	
		OTHER DETAILS OF ADVOCATES: ANIL DUTT SHARMA(ANILSHARMA.ADS.AS@GMAIL.COM)(9211495945)(RESPONDENT) SANJAY PADAM JAIN(SPJAINLAWFIRM@GMAIL.COM)(9811112087)(RESPONDENT)		

6	MAT.APP.(F.C.)-264/2024 CM APPL. 47389/2024	NIDHI SURI V/s GAURAV SURI	SURINDER SINGH, SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: SURINDER SINGH & ASSOCIATES(ADVSURINDERSINGH@GMAIL.COM)(9212226354)(PETITIONER) GR(GRSURI19@GMAIL.COM)(0)(RESPONDENT) SURESH CHAND SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT)		
7	MAT.APP.(F.C.)-438/2024 CM APPL. 75465/2024	ANITA RAJORA V/s ASHOK RAJORA	PUNIT	
		OTHER DETAILS OF ADVOCATES: NIKHIL & PUNIT (GODARANIKHIL67@GMAIL.COM)(9650061569)(PETITIONER)		
8	MAT.APP.(F.C.)-440/2024 CM APPL. 75599/2024 CM APPL. 75601/2024	DEBORAH BHATIA V/s HEMANT KUMAR BHATIA	SANDEEP MISHRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP MISHRA (SANDEEPMISHRA@ELOQUENCELEGAL.COM)(9649771295)(PETITIONER) HEMANT BHATIA (HEMANTBHAITA19546@GMAIL.COM)(0)(RESPONDENT)		
9	W.P.(C)-8707/2009	RAJNI V/s GOVT. OF NCT & ORS.	SACHIN CHAUHAN, ROHIT MADAN	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-3933/2010 CM APPL. 2702/2020 WITH W.P.(C) 5684/2010	RS MEENA V/s MCD AND ORS	RAJAT ANEJA, ANEJA, RUCHIR MISHRA, VIKAS SETHI, JAGRITI SINGH, RAJESH YADAV	
		OTHER DETAILS OF ADVOCATES: ANEJA()(9958687604)(PETITIONER)		
11	W.P.(C)-5684/2010	R S MEENA V/s MCD & ORS	RAJAT ANEJA, JAGRITI SINGH, RAJESH YADAV	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-7428/2016	DELHI TRANSPORT CORPORATION V/s NARESH KUMAR SHARMA	UDAY N. TIWARY, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
13	W.P.(C)-3301/2017 WITH W.P.(C) 3529/2017	J.B. GUPTA V/s UNION OF INDIA AND ORS	E J VARGHESE, NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NIKHIL BHARDWAJ(BHARDWAJ81NICK@GMAIL.COM)(9910052133)(PETITIONER)		
14	W.P.(C)-3529/2017	SURENDER SINGH V/s UNION OF INDIA AND ORS	E J VARGHESE, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER)		
15	W.P.(C)-2761/2019 CM APPL. 13222/2019	UNION OF INDIA & ORS. V/s INDRAJEET SINGH & ORS.	MR AKSHAY MAKHIJA	
		OTHER DETAILS OF ADVOCATES: MR AKSHAY MAKHIJA()(9810079901)(PETITIONER)		
16	W.P.(C)-2943/2019 CM APPL. 13640/2019	GOVT. OF NCT OF DELHI AND ANR. V/s DR. S.K. MISHRA	MRS. AVNISH AHLAWAT, M K BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT()(9313964463)(PETITIONER)		
17	W.P.(C)-10503/2019	SUKHBIR SINGH V/s GOVT. OF NCT OF DELHI AND ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9891403206)(PETITIONER)		
18	W.P.(C)-14123/2021	UDAYVEER SINGH AND ORS V/s UNION OF INDIA AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ(MAHESHB75@GMAIL.COM)(9210951550)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
19	W.P.(C)-2131/2022 CM APPL. 6139/2022	DELHI DEVELOPMENT AUTHORITY AND ORS V/s RAJINDER KUMAR	SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: DELHI DEVELOPMENT AUTHORITY AND ORS (LEXCORPLAWOFFICES@GMAIL.COM)(9999941193)(RESPONDENT)		

20	W.P.(C)-4446/2023	B.S. JARIAL V/s GOVT. OF NCT DELHI & ORS.	PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA (ADVOCATEPIYUSHSHARMA147@GMAIL.COM)(9810613750)(PETITIONER) PIYUSH SHARMA(ADVOCATEPIYUSHSHARMA147@GMAIL.COM)(9810613750)(PETITIONER) PIYUSH SHARMA()(9810613750)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
21	W.P.(C)-11614/2023 CM APPL. 45303/2023 WITH W.P.(C) 2036/2024	UNION OF INDIA & ANR. V/s DESH RAJ & ORS.	DEV PRAKASH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: DEV D P BHARDWAJ()(9811503304)(PETITIONER) JAI SINGH CHITRA(MAHESHKB75@GMAIL.COM)()(RESPONDENT)		
22	W.P.(C)-2036/2024 CM APPL. 8529/2024	UNION OF INDIA & ANR V/s P MANOHARAM & ORS	DEV PRAKASH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: DEV P BHARDWAJ()(9811503304)(PETITIONER) SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-1624/2024 CM APPL. 6712/2024	DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN V/s SH.SURENDER KUMAR CHAWLA	GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: SANJAY KATYAL AND GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)()(PETITIONER) SHAILENDER KUMAR MISHRA()(9013308339)(RESPONDENT)		
24	W.P.(C)-10872/2024 CM APPL. 44749/2024 CM APPL. 44750/2024 CM APPL. 44751/2024	SUNIL KUKREJA V/s NATIONAL RURAL ROADS DEVELOPMENT AGENCY (NAME CHANGED TO NATIONAL RURAL INFRASTRUCTURE DEVELOPMENT AGENCY)	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR AND ASSOCIATES(AJITKAKKAR@GMAIL.COM)(9958006409)(PETITIONER) MORD AS GOV(AS-MORD@GOV.IN)(0)(RESPONDENT)		
25	W.P.(C)-1783/2025 CM APPL. 8572/2025	UNION OF INDIA AND ORS V/s ANMOL AHIRWAL	AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(PETITIONER) CURARE LEGAL(MAIL@CURARELEGAL.COM)(0)(RESPONDENT)		
FOR DIRECTIONS				
26	LPA-157/2023 CM APPL. 10643/2023 CM APPL. 10645/2023	BHARTIYA KHADYA NIGAM KARAMCHARI SANGH V/s FOOD CORPORATION OF INDIA & ANR.	BAHAR U. BARQI, AJIT PUDUSSERY	
		OTHER DETAILS OF ADVOCATES: BAHAR U BARQI (JHAMANOJ9968@GMAIL.COM)(9811042858)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) MANOJ (MONOJ@MANOJADVCOATE.COM)()(RESPONDENT) PUDUSSERY(PUDUSSERY@GMAIL.COM)()(RESPONDENT) AJIT PUDUSSERY (PUDUSSERY@GMAIL.COM)(9810164651)(PETITIONER)		
FOR FINAL HEARING				
27	W.P.(C)-13907/2022 CM APPL. 42528/2022 CM APPL. 42662/2022	DR PANKAJ KUMAR V/s UNION OF INDIA & ORS.	SHRUTANJAYA BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SHRUTANJAYA BHARDWAJ(SHRUTANJAYA@GMAIL.CO)(9910809384)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHRUTANJAYA BHARDWAJ(SHRUTANJAYA@GMAIL.COM)(9910809384)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
FOR DISPOSAL				
28	W.P.(C)-7087/2019	NORTH DELHI MUNICIPAL CORPORATION V/s GEETA		
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-13423/2019	SAURABH RAGHAV V/s UNION OF INDIA & ORS	MD JANGRA	

		OTHER DETAILS OF ADVOCATES: MD JANGRA()(8130839698)(PETITIONER)		
30	W.P.(C)-7003/2020 CM APPL. 23876/2020 CM APPL. 8791/2021	DILEEP G V/s UNION PUBLIC SERVICE COMMISSION & ORS.	WILLS MATHEWS, WILLS MATHEWS, NIHARIKA DUBEY, RAJMANGAL KUMAR, AVINASH GAUTAM	
		OTHER DETAILS OF ADVOCATES: WILLSMATHEWS(WILLSMATHEWS@GMAIL.COM)(9810068631)(PETITIONER) WILLS MATHEWS(WILLSMATHEWS@GMAIL.COM)(9810068631)(PETITIONER) THE CENTRAL FORENSIC SCIENCE LABORTATORY, REPRESENTED BY ITS DIRECTOR, (ABCGS459@GMAIL.COM)(9810109681)(PETITIONER) ANJALI YADAY (ANJALICBI13@GMAIL.COM)(8750009009)(PETITIONER) THE UNION OF INDIA, REPRESENTED BY THE SECRETARY TO THE GOVERNMENT, MINISTRY OF HOME AFFAIRS,(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) THE UNION OF INDIA, REPRESENTED BY THE SECRETARY TO THE GOVERNMENT, MINISTRY OF HOME AFFAIRS,(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) UNION PUBLIC SERVICE COMMISSION REPRESENTED BY ITS CHAIRMAN(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(PETITIONER) THE UNION OF INDIA, REPRESENTED BY THE SECRETARY TO THE GOVERNMENT, MINISTRY OF HOME AFFAIRS,(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK@GMAIL.COM)(9811031792)(RESPONDENT) ARUN BHARDWAJ(ABCGSC459@GMAIL.COM)(9810109681)(RESPONDENT) ANJALI YADAV(ANJALICBI13@GMAIL.COM)(8750009009)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) WILLS MATHEWS(WILLSMATHEWS@GMAIL.COM)(9810068631)(PETITIONER) ANJALI YADAV(ANJALICBI13@GMAIL.COM)(8750009009)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)()(RESPONDENT) ABCGSC(ABCGSC459@GMAIL.COM)()(RESPONDENT) NIHARIKA DUBEY(NIHARIKADUBEYADV@GMAIL.COM)(9873362091)(RESPONDENT) RAJMANGAL KUMAR(RAJMANGALKUMAR@GMAIL.COM)(9871211544)(RESPONDENT) AVINASH GAUTAM(AVINASH_AJAM@YAHOO.COM)(9810550585)(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
31	W.P.(C)-8139/2018 WITH W.P.(C) 9311/2018	PRAKASH DOBHAL & ORS V/s UNION OF INDIA & ORS	SUSHANT KUMAR, VIVEK KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR()(9871074476)(PETITIONER) VIVEK KUMAR GOYAL(VIVEKGOYALCGSC@GMAIL.COM)(9810373320)(RESPONDENT)		
32	W.P.(C)-9311/2018	JAGBIR SINGH & ORS V/s UNION OF INDIA & ORS	SUSHANT KUMAR, RITU DAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR()(9871074476)(PETITIONER)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(C)-11814/2018	DWARIKA PRASAD YADAV V/s UNION OF INDIA AND ANR.	LOKESH KUMAR CHAUDHARY, VIJAY JOSHI	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
2	FAO (COMM)-73/2022 CM APPL. 36175/2019	M/S GM MODULAR PVT LTD V/s GOUTHAM JAIN & ORS	K G BANSAL	
		OTHER DETAILS OF ADVOCATES:		
3	FAO(OS) (COMM)-358/2019 CM APPL. 53349/2019 WITH RFA(OS)(COMM) 22/2019	DART INDUSTRIES INC & ANR V/s VIJAY KUMAR BANSAL & ORS	MAMTA R JHA, N MAHABIR	
		OTHER DETAILS OF ADVOCATES: MAMTA R JHA()(9717935918)(PETITIONER)		
4	RFA(OS)(COMM)-22/2019 WITH FAO(OS) (COMM) 358/2019 RFA(OS)(COMM) 23/2019 RFA(OS)(COMM) 25/2019 RFA(OS)(COMM) 26/2019 RFA(OS)(COMM) 27/2019	M/S CROCS INC USA V/s M/S BATA INDIA & ORS	K G BANSAL	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER)		
5	RFA(OS)(COMM)-23/2019	M/S CROCS INC USA V/s M/S LIBERTY SHOES LTD & ORS	K G BANSAL, N PARVATI	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER) N PARVATI(N.PARVATI@SAIKRISHNAASSOCIATES.COM)(8943728551)(RESPONDENT)		
6	RFA(OS)(COMM)-24/2019 WITH RFA(OS) 26/2019	M/S CROCS INC USA V/s AQUALITE INDIA LIMITED & ANR	K G BANSAL	

		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER)		
7	RFA(OS)(COMM)-25/2019	M/S CROCS INC USA V/s M/S BIOWORLD MERCHANDISING INDIA LTD & ANR	K G BANSAL, TENZEN TASHI NEGI	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER) TENZEN TASHI NEGI(NEGITENZEN@GMAIL.COM)(6230099000)(RESPONDENT)		
8	RFA(OS)(COMM)-26/2019	M/S CROCS INC USA V/s M/S RELAXO FOOTWEAR LTD	K G BANSAL, GAURAV MIGLANI	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER)		
9	RFA(OS)(COMM)-27/2019	M/S CROCS INC USA V/s M/S ACTION SHOES PVT LTD & ORS	K G BANSAL	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER)		

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(CRL)-4041/2024 CRL.M.A. 38937/2024 WITH W.P.(CRL) 635/2025 W.P.(CRL) 707/2025	TENDU TASHI & ANR. V/s UNION OF INDIA MINISTRY OF FINANCE & ORS.	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(CRL)-635/2025 CRL.M.A. 5891/2025 WITH W.P.(CRL) 4041/2024	TENZIN DHARGYAL & ANR. V/s UNION OF INDIA & ORS.	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES: SHAAD ANWAR(SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(CRL)-707/2025 CRL.M.A. 6526/2025	URGIN LUNDUP AND ANR V/s UNION OF INDIA & ORS.	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES: SHAAD NARWAR(SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
4	CO.APP.-9/2022 CM APPL. 55543/2022 CM APPL. 55545/2022 CM APPL. 12382/2023	M/S CONNOISSEUR BUILDTECH PVT. LTD THROUGH MR. ANIL SHARMA EX DIRECTOR V/s OFFICIAL LIQUIDATOR (OL) OF M/S. CONNOISSEUR BUILDTECH PVT. LTD. & ANR.	ASHOK KUMAR JUNEJA	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR(ASHOKJUNEJA@GMAIL.COM)(9810532462)(PETITIONER) RAKESH DHINGRA(RAKESHDHINGRAADVOCATE@GMAIL.COM)(9868103582)(PETITIONER) COMMISSIONER(CPDP@NIC.IN)()(RESPONDENT) KAHKASHAN(SANJEEVRAJPAL@GMAIL.COM)(9818634294)(RESPONDENT) MOHD TARIQ()(9818634294)(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RAFAT(SANJEEVRAJPAL@GMAIL.COM)(9910056317)(RESPONDENT) MITHLESH KUMAR SINGH(ADVMITHLESH.JA@GMAIL.COM)(7065401518)(PETITIONER) RUCHI SINDHWANI LAW(RUCHISINDHWANILAW@GMAIL.COM)()(RESPONDENT)		
5	CO.APP.-27/2024 CM APPL. 55522/2024 CM APPL. 55524/2024 CM APPL. 55525/2024 CM APPL. 55526/2024	K C PALANISAMY V/s CANARA BANK & ORS.	GURMEHAR SINGH SISTANI	
		OTHER DETAILS OF ADVOCATES: GURMEHAR S SISTANI()(9810977667)(PETITIONER) OL(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) ABHEY(ABHEY@NARULAANDASSOCIATES.COM)(0)(RESPONDENT)		

6	CO.APP.-31/2024 CM APPL. 66715/2024 CM APPL. 66716/2024 CM APPL. 66717/2024 CM APPL. 66718/2024 CM APPL. 66719/2024	SMS TEXTILES LIMITED V/s CANARA BANK & ANR.	SHAMBHAVI MISHRA	
		OTHER DETAILS OF ADVOCATES: PALLAVI SHALI(PALLAVI.SHALI1GMAIL.COM)(9899646856)(PETITIONER) PALLAVI SHALI()(9899646856)(PETITIONER) OL.DELHI(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) MCA(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT)		
7	W.P.(CRL)-3851/2024	PARMESHWAAR PASWAN V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	NIRAJ CHAUDHRY	
		OTHER DETAILS OF ADVOCATES: YASH PAL SINGH(YASH237111@GMAIL.COM)(9717375409)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
8	W.P.(CRL)-76/2025	SMT. RADHA V/s THE STATE OF NCT OF DELHI & ORS.	KUNAL NARWAL	
		OTHER DETAILS OF ADVOCATES: ALOK DEV (DEVLOK99@GMAIL.COM)(9718090890)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
9	CONT.CAS.(CRL)-16/2024	COURT ON ITS OWN MOTION V/s NITIN BANSAL	AS DIRECTED, HIFZUR REHMAN KHAN	
		OTHER DETAILS OF ADVOCATES: HIFZUR REHMAN KHAN(HREHMANADVOCATE@GMAIL.COM)(8130230009)(PETITIONER)		
10	CRL.A.-388/2023	WASIM AKRAM MALIK V/s NATIONAL INVESTIGATION AGENCY	JATIN BHATT	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA(MP@LEGALAXIS.NET)(4217710552)(PETITIONER) NATIONAL INVESTIGATION AGENCY(INFO.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-49/2011) CRL.A. 1086/2012 FILED BY NATIONAL INVESTIGATION AGENCY (DISPOSED ON : 2012-12-03) CRL.A. 610/2017 FILED BY WASIM AKRAM MALIK (DISPOSED ON : 2017-05-30) CRL.M.C. 102/2018 FILED BY WASIM AKRAM MALIK (DISPOSED ON : 2018-01-10) BAIL APPLN. 2796/2019 FILED BY WASIM AKRAM MALIK (DISPOSED ON : 2019-11-07) CRL.A. 1280/2019 FILED BY WASIM AKRAM MALIK (DISPOSED ON : 2019-11-14) CRL.A. 250/2021 FILED BY WASIM AKRAM MALIK (DISPOSED ON : 2021-09-14) CRL.A. 879/2024 FILED BY WASIM AKRAM MALIK (PRESENTLY IN JC) (DISPOSED ON : 2025-02-18) P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-49/2011)
11	CRL.A.-608/2023 WITH CRL.A. 609/2023	SHAHID YOUSUF V/s NATIONAL INVESTIGATION AGENCY	JAWAHAR RAJA	
		OTHER DETAILS OF ADVOCATES: JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(PETITIONER) NATIONAL INVESTIGATION AGENCY(DO.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-6/2011) CRL.A. 1251/2015 FILED BY GHULAM MOHD. BHAT (IN JC) (DISPOSED ON : 2018-02-07) CRL.A. 426/2018 FILED BY SYED SHAHID YOUSUF (DISPOSED ON : 2018-05-31) CRL.A. 1264/2018 FILED BY GHULAM MOHD. BHAT (DISPOSED ON : 2019-08-02) CRL.A. 534/2019 FILED BY SYED SHAHID YOUSUF (DISPOSED ON : 2019-07-15) CRL.A. 150/2021 FILED BY GHULAM MOHD BHAT (DISPOSED ON : 2023-01-05) CRL.A. 201/2021 FILED BY SYED AHMAD SHAKEEL (D. OF HEARING : 2025-05-14) CRL.A. 609/2023 FILED BY SYED AHMAD SHAKEEL (D. OF HEARING : 2025-04-14) CRL.A. 1023/2024 FILED BY SHAHID YUSUF (D. OF HEARING : 2025-04-24) W.P.(CRL) 123/2025 FILED BY SYED AHMAD SHAKEEL (D. OF HEARING : 2025-05-22)

				P.S.-FIR NO. :(NIA-6/2011)
12	CRL.A.-609/2023	SYED AHMAD SHAKEEL V/s NATIONAL INVESTIGATION AGENCY	JAWAHAR RAJA	
		OTHER DETAILS OF ADVOCATES: JAWAHAR RAJA(OFFICE.JAWHAHARRAJA@GMAIL.COM)(9810639608)(PETITIONER) NATIONAL INVESTIGATION AGENCY(DO.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-6/2011) CRL.A. 1251/2015 FILED BY GHULAM MOHD. BHAT (IN JC) (DISPOSED ON : 2018-02-07) CRL.A. 426/2018 FILED BY SYED SHAHID YOUSUF (DISPOSED ON : 2018-05-31) CRL.A. 1264/2018 FILED BY GHULAM MOHD. BHAT (DISPOSED ON : 2019-08-02) CRL.A. 534/2019 FILED BY SYED SHAHID YOUSUF (DISPOSED ON : 2019-07-15) CRL.A. 150/2021 FILED BY GHULAM MOHD BHAT (DISPOSED ON : 2023-01-05) CRL.A. 201/2021 FILED BY SYED AHMAD SHAKEEL (D. OF HEARING : 2025-05-14) CRL.A. 608/2023 FILED BY SHAHID YOUSUF (D. OF HEARING : 2025-04-14) CRL.A. 1023/2024 FILED BY SHAHID YUSUF (D. OF HEARING : 2025-04-24) W.P.(CRL) 123/2025 FILED BY SYED AHMAD SHAKEEL (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(NIA-6/2011)
13	FAO (COMM)-203/2022	SMC GLOBAL SECURITIES LTD V/s SANJAY MALIK & ANR.	SHREYAS JAIN	
		OTHER DETAILS OF ADVOCATES: SHREYAS JAIN(ADVSHREYASJAIN@GMAIL.COM)(9899999672)(PETITIONER) SHIVAM TRADERS MATHURA (SHIVAMTRADERSMATHURA@REDIFFMAIL.COM)()(RESPONDENT)		
14	FAO (COMM)-13/2023 CM APPL. 5190/2023 CM APPL. 17387/2024 CM APPL. 17394/2024 CM APPL. 21180/2024 CM APPL. 21203/2024	KUMAR MANISH V/s ONICRA CREDIT RATING AGENCY OF INDIA LIMITED	SOUGAT SINHA, ABHAY PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: ARTHA & LEGAL ADVISORS(INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER) ONICRA CREDIT RATING AGENCY OF INDIA LTD(ROCFILINGS@ONICRA.COM)()(RESPONDENT) ARTHA(INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER) VRCOM(VRCOM1660@GMAIL.COM)()(RESPONDENT) ARTHA ADVOCATE(INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER) SIDHANT(SIDHANTADV.NATH@GMAIL.COM)()(RESPONDENT) ARTHA ADVOCATE(INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER) SIDHANT(SIDHANTADV.NATH@GMAIL.COM)()(RESPONDENT) ARTHA (INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER) SIDHANT (SIDHANTADV.NATH@GMAIL.COM)()(RESPONDENT) ARTHA ADVOCATE(INFO@ARTHA-LEGAL.COM)(9212173310)(PETITIONER) SIDHANT(SIDHANTADV.NATH@GMAIL.COM)()(RESPONDENT) ABHAY PRATAP SINGH(ABHAYPSINGH12@GMAIL.COM)(8630526191)(PETITIONER)		
15	FAO (COMM)-16/2025 CM APPL. 3466/2025 WITH FAO (COMM) 17/2025	M/S MOTILAL OSWAL SECURITIES LTD V/s MS SHANTI GOEL	SUNIL GOYAL	
		OTHER DETAILS OF ADVOCATES:		
16	FAO (COMM)-17/2025 CM APPL. 3474/2025	M/S MOTILAL OSWAL SECURITIES LTD V/s SH SURENDER KUMAR GOEL	SUNIL GOYAL	
		OTHER DETAILS OF ADVOCATES:		
17	FAO(OS) (COMM)-28/2018	M/S VEDPRAKASH MITTAL & SON V/s DELHI DEVELOPMENT AUTHORITY & ANR	MAHUA KALRA, KANIKA SINGH	
		OTHER DETAILS OF ADVOCATES: MAHUA KALRA()(9810651177)(PETITIONER)		
18	FAO(OS) (COMM)-136/2022 CM APPL. 34320/2022	SHREE JAGANNATH EXPRESSWAYS PVT. LTD . V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	AGARWAL LAW ASSOCIATES, ALOK KUMAR JAIN, HETU ARORA SETHI	
		OTHER DETAILS OF ADVOCATES: MAHESH AGRAWAL, AANCHAL MULLICK(AANCHAL@AGLAW.IN)(7838575844)(PETITIONER) NHAI(TIS@NHAI.ORG, DELHI@MVKINI.COM)()(RESPONDENT) ALOK KUMAR JAIN(AKJADV@YAHOO.COM)(9868569924)(PETITIONER) AANCHAL(AANCHAL.MULLICK@AGLAW.IN)()(RESPONDENT) HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)(9810368590)(PETITIONER)		

19	FAO(OS) (COMM)-195/2023	M/S CREST EDUCATION (P) LTD V/s M/S CL EDUCATE LIMITED	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHRUTI ARORA(SHRUTI.ARORA@AGLAW.IN)(7838575844)(PETITIONER) CL EDUCATE LIMITED(NIKHIL.MAHAJAN@CAREERLAUNCHER.COM)()(RESPONDENT)		
20	FAO(OS) (COMM)-236/2023 CM APPL. 55402/2023	OMAXE LTD. V/s MR. JOGINDER SINGH NIJJAR & ANR.	MUKTI BODH	
		OTHER DETAILS OF ADVOCATES: MUKTI BODH AND CO(MUKTIBODH1@GMAIL.COM)(9958944220)(PETITIONER) SHOBHANQA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)()(RESPONDENT)		
21	LPA-815/2023 CM APPL. 64405/2023 CM APPL. 64406/2023 CM APPL. 19619/2024 CM APPL. 19620/2024	JAI KISHAN GUPTA V/s DELHI JAL BOARD	AMISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: AMISH AGGARWALA(AMISH.AGGARWALA@GMAIL.COM)(9953401701)(PETITIONER) SANJEETA(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) AMISH AGGARWALA(OFFICE@AMISHAGGARWALA.IN)(9958177114)(PETITIONER) SHESHU(SHESHU22KSD@YAHOO.COM)()(RESPONDENT) AMISH AGGARWALA(OFFICE@AMISHAGGARWALA.IN)(9958177114)(PETITIONER) SHESHU(SHESHU22KSD@YAHOO.COM)()(RESPONDENT)		
22	MISC. APPEAL(PMLA)-38/2024	M/S RAJYOG BUILDTech PRIVATE LIMITED V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, DELHI ZONAL OFFICE	JASMEET SINGH	
		OTHER DETAILS OF ADVOCATES:		
23	RFA(COMM)-81/2022 CM APPL. 45612/2022 CM APPL. 1476/2025	KAPIL AGGARWAL V/s SATBIR SAINI & ANR	RAJIV BAKSHI, PARAS JAIN	
		OTHER DETAILS OF ADVOCATES: RAJIV BAKSHI, KAJAL SHARMA & VIKAS SHARMA(RAJIVEBAKSHI@GMAIL.COM)(9891695725)(PETITIONER) SATBIR SAINI(SAINIGLASS@YAHOO.COM)(9812084617)(RESPONDENT) KZJ PARTNERS(JAIN.PARAS52@GMAIL.COM)(9899907794)(PETITIONER)		
24	RFA(COMM)-54/2023 CM APPL. 16872/2023 CM APPL. 16873/2023 CM APPL. 18687/2023	BHARAT KUMAR KIRAR V/s OP AND SONS TRADERS PRIVATE LTD.	ARUN KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR VERMA(ARUNVRM1985@GMAIL.COM)(9899538156)(PETITIONER) OPANDSON STRADERS(OPANDSONSTRADERS07@GMAIL.COM)()(RESPONDENT) ARUN KUMAR VERMA(ARUNVRM1985@GMAIL.COM)(9899538156)(PETITIONER) OPANDSON STRADERS(OPANDSONSTRADERS07@GMAIL.COM)()(RESPONDENT)		
25	RFA(COMM)-63/2023 CM APPL. 18189/2023	LAKHI RAM KASHI RAM THROUGH ITS PARTNER VISHAL GOYAL V/s ASHOK KUMAR AGARWAL PROPRIETOR OF M/S HALIDRAM BHUJIAWALA	PRAVEEN CHAUHAN, AJAY UPPAL	
		OTHER DETAILS OF ADVOCATES: PRAVEEN CHAUHAN(PRAVEENCHAUHAN65@GMAIL.COM)(981000847)(PETITIONER) HALDIRAM BHUJIAWALA(HALDIRAMBHUJIAWALA@GMAIL.COM)()(RESPONDENT) AJAY UPPAL(VIRTUOUS.PEOPLE@GMAIL.COM)(9811740125)(RESPONDENT)		
26	CM APPL. 69071/2024 In W.P.(C)-3159/2016(Disposed off case)	NATIONAL AGRICULTURAL CO-OPERATIVE MARKETING FEDERATION OF INDIA LTD V/s UNION OF INDIA AND ORS	MANIK AHLUWALIA, SAYED AQUIB ALI, SARAN SURI, P I JOSE & KUNAL MANAVE, P.I. JOSE & KUNAL MANAVE, RAJEEV AGARWAL, P S CHANDRALEKHA, KRISHAN KUMAR, AMRENDRA KUMAR SINGH, INDERJEET SINGH	
		OTHER DETAILS OF ADVOCATES: PRANAY LAKHANPAL()(41550331)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VINOD GUPTA(VINODGUPTA501@HOTMAIL.COM)(9582206578)(RESPONDENT) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(0)(RESPONDENT) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) SAYED AQUIB ALI(MEETAQUIBALI@GMAIL.COM)(9899645472)(PETITIONER) P S CHANDRALEKHA(PSCADVOCATE17@GMAIL.COM)(8812970043)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER) AMRENDRA KUMAR SINGH(AMREND@GMAIL.COM)(8800750004)(RESPONDENT) INDERJEET SINGH(INDERJEETLAWYER@GMAIL.COM)(9818285641)(PETITIONER)		
27	W.P.(C)-304/2018 CM APPL. 50605/2018	COMMERCIAL TAX OFFICER, KOTA V/s IFCI/IDBI AND ANR.	MILIND KUMAR, PBA SRINIVASAN	
		OTHER DETAILS OF ADVOCATES:		

		MILIND KUMAR()(9560975057)(PETITIONER) MILIND KUMAR()(9560975057)(PETITIONER)		
28	W.P.(C)-9602/2023 CM APPL. 36758/2023	RAJIV KUMAR & ANR. V/s UNION OF INDIA & ORS.	APOORV SARVARIA, KAMAL KANT JHA	
		OTHER DETAILS OF ADVOCATES: RP VATS(MAIL@VGCLAWFIRM.COM)(9810062048)(PETITIONER) KOUTONS(UOIDHC@GMAIL.COM, COSEC@KOUTONS.COM, ACRE.ARC@ACREINDIA.IN)(1123384193)(RESPONDENT) KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT)		
29	W.P.(C)-3191/2025 CM APPL. 14922/2025 CM APPL. 20906/2025	MW TRADING COMPANY V/s L AND T FINANCE LTD	MAYANK WADHWA	
		OTHER DETAILS OF ADVOCATES: MAYANK WADHWA(JUSTJURISOFC@GMAIL.COM)(9810945207)(PETITIONER) PUNIT BHALLA, LTFS(PUNITBHALLA@AOL.COM, CUSTOMERCARE@LTFS.COM)(0)(RESPONDENT) MAYANK WADHWA(JUSTJURISOFC@GMAIL.COM)(9810945207)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@AOL.COM, IGRC@ITFS.COM)(0)(RESPONDENT)		
END OF THE BOARD MATTERS				
30	FAO(OS) (COMM)-137/2023 CM APPL. 34352/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s CONSULTING ENGINEERING GROUP LTD.JAIPUR (CEG) IN ASSOCIATION WITH TRANSPORT RESEARCH LABORATORIES LTD.UK(TRL-JV)	C.S. CHAUHAN, S.K. CHANDWANI	
		OTHER DETAILS OF ADVOCATES: AJAY(AJAYSABHARWAL1@NHAI.ORG)()(PETITIONER) C S CHAUHAN & JASLEEN(CHHINNBNHALCHAUHAN@GMAIL.COM)(9810464514)(PETITIONER) M/S CONSULTING ENGINEERING GROUP(HQJPR@CEGINDIA.COM)()(RESPONDENT) S.K. CHANDWANI(1.SUNIL.KUMAR@GMAIL.COM)(9810048778)(RESPONDENT)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER: -

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 19615/2025 In W.P.(C)-867/2025(Disposed off case)	AVDESH KUMAR AND ORS V/s DAV PUBLIC SCHOOL THROUGH PRINCIPAL SUHASINI KHUSHINDER NATH & ORS.	SUDHIR SHARMA	
		OTHER DETAILS OF ADVOCATES: SUDHIR SHARMA, VANDANA YADAV(SHARMA.LEGAL@YAHOO.COM)(7678323196)(PETITIONER) SUDHIR SHARMA AND VANDANA YADAV(SHARMA.LEGAL@YAHOO.COM)(7678323196)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, NIYAZI(STANDINGCOUNSELGNCTD@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM, NIYAZI786@GMAIL.COM)(9868250806)(RESPONDENT) DAVSD, DIRECTORATE OF EDUCATION, NISHA(DAVSVD@HOTMAIL.COM, DIREDU@NIC.IN, DIRECTOR.NISHA@DAVCMC.NET.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DAVSVD, ASHOK(STANDINGCOUNSELGNCTD@GMAIL.COM, DAVSVD@HOTMAIL.COM, ASHOK1166@YAHOO.COM)(9868250806)(RESPONDENT) NIYAZI, DIRECTORATE OF EDUCATION, NISHA(NIYAZI786@GMAIL.COM, DIREDU@NIC.IN, DIRECTOR.NISHA@DAVCMC.NET.IN)(0)(RESPONDENT) DAVCMC, GNCTD(INFO@DAVCMC.NET.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) SUDHIR SHARMA()(7678323196)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	W.P.(C)-1308/2016	KUPAMMA V/s TELUGU MIDDLE SCHOOL AND ORS	RAVINDER SINGH, ANUJ AGGARWAL	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		

3	W.P.(C)-7651/2016 WITH W.P.(C) 1610/2017 W.P.(C) 8493/2017 W.P.(C) 10192/2017 W.P.(C) 8456/2016 W.P.(C) 1721/2019 W.P.(C) 5834/2020	SANT RAM & ORS. V/s STATE BANK OF BIKANER & JAIPUR & ORS.	U. SRIVASTAVA	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-8456/2016	KRISHAN & ORS. V/s STATE BANK OF INDIA & ORS.	U. SRIVASTAVA	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-10192/2017	PARVEEN KUMAR AND ORS. V/s UNION BANK OF INDIA AND ANR.	U. SRIVASTAVA	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-1610/2017 CM APPL. 7241/2017	TEJ BAHADUR SINGH & ORS. V/s UNION OF INDIA & ORS.	SUDHIR NAAGAR, R P KAPUR & CO	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-8493/2017	RAJENDER SINGH AND ANR V/s UOI AND ORS	SUDHIR NAAGAR, RAJESH KUMAR GAUTAM	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-1721/2019 CM APPL. 7926/2019	JAGPAL SINGH V/s STATE BANK OF INDIA AND ORS.	U. SRIVASTAVA	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES: U. SRIVASTAVA()(9312220571)(PETITIONER)		
9	W.P.(C)-5834/2020	CHATAR SINGH ASWAL & ORS. V/s STATE BANK OF INDIA	ADITYA GAGGAR, SACHINDRA KARN	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES: ADITYAGAGGAR(GAGGAR.ADITYA@GMAIL.COM)(9910808321)(PETITIONER) ADITYA GAGGAR(GAGGAR.ADITYA@GMAIL.COM)(9910808321)(PETITIONER) AKSANGAL(AKSANGAL51@GMAIL.COM)(9818299898)(RESPONDENT) SACHINDRA KARN(SACHINDRAKARN@GMAIL.COM)(7503425020)(PETITIONER)		
10	W.P.(C)-11188/2016	JAGMOHAN SINGH V/s DISTRICT & SESSIONS JUDGE (HQD) DELHI & ORS	J.S. MANN	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-6644/2019 CM APPL. 28076/2019	SHRI SUMIT V/s FOOD CORPORATION OF INDIA	SACHIN CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN()(9810618584)(PETITIONER)		
12	W.P.(C)-8755/2020 WITH W.P.(C) 16007/2023 W.P.(C) 14742/2021	VIKAS SINGH & ORS. V/s THE DISTRICT AND SESSIONS JUDGE & ANR.	PAWANJIT SINGH BINDRA, AKSHAT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: VIKAS SINGH(CLUBVIKAS@GMAIL.COM)(9811070920)(PETITIONER) PAWANJIT BINDRA(PAWANBINDRA@HOTMAIL.COM)(9811054970)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BANERJEE(BANERJESADV@GMAIL.COM)(9810282282)(RESPONDENT) AKSHAT AGGARWAL(ADVAKSHATAGGARWAL@GMAIL.COM)(9999505171)(PETITIONER) AKSHAT AGGARWAL(ADVAKSHATAGGARWAL@GMAIL.COM)(9999505171)(PETITIONER) AKSHAT AGGARWAL(ADVAKSHATAGGARWAL@GMAIL.COM)(9999505171)(PETITIONER)		
13	W.P.(C)-14742/2021	NAVEEN KUMAR & ORS. V/s THE DISTRICT AND SESSION JUDGE HQ & ORS.	VINAYAK MARWAH	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
14	W.P.(C)-16007/2023	VIJAY PAL SINGH AND ORS V/s OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE (HQS), TIS HAZARI COURTS, DELHI AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) SANTOSH KUMAR TRIPATHI(SCSERVICESGNCTD@GMAIL.COM,		

		ANU@BAGAI.CO.IN){}(RESPONDENT)		
15	W.P.(C)-1025/2021 CM APPL. 2833/2021 WITH W.P.(C) 1434/2021	SONALI SHARMA V/s STAR RISING ACADEMY SR. SEC. SCHOOL & ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) RISING STAR ACADEMY SR. SEC. SCHOOL(RSASCHOOL@YAHOO.COM)(1145231150)(RESPONDENT) DIRECTORATE OF EDUCATION(DIRECTORATE@HUB.NIC.IN, DIREDU@NIC.IN){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		
16	W.P.(C)-1434/2021	SONALI SHARMA V/s RISING STAR ACADEMY SR. SEC. SCHOOL & ANR.	ANUJ AGGARWAL, SHIKHAR GARG	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND SHUBHAM PUNDHIR AND HARPENDER SANGWAN(ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) RISING STAR ACADEMY SR SEC. SCHOOL(RSASCHOOL@YAHOO.COM)(45231150)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) SHIKHAR GARG(SHIKHARGARG299@GMAIL.COM)(8800213827)(PETITIONER)		
17	W.P.(C)-6207/2021	SURAJ NATH V/s DIRECTORATE OF CIVIL DEFENCE	NEHA JAIN	
		OTHER DETAILS OF ADVOCATES: NEHA JAIN(NEHA.LAWYER@GMAIL.COM, MANIKRAI.BHALLA@GMAIL.COM)(9910322162)(PETITIONER) NEHAJAIN(NEHA.LAWYER@GMAIL.COM)(9910322162)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(98682508)(RESPONDENT)		
18	W.P.(C)-5668/2022	SMT SHARDA MATAI V/s DIRECTOR OF EDUCATION & ORS.	ZUBEDA BEGUM, K R MANJANI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ZOBEDA BEGUM(ZUBEDABEGUMADV@GMAIL.COM)(9868119078)(PETITIONER) DIREDU(DIREDU@NIC.IN){}(RESPONDENT) SHADAN FARASAT(SHADANFARASAT@GMAIL.COM)(1123890172)(RESPONDENT) SESBABANE BHRAJ(SESBABANEBHRAJ@YAHOO.CO.IN)(1123890363)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) K R MANJANI(KRMANJANI@GMAIL.COM)(9899545200)(RESPONDENT)		
19	W.P.(C)-11986/2022 CM APPL. 35776/2022 CM APPL. 35777/2022	PRAVEEN DABBAS V/s HIGH COURT OF DELHI AND ORS.	SIDDHARTH SINGH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SINGH (JATANSINGHANDASSOCIATES@GMAIL.COM)(9810041079)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SONIA (SONIALEGAL111@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT)		
20	W.P.(C)-15787/2022	RAVI GUPTA V/s UNIVERSITY OF DELHI & ORS.	CH ANIMES PRUSTY	
		OTHER DETAILS OF ADVOCATES: CHANIMESH PRUSTY(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8285606749)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM, KALINDISAMPARK@KALINDI.DU.AC.IN, NAINA.HASIJA@GMAIL.COM){}(RESPONDENT) CH ANIMES PRUSTY(ANIMESHPRUSTY19@GMAIL.COM)(8285606749)(PETITIONER)		
21	W.P.(C)-2424/2023 CM APPL. 43454/2023 CM APPL. 3657/2024 CM APPL. 22369/2024	KALPANA BASTIA V/s BANK OF BARODA THROUGH ITS MANAGING DIRECTOR & ORS.	ARSHAD ALI CHOUDHARY, ATUL NAGARAJAN, ARUN AGGARWAL, ATUL NAGARAJAN	
		OTHER DETAILS OF ADVOCATES: ARSHAD CHOUDHARY(CH.ARSHAD.ADV@GMAIL.COM)(9818463884)(PETITIONER) ARUN(ADVARUN36@GMAIL.COM){}(RESPONDENT) ARSHAD CHOUDHARY(CH.ARSHAD.ADV@GMAIL.COM)(9818463884)(PETITIONER) ARUN AGGARWAL(AD.VARUN36@GMAIL.COM){}(RESPONDENT) ARSHAD CHOUDHARY(CH.ARSHAD.ADV@GMAIL.COM)(9818463884)(PETITIONER) ARUN(ADVARUN36@GMAIL.COM){}(RESPONDENT) ATUL T.N. (ATUL@ATULNAGARAJAN.IN)(9811169087)(PETITIONER) ARUN AGGARWAL(ADVARUNAGGARWAL@GMAIL.COM){}(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(PETITIONER) ATUL NAGARAJAN(ATUL@ATULNAGARAJAN.IN)(9811169087)(PETITIONER)		

22	W.P.(C)-7432/2023 CM APPL. 28892/2023	RAJINDER SINGH V/s UNION OF INDIA & ORS.	CHARANJIT SINGH	
		OTHER DETAILS OF ADVOCATES: CHARANJIT SHARMA(ADVOCATEEHARANJITSHARMA@GMAIL.COM)(9910301109)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
23	W.P.(C)-7513/2023 CM APPL. 29177/2023 CM APPL. 11919/2024 CM APPL. 11920/2024	MANISH SIKKA & ANR. V/s UNION OF INDIA & ORS.	HARSHA VINOY, ANUSHKA ARORA	
		OTHER DETAILS OF ADVOCATES: VINOY(VINOY19990@GMAIL.COM){}(PETITIONER) ANUSHKAA ARORA(ABALAWOFFICE@ABALAWOFFICE.IN)(9810570295)(RESPONDENT)		
24	W.P.(C)-8076/2023	SH. D S SANDHU V/s BUREAU OF POLICE FORCE RESEARCH AND DEVELOPMENT (BPR AND D) AND ANR.	MANNAT SANDHU	
		OTHER DETAILS OF ADVOCATES: MANNAT SANDHU(MANNAT0612@GMAIL.COM, MANNAT0612@GMAIL.COM.COM)(9910727838)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, DG@BPRD.NIC.IN)(1123384193)(RESPONDENT)		
25	W.P.(C)-9300/2023	DELHI STATE COOPERATIVE BANK V/s GOVERNMENT OF NCT OF DELHI	RAJESH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: RAJESH SRIVASTAVA(RSADVOCATESFIRM@GMAIL.COM)(9810119890)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
26	W.P.(C)-12496/2023	MANPREET KAUR ORS V/s INDIRA GANDHI DELHI TECHNICAL UNIVERSITY FOR WOMEN AND ORS	PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR(KUMARSPADMA@GMAIL.COM)(9818346773)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, VC@IGDTUW.AC.IN, REGISTRAR@@IGDTUW.AC.IN){}(RESPONDENT) IGDTUW(INCHARGEPEPER@IGDTUW.AC.IN, PSTECHEDU@NIC.IN){}(RESPONDENT)		
27	W.P.(C)-14278/2023	RAMESH CHAND KOUNDAL V/s INDIAN BANK & ORS.	AKASH VAJPAI	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(C)-5476/2024 CM APPL. 22569/2024	BHUPINDER SINGH DHAKA AND ANR V/s DEPUTY CONSERVATOR OF FOREST SOUTH	SIDDHARTH GILL	
		OTHER DETAILS OF ADVOCATES: DEVENDRA SINGH(DS.ADVOCATE@GMAIL.COM)(9644408332)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
29	W.P.(C)-7827/2024	HARTEJ SINGH BAINS V/s AIRPORTS AUTHORITY OF INDIA	SHASHANK MAHESH AGRAWAL, KIRAN KUMAR PATRA	
		OTHER DETAILS OF ADVOCATES: H S BHULLAR AND SARABJEET KAUR AND SHASHANK AGARWAL(BHULLARLAWFIRM@GMAIL.COM)(9873224400)(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM){}(RESPONDENT) KIRAN KUMAR PATRA(ADVKKPATRA@GMAIL.COM)(9810663301)(PETITIONER)		
30	W.P.(C)-8881/2024 CM APPL. 36128/2024	ANAND PRAKASH V/s AZAD SINGH & ORS.	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES:		
31	W.P.(C)-16118/2024 CM APPL. 67711/2024	DHARMENDRA DHARMENDER SHARMA V/s PUNJAB NATIONAL BANK & ORS.	NARESH CHANDRA GUPTA	
		OTHER DETAILS OF ADVOCATES: N.C. GUPTA & ASSOCIATES(NCG1952@YAHOO.IN)(9312658071)(PETITIONER) ANKIT KASHYAP, PNB(ADVOCATEANKITKASHYAP@GMAIL.COM, ED3@PNB.CO.IN, MD@PNB.CO.IN)(0)(RESPONDENT) PNB, SKR LAW FIRMS(FMGCHDDAC@PNB.CO.IN, BO4425@PNB.CO.IN, SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-204/2025 CM APPL. 877/2025	DHARMENDER SHARMA V/s THE MANAGING DIRECTOR AND CEO PUNJAB NATIONAL BAK AND ORS	NARESH CHANDRA GUPTA	

		OTHER DETAILS OF ADVOCATES: NC GUPTA(NCG1952@YAHOO.IN)(9312658071)(PETITIONER) ANKIT KASHYAP, PNB(ADVOCATEANKITKASHYAP@GMAIL.COM, ED@PNB.CO.IN, MD@PNB.CO.IN)(0)(RESPONDENT) PNB(PADDAC@PNB.CO.IN, FGMDDELDAC@PNB.CO.IN, FGMCHDDAC@PNB.CO.IN)(0)(RESPONDENT) SKR LAW FIRM, RAJAT ARORA(SKRLAWFIRMS@GMAIL.COM, RAJAT132NOIDA@YAHOO.CO.IN)(0)(RESPONDENT)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 19253/2025 CM APPL. 19256/2025 CM APPL. 19271/2025 In RSA-26/2024	MALKHAN SINGH (DECEASED) THROUGH LRS AND ORS. V/s RAKESH JAIN AND ORS.	VATSALA CHAUHAN, AVNEESH GARG	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN (ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) AVNEESH(AVNEESHGARG@GMAIL.COM)()(RESPONDENT) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)()(RESPONDENT) AVNEESH GARG(AVNEESHGARG@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNIL12@YAHOO.COM)()(PETITIONER) AVNEESH GARG(AVNEESHGARG@GMAIL.COM)(9818479699)(RESPONDENT) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) AVNEESH GARG(AVNEESHGARG@GMAIL.COM, AVNEESH.GARG@GMAIL.COM)()(RESPONDENT) SUNIL(ADVOCATESUNIL12@YAHOO.COM)()(PETITIONER) AVNEESH GARG(AVNEESH.LEGAL@GMAIL.COM)(9818479699)(RESPONDENT) AVNEESH GARG(AVNEESHGARG@GMAIL.COM)(0)(PETITIONER) AVNEESH GARG(AVNEESHGARG@GMAIL.COM)(9818479699)(RESPONDENT) SUNIL(ADVOCATESUNIL12@YAHOO.COM)(0)(PETITIONER) S V A LAW (SUNILCHAUHAN@SVALEGAL.CO.IN)(9810213040)(PETITIONER) AVNEESH GARG(AVNEESHGARG@GMAIL.COM)(0)(RESPONDENT) AVNEESH GARG(AVNEESHGARG@GMAIL.COM)(9818479699)(PETITIONER) AVNEESHF GARG(AVNEESHGARG@GMAIL.COM)(9818479699)(RESPONDENT)		
2	W.P.(C)-1892/2008 CM APPL. 3677/2008 WITH W.P.(C) 1934/2008 W.P.(C) 2446/2025	VINOD SHOKEEN V/s THE GOVERNING BODY, CRRIT, DELHI & ORS	MR.R.K.SAINI, HARIHAR PRATAP SINGH, MUKESH GUPTA, SUMIT BABBAR, SHOBIT MOHANT, K.C.MITTAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
3	W.P.(C)-1934/2008 CM APPL. 3727/2008	ISHWAR SHARMA V/s THE GOVERNING BODY CRRIT DELIH & ORS.	MR.R.K.SAINI, SHOBHIT MAHANT, K.C.MITTAL, JATAN SINGH, MOHD.SAJID, SUMIT BABBAR, RAJIV AGARWAL	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
FOR ADMISSION				
4	RFA-705/2024 CM APPL. 60171/2024 CM APPL. 60175/2024 CM APPL. 60176/2024	HIRDIYANARYAN SAH (DECEASED) THR LRS V/s CHAMBAL FERTILISERS AND CHEMICALS LTD.	VINAY SHANKAR DUBEY	
		OTHER DETAILS OF ADVOCATES: V S DUBEY(VVSDUBEY@GMAIL.COM)(9899237692)(PETITIONER)		

5	RFA-270/2025 CM APPL. 16898/2025 CM APPL. 16899/2025	MINI YADAV V/s JAI KISHAN YADAV	VIPIN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: VIPIN K SINGH (SINGHADVVIPIN@REDIFFMAIL.COM)(9810556793)(PETITIONER)		
6	REVIEW PET. 226/2023 In RSA-98/2014(Disposed off case)	SH AQUEEL UD DIN THR SH SALEM UD DIN, ATTORNEY V/s DELHI WAKF BOARD	RAJEEV SAXENA, ROHAN AHUJA, D.K. RUSTAGI, JAVED AHMED, D K RUSTAGI & CO, FIRDOUSE QUTUB WANI	
		OTHER DETAILS OF ADVOCATES: D.K. RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) WAJEEH(WAJEEH@WAJEEHSHAFIQ.COM)()(RESPONDENT) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(RESPONDENT)		
7	TR.P.(C.)-20/2022	M/S BRIGHT HOSPITALITY PRIVATE LIMITED V/s M/S RAJRANI HOSPITALITIES PVT LTD	THOURGH COURT	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
8	RFA-135/2023 CM APPL. 8372/2023	JITENDER KUMAR V/s RAJEEV SHARMA	KUNWER PAL	
		OTHER DETAILS OF ADVOCATES: KUNWER PAL SINGH & ASSOCIATES(KPSINGH7754@GMAIL.COM)(9811276140)(PETITIONER) RAM KUMAR(ADVDRAMKUMAR1971@GMAIL.COM)()(RESPONDENT)		
9	RFA-351/2024 CM APPL. 31236/2024 CM APPL. 31239/2024 CM APPL. 31240/2024 WITH RFA 354/2024	SUNSTAR CUSTOMER CONNECT LTD. V/s DEE PEARLS INDIA LLP	GURKAMAL HORA ARORA, PANKAJ JAIN	
		OTHER DETAILS OF ADVOCATES: PANKAJ JAIN(DELHI@BIJOY.IN)(9810026059)(RESPONDENT)		
10	RFA-354/2024 CM APPL. 31249/2024 CM APPL. 31252/2024 CM APPL. 31253/2024 CM APPL. 48064/2024	SUNSTAR CUSTOMER CONNECT LTD. & ANR. V/s DEE PEARLS (INDIA) LLP & ANR.	GURKAMAL HORA ARORA, PANKAJ JAIN, PANKAJ JAIN	
		OTHER DETAILS OF ADVOCATES: ASHISH (ASHISH@INTELLECTLP.COM)()(PETITIONER) JAISAL(JAISAL@INTELLECTLP.COM)()(PETITIONER) PANKAJ JAIN(JAINANDCOADV@GMAIL.COM)(9810012586)(RESPONDENT) PANKAJ JAIN(JAINANDCOADV@GMAIL.COM)(9810012586)(RESPONDENT) PANKAJ JAIN(DELHI@BIJOY.IN)(9810026059)(RESPONDENT)		
11	RFA-463/2024 CM APPL. 43060/2024 CM APPL. 43063/2024	PRADEEP JAIN AND ANR V/s ANIL KUMAR JAIN	HEMANT KUMAR, ASHIM SHRIDHAR	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR(ASHIM_SHRIDHAR@HOTMAIL.COM)(9971547353)(PETITIONER)		
12	RSA-134/2017 CM APPL. 17781/2017 WITH RSA 135/2017	M/S SHAKUN & CO (SERVICE) PVT LTD & ANR V/s ASHOK DUGGAL	SANJAY BHATT, AMRIT KAUR OBEROI, SIDDHARTH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH AGGARWAL(SA9870@GMAIL.COM)(9871588350)(PETITIONER)		
13	RSA-135/2017 CM APPL. 17784/2017	M/S SHAKUN & CO (SERVICE) PVT LTD & ANR V/s ASHOK DUGGAL	SANJAY BHATT, AMRIT KAUR OBEROI, SIDDHARTH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH AGGARWAL(SA9870@GMAIL.COM)(9871588350)(PETITIONER)		
14	RSA-15/2019 CM APPL. 4026/2019	THE LAND ACQUISITION COLLECTOR (WEST) & ORS V/s ATTAR SINGH (SINCE DECEASED) THR LRS & ANR	SACHIN NAWANI	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER)		
15	RSA-53/2019 CM APPL. 10831/2019	RAJ KUMARI SINGH & ANR V/s RAM PRASAD & ORS	D S PATIAL	
		OTHER DETAILS OF ADVOCATES: D S PATIAL()(9811255996)(PETITIONER)		
16	RSA-64/2019	PREM KUMAR DUA V/s DIRECTORATE OF INDUSTRIES & ORS	ABHEY NARULA, ANUJ CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: ABHEY NARULA()(9999821737)(PETITIONER)		

17	RSA-203/2019 CM APPL. 44218/2019	GAON SABHA REWLA KHANPUR, DELHI V/s SHYAM KUMAR & ORS	AMISH DABAS, MANU NAYAR, CHANDER SHEKHER MALHOTRA	
		OTHER DETAILS OF ADVOCATES: AMISH DABAS()(9899932100)(PETITIONER) MANU NAYAR(LAWMANUNAYAR@GMAIL.COM)(9811331106)(PETITIONER) CHANDER SHEKHER MALHOTRA(SMALHOTRA16051958@GMAIL.COM)(9868382215)(RESPONDENT)		
18	RSA-8/2023 CM APPL. 929/2023	NATIONAL TEXTILE CORPORATION LIMITED V/s RANJIT BALCHANDANI & ORS.	SONAL KUMAR SINGH, VAIBHAV MAHAJAN	
		OTHER DETAILS OF ADVOCATES: SONAL KUMAR SINGH , ABHISHEK SETHI(DELHI@AKSPARTNERS.IN)()(PETITIONER) VAIBHAV(VAIBHAV@MAHAJAN.LAW)()(RESPONDENT) NEHA ANAND(NEHAANAND@MAHAJAN.LAW)()(RESPONDENT) VAIBHAV MAHAJAN(VAIBHAV@MAHAJAN.LAW)(9899805856)(PETITIONER)		
19	TR.P.(C.)-10/2021	SHAMSHER SINGH & ORS. V/s S.B. CHAUDHARY & ORS.	AYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: AYUSH GUPTA(AYUSH107@GMAIL.COM)(9818402326)(PETITIONER) GUPTA & ASSOCIATES(AYUSH@GUPTALEGAL.IN)(9818402326)(PETITIONER) CAMA BUILDERS PVT. LTD.(CABBC1949@GMAIL.COM)()(PETITIONER) S.B. CHAUDHARY(CABBC1949@GMAIL.COM)()(PETITIONER) CAMA BUILDERS PVT. LTD.(CABBC1949@GMAIL.COM)()(PETITIONER) S.B. CHAUDHARY(CABBC1949@GMAIL.COM)()(PETITIONER) CAMA BUILDERS PVT. LTD.(CABBC1949@GMAIL.COM)()(PETITIONER) S.B. CHAUDHARY(CABBC1949@GMAIL.COM)()(PETITIONER) CAMA BUILDERS PVT. LTD.(CABBC1949@GMAIL.COM)()(PETITIONER) S.B. CHAUDHARY(CABBC1949@GMAIL.COM)()(PETITIONER) S.B. CHAUDHARY(CABBC1949@GMAIL.COM)()(PETITIONER) CABBC(CABBC1949@GMAIL.COM)()(RESPONDENT) DEEPAK KHOSLA (DEEPAKKHOSLA.ADV@GMAIL.COM)(9811054200)(RESPONDENT) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) PRADUMAN(PRADUMANHUF@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-680/2006 CM APPL. 4185/2024	YOGESH SINGH V/s UOI & ORS	MR.SUDHANSHU TRIPATHI, MEDHANSHU TRIPATHI, MR.RINCHEMO BHATIA, MR.RAM LAL, PARVEEN KUMAR MEHDIRATTA	
		OTHER DETAILS OF ADVOCATES: MEDHANSHU TRIPATHI(MEDHANSHU@YAHOO.CO.IN)(9350188064)(PETITIONER) PARVEEN , BSCGSC(PARVEENMEHDIRATTA@HOTMAIL.COM, BSCGSC@HOTMAIL.COM)()(RESPONDENT) PARVEEN KUMAR MEHDIRATTA(PARVEENMEHDIRATTA@HOTMAIL.COM)(9810042189)(RESPONDENT) PARVEEN KUMAR MEHDIRATTA(PARVEENMEHDIRATTA@HOTMAIL.COM)(9810042189)(RESPONDENT)		
21	W.P.(C)-2791/2007	SURINDER KUMAR VAID & ORS. V/s GOVT. OF N.C.T. OF DELHI & ORS	MR.RAJEEV SHARMA	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-6183/2007 CM APPL. 11549/2007 CM APPL. 30027/2024	S.K.AGGARWAL V/s DIRECTOR OF EDUCATION & ORS.	MR.AMIT MAHAJAN, NIKHIL PALLI, REKHA PALLI, MANSI GUPTA, MANSI GUPTA, NIKHIL PALLI	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT, MANSIG(AVNISHAHLAWAT@YAHOO.COM, MANSIG.LAWYER@GMAIL.COM)()(PETITIONER) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(RESPONDENT) MANSI GUPTA(MANSIG.LAWYER@GMAIL.COM)(9999015454)(PETITIONER) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(RESPONDENT)		
23	W.P.(C)-10857/2015 CM APPL. 8404/2021 CM APPL. 44180/2023	THE FEDERATION OF STATE TRADING CORPORATION OFFICERS ASSOCIATION V/s STATE TRADING CORPORATION OF INDIA	SWATHI SUKUMAR, TARKESHWAR NATH, NAVEEN NAGARJUNA, N SAI VINOD	
		OTHER DETAILS OF ADVOCATES: SWATI(SWATHI@SUKUMAR.IN)(9717918652)(PETITIONER) TARKESHWAR NATH, SHIV SHANKAR(TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(RESPONDENT) SWATHI SUKUMAR(NAVEEN.NAGARJUNA@SUKUMAR.IN)(114088652)(PETITIONER) TARKESHWAR NATH(TARKESHWARNATH@REDIFFMAIL.COM)()(RESPONDENT) N SAI VINOD(SAIVINOD@NSVLAW.IN)(8826561767)(PETITIONER)		
FOR FINAL HEARING				
24	RFA-253/2022	SHRI AKASHDEEP SETIA V/s MS. TRIVENI KUMAR	AKSHIT SACHDEVA, MUKESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: BHUPINDE SINGH SAINI & AKSHIT		

		SACHDEVA(AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)(9911927538)(PETITIONER) TRIVENI KUMAR()(9910990612)(RESPONDENT) MUKESH KUMAR SINGH(MUKESHKUMARSINGHADVSC@GMAIL.COM)(9873856650)(RESPONDENT)	
25	RFA-323/2023 CM APPL. 20244/2023	SHRI PREM PRAKASH SEHGAL (NOW DECEASED) THROUGH HIS LRS V/s LATE SHRI CHAMAN LAL SEHGAL THROUGH HIS LRS AND ORS.	RISHABH SINGH, AKANSHA SOLANKI
		OTHER DETAILS OF ADVOCATES: DEVRAJ AND ASSOCIATES(DEVRAJ_ASSOICATES@REDIFFMAIL.COM)(9990380244)(PETITIONER) R()(9811383669)(RESPONDENT) POOJA GUPTA(GUPTA2017POOJA@GMAIL.COM)()(RESPONDENT) AKANSHA SOLANKI(AKANSHASOLANKI66@GMAIL.COM)(9999234101)(PETITIONER)	
26	RFA-215/2024 CM APPL. 18646/2024	RINKU DEVI V/s ANJALI	RANJAN KUMAR
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR(LLJURISTS@YAHOO.CO.IN)(9811136353)(PETITIONER) SHUKLA(ADVSHUKLA48@GMAIL.COM)()(RESPONDENT)	

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-1000/2025	GURU SEWA SINGH V/s STATE GOVT. OF NCT OF DELHI	MOHAMMAD SAJID	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD SAJID(MSAJID2367@GMAIL.COM)(9910949152)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NARELA INDUSTRIAL AREA-474/2024) BAIL APPLN. 3104/2024 FILED BY AJMERI (DISPOSED ON : 2024-09-11) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-474/2024)
AFTER NOTICE MISC. MATTERS				
2	CRL.M.C.-3498/2019 CRL.M.A. 31577/2019 WITH CRL.M.C. 3781/2019	YASHOVARDHAN BIRLA V/s MAHARASHTRA SAVINGS	VIDHI PARTNERS, SUSHIL KUMAR PANDEY, BEN DANIEL MATHEW	
		OTHER DETAILS OF ADVOCATES: VIDHI PARTNERS()(8447652223)(PETITIONER) BEN DANIEL MATHEW(BENDANIELMATHEW@GMAIL.COM)(9911874148)(RESPONDENT)		
3	CRL.M.C.-3781/2019 CRL.M.A. 32633/2019	YASHOVARDHAN BIRLA V/s ASHOK THAPAR HUF	VIDHI PARTNERS, BEN DANIEL MATHEW	

		OTHER DETAILS OF ADVOCATES: VIDHI PARTNERS()(8447652223)(PETITIONER) BEN DANIEL MATHEW(BENDANIELMATHEW@GMAIL.COM)(9911874148)(RESPONDENT)		
4	CRL.M.C.-3525/2019 CRL.M.A. 31694/2019	V. RAJAGOPAL & ANR. V/s BABULAL RAJPUROHIT PROPRIETOR OF M/S G.H. TEXTTILES & SAREES	S. ARAVINDH	
		OTHER DETAILS OF ADVOCATES: S. ARAVINDH()(9818513732)(PETITIONER)		
5	CRL.M.C.-4673/2019 CRL.M.A. 35963/2019	VEERARAGHAVAN M V/s INTEC CAPITAL LTD.	ASHWIN VAISH	
		OTHER DETAILS OF ADVOCATES: ASHWIN VAISH()(9650022033)(PETITIONER)		
6	CRL.M.C.-5330/2019 CRL.M.A. 38530/2019 WITH CRL.M.C. 6713/2019	RAJ KUMAR & ORS. V/s STATE	SHAILESH N. PATHAK	
		OTHER DETAILS OF ADVOCATES: SHAILESH N. PATHAK()(8961666857)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JANAKPURI-114/2008) W.P.(CRL) 57/2013 FILED BY CHETAN PRAKSH (DISPOSED ON : 2013-01-31) CRL.M.C. 6713/2019 FILED BY CHETAN SHARMA (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(JANAKPURI-114/2008)
7	CRL.M.C.-6713/2019	CHETAN SHARMA V/s DELHI POLICE & ANR	ANIL K. AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANIL K. AGGARWAL()(9871228998)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JANAKPURI-114/2008) W.P.(CRL) 57/2013 FILED BY CHETAN PRAKSH (DISPOSED ON : 2013-01-31) CRL.M.C. 5330/2019 FILED BY RAJ KUMAR & ORS. (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(JANAKPURI-114/2008)
8	CRL.M.C.-6736/2019	MOHINDER MANGLA V/s STATE & ORS.	AMIT CHOUDHARY, AMRESH ANAND	
		OTHER DETAILS OF ADVOCATES: AMIT CHOUDHARY()(9891149413)(PETITIONER) AMRESH ANAND(AMRESHANAND2001@GMAIL.COM)(9582539593)(PETITIONER)		
9	CRL.M.C.-321/2025 CRL.M.A. 1622/2025	AJIT AND ANR V/s THE STATE NCT OF DELHI AND ANR	RAMPAL	
		OTHER DETAILS OF ADVOCATES: HARVINDER SINGH(HSCHAUHAN2738@GMAIL.COM)(9654101160)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NAJAFGARH-482/2021)
10	CRL.M.C.-645/2025 CRL.M.A. 3060/2025 CRL.M.A. 3061/2025	VARUN ANAND V/s SUMEDHA MANCHANDA	ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA (ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) RASHIDHASHMIADV(RASHIDHASHMIADV@GMAIL.COM)(0)(RESPONDENT)		
11	CRL.M.C.-740/2025	HIMANSHU SHARMA V/s STATE OF NCT OF DELHI & ANR.	BHOLA SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT KUMAR (ROHITKUMARTMB@GMAIL.COM)(8750019645)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-89/2017)
12	CRL.REV.P.-952/2019 CRL.M.A. 35440/2019 WITH CRL.REV.P. 955/2019	R.K SRIVASTAVA V/s CENTRAL BUREAU OF INVESTIGATION	DR. SUSHIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SUSHIL KUMAR GUPTA()(9811397124)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-7-S-2006) CRL.REV.P. 955/2019 FILED BY SANDEEP SAHNI (D. OF HEARING : 2025-04-14) W.P.(CRL) 1143/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) W.P.(CRL) 1144/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) CRL.REV.P. 91/2021 FILED BY RAJAN CHOPRA (D. OF HEARING : 2025-04-15) CRL.REV.P. 1261/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-05-06)

				CRL.REV.P. 1270/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-07-23) CRL.REV.P. 1387/2024 FILED BY LILA KRISHNA SETH (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-7-S-2006)
13	CRL.REV.P.-955/2019 CRL.M.A. 35478/2019	SANDEEP SAHNI V/s CBI	SUSHIL KUMAR GUPTA, ANKIT KAKKAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA()(9811397124)(PETITIONER) ANKIT KAKKAR(ADV.ANKITKAKKAR@GMAIL.COM)(9971423535)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-7-S-2006) CRL.REV.P. 952/2019 FILED BY R.K SRIVASTAVA (D. OF HEARING : 2025-04-14) W.P.(CRL) 1143/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) W.P.(CRL) 1144/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) CRL.REV.P. 91/2021 FILED BY RAJAN CHOPRA (D. OF HEARING : 2025-04-15) CRL.REV.P. 1261/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-05-06) CRL.REV.P. 1270/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-07-23) CRL.REV.P. 1387/2024 FILED BY LILA KRISHNA SETH (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-7-S-2006)
14	CRL.REV.P.-1211/2019 CRL.M.A. 40839/2019	KULDEEP SINGH V/s DEEPA RAUTELA & ANR.	VIRENDER GOSWAMI, ASHISH VIRMANI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIRENDER GOSWAMI()(9899771704)(PETITIONER)		
15	W.P.(CRL)-2410/2023 CRL.M.A. 22698/2023 CRL.M.A. 28508/2023	X V/s THE STATE GOVT OF NCT OF DELHI	GAURAV GUPTA, RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV GUPTA (GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAHUL SHARMA(RAHUL28VIPS@GMAIL.COM)(8527106691)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-238/2023) W.P.(CRL) 559/2024 FILED BY DG (DISPOSED ON : 2024-11-22) P.S.-FIR NO. :(HAUZ KHAS-238/2023)
16	W.P.(CRL)-3421/2023	RAMJEET SINGH V/s STATE OF NCT OF DELHI	AAMIR CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AAMIR CHAUDHARY ()(9650537236)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-533/2023)
17	W.P.(CRL)-3642/2023 CRL.M.A. 33874/2023 WITH W.P.(CRL) 3697/2023	ARUN KUMAR AGARWAL V/s UNION OF INDIA & ANR.	VIDULA MEHROTRA	
		OTHER DETAILS OF ADVOCATES: SOMESH TIWARI (VARDHARMA@GMAIL.COM)(8076414398)(PETITIONER) UNION OF INDIA (VOIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 374/2022) BAIL APPLN. 2709/2022 FILED BY ALKESH SHARMA (DISPOSED ON : 2022-11-03) BAIL APPLN. 2707/2022 FILED BY AMARJEET SHARMA (DISPOSED ON : 2022-11-03) CRL.M.C. 4330/2022 FILED BY AARTI SINGAL (DISPOSED ON : 2023-01-19) BAIL APPLN. 3178/2022 FILED BY ARUN KUMAR AGGARWAL (DISPOSED ON : 2023-06-01) BAIL APPLN. 84/2023 FILED BY AMIT KUMAR ARORA STATUTORY AUDITOR (DISPOSED ON : 2023-05-22) BAIL APPLN. 1631/2023 FILED BY ALKESH-SHARMA (DISPOSED ON : 2024-05-27) W.P.(CRL) 1891/2023 FILED BY R.K. GUPTA & ORS. (DISPOSED ON : 2023-12-21) W.P.(CRL) 3497/2023 FILED BY SHREE ANKLESHWAR COMMERCIAL COMPANY PVT. LTD. & ORS. (D. OF HEARING : 2025-07-16) W.P.(CRL) 3697/2023 FILED BY BSN ENTERPRISES PVT LTD (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC

				374/2022)
18	W.P.(CRL)-3697/2023 CRL.M.A. 34456/2023	BSN ENTERPRISES PVT LTD V/s UNION OF INDIA THROUGH MINISTRY OF CORPORATE AFFAIRS & ANR.	ANUSHKA SAINI, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: VEDANT (VEDANT.LEGALSERVICES@GMAIL.COM)(6396319492)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 374/2022) BAIL APPLN. 2709/2022 FILED BY ALKESH SHARMA (DISPOSED ON : 2022-11-03) BAIL APPLN. 2707/2022 FILED BY AMARJEET SHARMA (DISPOSED ON : 2022-11-03) CRL.M.C. 4330/2022 FILED BY AARTI SINGAL (DISPOSED ON : 2023-01-19) BAIL APPLN. 3178/2022 FILED BY ARUN KUMAR AGGARWAL (DISPOSED ON : 2023-06-01) BAIL APPLN. 84/2023 FILED BY AMIT KUMAR ARORA STATUTORY AUDITOR (DISPOSED ON : 2023-05-22) BAIL APPLN. 1631/2023 FILED BY ALKESH- SHARMA (DISPOSED ON : 2024-05-27) W.P.(CRL) 1891/2023 FILED BY R.K. GUPTA & ORS. (DISPOSED ON : 2023-12-21) W.P.(CRL) 3497/2023 FILED BY SHREE ANKLESHWAR COMMERCIAL COMPANY PVT. LTD. & ORS. (D. OF HEARING : 2025-07-16) W.P.(CRL) 3642/2023 FILED BY ARUN KUMAR AGARWAL (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 374/2022)
FOR ARGUMENT				
19	CRL.M.C.-2044/2019 CRL.M.A. 8118/2019 CRL.M.A. 8120/2019	ANURADHA SARIN V/s STATE OF NCT OF DELHI	NEELA GOKHALE	
		OTHER DETAILS OF ADVOCATES: NEELA GOKHALE()(9810166391)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAROL BAGH-184/2008) BAIL APPLN. 340/2009 FILED BY PUSHPA SURYA NARAIN (DISPOSED ON : 2009-10-27) CRL.M.C. 1642/2014 FILED BY PUSHPA SURYANARAIN (DISPOSED ON : 2014-04-03) CRL.M.C. 2489/2014 FILED BY PUSHPA SURYANARAIN (DISPOSED ON : 2014-05-23) CRL.M.C. 3074/2014 FILED BY PUSHPA SURYANARAIN (DISPOSED ON : 2014-09-01) CRL.M.C. 1382/2015 FILED BY ANURADHA SARIN (DISPOSED ON : 2015-04-10) CRL.M.C. 5120/2018 FILED BY ANURADHA SARIN (DISPOSED ON : 2018-10-08) P.S.-FIR NO. :(KAROL BAGH-184/2008)

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	W.P.(CRL)-2333/2021(Disposed off case)	SMT SHAKUNTLA DEVI V/s STATE OF NCT OF DELHI	SATYENDRA KUMAR RAI, AAYUSHMAN AGGARWAL, JITESH VIKRAM SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: S.K. RAI(STAYENDRA40RAI@GMAIL.COM)(9811312676)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AAYUSHMAN AGGARWAL(AAYUSHMAN.AGGARWAL97@GMAIL.COM)(7022920318)(RESPONDENT) JITESH VIKRAM SRIVASTAVA(JITESHLAWYER@GMAIL.COM)(9910879375)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-484/2021) BAIL APPLN. 3361/2021 FILED BY JITENDER (DISPOSED ON : 2021-09-24) BAIL APPLN. 3423/2021 FILED BY DEEPAK (DISPOSED ON : 2021-09-24) BAIL APPLN. 3362/2021 FILED BY SMT SHAKUNTLA DEVI (DISPOSED ON : 2021-09-24) W.P.(CRL) 2332/2021 FILED BY SMT SHAKUNTLA DEVI & ORS. (DISPOSED ON : 2023-03-01) BAIL APPLN. 3375/2021 FILED BY SUNIL (DISPOSED ON : 2021-09-24) W.P.(CRL) 1822/2021 FILED BY RAJBEER SINGH (DISPOSED ON : 2021-09-22) P.S.-FIR NO. :(GOVIND PURI-484/2021)

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

CLICK TO JOIN VC:
MEETING LINK: <https://delhihighcourt.webex.com/meet/dhcecourtvc1>
MEETING NUMBER: 2512 399 8226
PASSWORD: 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CRL.A.-114/2015	STATE GOVT. OF NCT OF DELHI V/s RAHUL & ORS.	MOHINDER NATH DUDEJA, NANDITA RAO	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

2	CRL.L.P.-5/2017 WITH CRL.L.P. 6/2017	ASHUTOSH AHLUWALIA V/s JOSEPH SAMUEL @ RAJ SAMUEL	PETITIONER IN-PERSON	
		OTHER DETAILS OF ADVOCATES:		
3	CRL.L.P.-6/2017	ASHUTOSH AHLUWALIA V/s JOSEPH SAMUEL @ RAJ SAMUEL	PETITIONER IN PERSON	
		OTHER DETAILS OF ADVOCATES:		
4	CRL.L.P.-118/2021	STATE NCT OF DELHI V/s SHEEL KUMAR	AMIT GUPTA, LEWISH EDWARD	
		OTHER DETAILS OF ADVOCATES: STATE NCT OF DELHI(AGUPTACHAMBERS@GMAIL.COM)({}) STATE NCT OF DELHI(AGUPTACHAMBERS@GMAIL.COM)({}) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) LEWISH EDWARD(ADVLEWISHEDWARD@GMAIL.COM)(9686805809)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(NANGLOI-387/2014) CRL.M.C. 1891/2018 FILED BY SHEEL KUMAR (DISPOSED ON : 2018-05-15) P.S.-FIR NO. :(NANGLOI-387/2014)
5	CRL.M.C.-2667/2018	ILA TYAGI V/s THE STATE & ANR	RAJAT ANEJA, PRASUN KUMAR & C.M. JHA	
		OTHER DETAILS OF ADVOCATES: RAJAT ANEJA() (9958687604)(PETITIONER)		P.S.-FIR NO. :(SHAKARPUR-2875/2015)
6	CRL.M.C.-2609/2021 CRL.M.A. 16863/2021 WITH CRL.M.C. 2623/2021 CRL.M.C. 2610/2021	MORGAN SECURITIES AND CREDITS PVT. LTD. V/s STATE OF NCT OF DELHI & ANR.	K BHIMRAJ ACHARY, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: K.BHIMRAJ(ACHARY.RAJ@GMAIL.COM)(9873406652)(PETITIONER) M.S MARGON SECURITIES & CREDITS PVT LTD(SECRETARIAL@GOYALGROUP.COM)(41628143)(PETITIONER) BHIMRAJ ACHARY(ACHARY.RAJ@GMAIL.COM)({})(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(PETITIONER)		
7	CRL.M.C.-2610/2021 CRL.M.A. 16865/2021 WITH CRL.M.C. 2623/2021	MORGAN SECURITIES AND CREDITS PVT. LTD V/s STATE OF NCT OF DELHI & ANR.	K BHIMRAJ ACHARY, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: K.BHIMRAJ ACHARY(ACHARY.RAJ@GMAIL.COM)(9873406652)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(PETITIONER)		
8	CRL.M.C.-2623/2021 CRL.M.A. 16942/2021	MORGAN SECURITIES AND CREDITS PVT. LTD V/s STATE OF NCT OF DELHI & ANR.	K BHIMRAJ ACHARY, GIRIDHAR KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: K.BHIMRAJ ACHARY(ACHARY.RAJ@GMAIL.COM)(9873406652)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GIRIDHAR KUMAR THAKUR(GKT2015@REDIFFMAIL.COM)(9015721930)(PETITIONER)		
9	CRL.M.C.-3536/2021	DIRECTORATE OF REVENUE INTELLIGENCE V/s PRAMOD SINGLA	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWAL(SATISHAGGAARWALA@GMAIL.COM)({})(PETITIONER) JAGJIT NADAL & ASSOCIATES(JAGITNANDAL@YAHOO.COM)(9999928215)(RESPONDENT)		
10	CRL.REV.P.-409/2009 CRL.M.A. 4778/2014 CRL.M.A. 4779/2014	NARINDER KUMAR SAXENA V/s STATE & ORS.	S.N. BHARDWAJ, ARVIND KUMAR, AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
11	CRL.REV.P.-172/2011 CRL.M.A. 4446/2011 CRL.M.A. 10642/2011	STATE OF DELHI V/s NEERAJ & ANR.	PAWAN SHARMA, GAURAV GAUR, JUS JUSIS, PAWAN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR YADAV(PAWANKUMARYADAV495@GMAIL.COM)(9873289657)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DABRI-30/2010) BAIL APPLN. 700/2011 FILED BY AMAN GAUR (DISPOSED ON : 2011-12-23) CRL.REV.P. 371/2011 FILED BY VIVEK GAUR (DISPOSED ON : 2020-01-20) CRL.REV.P. 243/2011 FILED BY VINOD KUMAR SHARMA (DISPOSED ON : 2020- 01-20) CRL.REV.P. 244/2011 FILED BY AMAN GAUR (DISPOSED ON : 2020-01-20) CRL.REV.P. 242/2011 FILED BY NEERAJ KUMAR & ANR. (DISPOSED ON : 2020-01- 20) CRL.M.C. 2703/2011 FILED BY VINOD

				SHARMA & ORS (DISPOSED ON : 2012-01-02) CRL.M.C. 2550/2011 FILED BY VIVEK GAUR (DISPOSED ON : 2012-01-02) BAIL APPLN. 1124/2012 FILED BY AMRIT LAL (DISPOSED ON : 2012-09-28) BAIL APPLN. 1140/2012 FILED BY LAXMAN (DISPOSED ON : 2012-09-28) BAIL APPLN. 1500/2012 FILED BY VINOD KUMAR SHARMA (DISPOSED ON : 2013-08-21) BAIL APPLN. 1147/2012 FILED BY NARESH KAROTIA (DISPOSED ON : 2012-09-28) CRL.REV.P. 477/2013 FILED BY VIVEK GAUR (DISPOSED ON : 2020-01-20) CRL.M.C. 1416/2013 FILED BY VIVEK GAUR & ANR. (DISPOSED ON : 2020-01-20) BAIL APPLN. 917/2014 FILED BY VINOD KUMAR SHARMA (DISPOSED ON : 2014-07-09) TR.P.(CRL.) 63/2022 FILED BY AMAN GAUR & ORS (DISPOSED ON : 2022-08-31) TR.P.(CRL.) 79/2022 FILED BY AMAN GAUR AND ORS (DISPOSED ON : 2023-01-09) P.S.-FIR NO. :(DABRI-30/2010)
12	W.P.(CRL)-1484/2019	AMAR SINGH & ANR V/s STATE & ORS	SWASTIK SINGH	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH()(8800594915)(PETITIONER)		
13	CRL.M.A. 3527/2024 In W.P.(CRL)-920/2021(Disposed off case)	MS SEEMA SHARMA V/s THE STATE GOVT OF NCT OF DELHI ORS & ORS.	NAND KISHOR PASWAN, ARVIND KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: D K SHARMA(DKSHARMA1177@GMAIL.COM)(9811256468)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-217/2013)
CONNECTED MATTERS (ANMM)				
14	CRL.A.-776/2018 CRL.M.A. 7339/2019 CRL.M.A. 3640/2020 CRL.M.A. 24312/2024 WITH CRL.A. 777/2018 CRL.A. 893/2018 CRL.A. 857/2018 CRL.A. 906/2018 CRL.A. 918/2018 CRL.A. 919/2018 CRL.A. 389/2021 CRL.A. 390/2021 CRL.A. 391/2021 CRL.A. 392/2021 CRL.A. 393/2021 CRL.A. 394/2021 CRL.A. 451/2022	TUNCAY ALANKUS V/s CENTRAL BUREAU OF INVESTIGATION	D.B. GOSWAMI, BAHAR U. BARQI, MAHMOOD ALAM, KARTIK JASRA, MAHMOOD ALAM	
		OTHER DETAILS OF ADVOCATES: D.B. GOSWAMI()(9818164187)(PETITIONER) BAHAR U. BARQI()(9968401709)(PETITIONER) RAJIV MOHAN LAW OFFICE(ADVALAM91@GMAIL.COM)(9818647579)(PETITIONER) DLACBIDHC(DLACBIDHC@GMAIL.COM)()(0)(RESPONDENT) KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(RESPONDENT) MAHMOOD ALAM(ADVALAM91@GMAIL.COM)(9810206170)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH

				KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11- 19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09- 12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12- 13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12- 13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12- 13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12- 13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12- 13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12- 13) P.S.-FIR NO. :(CBI-3-A-96)
15	CRL.A.-777/2018 WITH CRL.A. 893/2018	PRAKASH CHANDRA YADAV V/s CENTRAL BUREAU OF INVESTIGATION	AMIT KUMAR, BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR()(8890887223)(PETITIONER) KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04- 14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11- 19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09- 12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12- 13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12- 13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12- 13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12- 13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-

				13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
16	CRL.A.-857/2018 CRL.M.A. 38517/2019	B. SANJEEVA RAO V/s CENTRAL BUREAU OF INVESTIGATION	PUNEET KUMAR RAI, BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: PUNEET KUMAR RAI()(9811330474)(PETITIONER) BIJENDER SINGH()(9810042699)(PETITIONER) KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
17	CRL.A.-893/2018	DILBAGH SINGH KANWAR V/s CENTRAL BUREAU OF INVESTIGATION	PRAMOD JALAN, BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: PRAMOD JALAN()(9891011477)(PETITIONER) KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01)

				CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESHAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
18	CRL.A.-906/2018 CRL.M.(BAIL) 1390/2018 CRL.M.A. 33103/2018	D MALLESHAM GOUD V/s CENTRAL BUREAU OF INVESTIGATION	SHISHIR PINAKI, BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: SHISHIR PINAKI()(9811528408)(PETITIONER) SHISHIR PINAKI()(9811528408)(PETITIONER) KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S

				NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
19	CRL.A.-918/2018	C.K. RAMAKRISHAN V/s CENTRAL BUREAU OF INVESTIGATION (STATE)	KAWAL NAIN, BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: KAWAL NAIN()(9811059402)(PETITIONER) KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
20	CRL.A.-919/2018 CRL.M.A. 49762/2018 CRL.M.A. 49763/2018 CRL.M.A. 7867/2022	M. SAMBASIVA RAO V/s CENTRAL BUREAU OF INVESTIGATION	ANUPAMA SETHI, BIJENDER SINGH, AJAY DIGPAUL, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: ANUPAMA SETHI()(8826220783)(PETITIONER) BIJENDER SINGH()(9810042699)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY

		AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN)(9811157265)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(RESPONDENT)		ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
21	CRL.A.-389/2021	M/S NATIONAL FERTILIZERS LTD V/s CENTRAL BUREAU OF INVESTIGATION	BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14)

				CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
22	CRL.A.-390/2021	M/S. NATIONAL FERTILIZERS LTD. V/s CBI & ORS.	BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESHAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13)

				P.S.-FIR NO. :(CBI-3-A-96)
23	CRL.A.-391/2021	M/S. NATIONAL FERTILIZERS LTD. V/s CENTRAL BUREAU OF INVESTIGATION & ORS.	BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025- 04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04- 14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11- 19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09- 12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12- 13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12- 13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12- 13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12- 13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12- 13) P.S.-FIR NO. :(CBI-3-A-96)
24	CRL.A.-392/2021	M/S. NATIONAL FERTILIZERS LTD. V/s CBI & ORS.	BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025- 04-14)

				CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
25	CRL.A.-393/2021	M/S NATIONAL FERTILIZERS LTD V/s CENTRAL BUREAU OF INVESTIGATION & ANR	BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL

				FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
26	CRL.A.-394/2021	M/S NATIONAL FERTILIZERS LTD V/s CENTRAL BUREAU OF INVESTIGATION & ANR	BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26) CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 451/2022 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2022-09-12) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
27	CRL.A.-451/2022 CRL.M.A. 32867/2019	M/S NATIONAL FERTILIZERS LTD V/s CENTRAL BUREAU OF INVESTIGATION	BIJENDER SINGH, KARTIK JASRA	
		OTHER DETAILS OF ADVOCATES: KARTIK JASRA(KARTIKJASRA@OUTLOOK.COM)(8076993996)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-A-96) CRL.M.C. 1322/2017 FILED BY TUNCAY ALANKUS ESQ (DISPOSED ON : 2018-07-30) CRL.M.C. 3371/2017 FILED BY B SANJEEV RAO (DISPOSED ON : 2017-11-15) CRL.REV.P. 480/2017 FILED BY M/S NATIONAL FERTILIZER LTD (D. OF HEARING : 2030-01-26)

				CRL.A. 857/2018 FILED BY B. SANJEEVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 898/2018 FILED BY CIHAN KARANCI (DISPOSED ON : 2022-09-01) CRL.A. 776/2018 FILED BY TUNCAY ALANKUS (D. OF HEARING : 2025-04-14) CRL.A. 777/2018 FILED BY PRAKASH CHANDRA YADAV (D. OF HEARING : 2025-04-14) CRL.A. 918/2018 FILED BY C.K. RAMAKRISHAN (D. OF HEARING : 2025-04-14) CRL.A. 919/2018 FILED BY M. SAMBASIVA RAO (D. OF HEARING : 2025-04-14) CRL.A. 893/2018 FILED BY DILBAGH SINGH KANWAR (D. OF HEARING : 2025-04-14) CRL.A. 906/2018 FILED BY D MALLESHAM GOUD (D. OF HEARING : 2025-04-14) CRL.A. 895/2019 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2019-11-19) CRL.A. 392/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 394/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.REV.P. 11/2020 FILED BY M/S NATIONAL FERTILIZERS LTD (D. OF HEARING : 2022-12-15) CRL.A. 390/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 391/2021 FILED BY M/S. NATIONAL FERTILIZERS LTD. (DISPOSED ON : 2021-12-13) CRL.A. 393/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) CRL.A. 389/2021 FILED BY M/S NATIONAL FERTILIZERS LTD (DISPOSED ON : 2021-12-13) P.S.-FIR NO. :(CBI-3-A-96)
CONNECTED MATTERS (ANMM)				
28	CRL.M.C.-196/2021 CRL.M.A. 996/2021 WITH CRL.M.C. 197/2021 CRL.M.C. 315/2021 CRL.M.C. 316/2021 CRL.M.C. 382/2021 CRL.M.C. 384/2021 CRL.M.C. 385/2021 CRL.M.C. 402/2021 CRL.M.C. 422/2021 CRL.M.C. 426/2021 CRL.M.C. 1181/2021 CRL.M.C. 1182/2021 CRL.M.C. 2100/2021	MOHD ANWAR & ORS. V/s STATE NCT OF DELHI	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANDNI MAHAL-74/2020) CRL.M.C. 1707/2020 FILED BY YUSUF JAEANI & ORS. (DISPOSED ON : 2020-08-26) CRL.M.C. 197/2021 FILED BY SAYEED ULLA JAMA & ORS. (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(CHANDNI MAHAL-74/2020)
29	CRL.M.C.-1181/2021 CRL.M.A. 6045/2021 WITH CRL.M.C. 1182/2021	MOHD. TAYYAB & ORS. V/s STATE (NCT OF DELHI)	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMA MANDAL(ASHIMAMANDAL@GAMIL.COM)(999720092)(PETITIONER) ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GAMIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANDNI MAHAL-80/2020) CRL.M.C. 1636/2020 FILED BY ADANG SUPRIATNA & ORS. (DISPOSED ON : 2020-08-11) P.S.-FIR NO. :(CHANDNI MAHAL-80/2020)

30	CRL.M.C.-1182/2021 CRL.M.A. 6047/2021	MOHD. TAHIR HUSSAIN & ORS. V/s STATE(NCT OF DELHI)	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMA MANDAL(ASHIMAMANDAL@GAMIL.COM)(9999720092)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-79/2020) CRL.M.C. 1679/2020 FILED BY HENDRISON GINTING & ORS. (DISPOSED ON : 2020-08-24) P.S.-FIR NO. :(CHANDNI MAHAL-79/2020)
31	CRL.M.C.-197/2021 CRL.M.A. 998/2021 CRL.M.A. 3948/2022	SAYEED ULLA JAMA & ORS. V/s STATE OF NCT OF DELHI	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHIMA MANDLA()(9999720092)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-74/2020) CRL.M.C. 1707/2020 FILED BY YUSUF JAE LANI & ORS. (DISPOSED ON : 2020-08-26) CRL.M.C. 196/2021 FILED BY MOHD ANWAR & ORS. (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(CHANDNI MAHAL-74/2020)
32	CRL.M.C.-2100/2021 CRL.M.A. 14116/2021 CRL.M.A. 3961/2022 CRL.M.A. 3962/2022	MAJID MIYAN & ORS. V/s STATE(NCT OF DELHI)	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: NIKITA AHALYAN(NIKITAAHALYAN@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHIMA MANDLA()(999972009)(PETITIONER) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)()(PETITIONER) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHANDNI MAHAL-83/2020)
33	CRL.M.C.-315/2021 CRL.M.A. 1604/2021 CRL.M.A. 3907/2022	RIZWAN V/s STATE (NCT OF DELHI)	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-89/2020) CRL.M.C. 1681/2020 FILED BY TURGUNBAEVA ZHYRGALKAN & ORS. (DISPOSED ON : 2020-08-24) CRL.M.C. 316/2021 FILED BY FEROZE SIDDIQUI (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(CHANDNI MAHAL-89/2020)
34	CRL.M.C.-316/2021 CRL.M.A. 1607/2021	FEROZE SIDDIQUI V/s STATE (NCT OF DELHI)	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-89/2020) CRL.M.C. 1681/2020 FILED BY TURGUNBAEVA ZHYRGALKAN & ORS. (DISPOSED ON : 2020-08-24) CRL.M.C. 315/2021 FILED BY RIZWAN (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(CHANDNI MAHAL-89/2020)
35	CRL.M.C.-382/2021 CRL.M.A. 2011/2021 CRL.M.A. 3920/2022	ABDUL WAHID & ANR. V/s STATE (NCT OF DELHI)	ASHIMA MANDLA, ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA, MANDAKINI SINGH(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA AND MANDAKINI SINGH(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) DELHI POLIE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DELHI POLICE(ASHIMAMANDLA@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-86/2020) CRL.M.C. 1711/2020 FILED BY ZAW MIN & ORS. (DISPOSED ON : 2020-08-28) P.S.-FIR NO. :(CHANDNI MAHAL-86/2020)

		ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
36	CRL.M.C.-384/2021 CRL.M.A. 2014/2021	MOHD. AMANULLAH & ORS. V/s STATE (NCT OF DELHI)	ASHIMA MANDLA
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA AND MANDAKINI SINGH(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-82/2020) CRL.M.C. 1713/2020 FILED BY MD.MASUD CHOUDURY & ORS. (DISPOSED ON : 2020- 08-28) P.S.-FIR NO. :(CHANDNI MAHAL-82/2020)
37	CRL.M.C.-385/2021 CRL.M.A. 2023/2021 CRL.M.A. 3913/2022	MOTI UR REHMAN & ORS. V/s STATE (NCT OF DELHI)	ASHIMA MANDLA
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA AND MANDAKINI SINGH(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-84/2020) CRL.M.C. 1669/2020 FILED BY WAWAN WAHIDIN SYAPII & ORS. (DISPOSED ON : 2020-08-21) P.S.-FIR NO. :(CHANDNI MAHAL-84/2020)
38	CRL.M.C.-402/2021 CRL.M.A. 2111/2021 CRL.M.A. 3910/2022	MOHD. MASOOD & ORS. V/s STATE (NCT OF DELHI)	ASHIMA MANDLA
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA, MANDAKINI SINGH()(9999720092)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-85/2020) CRL.M.C. 1680/2020 FILED BY TANSHANLO IUSUP & ORS. (DISPOSED ON : 2020-08-24) P.S.-FIR NO. :(CHANDNI MAHAL-85/2020)
39	CRL.M.C.-422/2021 CRL.M.A. 2206/2021 CRL.M.A. 3900/2022	SAIFUDDIN & ORS. V/s STATE (NCT OF DELHI)	ASHIMA MANDLA
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA, MANDAKINI SINGH(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-76/2020) CRL.M.C. 1668/2020 FILED BY SALMAN ALFARISI MUZAKKIR & ORS. (DISPOSED ON : 2020-08-21) P.S.-FIR NO. :(CHANDNI MAHAL-76/2020)
40	CRL.M.C.-426/2021	SHEHZAD ALI & ORS. V/s STATE (NCT OF DELHI)	ASHIMA MANDLA
		OTHER DETAILS OF ADVOCATES: ASHIMAMANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) ASHIMA MANDLA, MANDAKINI SINGH(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CHANDNI MAHAL-75/2020) CRL.M.C. 1695/2020 FILED BY MUHAMMAD NURDIN & ORS. (DISPOSED ON : 2020-08-25) P.S.-FIR NO. :(CHANDNI MAHAL-75/2020)
41	CRL.M.C.-1662/2023 CRL.M.A. 6335/2023	ASHIKILAH @ ASHIK ILAHI & ANR. V/s STATE NCT OF DELHI	ASHIMA MANDLA
		OTHER DETAILS OF ADVOCATES: ASHIMA MANDLA()(9999720092)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SARAI ROHILLA-101/2020) CRL.M.C. 1622/2020 FILED BY AHMAD ANWAR & ORS. (DISPOSED ON : 2020-09- 01) P.S.-FIR NO. :(SARAI ROHILLA-101/2020)
42	CRL.M.C.-1707/2023 CRL.M.A. 6515/2023 WITH CRL.M.C. 1732/2023	HUSSAIN & ANR. V/s STATE (NCT OF DELHI)	ASHIMA MANDLA
		OTHER DETAILS OF ADVOCATES: ASHIMAMADLA(ASHIMAMADLA@GMAIL.COM)()(PETITIONER) VINAY BAIRWA(VINAYBAIRWA2003@GMAIL.COM)()(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KRISHNA NAGAR-142/2020) CRL.M.C. 1732/2023 FILED BY MD. UMAR

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		& ORS. (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(KRISHNA NAGAR-142/2020)
43	CRL.M.C.-1732/2023 CRL.M.A. 6647/2023	MD. UMAR & ORS. V/s STATE (NCT OF DELHI) & ANR.	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMA MANDAL()(9999720092)(PETITIONER) VINAY BAIRWA(VINAYBIRWA2003@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KRISHNA NAGAR-141/2020)
FOR FINAL HEARING				
44	CRL.L.P.-272/2019 CRL.M.A. 12555/2024 CRL.M.A. 4548/2025 WITH CRL.L.P. 288/2019	GEETA BHATEJA V/s DIGVESH DUTT SHARMA	SANJAY KUMAR, ATUL KUMAR, ATUL KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR()(9818974450)(PETITIONER) SANJAY KUMAR()(9818974450)(PETITIONER) ABHIMANYU SHARMA()(9999719592)(PETITIONER) ATUL KUMAR(ADVABHIMANYUSHARMA89@GMAIL.COM)(9999719592)(RESPONDENT)		
45	CRL.L.P.-288/2019 CRL.M.A. 4549/2025	GEETA BHATEJA V/s DIGVESH DUTT SHARMA	SANJAY KUMAR, ATUL KUMAR, ATUL KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR()(9818974450)(PETITIONER) ABHIMANYU SHARMA()(9999719592)(PETITIONER) ATUL KUMAR(ADVABHIMANYUSHARMA89@GMAIL.COM)(9999719592)(RESPONDENT)		

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SUSPENSION OF SENTENCE				
1	CRL.REV.P.-1330/2024 CRL.M.(BAIL) 2028/2024 CRL.M.A. 36009/2024	RAJU JAIN V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VIVEK VISHAL GAUTAM	
		OTHER DETAILS OF ADVOCATES: SIDDHANT GAUTAM (SIDDHANTGAUTAMCES@GMAIL.COM)(8800740996)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
2	CRL.M.C.-2191/2022 CRL.M.A. 9272/2022	MISS A V/s STATE AND ANOTHER	HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: HARSHIT JAIN(CONTACT@HARSHITJAIN.CO.IN)(9899113806)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH-193/2022)

FOR ADMISSION				
3	CRL.M.C.-3394/2022 CRL.M.A. 14237/2022	MANJEET KAUR V/s PARMINDER SINGH	SUMMINDER PASWAN	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
4	CRL.A.-841/2007 WITH CRL.A. 842/2007	ANIL KUMAR V/s C.B.I.	MR.RAJESH HARNAL, HARISH GULATI, PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES:		
5	CRL.A.-842/2007	BALBIR SINGH V/s C.B.I.	MR.PREM KUMAR, HARISH GULATI	
		OTHER DETAILS OF ADVOCATES:		
6	CRL.A.-1070/2010 WITH CRL.A. 1084/2010	RK GUPTA V/s CBI	A K GAUTAM, R M TEWARI, NO HARI SHARAN SINGH, SUNIL K. MITTAL	
		OTHER DETAILS OF ADVOCATES:		
7	CRL.A.-1084/2010 CRL.M.A. 18064/2023	VED PARKASH BANSAL V/s CBI	PUNEET MITTAL, ADITYA VARUN BHAT, ANKUR GARG, HARI SHARAN SINGH	
		OTHER DETAILS OF ADVOCATES: RAJAT WADHWA (WADHWA_CO@YAHOO.CO.UK)(7838111566)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) ADITYA VARUN BHAT(ADITYA.BHAT@SYMLAW.AC.IN)(8713977007)(PETITIONER)		P.S.-FIR NO. :(CBI-DAI 2003-A-0003)
8	CRL.A.-175/2012	BALRAJ DABAS V/s C.B.I.	N.HARIHARAN	
		OTHER DETAILS OF ADVOCATES:		
9	CRL.A.-1223/2012 WITH CRL.A. 1224/2012 CRL.A. 1246/2012	HARI OM V/s STATE	YUDHISHTASR KAHOL, MANOJ KHATRI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-16/2002) CRL.REV.P. 221/2008 FILED BY RAM DAYAL & ORS. (DISPOSED ON : 2009-09-17) CRL.A. 1224/2012 FILED BY PAWAN KUMAR (D. OF HEARING : 2025-04-14) CRL.A. 1246/2012 FILED BY RAM DAYAL (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 16/2002)
10	CRL.A.-1224/2012 CRL.M.A. 34949/2024	PAWAN KUMAR V/s STATE	YUDHISHTAR KAHOL, ANURAG RAWAT, MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-16/2002) CRL.REV.P. 221/2008 FILED BY RAM DAYAL & ORS. (DISPOSED ON : 2009-09-17) CRL.A. 1223/2012 FILED BY HARI OM (D. OF HEARING : 2025-04-14) CRL.A. 1246/2012 FILED BY RAM DAYAL (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 16/2002)
11	CRL.A.-1246/2012	RAM DAYAL V/s THE STATE	NARENDER SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-16/2002) CRL.REV.P. 221/2008 FILED BY RAM DAYAL & ORS. (DISPOSED ON : 2009-09-17) CRL.A. 1224/2012 FILED BY PAWAN KUMAR (D. OF HEARING : 2025-04-14) CRL.A. 1223/2012 FILED BY HARI OM (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH- 16/2002)

12	CRL.M.C.-3458/2022 CRL.M.A. 14496/2022 CRL.M.A. 21555/2024 CRL.M.A. 21556/2024 CRL.M.A. 31830/2024	RAHUL SINGH V/s SIMPY SINGH AND ORS	AJAY SINGH BHANDARI, SATYENDRA KUMAR SINGH, PRANESH, NARENDRA BAHADUR TIWARI	
		OTHER DETAILS OF ADVOCATES: S.K. SINGH(SK01011949@GMAIL.COM)(9350521846)(PETITIONER) S.K. SINGH(SK01011949@GMAIL.COM)(9350521846)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY KUMAR (SKS01011949@GMAIL.COM)(9350521846)(PETITIONER) SIMPY SINGH (SIMPYSINGHRAJPUT03@GMAIL.COM)(0)(RESPONDENT) PRANESH (PRANESHCB@GMAIL.COM)(9868360497)(PETITIONER) RAHUL SINGH(RAHUL.SINGH2207@GMAIL.COM)(0)(RESPONDENT) NARENDRA BAHADUR TIWARI(NBTIWARI48@YAHOO.IN)(9810252671)(RESPONDENT)		
13	CRL.M.C.-5964/2022 CRL.M.A. 23397/2022	VIKASH GUPTA V/s TOP VICTORY INVESTMENTS LIMITED	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: HOSSAIN CHAMBERS OF LAW(OFFICEZHOSAIN@GMAIL.COM)(9820464897)(PETITIONER) FINANCE(FINANCE@ACC.COM)(0)(RESPONDENT)		
14	CRL.M.C.-6420/2022	PRAHLAD BATRA AND ANR. V/s STATE (GOVT OF NCT OF DELHI) AND ANR.	MANISH TANWAR	
		OTHER DETAILS OF ADVOCATES: MUKESH SHARMA(JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) JITENDER SINGH(GIRISHJITENDER@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
15	CRL.REV.P.-706/2017 CRL.M.A. 15581/2017	STATE (GNCT OF DELHI) V/s ROOPAK JAIN	AMIT AHLAWAT	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NARELA-98/2014)
16	CRL.REV.P.-471/2024 CRL.M.A. 14916/2024	AVINASH KUMAR V/s STATE & ANR.	RISHABH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: DINESH CHAWLA(DINESHCHAWLA7@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY KAPOOR (DINESHCHAWLA7@GMAIL.COM)(8377076864)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARAINA-300/2022)
17	CRL.REV.P.-569/2024	PRATIMA CHAWLA & ANR. V/s GAURAV MALHOTRA	FARRUKH KHAN	
		OTHER DETAILS OF ADVOCATES: FARRUKH KHAN (SERVICE@DIWANADVOCATES.COM)(8076293778)(PETITIONER) MALHOTRA (81.MALHOTRA@GMAIL.COM)(0)(RESPONDENT)		
18	CRL.REV.P.-704/2024 CRL.M.A. 16258/2024 CRL.M.A. 16259/2024	SH. RAM DARESH MEHTO V/s STATE GOVT. OF NCT OF DELHI & ANR.	TANI SHARMA	
		OTHER DETAILS OF ADVOCATES: TANI SHARMA (ADVSAHILRANA@GMAIL.COM)(9315018076)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-760/2021)
19	CRL.REV.P.-769/2024 CRL.M.A. 17941/2024 CRL.M.A. 17943/2024	VIKAS GOYAL V/s SAPNA GOYAL	SACHIN LUTHRA, BRIJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SACHIN LUTHRA(LUTHRA.LAWYER@GMAIL.COM)(8285313991)(PETITIONER) VISHESH SINGH(SINGHVISHESH0001@GMAIL.COM)(0)(RESPONDENT) BRIJESH KUMAR(ADVBRIJESHKUMAR02@GMAIL.COM)(9871864925)(PETITIONER)		
20	CRL.REV.P.-1124/2024 CRL.M.A. 27350/2024	ROHAN KUMAR @ ROHAN V/s SAKSHI	KALI CHARAN	
		OTHER DETAILS OF ADVOCATES: KALICHARAN (ADVKALICHARAN93@GMAIL.COM)(9312046393)(PETITIONER)		
21	CRL.REV.P.(MAT.)-145/2024 CRL.M.A. 37404/2024	ANURAG KULSHRESTHA V/s GURMEET KAUR	ANURAG KULSHRESTHA, OSAMA SUHAIL	

		OTHER DETAILS OF ADVOCATES: ANURAG KULSHRESTHA()(7827218671)(PETITIONER) OSAMA SUHAIL(ANZLAWZ@GMAIL.COM)(9717345345)(RESPONDENT)		
22	CRL.REV.P.(NI)-56/2024	RAJESH KUMAR V/s STATE NCT OF DELHI AND ANR & ORS.	RITU BALA MUNJAL	
		OTHER DETAILS OF ADVOCATES: RITU MUNJAL(ADVOCATERITUMUNJAL@GMAIL.COM)(9711155451)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

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NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

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bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	MAC.APP.-567/2013 CM APPL. 14077/2024 CM APPL. 52589/2024	SH BALVINDER SINGH & ORS V/s SH NASURULA & ORS	MANISH MAINI & POOJA GOEL, MANISH MAINI, VIJAY KUMAR GUPTA, C S S TOMAR, RAVI SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)()(RESPONDENT) RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(RESPONDENT)		
2	MAC.APP.-569/2015 CM APPL. 12901/2015	SHRI RAM GENERAL INSURANCE COMPANY V/s MAHIPAL SINGH RAWAT & ORS	NEERJA SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		

3	MAC.APP.-485/2018 CM APPL. 21091/2018	THE ORIENTAL INSURNACE CO LTD V/s BALLU RAM & ORS	S P JAIN, MANISH SHARMA, ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: S P JAIN()(9873330406)(PETITIONER) ABHISHEK KUMAR(ABHISHEKGOLA@GMAIL.COM)(9958789900)(PETITIONER)		
4	MAC.APP.-964/2018 CM APPL. 45264/2018 CM APPL. 61256/2024	NARENDER KAUR & ANR V/s UNITED INDIA INSURANCE CO LTD & ORS	MANMOHAN SINGH, PRADEEP KUMAR, AMIT KHEMKA, AMIT KHEMKA	
		OTHER DETAILS OF ADVOCATES: MANMOHAN SINGH , PRADEEP KUMAR()(9810460039)(PETITIONER) AMIT KHEMKA (KHEMKALAWOFFICES@GMAIL.COM)(9811502010)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) AMIT KHEMKA(KHEMKALAWOFFICES@GMAIL.COM)(9720747323)(PETITIONER)		
5	MAC.APP.-664/2019	MOHD SALAUDDIN & ANR V/s IFFCO TOKIO GEN INS CO LTD & ORS	ANSHUMAN BAL, SHANTHA DEVI RAMAN, VIKRANT	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL()(9810955203)(PETITIONER) VIKRANT (VIKRANT0995@GMAIL.COM)(9891056127)(PETITIONER)		
6	MAC.APP.-800/2019 CM APPL. 42190/2019 CM APPL. 42191/2019 WITH MAC.APP. 336/2021	GOVIND V/s SUBODH DASS & ORS (BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED)	SAURABH KANSAL, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL()(9999742778)(PETITIONER) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT)		
7	MAC.APP.-336/2021 CM APPL. 47004/2021 CM APPL. 47005/2021 WITH MAC.APP. 800/2019	SACHIN MAHALWAL V/s SUBODH DASS & ORS (BAJAJ ALLIANZ INSURANCE COMPANY LIMITED)	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: ASHU CHAUDHARY(INFO@PSAASSOCIATES.IN)(8920327527)(PETITIONER) GOVIND(GOVINDPARSAD3193@GMAIL.COM)()(RESPONDENT) RAMEEZA(RAMEEZA@LAWASSOCIATES.IN)()(RESPONDENT)		
8	MAC.APP.-935/2019 CM APPL. 52885/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s MUNNI DEVI & ORS	A K SONI, MANU LUV SHAHALIA	
		OTHER DETAILS OF ADVOCATES: A K SONI()(9811404055)(PETITIONER) MANU LUV SHAHALIA(SHAHALIA@SHAHALIA.COM)(9818500977)(RESPONDENT)		
9	W.P.(C)-4125/2019	PREM SINGH V/s ADDITIONAL DEPUTY GENERAL MANAGER	ANUPAM DWIVEDI, JAGAT ARORA	
		OTHER DETAILS OF ADVOCATES: ANUPAM DWIVEDI()(9891629964)(PETITIONER)		
10	W.P.(C)-8661/2019 CM APPL. 45383/2019	MANAGEMENT OF TAJ MAHAL HOTEL V/s WORKMEN, C/O BHARTIYA MAZDOOR SANGH	A BHASIN & ASSOCIATES, HARVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: A BHASIN & ASSOCIATES()(9313907096)(PETITIONER) HARVINDER SINGH()(9312833620)(PETITIONER)		
11	MAC.APP.-17/2021 CM APPL. 1090/2021	UP STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL MANAGER V/s SMT REKHA & ORS.	GARIMA PRASHAD, GARIMA PRASHAD, SHADAB KHAN, SHEKHAR AGGARWAL, SHREY CHATHLY	
		OTHER DETAILS OF ADVOCATES: GARIMA PRASAD(PRASHAD.GARIMA@GMAIL.COM)(1146082590)(PETITIONER) S.K. GUPTA(GUPTA.SUBODH1964@GMAIL.COM)(8368415084)(RESPONDENT) SHADAB KHAN(SHADABKHANK5@GMAIL.COM)(9540625322)(PETITIONER) SHEKHAR AGGARWAL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)(9999745011)(RESPONDENT) SHREY CHATHLY(SHREYCHATHLY@GMAIL.COM)(9910211045)(RESPONDENT)		
12	MAC.APP.-176/2021 CM APPL. 14110/2021 CM APPL. 14112/2021 CM APPL. 29184/2021 CM APPL. 35405/2021 CM APPL. 39377/2021	UTTARAKHAND TRANSPORT CORPORATION V/s SMT PREETI YADAV & ORS.	GARIMA PRASHAD, GARIMA PRASHAD, DALEEP KUMAR DHAYANI, SARAN SURI	
		OTHER DETAILS OF ADVOCATES: SHADAB KHAN(SHADABKHANK5@GMAIL.COM)()(PETITIONER) RAJESH(RAJESH198@GMAIL.COM)()(RESPONDENT) UIIC(ONLINE.POLICY@UIIC.CO.IN)()(RESPONDENT) PRADEEP MISRA(PRADEEPMISRA@YAHOO.COM)(9810252518)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) PRADEEP MISRA(PRADEEPMISRA@YAHOO.COM)(9810252518)(PETITIONER) PRADEEP MISRA & DALEEP		

		DHYANI(PRADEEPMISRA@YAHOO.COM)(9810252518)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) SARAN SURI(ADVSARANSURI@GMAIL.COM)(9810514270)(PETITIONER)		
13	MAC.APP.-178/2021 CM APPL. 14233/2021 WITH MAC.APP. 187/2021	YAMINI LOHIA & ANR. V/s NAVED ALI	TANUJ BHADANA, TANUJ BHADANA, SUNIL KUMAR SAGAR	
		OTHER DETAILS OF ADVOCATES: M/S LOGO INTERNATIONAL (YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) YAMINI LOHIA(YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) M/S LOGO INTERNATIONAL (YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) YAMINI LOHIA(YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) M/S LOGO INTERNATIONAL (YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) YAMINI LOHIA(YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) TANUJ BHADANA (TANUJ.BHADANA@CICEROCHAMBERS.COM)(9810687092)(PETITIONER) TANUJ BHADANA (TANUJBH3137@GMAIL.COM)(9215151532)(PETITIONER) NAVED ALI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) NAVED ALI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) NAVED ALI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) GITANJALI MALVIYA(GITANJALI_MALVIYA@YAHOO.COM)()(RESPONDENT) SUNIL KUMAR SAGAR(ADV.SAGAR72@GMAIL.COM)(9971716308)(RESPONDENT)		
14	MAC.APP.-187/2021 CM APPL. 14748/2021 CM APPL. 41740/2022 CM APPL. 47298/2022 WITH MAC.APP. 178/2021	YAMINI LOHIA & ANR. V/s RANA BI & ORS.	TANUJ BHADANA, TANUJ BHADANA, GITANJALI MALVIYA, SUNIL KUMAR SAGAR	
		OTHER DETAILS OF ADVOCATES: YAMINI LOHIA(YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) M/S LOGO INTERNATIONAL (YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) YAMINI LOHIA(YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) M/S LOGO INTERNATIONAL (YAMINILOHIA@GMAIL.COM)(9811109907)(RESPONDENT) TANU BHADANA (TANUJ.BHADANA@CICEROCHAMBERS.COM)(9810687092)(PETITIONER) ANA ALI (GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) NAVED ALI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) NAVED ALI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) RANA BI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) FAIZAN ALI (GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) GUFFRAN ALI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) GUFFRAN ALI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) FAIZAN ALI (GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) RANA BI(GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) ANA ALI (GITANJALI_MALVIYA@YAHOO.COM)(9899195558)(PETITIONER) GITANJALI MALVIYA(GITANJALI_MALVIYA@YAHOO.COM)()(RESPONDENT) GITANJALI MALVIYA , SANA UL HAQ(GITANJALI_MALVIYA@YAHOO.COM)(9810247759)(PETITIONER) BHADANA TANUJ(TANUJ.BHADANA@CICEROCHAMBERS.COM)()(RESPONDENT) SUNIL KUMAR SAGAR(ADV.SAGAR72@GMAIL.COM)(9971716308)(RESPONDENT)		
15	MAC.APP.-195/2021 CM APPL. 16959/2021	SOURAV & ANR. V/s UNITED INDIA INSURANCE COMPANY LTD. & ANR.	AJAY GARG, AJAY GARG, SHREY CHATHLY	
		OTHER DETAILS OF ADVOCATES: AJAYGARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(PETITIONER) AJAY GARG(RADHEYKRISHNALEGALAID@GMAIL.COM)(9811109663)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) KRISHNA(KRISHNA012@GMAIL.COM)(9911443318)(RESPONDENT) SHREY CHATHLY(SHREYCHATHLY@GMAIL.COM)(9910211045)(RESPONDENT)		
16	CM(M)-585/2022	GANGA DUTT BHARDWAJ V/s RELIANCE GENERAL INSURANCE CO. LTD. & ORS.	SANTOSH KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR SAHU & B P SINGH(BRIJENDR.ADV79@GMAIL.COM)(9818977551)(PETITIONER) SAMEER(SAMEERNO2@HOTMAIL.COM)(9810528802)(RESPONDENT) NARESH GUPTA(NARESHGP_14@YAHOO.COM)(999995643)(RESPONDENT)		
17	C.R.P.-33/2022 CM APPL. 12725/2022	RBL BANK LTD. V/s SURINDER KAUR & ORS.	AMOL SHARMA, PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: AMOL SHARMA & ATEEV MATHUR(AMOL_SHARMA@SNGPARTNERS.IN)(9811800816)(PETITIONER) ASHOK KUMAR BAKHRI(VGCLAWFIRM@GMAIL.COM)(9810062048)(RESPONDENT) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9899528188)(PETITIONER)		
18	CM(M)-1019/2023 CM APPL. 33188/2023 WITH MAC.APP. 126/2024	SH. GURVINDER SINGH V/s SMT. HARPREET KAUR	VISHAL CHAUDHARY, AMIT KUMAR, MURARI TIWARI	
		OTHER DETAILS OF ADVOCATES: VISHAL CHAUDHARY(JURISLAWOFFICES957@GMAIL.COM)(9811402715)(PETITIONER) GURVINDER SINGH()(9654490820)(PETITIONER)		

		HARPREET KAUR()(9654490820)(RESPONDENT) AMIT KUMAR(AMITGAUTAM1589@GMAIL.COM)(9582318023)(PETITIONER)		
		MURARI TIWARI(MURARITIWARI.ADV@GMAIL.COM)(9811125857)(RESPONDENT)		
19	MAC.APP.-126/2024	GURVINDER SINGH V/s RAMESH & ORS. (IFFCO TOKIO GENERAL INSURANCE LTD.)	VISHAL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: VISHAL CHAUDHARY(JURISLAWOFFICE63@GMAIL.COM)(9811402715)(PETITIONER)		
20	MAC.APP.-107/2023	THE NEW INDIA ASSURANCE CO. LTD V/s MS C MALSAWMSANGI @MAMI & ORS.	ANSHUL RAI, RAMBHAGAT SHARMA	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR SINGH(CHANDRASHEKHAR@DLA.NET.IN)(9711772814)(PETITIONER) YOGESH(YADAVYOGESH23@GMAIL.COM)(8527912318)(RESPONDENT) C MALSAWMSANGI(SANGIMALSWAM235@GMAIL.COM)(8826330413)(RESPONDENT) RAMBHAGAT SHARMA (ROHANK266@GMAIL.COM)(9891544478)(RESPONDENT)		
21	MAC.APP.-224/2023 CM APPL. 64040/2024 CM APPL. 68532/2024	ORIENTAL INSURNCE CO. LTD. V/s SEEMA AND ORS	P.K. SETH, PANKAJ GUPTA, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(RESPONDENT)		
22	MAC.APP.-377/2023 CM APPL. 40162/2023	IRSHAD ALI & ANR. V/s JALU & ANR.	MOHD HASHIM MIYAN, ADITYA SINGH	
		OTHER DETAILS OF ADVOCATES: MOHD HASHIM MIYAN(LEXISMAK.CO@GMAIL.COM)(9457708901)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) ADITYA SINGH(LEX.ADITYA@GMAIL.COM)(9958748585)(PETITIONER)		
23	C.R.P.-307/2024 CM APPL. 62362/2024 CM APPL. 62364/2024	MEHBOOB KHAN@ AFSROON V/s RATAN LAL (DECEASED) THR LR	HAMID ALI	
		OTHER DETAILS OF ADVOCATES: HAMID ALI & ASSOC(HAMIDKHANKHAN244@GMAIL.COM)(8700723662)(PETITIONER) HAMID ALI & ASSOC(HAMIDKHANKHAN244@GMAIL.COM)(8700723662)(PETITIONER)		
24	MAC.APP.-78/2024 CM APPL. 6244/2024	LIBERTY VIDEOCON GENERAL INSURANCE LTD. V/s MOHD TAHIR QURESHI AND ORS	JAGDISH CHANDRA	
		OTHER DETAILS OF ADVOCATES: MSC LEGAL(MAIL@ACMLEGAL.ORG)()(PETITIONER)		
25	MAC.APP.-293/2024 CM APPL. 33711/2024	POONAM & ORS. V/s PINTU & ORS.	VIKRANT MALIK, PRADEEP YADAV, P.K. SETH	
		OTHER DETAILS OF ADVOCATES: PRASHANT SINGH TANWAR(TANUJSINDHU1101@GMAIL.COM)(8130324579)(PETITIONER) RS RAMAN(RSRAMANR@YAHOO.COM)()(RESPONDENT) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) PRADEEP YADAV(YPRADEEP993@GMAIL.COM)(8700020768)(RESPONDENT) P.K. SETH(PREMKISHORESETH@GMAIL.COM)(9811055345)(PETITIONER)		
26	MAC.APP.-299/2024 CM APPL. 34703/2024	THE ORIENTAL INSURANCE CO LTD V/s KANHA SINGH & ORS.	ASHWANI KUMAR SONI, GULBIR SINGH	
		OTHER DETAILS OF ADVOCATES: GULBIR SINGH(GULBIRSINGH826@GMAIL.COM)(9716471981)(RESPONDENT)		
27	MAC.APP.-575/2024 CM APPL. 64575/2024 CM APPL. 64577/2024 CM APPL. 64578/2024	UNITED INDIA INSURANCE COMPANY LTD V/s VEER SAIN & ORS.	NIKHIL JAIN	
		OTHER DETAILS OF ADVOCATES: NIKHIL JAIN(OFFICEOFNIKHILJAIN@GMAIL.COM)(9810693383)(PETITIONER)		
28	MAC.APP.-580/2024	VIJAY KUMAR V/s MUNNA LAL & ANR.	AJAY CHAUDHARY, NITIN SINGH KATHAYAT	
		OTHER DETAILS OF ADVOCATES: AJAY CHAUDHARY(ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) ASSHOO(AASHOOJOSHI@GMAIL.COM)(0)(RESPONDENT) SUNIL(SUNIL70905@GMAIL.COM)(0)(RESPONDENT) NITIN SINGH		

		KATHAYAT(CONNECT.ADVNITIN@GMAIL.COM)(9818480105)(PETITIONER)		
29	W.P.(C)-7238/2024 CM APPL. 30128/2024	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. V/s JITENDER KUMAR MISHRA	GULSHAN KUMAR CHAWLA, BISWAMBAR NAYAK	
		OTHER DETAILS OF ADVOCATES: GULSHAN CHAWLA (LEGISPERITUSGC@GMAIL.COM)(9899737099)(PETITIONER) BISWAMBAR NAYAK(ADVOCATE3685@GMAIL.COM)(9811027360)(RESPONDENT)		
30	W.P.(C)-11377/2024	SH VIRENDER KUMAR V/s SHANKER CLOTHES P LTD & ORS.	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR AND VIVEK MALHOTRA(LESJURIS@HOTMAIL.COM)(858801609)(PETITIONER) SHANKER CLOTHES PVT LTD(INFO@SHANKERCLOTHE.IN)(0)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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n.shubhankar@dhc.nic.in

MEETING LINK

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 1217/2023 CM APPL. 73291/2024 In W.P.(C)-173/2023(Disposed off case)	ARUN SOOD V/s MUNICIPAL CORPORATION OF DELHI AND ORS	SAMYAK JAIN, KRISH KALRA, KRISH KALRA, ATUL GUPTA	
		OTHER DETAILS OF ADVOCATES: ARVIND DHINGRA(ARVINDDHINGRA@GMAIL.COM)(9810308483)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KRISH KALRA(KALRA.KRISH@OUTLOOK.COM)(9560888723)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) ARVIND DHINGRA(ARVINDDHINGRA@GMAIL.COM){}(RESPONDENT) KRISH KALRA(KALRA.KRISH@OUTLOOK.COM)(9560888723)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) KRISH KALRA(KALRA.KRISH@OUTLOOK.COM)(9560888723)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KRISH KALRA(KALRA.KRISH@OUTLOOK.COM)(9560888723)(RESPONDENT) ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
2	RFA-141/2010 CM APPL. 19736/2011	RELIANCE GENERAL INSURANCE CO LTD V/s RAMA DEVI & ORS	SAMEER NANDWANI, NP SINGH, KK BHAT, PRADEEP GAUR, SATYAPAL SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT) SATYAPAL SINGH CHAUHAN(SATYAPALCH@YAHOO.COL.IN)(9654933851)(PETITIONER)		
3	RFA-163/2010	KISHORI LAL V/s MCD & ORS	SUMAN KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
4	RFA-165/2010	SURESH SINGH V/s ARGENT LEASING & FINANCE PVT LTD	AK SRIVASTAVA, SARLA TANWAR	

		OTHER DETAILS OF ADVOCATES:		
5	RFA-171/2010 CM APPL. 5256/2010	JOGINDER SINGH V/s PAWAN KUMAR GARG	ML BAJAJ, SUBODH K PATHAK	
		OTHER DETAILS OF ADVOCATES:		
6	RFA-175/2010	JOGINDER PAL SURI V/s VINAY HARISH & CO & ANR	NK JHA, RAJAT BHALLA	
		OTHER DETAILS OF ADVOCATES: RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(PETITIONER)		
7	RFA-500/2011	VINAY HARISH & CO & ANR V/s JOGINDER PAL SURI	HARI OM MAHESHWARI, RAJAT BHALLA	
		OTHER DETAILS OF ADVOCATES: RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(PETITIONER)		
8	RFA-405/2012	ICICI BANK LTD V/s AMRIT SAGAR MITTAL	PRABHAT KUMAR	
		OTHER DETAILS OF ADVOCATES:		
9	CM APPL. 30157/2016(CM For Restoration) CM APPL. 30158/2016 In W.P.(C)-239/1996(Disposed off case)	SHEEL CHANDRA V/s NDMC	SK LUTHRA, N S VASISHT, ST.COUNSEL NDMC, CANCELLED, SUNDER KHATRI	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ())(PETITIONER) SUNDER KHATRI(SUNDER_KHATRI@YAHOO.COM)(9818385449)(PETITIONER)		
10	W.P.(C)-17746/2005	NEW DELHI TRADERS ASSOCIATION V/s N.D.M.C. & ORS.	MR.SANJEEV RAJPAL, MR.B.L.WALI, ARJUN PANT, ANIT SACHTHEY, ANJALI CHAUHAN & RIA SACHTHEY	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-4806/2006	RAM BHAROSE & ORS. V/s N.D.M.C. & ORS.	SANJEEV SAHAY, GEETA LUTHRA, ANJANA GOSAIN, MADHU TEWATIA, ARJUN PANT, VIVEK B. SAHARYA, DENNIS JACOB, KAMAKSHI GUPTA	
		OTHER DETAILS OF ADVOCATES: DENNIS JACOB(DENNISJACOB.290198@GMAIL.COM)(9535368606)(PETITIONER) KAMAKSHI GUPTA(KAMAKSHI0410@GMAIL.COM)(9870924766)(PETITIONER)		
12	W.P.(C)-16190/2006 CM APPL. 71796/2024	MCD V/s TILAK RAJ	AMITA GUPTA, SUNITA OJHA, SUNITA OJHA, PRAVEEN PAHUJA	
		OTHER DETAILS OF ADVOCATES: SUNIETA OJHA(OJHASUNIETA@GMAIL.COM)(8800237326)(PETITIONER) WITHOUT GENERATE ())(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) PRAVEEN PAHUJA(PRAVEENPAHUJA72@GMAIL.COM)(9871270660)(RESPONDENT)		
13	W.P.(C)-839/2008 CM APPL. 854/2025	VINITA BHARGAVA V/s M.C.D	SADHANA CHAUDHRY, SURENDRA NATH BHARGAVA, KAPIL DUTTA	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-5905/2016 CM APPL. 25822/2023	VINAY NARAIN V/s LAND AND DEVELOPMENT OFFICER (L&DO) & ANR	AKASHDEEP PRATAP GUPTA, RIJU RAJ SINGH JAMWAL, NUPUR SINGH, A. DIGPAUL	
		OTHER DETAILS OF ADVOCATES: RIJU RAI SINGH JAMWAL(RIJURAJOFFICE@GMAIL.COM)(9811504933)(PETITIONER) DIGPAUL ASSOCIATES(DIGPAULASSOCIATES@YAHOO.CO.IN, PUJAKALRA09@GMAIL.COM)(RESPONDENT) RIJU RAJ SINGH JAMWAL(RIJURAJ@GMAIL.COM)(9811504933)(PETITIONER)		
15	W.P.(C)-8004/2018 CM APPL. 49732/2018	SUMIT KUMAR JAYANT V/s EAST DELHI MUNICIPAL CORPORATION OF DELHI AND ORS.	VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA()(9891500018)(PETITIONER) VIVEK SHARMA()(6560200018)(PETITIONER)		
16	W.P.(C)-12995/2018 CM APPL. 50420/2018	SHRI BHAGAT RAJ V/s NORTH MUNICIPAL CORPORATION OF DELHI AND ORS.	EKTA	
		OTHER DETAILS OF ADVOCATES: EKTA()(9873843877)(PETITIONER)		
17	W.P.(C)-2712/2019	MAHANT ROSHAN GIRI V/s EAST DELHI MUNICIPAL CORPORATION AND ORS.	AKASH VAJPAI, JOGINDER SHUKHIJA, TAJINDER VIRDI, ASHUTOSH KAUSHIK	

		OTHER DETAILS OF ADVOCATES: AKASH VAJPAL(9711904917)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(RESPONDENT)	
18	W.P.(C)-11799/2019 CM APPL. 48379/2019 CM APPL. 53842/2019 CM APPL. 11041/2024 CM APPL. 12666/2024 CM APPL. 13270/2024 CM APPL. 13271/2024 CM APPL. 13272/2024 CM APPL. 22836/2024 CM APPL. 40898/2024 CM APPL. 43158/2024 CM APPL. 43167/2024 CM APPL. 43260/2024 CM APPL. 56200/2024 CM APPL. 71328/2024 WITH W.P.(C) 12195/2019	SURAJMAL MEMORIAL EDUCATION SOCIETY (REGD.) AND ORS. V/s GOVT. OF NCT DELHI AND ORS.	NARESH KAUSHIK, SUDHIR NAAGAR, HARSH DAHIYA, HIREIN SHARMA, KARAN AGGARWAL, ALOK KUMAR, VAIBHAV SINGH, VIKHYAT OBEROI, RAJEEV AGGARWAL, DEVESH PRATAP SINGH, ASHUTOSH BHARDWAJ, HARSH DAHIYA, VIKHYAT OBEROI
		OTHER DETAILS OF ADVOCATES: NARESH KAUSHIK(9213983484)(PETITIONER) SUDHIR NAAGAR(9811951070)(PETITIONER) HIREIN SHARMA(HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) SURGE LAWS, GNCTD(SURGELAWS@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(RESPONDENT) RAMCHANDER DALAL(KULDEEPKUMARVASHIST@REDIFFMAIL.COM)(8447732234)(PETITIONER) SURAJ SUJAN, HARSH DAHIYA(SURAJSUJAN@GMAIL.COM, ADVHARSHDAHIYA@GMAIL.COM)(RESPONDENT) N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) NARESH, MEHAK NAKRA, DLC ATTORNEYS(NARESHK@YAHOO.COM, ADVMEHAKNAKRA@GMAIL.COM, INFO@DLCATTORNEYS.COM)(RESPONDENT) VAIBHAV SINGH(VAIBHBHAVSINGH@GMAIL.COM)(8932847574)(PETITIONER) SANTOSH KUMAR TRIPATHI, NARESH(STANDINGCOUNSELGNCTD@GMAIL.COM, NARESHKSHK@YAHOO.CO.IN)(9868250806)(RESPONDENT) HARSH DAHIYA(INFO@DAHIYACHAMBERS.COM)(9958733844)(PETITIONER) NSDALAL, DEVESH, SURGE LAWS(CHAMBEROFNSDALAL@GMAIL.COM, DEVESH.ADV@GMAIL.COM, SURGELAWS@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARSH DAHIYA(INFO@DAHIYACHAMBERS.COM)(9958733844)(PETITIONER) NSDALAL, DEVESH, SURGE LAWS(CHAMBEROFNSDALAL@GMAIL.COM, DEVESH.ADV@GMAIL.COM, SURGELAWS@GMAIL.COM)(0)(RESPONDENT) NARESH(NARESHKSHK@YAHOO.CO.IN)(0)(RESPONDENT) VIKHYAT OBEROI(OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NARESH (SURGELAWS@GMAIL.COM,NARESHKSHK@YAHOO.CO.IN)(0)(RESPONDENT) N S DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(0)(RESPONDENT) DEVESH PRATAP SINGH(DEVESH.ADV@GMAIL.COM)(9999814755)(PETITIONER) ASHUTOSH BHARDWAJ(ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER) HARSH DAHIYA(ADVHARSHDAHIYA@GMAIL.COM)(9958733844)(RESPONDENT) ASHUTOSH BHARDWAJ(ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(RESPONDENT)	
19	W.P.(C)-12195/2019 CM APPL. 49844/2019 CM APPL. 13295/2024 CM APPL. 13296/2024 CM APPL. 13297/2024	SURAJMAL MEMORIAL EDUCATION SOCIETY AND ORS V/s GOVT. OF NCT DELHI AND ORS.	MANOJ JOSHI, KARAN AGGARWAL, HARSH DAHIYA
		OTHER DETAILS OF ADVOCATES: MANOJ JOSHI(9213983484)(PETITIONER) KULDEEP VASHISTH(KULDEEPKUMARVASHIST@REDIFFMAIL.COM)(84477322)(PETITIONER) KULDEEP VASHISTH(KULDEEPKUMARVASHIST@REDIFFMAIL.COM)(8447732234)(PETITIONER) SURAJ SUJAN, HARSH DAHIYA(SURAJSUJAN@GMAIL.COM, ADVHARSHDAHIYA@GMAIL.COM)(RESPONDENT) HARSH DAHIYA(ADVHARSHDAHIYA@GMAIL.COM)(9958733844)(RESPONDENT)	
20	W.P.(C)-11025/2020	VINOD KUMAR V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	RAJEEV KUMAR YADAV, RISHAB RAJ JAIN
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR YADAV(RAJ1980@GMAIL.COM)(7042450631)(PETITIONER) RAJEEVYADAV(ADV.RAJ1980@GMAIL.COM)(7042450631)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)	

		NIZEST(NIZEAST@GMAIL.COM){}(RESPONDENT) SUNIL FERNANDES(SUNILF.ADV@GMAIL.COM)(9891639491)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM){}(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
21	W.P.(C)-8838/2022 CM APPL. 7093/2023	ASHA GROVER V/s STATE OF NCT OF DELHI AND ORS.	KULDIP BABBAR	
		OTHER DETAILS OF ADVOCATES: SANDEEP KOCHHAR AND KULDIP BABBAR(KULDIP_BABBAR@YAHOO.COM)(9311350315)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANDEEP KOCHHAR(KULDIP_BABBI@GMAIL.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(CLO-NDMC@GMAIL.COM, LAW.DEPTT.NDMS@GMAIL.COM){}(RESPONDENT)		
22	W.P.(C)-11537/2022	M/S KAPOOR SONS AND CO & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ANR.	RAJENDER KUMAR AGGARWAL, ARINDAM DEY, SAKSHI SHAIRWAL	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL(RAJENDERANOOPADV@GMAIL.COM)(9911145544)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) ARINDAM DEY(ARINDAMDEY.DRA@GMAIL.COM)(9716253118)(RESPONDENT) SAKSHI SHAIRWAL(ADVSAKSHISHAIRWAL@GMAIL.COM)(9899323077)(RESPONDENT)		
23	W.P.(C)-586/2023 CM APPL. 2305/2023	ALKA SAHNI V/s NEW DELHI MUNICIPAL COUNCIL & ORS.	MUKESH GARG	
		OTHER DETAILS OF ADVOCATES: S K JAIN AND MUKESH GARG(MUKESHGARGADV@REDIFFMAIL.COM)(9811572632)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
24	CM APPL. 4880/2025(CM For Restoration) CM APPL. 4881/2025 In W.P.(C)-1664/2023(Disposed off case)	RAJESH KUMAR SHARMA V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	RAJESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR SHARMA (RAJESHKUMARSHARMA161A@GMAIL.COM)(9999284030)(PETITIONER) MANSRI (MANSRI25@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) RAJESH KUMAR SHARMA()(9999284030)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) ASHUTOSH (ASHUTOSH.ADV10@GMAIL.COM)(0)(RESPONDENT)		
25	W.P.(C)-9991/2023 CM APPL. 38528/2023	ASHOK KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ANR.	R VATS, SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: ROHIT VATS()(9990116161)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(RESPONDENT)		
26	W.P.(C)-11827/2023 CM APPL. 46221/2023	JK COTTON LIMITED V/s NEW DELHI MUNICIPAL COUNCIL AND ANR	HIMANSHU SATIJA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SATIJA(HIMANSHU@ADVOCATUS.CO.IN)(8527559185)(PETITIONER) NDMC(DIRECTOR.ACCOUNTS@NDMC.GOV.IN){}(RESPONDENT) NDMC(DIRECTOR.TAX@NDMC.GOV.IN, LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT)		
27	W.P.(C)-14454/2023 CM APPL. 57273/2023	BABY ADIRA JATIA & ORS. V/s UNION OF INDIA & ORS.	SHREYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: SHREYA SINGHAL(SHREYASINGHAL91@GMAIL.COM)(9811747392)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		
28	W.P.(C)-15456/2023 CM APPL. 61934/2023	PRASHANT KUMAR & ANR. V/s MUNICIPAL CORPORATION OF DELHI	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA AND ANEJA(ADMIN@ANEJAANDANEJA.COM){}(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		

29	W.P.(C)-9058/2024	GEETA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	MOHAK BHADANA	
		OTHER DETAILS OF ADVOCATES: MOHAK BHADANA(MOHAKBHADANA@GMAIL.COM)(9810613822)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
30	W.P.(C)-14068/2024 CM APPL. 58871/2024 CM APPL. 58872/2024 WITH W.P.(C) 14104/2024 W.P.(C) 14114/2024 W.P.(C) 14379/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s SH. AVINASH KAPOOR	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) PERWEZ(ADVOCATE.PERWEZ786@GMAIL.COM)(0)(RESPONDENT)		
31	W.P.(C)-14104/2024 CM APPL. 58994/2024 CM APPL. 58995/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s SMT. SWEETY KALRA	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(MANISH@KDATTA.IN)(9871102052)(PETITIONER) VINOD KUMAR(ADV.VINODK162@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-14114/2024 CM APPL. 59066/2024 CM APPL. 59067/2024 WITH W.P.(C) 14379/2024 W.P.(C) 14068/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s SMT. GURBIR KAUR	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) VINOD(ADV.VINODK162@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-14379/2024 CM APPL. 60159/2024	TATA POWER DELHI DISTRIBUTION LIMITED V/s SH. ISHANT SHAKYA	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9871102052)(PETITIONER) PERWEZ(ADVOCATE.PERWEZ786@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-17870/2024 CM APPL. 76077/2024 CM APPL. 14593/2025	M/S PACIFIC DEVELOPMENT CORPORATION LTD V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VARUN SIKKA, B VENKATRAMAN	
		OTHER DETAILS OF ADVOCATES: VARUN SIKKA(VARUNSIKKA.ADV@GMAIL.COM)(9810777375)(PETITIONER) MCD, UOI(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM, DCFONDZ.DLFIRE@NIC.IN)(0)(RESPONDENT) . (COMMISSIONER@MCD.NIC.IN, DCP.ND@DELHIPOLICE.GOV.IN, DCP-HQ- SPLCELL@DELHI.POLICE.)(0)(RESPONDENT) . (DCP-HQ-SPLCELL@DELHI.POLICE.GOV.IN, ADOC- DLFIRE@DELHI.GOV.IN)(0)(RESPONDENT) VARUN SIKKA(VARUNSIKKA.ADV@GMAIL.COM)(9871077737)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) B VENKATRAMAN(ASHWINBALA95@GMAIL.COM)(9971291264)(RESPONDENT)		
35	W.P.(C)-302/2025 CM APPL. 1470/2025 CM APPL. 1471/2025	HARI DUTT VASHIST AND OTHERS V/s MUNICIPAL CORPORATION OF DELHI	ANMOL MEHTA	
		OTHER DETAILS OF ADVOCATES: AMOL SHARMA, ANMOL MEHTA(AMOL_SHARMA@SNGPARTNERS.IN, ANMOL_MEHTA@SNGPARTNERS.IN)(9958609042)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-3073/2025 CM APPL. 14511/2025	MOHD. SHAFIR V/s MUNICIPAL CORPORATION OF DELHI AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

37	W.P.(C)-3220/2025 CM APPL. 15020/2025 CM APPL. 18085/2025	NARESH CHAUDHARY V/s SURAJMAL MEMORIAL EDUCATION SOCIETY & ORS.	SAURABH SETH, NARINDER PAL KAUSHIK	
		OTHER DETAILS OF ADVOCATES: SAURABH SETH(MAIL@SAURABHSETH.COM)(8109543128)(PETITIONER) AJAY SAHARAN()(9411090008)(PETITIONER) SDM DWARKA, SMES, ARVIND PAL(SDMDWARKASW@GMAIL.COM, SECRETARY.SMES@GMAIL.COM, ARVINDPAL.DAHIYA@GMAIL.COM)(0)(RESPONDENT) BRAHM DEV, BP SING, ESHA JAKHAR(DABASBRAHMDEV@GMAIL.COM, BPSINGH@FORTE.AC.IN, ESHAJAKHAR@GMAIL.COM)(0)(RESPONDENT) KAPTAN SUSHI, MIRDHA, SOLANKI(KAPTANSUSHI@GMAIL.COM, MIRDHAOFFICE@GMAIL.COM, SOLANKIRS@REDIFFMAIL.COM)(0)(RESPONDENT) CRRIT, UMED SINGH GILL, YPS(CRRIT.SECRETARY@GMAIL.COM, UMEDSINGHGILL123@GMAIL.COM, YPS1VERMA@GMAIL.COM)(0)(RESPONDENT) VIRENDRA CHOUDHARY(VIRENDRA.CHOUDHARYBKN@GMAIL.COM)(0)(RESPONDENT) AJIT SINGH()(9810298208)(RESPONDENT) KARTAR SINGH RANA()(9812113465)(RESPONDENT) AJAY SAHARAN()(9411090008)(RESPONDENT) OM PRAKASH RATHI()(9873933991)(RESPONDENT) SHIV RAM TEWATIA()(9999446089)(RESPONDENT) SURESH NANDAL()(9355610566)(RESPONDENT) P.S. TOMAR()(7073331118)(RESPONDENT) VIJAY TOMAR()(9897727554)(RESPONDENT) AJIT SINGH()(9968041028)(RESPONDENT) PRINCIPAL MSI, KAUSHIK, TAPAS KUMAR(PRINCIPALMSI@YAHOO.CO.IN, NATURALKAUSHIK@GMAIL.COM, TKUMAR.ECI@GMAIL.COM)(0)(RESPONDENT)		
FOR HEARING				
38	W.P.(C)-10366/2017 WITH W.P.(C) 667/2018 W.P.(C) 10378/2017 W.P.(C) 264/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s THE MOTOR AND GENERAL FINANCE LTD. AND ANR.	SUNIL MAGON, KUNAL VAJANI	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(PETITIONER)		
39	W.P.(C)-10378/2017 CM APPL. 42385/2017	SOUTH DELHI MUNICIPAL CORPORATION V/s THE MOTOR AND GENERAL FINANCE LTD. AND ANR.	SUNIL MAGON, KUNAL VAJANI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
40	W.P.(C)-667/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s THE MOTOR & GENERAL FINANCE LTD.	KUNAL VAJANI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
41	W.P.(C)-264/2019	THE MOTOR AND GENERAL FINANCE LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION	SUNIL MAGON, KUNAL VAJANI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNIL MAGON()(9818024374)(PETITIONER) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
42	W.P.(C)-1715/2022 CM APPL. 4971/2022 CM APPL. 23803/2022 CM APPL. 23804/2022 CM APPL. 27988/2022 CM APPL. 32838/2022	RANAJI GANGULY V/s STATE (GOVT. OF NCT) OF DELHI AND ORS	ANJANI KUMAR MISHRA, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: ANJANI KUMAR MISHRA(ANJANILAW@GMAIL.COM)(9213145580)(PETITIONER) SUNIL FERNDDES(SUNILF.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ANJANI KUMAR MISHRA(ANJANILAW@GMAIL.COM)(9213145580)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL(SUNILF.ADV@GMAIL.COM)()(RESPONDENT) ANJANI KUMAR MISHRA(ANJANILAW@GMAIL.COM)(9213145580)(PETITIONER) SUNIL(SUNILF.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANJANI KUMAR MISHRA()(9213145580)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9873832280)(RESPONDENT) ANJANI KUMAR MISHRA(ANJANILAW@GMAIL.COM)(9321314558)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL (SUNILF.ADV@GMAIL.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
43	RFA-326/2011 CM APPL. 25068/2016 WITH RFA 470/2011	INDIAN BANK V/s HC SABHARWAL & ORS	VIRENDER MEHTA, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER)		
44	RFA-470/2011	INDIAN BANK V/s HC SABHARWAL & ORS	RAVI SIKRI, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-1742/2025 CM APPL. 8388/2025	SHIVANGI KUMAR V/s INDIAN INSTITUTE OF TECHNOLOGY DELHI & ANR.	ANUJ P AGARWALA, MRINAL GOPAL ELKER, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANUJ P. AGARWALA(ANUJPAGARWALA@GMAIL.COM)(9811885242)(PETITIONER) IITD, AJ MITRA, UGC, UNION OF INDIA(INFO@IITD.AC.IN, AJMITRA@GMAIL.COM, CONTACT.UGC@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MRINAL GOPAL ELKER(MRINAL.ELKER@GMAIL.COM)(9811535226)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	W.P.(C)-11462/2021 CM APPL. 35274/2021 WITH W.P.(C) 5569/2022	DELHI AIDED SCHOOL MANAGEMENT ASSOCIATION V/s GOVT. OF NCT OF DELHI, & ANR.	MAYANK SHARMA, MAYANK SHARMA	
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(SMSMAYANK@YAHOO.COM)(9910092484)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DIRECTOR OF EDUCATION(DIREDU@NIC.IN){}(RESPONDENT)		
3	W.P.(C)-5569/2022 CM APPL. 16564/2022 WITH W.P.(C) 11462/2021	V. S. AGRICULTURE SR. SEC. SCHOOL V/s GOVERNMENT OF NCT OF DELHI AND ANR.	ASHWANI BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: DR. ASHWANI BHARDWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
4	W.P.(C)-11614/2022	EMINENT TEACHER TRAINING INSTITUTE & ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	AMITESH KUMAR, RENU GUPTA	
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(9811034115)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION (NCTEINDHC@GMAIL.COM){}(RESPONDENT) RENU GUPTA(RENU@RENUGUPTA.CO.IN)(9873316904)(RESPONDENT)		
5	W.P.(C)-3013/2025 CM APPL. 14251/2025 WITH W.P.(C) 3014/2025	GHANSHYAM SINGH SHEKHAWAT V/s NATIONAL TESTING AGENCY & ORS.	NIHAL SINGH SHEKHAWAT	
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILA(NIHAL.SHEKHAWAT@GMAIL.COM)(9928096483)(PETITIONER)		

		NTA, SANJAY KHANNA, NMC(GENADMIN@NTA.ACIN, ADVKHANNA2002@GMAIL.COM, REGISTRATION@NMC.ORG.IN)(0)(RESPONDENT) DEV SINGH, NATBOARD, HARSHA PEECHARA(OFFICESINGHDEV@GMAIL.COM, EDOFFICE@NATBOARD.EDU.IN, SHPEECHARA@GMAIL.COM)(0)(RESPONDENT)		
6	W.P.(C)-3014/2025 CM APPL. 14254/2025	MEGHA SHARMA V/s NATIONAL TESTING AGENCY & ORS.	NIHAL SINGH SHEKHAWAT	
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILA(NIHAL.SHEKHAWAT@GMAIL.COM)(9928096483)(PETITIONER) NTA, SANJAY KHANNA, NMC(GENADMIN@NTA.AC.IN, ADVKHANNA2002@GMAIL.COM, REGISTRATION@NMC.ORG.IN)(0)(RESPONDENT) DEV SINGH, NATBOARD, HARSHA PEECHARA(OFFICESINGHDEV@GMAIL.COM, EDOFFICE@NATBOARD.EDU.IN, SHPEECHARA@GMAIL.COM)(0)(RESPONDENT)		
7	W.P.(C)-3020/2025 CM APPL. 14296/2025	PRASHANT BANSAL V/s NATIONAL TESTING AGENCY & ORS.	NIHAL SINGH SHEKHAWAT	
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILA(NIHAL.SHEKHAWAT@GMAIL.COM)(9928096483)(PETITIONER) GENADMIN, SANJAY KHANNA, NMC(GENADMIN@NTA.AC.IN, ADVKHANNA2002@GMAIL.COM, REGISTRATION@NMC.ORG.IN)(0)(RESPONDENT) DEV SINGH, NATBOARD, HARSHA PEECHARA(OFFICESINGHDEV@GMAIL.COM, EDOFFICE@NATBOARD.EDU.IN, SHPEECHARA@GMAIL.COM)(0)(RESPONDENT)		

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HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-4/2023	PRITHIPAL SINGH V/s GOVERNMENT OF NCT OF DELHI THROUGH ITS SSECRETARY AND ANR.	KANWAR PAL SINGH	
		OTHER DETAILS OF ADVOCATES: PANWAR PAL SINGH (KPS.RAMA@GMAIL.COM)(9810212797)(PETITIONER) KANWAR PAL SINGH(KPS.RANA@GMAIL.COM)(9810212797)(PETITIONER) KANWAR PAL SINGH(KPS.RAMA@GMAIL.COM)(9810212797)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNSILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BAR COUNCIL OF DELHI(BARCOUNSILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
2	W.P.(C)-1593/2023	PRINCIPAL DIRECTOR AUDIT (INFRASTRUCTURE) V/s SHIVAM SHARMA AND ANR.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) SSH(SSH6156@GMAIL.COM)()(RESPONDENT)		

3	W.P.(C)-3349/2024 CM APPL. 13803/2024 CM APPL. 21243/2024 CM APPL. 55240/2024 CM APPL. 57154/2024 CM APPL. 4319/2025 CM APPL. 4329/2025	VINOD KUMAR PODDAR & ANR. V/s LOCAL LEVEL COMMITTEE THROUGH DC SOUTH DELHI & ORS.	ABHISHEK TRIPATHI, NAVEEN NAGARJUNA, PRAFUL PRABHAKAR SHUKLA, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABAHISHEKGUPTA95@HOTMAIL.COM)(9910814848)(PETITIONER) ABHISHEK GUPTA(ABHISHEKGUPTA95@HOTMAIL.COM)(9910814848)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRIYA PODAR(PRIYAPODAR@YAHOO.COM, HAUZKHASSDM@NIC.IN, DCSOUTH@NIC.IN){}(RESPONDENT) PRIYA PODAR(PRIYAPODAR@YAHOO.COM, HAUZKHASSDM@NIC.IN, DCSOUTH@NIC.IN){}(RESPONDENT) ABHISHEK GUPTA(ABHISHEKGUPTA95@HOTMAIL.COM)(9910814848)(PETITIONER) SANTOSH KUMAR TRIPATHI, PRIYA PODDAR, DC SOUTH(STANDINGCOUNSELGNCTD@GMAIL.COM, PRIYAPODAR@YAHOO.COM, DCSOUTH@NIC.IN)(9868250806)(RESPONDENT) HAUZ KHAS SDM(HAUZKHASSDM@NIC.IN){}(RESPONDENT) SWATHI SUKUMAR(){(9717918652)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SWATHI SUKUMAR(SWATHI@SUKUMAR.IN)(9717918652)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AMIT KUMAR (AMITBAINSLA80@GMAIL.COM)(9810795280)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
4	W.P.(C)-4425/2025	CHAND MEHRA V/s UNION OF INDIA & ORS.	CHAND MEHRA	
		OTHER DETAILS OF ADVOCATES: CHAND MEHRA(CHANDMEHRA001@GMAIL.COM)(9811644485)(PETITIONER) JAGJIT SINGH, UNION OF INDIA, UMESH JOSHI(JAGJITSINGHADVOCATE@YAHOO.CO.IN, UOIDHC@GMAIL.COM, ADVUMESHJOSHI@GMAIL.COM)(9810034684)(RESPONDENT)		
FOR ADMISSION				
5	W.P.(C)-6734/2023 CM APPL. 26340/2023 CM APPL. 41118/2024	SRSC INFRA PVT. LTD. V/s UNION OF INDIA	AGARWAL LAW ASSOCIATES, SHASHWAT TRIPATHI	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(RISHI@AGLAW.IN, ANKIT.BANATI@AGLAW.IN)(9599566339)(PETITIONER) SECY(SECY-ROAD@NIC.IN, SENORTH2MORTH@GMAIL.COM, ADVSKOFFICE@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){1123384193}(RESPONDENT) SHASHWAT TRIPATHI(RIDHIMA@AEDDHAASLEGAL.COM, SHASHWAT@AEDDHAASLEGAL.COM)(9717443903)(PETITIONER) APOORV(APOORV@AKURUP.COM){0}(RESPONDENT)		
6	W.P.(C)-16737/2023 CM APPL. 67443/2023 CM APPL. 10818/2024	MEGHA JOSHI V/s UNION OF INDIA & ANR.	ALOK KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: ALOK K. RAI AND ASSOCIATES(RAI.ALOKKUMAR@YAHOO.COM)(9868438241)(PETITIONER) UNION PUBLIC SERVICE COMMISSION(SECYOFFICE-UPSC@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) ALOK K RAI & ASSOCIATES(RAI.ALOKKUMAR@YAHOO.COM)(9868438241)(PETITIONER) CHANDAN KUMAR, UNION OF INDIA(PRINT3545@GMAIL.COM, UOIDHC@GMAIL.COM){}(RESPONDENT)		
7	W.P.(C)-7997/2024 CM APPL. 67470/2024	SHARAD MOHAN KRISHNA V/s UNION OF INDIA (THROUGH MINISTRY OF HEALTH AND FAMILY WELFARE) & ORS.	SHARAD MOHAN KRISHNA	
		OTHER DETAILS OF ADVOCATES: SHARAD MOHAN KRISHNA(SHARADMKRISHNA2017@GMAIL.COM)(9015310254)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(SECYHFDW@NIC.IN, MSOFFICESJH@GMAIL.COM){}(RESPONDENT) SHARAD M KRISHAN(SHARADMKRISHNA2017@GMAIL.COM){}(RESPONDENT) SHARAD MOHAN KRISHNA(SHARADMKRISHNA2017@GMAIL.COM)(9015310254)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
8	W.P.(C)-16266/2024 CM APPL. 68478/2024	MOHD. IMRAN V/s HONOURABLE LIEUTENANT GOVERNOR, NCT OF DELHI & ANR.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(ADVOCATERAJESHMAHAUR@GMAIL.COM)(9711040797)(PETITIONER) SANTOSH KUMAR TRIPATHI, PARVINDER CHAUHAN(STANDINGCOUNSELGNCTD@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868250806)(RESPONDENT)		

9	W.P.(C)-3524/2025	SHRI GADARIA BAGHEL PANCHAYATI KALKAJI DHARAMSHALA SAMITI V/s GOVERNMENT OF NCT OF DELHI & ANR.	DHARMENDRA SINGH PAL	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA BAGHEL & ASSOCIATES(DHARMENDRAPAL981@GMAIL.COM)(9871709035)(PETITIONER) SANTOSH KUMAR TRIPATHI, KALKA GI MANDIR(STANDINGCOUNSELGNCTD@GMAIL.COM, OFFICEOFADMNKALKAGIMANDIR@GMAIL.COM)(9868250806)(RESPONDENT)		
10	W.P.(C)-3827/2025 CM APPL. 17816/2025 CM APPL. 17817/2025 CM APPL. 17818/2025 CM APPL. 17819/2025	MARIA PUSHPAM & ANR. V/s THE ADMINISTRATIVE OFFICER SARASWATHY HOSPITAL AND ORS	YOGAMAYA M G	
		OTHER DETAILS OF ADVOCATES: YOGAMAYA(ADV.YOGAMAYA@GMAIL.COM)(8505956123)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
11	CONT.CAS(C)-449/2025 WITH W.P.(C) 13130/2024	MAYA DEVI (SR CITIZEN) V/s DIVISIONAL COMMISSIONER & ORS	SUJATHA N. SHIROLKAR	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-9157/2018 CM APPL. 38501/2024 CM APPL. 52975/2024 CM APPL. 53016/2024 WITH W.P.(C) 5544/2023	RELIANCE CEMENT COMPANY PVT LTD. V/s UNION OF INDIA AND ANR.	DR. HARSH PATHAK, SHAVETA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: DR. HARSH PATHAK()(8510003042)(PETITIONER) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(7982898800)(PETITIONER) KIRTIMAN SINGH, RIPI DAMAN(KIRTIMANSINGH.OFFICE@GMAIL.COM, CGSC.RIPUDAMAN@GMAIL.COM)(0)(RESPONDENT) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(7982898800)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RIPI DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)(0)(RESPONDENT)		
13	W.P.(C)-5544/2023 CM APPL. 21806/2023	RCCPL PVT. LTD. V/s UNION OF INDIA AND ORS.	SHAVETA MAHAJAN, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHAVETA MAHAJAN(LAW.DELHI@GMAIL.COM)(7982898800)(PETITIONER) SHAVETA MAHAJAN(LAW.DELHI@GMAIL.COM)(7982898800)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, RAJIV@RPKAPUR.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJIV(RAJIV@RPKAPUR.COM)()(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		
14	W.P.(C)-38/2021 CM APPL. 10487/2022 CM APPL. 48901/2024 CM APPL. 60922/2024 WITH W.P.(C) 14702/2023	HINDUSTAN SCOUTS AND GUIDES V/s UNION OF INDIA AND ANR	SHIKHA SHARMA, HIMANSHU TYAGI, UMESH KASHYAP, TUSHA CHAWLA, SUBHASH CHANDRA	
		OTHER DETAILS OF ADVOCATES: SHIKHASHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER) KHAGESH B JHA AND SHIKHA SHARMA BAGGA(ADVSHIKHA@KBJANDCO.COM)(9999191196)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DEEPAK K. TYAGI ANS HSUBHAM TYAGI(DEEPAK_KTYAGI@REDIFFMAIL.COM)(9810283029)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UMESH KASHYAP AND ASSOCIATES(ADVOCATEUMESHKASHYAP@GMAIL.COM)(7210208881)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) TUSHA CHAWLA(ADVOCATETUSHACHAWLA@GMAIL.COM)(9871456909)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SBHASH CHANDRA(SUBHASH.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(0)(RESPONDENT) SUBHASH CHANDRA(SUBHASH.ADVOCATE@GMAIL.COM)(9650519124)(PETITIONER)		

15	W.P.(C)-14702/2023 CM APPL. 58512/2023 CM APPL. 56766/2024 CM APPL. 68378/2024 CM APPL. 68379/2024	HINDUSTAN SCOUTS AND GUIDES ASSOCIATION THROUGH ITS NATIONAL CHAIRMAN V/s UNION OF INDIA THROUGH MINISTRY OF YOUTH AFFAIRS AND SPORTS	SUBHASH CHANDRA, TUSHA CHAWLA	
		OTHER DETAILS OF ADVOCATES: SUBASH CHANDRA(SUBHASH.ADVOCATE@GMAIL.COM)(9650519124)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ANILSONI.CGSC@GMAIL.COM)(1123384193)(RESPONDENT) SUBHASH CHANDRA(SUBHASH.ADVOCATE@GMAIL.COM)(9650519124)(PETITIONER) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(0)(RESPONDENT) TUSHA CHAWLA(ADVOCATETSHACHAWDLA@GMAIL.COM)(9871456909)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SUBHASH CHANDRA(SUBHASH.ADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
16	W.P.(C)-148/2021 CM APPL. 438/2021	PREM SINGH DOGRA V/s GOVT OF NCT OF DELHI & ANR.	SUDHIR NAAGAR, SUDHIR NAAGAR, LOKESH BAIMAD	
		OTHER DETAILS OF ADVOCATES: SUDHIRNAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) LOKESH BAIMAD(LOKESHBAIMAD@GMAIL.COM)(7011170263)(RESPONDENT)		
17	W.P.(C)-172/2021	PRAYAG POLYTECH PVT. LTD. & ANR. V/s DIRECTORATE GENERAL OF FOREIGN TRADE	VIPUL GANDA, INDRA CHAND PRAJAPAT	
		OTHER DETAILS OF ADVOCATES: VIPUL GANDA(COVG.ADMIN@COVG.CO.IN)(9810804949)(PETITIONER) DIRECTORATE GENERAL OF FOREIGN TRADE (DGFT@NIC.IN){}(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) INDRA CHAND PRAJAPAT(FILING.LEXNTAX@GMAIL.COM)(9811605247)(PETITIONER)		
18	W.P.(C)-663/2021	SARITA PANDEY GLOBAL FOUNDATION V/s UNION OF INDIA & ORS.	SARITA PANDEY	
		OTHER DETAILS OF ADVOCATES: SARITA PANDEY GLOBAL FOUNDATION(FOUNDATIONSARITA@GMAIL.COM)(9310003676)(RESPONDENT) SARITA PANDEY GLOBAL FOUNDATION(FOUNDATIONSARITA@GMAIL.COM)(9310003676)(RESPONDENT) SARITAPANDEY(FOUNDATIONSARITA@GMAIL.COM)(9310003676)(PETITIONER) SARITA PANDEY GLOBAL FOUNDATION(FOUNDATIONSARITA@GMAIL.COM)(9310003676)(PETITIONER) THE DIRECTOR(FAMILYCOUNSELLINGCSWB@YAHOO.CO.IN)(1126865474)(PETITIONER) UNION OF INDIA(SECY.WCD@NIC.IN)(1123381611)(PETITIONER) THE CHAIRPERSON(INFO.CSWB@NIC.IN)(1126851336)(PETITIONER) THE DIRECTOR(FAMILYCOUNSELLINGCSWB@YAHOO.CO.IN)(1126865474)(PETITIONER) UNION OF INDIA(SECY.WCD@NIC.IN)(1123381611)(PETITIONER) THE CHAIRPERSON(INFO.CSWB@NIC.IN)(1126851336)(PETITIONER) INGCSWB(FAMILYCOUNSELLINGCSWB@YAHOO.CO.IN){}(RESPONDENT) CSWB(INFO-CSWB@NIC.IN){}(RESPONDENT) WCD(SECY.WCD@NIC.IN){}(RESPONDENT)		
19	W.P.(C)-6820/2021 CM APPL. 21477/2021 CM APPL. 28888/2021 CM APPL. 34201/2021	MS. K. R. CHITRA ADVOCATE V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT, DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT, & ANR.	K R CHITRA, JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: MS. K. R. CHITRA ADVOCATE(KRCHITRA@GMAIL.COM)(9999031494)(RESPONDENT) MS. K. R. CHITRA ADVOCATE(KRCHITRA@GMAIL.COM)(9999031494)(RESPONDENT) K R CHITRA{}(9999031494)(PETITIONER) KCHITRA(KRCHITRA@GMAIL.COM)(9999031493)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) K R CHITRA{}(9999031494)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) K.R. CHITRA(KRCHITRA@GMAIL.COM)(9999031494)(PETITIONER) VS KRISHNA(VSKRISHNA.ER40@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)		
20	W.P.(C)-13397/2021 CM APPL. 42235/2021	AMIT GUPTA V/s PUBLIC WORKS DEPARTMENT,	PUNEET BAJAJ, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: BAJAJ AND BAJAJ ASSOCIATES(ADVOCATE.PUNEET31@GMAIL.COM)(9811700978)(PETITIONER) V SHARMA(VSHARMAALO@GMAIL.COM){}(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM)(9968630786)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
21	CM APPL. 50569/2022 CM APPL. 11522/2024	HCL TECHNOLOGIES LTD V/s UNION OF INDIA & ORS.	KARAN SACHDEV, KHAITAN & CO., KUMAR SAMBHAV, ABHISHEK KUMAR, ABDUL	

	In W.P.(C)-14801/2021		HAMEED KHAN	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) V. LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEVA@LAKSHMISRI.COM)(9560712505)(PETITIONER) NEERAJ(NEERAJINDAI@HOTMAIL.COM)()(RESPONDENT) KHAITAN & CO. LLP(SAHIL.NARANG@KHAITANCO.COM)(9650396333)(PETITIONER) NEERAJ INDIA(NEERAJINDIA@HOTMAIL.COM)()(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER) KUMAR SAMBHAV(OFFICE@KUMARSAM.IN)(9763337504)(PETITIONER) ABHISHEK KUMAR(ABHISHEKGOLA@GMAIL.COM)(9958789900)(RESPONDENT) ABDUL HAMEED KHAN(ABDULHAMEEDKHAN2023@GMAIL.COM)(9555593192)(RESPONDENT)		
22	W.P.(C)-547/2022	AMIT KUMAR SINGH V/s DIRECTORATE OF CIVIL DEFENCE AND ORS	NAVEEN KUMAR RAHEJA, ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)()(PETITIONER) ADITI SHASTRI(ADITI@DLRPARTNERS.COM)(9999061489)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(RESPONDENT)		
23	W.P.(C)-2860/2022 CM APPL. 8265/2022	MASAAKI NAGAHARA V/s STATE (NCT OF DELHI) & ANR.	DEVASHISH BHADAURIA	
		OTHER DETAILS OF ADVOCATES: DEVASHISH BHADURIA(BHADAURIA.ADV@GMAIL.COM)(7838743919)(PETITIONER) MS. VANDANA MISHRA(VANDANA.MISHRA8@GMAIL.COM)(9818648711)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
24	W.P.(C)-6952/2022 CM APPL. 21258/2022 CM APPL. 45525/2022 CM APPL. 36377/2024	DELHI MEDICAL ASSOCIATION AND ANR & ANR. V/s GOVT NCT OF DELHI & ORS.	BHARAT MALHOTRA, AVISHKAR SINGHVI	
		OTHER DETAILS OF ADVOCATES: BHAARAT MALHOTRA(BHARATMA12@GMAIL.COM)(8447151507)(PETITIONER) MINISTER OF HEALTH AND SUB-COMMITTEE TO ADDRESS(MOH.DELHI@GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) MANIKA TRIPATHY(MANIKARTRIPATHY@YAHOO.COM)(9811831835)(RESPONDENT)		
25	W.P.(C)-7795/2022 WITH W.P.(C) 11387/2022	SHRI JITIN PAL SINGH & ORS. V/s UNION OF INDIA THROUGH ITS SECRETARY & ANR.	CHANDRA SHEKHAR	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR(JURISPERITUS@HOTMAIL.COM)(9810333257)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
26	W.P.(C)-11387/2022 WITH W.P.(C) 7795/2022	SHRI JITIN PAL SINGH V/s UNION OF INDIA THROUGH IT SECRETARY & ANR.	CHANDRA SHEKHAR	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-8850/2022 CM APPL. 42603/2023 CM APPL. 24839/2024 WITH W.P.(C) 10277/2022 W.P.(C) 324/2025	VOESTALPINE VAE VKN INDIA PVT LTD V/s UNION OF INDIA AND ANR.	SHWETA JAIN	
		OTHER DETAILS OF ADVOCATES: SHWETA JAIN() (9891122735)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SHWETA JAIN(SHWETA@RSALEGALSOLUTIONS.COM)(9891122735)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHWETA JAIN(SHWETA@RSLEGALSOLUTIONS.COM)(9891122735)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
28	W.P.(C)-10277/2022 CM APPL. 42507/2023 CM APPL. 24630/2024	DAIKIN AIRCONDITIONING INDIA PVT LTD V/s COMMISSIONER OF CUSTOMS (NS-II) & ANR.	SHWETA JAIN, SHWETA JAIN	
		OTHER DETAILS OF ADVOCATES: SHWETA JAIN(SHWETA@RSALEGALSOLUTION.COM)(9891122735)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHWETA JAIN(SHWETA@RSALEGALSOLUTIONS.COM)(9891122735)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHWETA JAIN(SHWETA@RSLEGALSOLUTIONS.COM)(9891122735)(PETITIONER) DGFT(DGFT@NIC.IN){}(RESPONDENT)	
29	W.P.(C)-324/2025	JINDAL POLY FILMS PVT. LTD. V/s JOINT DIRECTOR GENERAL OF FOREIGN TRADE & ORS.	PRASHANT MEHTA
		OTHER DETAILS OF ADVOCATES: PRASHANT MEHTA(LAWMEHTA03@GMAIL.COM)(9999590003)(PETITIONER) PK TIWARI, MAHAVEER, DGFT, DGFT EDI(TIWARI.PK@NIC.IN, MAHAVEER.DGFT@NIC.IN, DGFT@NIC.IN, DGFTEDI@NIC.IN){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
30	W.P.(C)-13600/2022	MODERN CONSTRUCTION V/s UNION OF INDIA & ORS.	NEERAJ BHARDWAJ
		OTHER DETAILS OF ADVOCATES: NEERAJ BHARDWAJ(NEERAJLAWYER79@GMAIL.COM)(9350271061)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
31	W.P.(C)-15092/2022 CM APPL. 46665/2022 CM APPL. 51723/2023	RAKESH VERMA V/s INSOLVENCY & BANKRUPTCY BOARD OF INDIA	CHETAN KUMAR GARG
		OTHER DETAILS OF ADVOCATES: CHETAN KUMAR GARG(CHETAN847@GMAIL.COM)(9435745828)(PETITIONER) PROCEEDING LEGAL(LEGAL.PROCEEDING@IBBI.GOV.IN){}(RESPONDENT) CHETAN GARG(CHETAN847@GMAIL.COM)(9435745828)(PETITIONER) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM){}(RESPONDENT)	
32	W.P.(C)-915/2023	SAINIK INDUSTRIES PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI & ORS.	ANAND VARMA
		OTHER DETAILS OF ADVOCATES: ANAND VARMA(ANAND@APTLEGAL.IN)(8527032123)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
33	W.P.(C)-1206/2023 CM APPL. 4593/2023	JYOTI SARUP MITTAL V/s UNION OF INDIA & ANR.	MANUJ AGGARWAL, MANOJ KUMAR PANDEY, KAVINDRA KUMAR GILL, VIPUL GANDA
		OTHER DETAILS OF ADVOCATES: MANUJ AGGARWAL(AGGARWALMANUJ@GMAIL.COM)(9818094931)(PETITIONER) UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) HOSPITAL(HSCCLTD@HSCCLTD.CO.IN){}(RESPONDENT) MANOJ KUMAR PANDEY(ADVOCATEMANOJPANDEY@GMAIL.COM,SUJEETSAR@GMAIL.COM)(9871548899)(PETITIONER) KAVINDRA KUMAR GILL(KAVINDRAGILL@YAHOO.CO.IN)(9911755161)(RESPONDENT) VIPUL GANDA(SERVICE@VIPULGANDA.COM)(7045320000)(RESPONDENT)	
34	W.P.(C)-2714/2023	DEEPAK OIL MILLS V/s UNION OF INDIA & ANR.	MADHUMITA BHATTACHARJEE
		OTHER DETAILS OF ADVOCATES: MADHUMITA BHATTACHARJEE(BHATTACHARJEE.MADHUMITA@GMAIL.COM)(9811785211)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM){}(RESPONDENT)	
35	W.P.(C)-4492/2023 CM APPL. 17180/2023	RELIANCE CEMENT COMPANY PVT. LTD. V/s UNION OF INDIA AND ANRS	SHAVETA MAHAJAN, NIDHI RAMAN
		OTHER DETAILS OF ADVOCATES: SHAVETA MAHAJAN(LAW.DELHI@GMAIL.COM)(7982898800)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)	
36	W.P.(C)-9254/2023	MOVEMENTS DIGITAL INDIA PRIVATE LIMITED V/s UNION OF INDIA	GAGAN NARANG
		OTHER DETAILS OF ADVOCATES: GAGAN NARANG(PRABUDDHAASSOCIATES@GMAIL.COM)(1204975565)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
37	W.P.(C)-9339/2023	DEVENDER KUMAR TYAGI & ANR. V/s DIVISIONAL COMMISSIONER & ORS.	KARAN SACHDEVA, KARAN SACHDEVA, NR SWETABH
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEVA(SACHDEVAKARAN@GMAIL.COM, SANJAYSHARMA8866@GMAIL.COM)(9811850014)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KARAN SACHDEVA(SACHDEVAKARAN@GMAIL.COM)(9811850014)(PETITIONER) NR SWETABH(ADVSWETABHOFFICIAL@GMAIL.COM)(9643564576)(RESPONDENT) NR SWETABH(ADVSWETABHOFFICIAL@GMAIL.COM)(9643564576)(PETITIONER)	

38	W.P.(C)-9672/2023	SUNITA V/s GOVT NCT OF DELHI & ORS.	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AMITGAUTAM189@GMAIL.COM)(9818067604)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DIRECTOR GENERAL(DGTIHA@NIC.IN, SCJITHAR@NIC.IN){}(RESPONDENT)		
FOR FINAL HEARING				
39	W.P.(C)-12377/2021 CM APPL. 38913/2021	MS.ROMA SHIKARPURI & ORS. V/s SDMC & ORS.	DAVESH VASHISHTHA, DAVESH VASHISHTHA	
		OTHER DETAILS OF ADVOCATES: SRILINA ROY(DEV.ADV300@GMAIL.COM)(7982104633)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM){}(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM){}(RESPONDENT)		
40	W.P.(C)-13299/2021 CM APPL. 41925/2021	DELHI WELLNESS SPA ASSOCIATION THROUGH ITS VICE PRESIDENT V/s GOVERNMENT OF NCT OF DELHI AND ORS	HIMANSHU DAGAR	
		OTHER DETAILS OF ADVOCATES: RAJESHWAR DAGAR(RJS.DAGAR@GMAIL.COM)(9873655949)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
41	W.P.(C)-13408/2021 CM APPL. 42264/2021	MOHD AZEEM V/s COMMISSIONER NDMC & ORS	HIMANSHU DAGAR	
		OTHER DETAILS OF ADVOCATES: RAJESHWAR DAGAR(RJS.DAGAR@GMAIL.COM)(9873655949)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAVINDER CLOMCD(RAVINDERCLOMCD@GMAIL.COM){}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
42	W.P.(C)-11253/2023 CM APPL. 43820/2023 CM APPL. 17339/2024	MAHESH CHAUHAN V/s STATE OF NCT OF DELHI & ANR.	RAHUL KUMAR SINGH, FARHAT JAHAN REHMANI	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR SINGH (MATTAPHOTOSTAT@GMAIL.COM)(9350683101)(PETITIONER) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) SINGHVI, RAHUL SINGH(CHAMBER.SINGHVI@GMAIL.COM, RAHULADV01@GMAIL.COM){}(PETITIONER) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(RESPONDENT) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(RESPONDENT)		
43	W.P.(C)-12862/2023 CM APPL. 50673/2023 CM APPL. 27411/2024	RITWICK DUTTA V/s UNION OF INDIA AND ORS.	ABISHEK JEBARAJ	
		OTHER DETAILS OF ADVOCATES: ABISHEK JEBARAJ(9096063439)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ABISHEK JEBARAJ(ABISHEK@ISAACANDJACOB.COM)(1140234906)(PETITIONER) RIPU DAMAN, UNION OF INDIA, ANURAG, BOIHQ(CGSC.RIPUDAMAN@GMAIL.COM, ANURAGCGSC@GMAIL.COM, BOIHQ@NIC.IN, UOIDHC@GMAIL.COM){}(RESPONDENT)		
44	W.P.(C)-15918/2023 CM APPL. 64114/2023 CM APPL. 64116/2023	J SAGAR ASSOCIATES V/s HOUSING AND URBAN DEVELOPMENT CORPORATION LTD & ORS.	BUDDY A RANGANADHAN, ATUL SHARMA, RAGHAV SABHARWAL, MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: BUDDY A. RANGANADHAN(BUDDY_RANGANANDHAN@HOTMAIL.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) HOUSING AND URBANJ DEVELOPMENT CORPORATION LTD. (HSCDELI49@GMAIL.COM){}(RESPONDENT) ATUL SHARMA(ASA@ASALEGAL.IN)(9654012526)(RESPONDENT) RAGHAV SABHARWAL(RAGHAV.SABHARWAL@GMAIL.COM)(9818844415)(PETITIONER) MANISH KUMAR SRIVASTAVA(RAJA@KDATTA.IN)(9811079853)(PETITIONER)		
45	CM APPL. 76557/2024(CM For Restoration) In W.P.(C)- 16572/2023(Disposed off case) WITH W.P.(C) 16631/2023	BELLA MONDE HOTELS PVT LTD V/s GOVERNMENT OF NCT DELHI & ANR.	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM, APOORVAJAIN811@GMAIL.COM)(9810671087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DISTRICT MAGISTRATE SOUTH NEW DELHI(JYOTI.LEGAL@GMAIL.COM)(9811136141)(RESPONDENT)		

46	W.P.(C)-16631/2023	KARM EVENTS AND MANAGEMENT PRIVATE LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS.	HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM, APOORVAJAIN811@GMAIL.COM)(9810671087)(PETITIONER) DISTRICT MAGISTRATE (JYOTI.LEGAL@GMAIL.COM)(9811136141)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) INDO TIBETAN BORDER POLICE FORCE(ITCELLADMN@ITBP.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
47	W.P.(C)-5226/2024 CM APPL. 21385/2024 CM APPL. 66291/2024 CM APPL. 2262/2025	WRESTLING FEDERATION OF INDIA V/s UNION OF INDIA & ANR.	HEMANT PHALPHER	
		OTHER DETAILS OF ADVOCATES: HEMANT RAJ PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER) INDIAN OLYMPIC ASSOCIATION(IOA@OLYMPIC.IND.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HEMANT RAJ PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-5745/2024 CM APPL. 23716/2024 CM APPL. 23718/2024 CM APPL. 30957/2024	SITA RAM GUPTA V/s JOINT CHIEF CONTROLLER OF EXPLOSIVES & ORS.	SATINDER SINGH, VISHU MITTAL	
		OTHER DETAILS OF ADVOCATES: SATINDER SINGH GULATI(GULATILAW@GMAIL.COM)(9810764941)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) JOINT CHIEF CONTROLLEROF EXPOLSIVES(JTCCFARIDABAD@EXPOSIVES.GOV.IN, DCCENTRAL@NIC.IN,)()(RESPONDENT) SANDEEP MITTAL(CAPTAIN_MITTAL@HOTMAIL.COM)(9810005698)(PETITIONER) GULATI LAW(GULATILAW@GMAIL.COM)()(RESPONDENT)		
49	W.P.(C)-9092/2024	GURUCHARAN SINGH LAU V/s UNION OF INDIA MINISTRY OF HOME AFFAIRS & ANR.	PANKAJ MEHTA	
		OTHER DETAILS OF ADVOCATES: MR. PANKAJ MEHTA AND MR. R K MEHTA(PANKAJ@FORTUNELEGAL.IN)(9811253529)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(JSCPG-MHA@NIC.IN, JSCPO@MEA.GOV.IN)(0)(RESPONDENT)		
50	W.P.(C)-10072/2024 CM APPL. 41227/2024 CM APPL. 41228/2024	AVM CHINTA SURYA PRAKASH (RETD.) V/s UNION OF INDIA AND ORS.	RAKESH KUMAR SINGH, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: AVM CHINTA SURYA PRAKASH()(8527821375)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
51	W.P.(C)-10077/2024 CM APPL. 41253/2024	SHAILESH VERMA RESOLUTION PROFESSIONAL OF GWALIOR BYPASS PROJECT LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA THROUGH THE CHAIRMAN	MANMEET SINGH, RISHI KUMAR AWSTHI	
		OTHER DETAILS OF ADVOCATES: MANMEET SINGH, ANUGRAH ROBIN FREY, MANAV SHARMA(MANAV.SHARMA@SARAFPARTNERS.COM)(9971031037)(PETITIONER) NATIONAL HIGHWAYS AUTHORITY OF INDIA(ADVSKOFFICE@GMAIL.COM, CHAIRMAN@NHAI.ORG, GWALIOR@NHAI.ORG, NHAIGWALIOR@GMAIL.CO)(0)(RESPONDENT) RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(RESPONDENT)		
52	W.P.(C)-10747/2024	MS MONYA SINGH V/s THE REGISTRAR BIRTH AND DEATHS AND ORS	CHAITANYA KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: CHAITANYA AGARWAL(COLCAGARWAL@GMAIL.COM)(9810988555)(PETITIONER) SANJAY KHANNA(ADVKHANNA2002@GMAIL.COM)(0)(RESPONDENT)		
53	W.P.(C)-10961/2024	SMT. SUMAN GUPTA V/s SH. VIKAS GUPTA & ORS.	ISHAN SANGHI	
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI()(9999712309)(PETITIONER) S K DAYAL(SKDAYAL76@GMAIL.COM)(0)(RESPONDENT)		
54	W.P.(C)-11294/2024	ANKUR BANSAL V/s UNION OF INDIA & ANR.	RAHUL RAHEJA	
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA AND GAURAV PRAKASH(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

55	W.P.(C)-11847/2024 CM APPL. 49317/2024 CM APPL. 67897/2024 CM APPL. 68435/2024 CM APPL. 69771/2024 CM APPL. 72056/2024 CM APPL. 75631/2024 CM APPL. 75655/2024 CM APPL. 75670/2024 CM APPL. 625/2025 CM APPL. 3790/2025 CM APPL. 3794/2025 CM APPL. 3796/2025 CM APPL. 3797/2025 CM APPL. 3801/2025 CM APPL. 10252/2025 CM APPL. 13657/2025 CM APPL. 17626/2025 CM APPL. 20968/2025	ANSAL PLAZA OWNERS WELFARE ASSOCIATION V/s LAND AND DEVELOPMENT OFFICE & ORS.	RAGHAV SABHARWAL, BUDDY A RANGANADHAN, ANUPAM VARMA, PARSHANT ARORA, ASEEM ATWAL, PRERNA MAHAJAN, ATUL VERMA, MANISH KUMAR SRIVASTAVA, SUMIT GAUR	
		OTHER DETAILS OF ADVOCATES: RAGHAV SABHARWAL(RAGHAV.SABHARWAL@GMAIL.COM)(9818844415)(PETITIONER) LAND & DEVELOPMENT OFFICE, HOUSING AND URBAN DEVELOPMENT CORPORATION LTD.(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, CMD@HUDCO.ORG, DCP@HUDCO.ORG)(0)(RESPONDENT) HABITAT SERVICE CENTRE, M/S V SQUARE SERVICES PVT. LTD.(INFO@SECDELI.COM, VSQUAREMALLSERVICES@GMAIL.COM)(0)(RESPONDENT) HABITAT SERVICE CENTRE, SHARE HOLDER SERVICES(INFO@HSCDELHI.COM, SHAREHOLDERSERVICE@ANSALAPI.COM)(0)(RESPONDENT) RAGHAV SABHARWAL(RAGHAV.SABHARWAL@GMAIL.COM)(9818844415)(PETITIONER) LAND AND DEVELOPMENT OFFICE(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BUDDY A RANGANDHAN()(9818644755)(PETITIONER) MR. BUDDY()(9818644755)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) URBAN(SECYURBAN@NIC.IN)(0)(RESPONDENT) HUDCO(DCP@HUDCO.ORG)(0)(RESPONDENT) HSCDELHI(INFO@HSCDELHI.COM)(0)(RESPONDENT) SHAREHOLDE SERVIE(SHAREHOLDERSERVICE@ANSALPI.COM)(0)(RESPONDENT) VS GAUR(VSGUAREMALLSERVICES@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KAPOOR AND CO(ADMIN@KAPOORANDCOMPANY.COM)(0)(PETITIONER) PRERNA MAHAJAN(PRENAMAHAJAN1994@GMAIL.COM)(0)(RESPONDENT) RAJ KAMAL(ADMIN@AVYAYLEGAL.COM)(9873748646)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RISHI KAPOOR(ADMIN@KAPOORANDCOMPANY.COM)(9811033554)(PETITIONER) RAGHAV(RAGHAV.SABHARWAL@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARSHVARDHAN MALL(ATULV992@GMAIL.COM)(9953249305)(PETITIONER) RAGHAV SABHARWAL(RAGHAV.SABHARWAL@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, CMD@HUDCO.ORG, INFO@HSCDELHI.COM, SHAREHOLDERSERVICE@ANSALAPIC)(0)(RESPONDENT) PULKIT SRIVATASTAVA AND SUMIT GAUR(PULKIT@BBSLEGAL.IN, SUMIT@BBSLEGAL.IN)(9999989029)(PETITIONER) RAGHAV(RAGHAV@SALF.IN, UOIDHC@GMAIL.COM, CMD@HUDCO.ORG, DCP@HUDCO.ORG)(0)(RESPONDENT) MANISH KUMAR SRIVASTAVA(RAJA@KDATTA.IN)(9811079853)(RESPONDENT)		
56	W.P.(C)-13709/2024 CM APPL. 57371/2024	SMT RAMESHWARI V/s GOVT OF NCT OF DELHI AND ORS.	ARUN VOHRA	
		OTHER DETAILS OF ADVOCATES: ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
57	W.P.(C)-14033/2024	MEENA CHAUDHARY SHARMA & ORS. V/s LD COLLECTOR CENTRAL & ANR.	HIREIN SHARMA, TARUN JOHRI, HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA(HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT) TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT) HIREIN SHARMA(HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER)		
58	W.P.(C)-15484/2024	MISS SHIREEN SURI, REPRESENTED THR. HER NEXT FRIEND AND NATURAL GUARDIAN MR. SHRAIYA SURI V/s UNION OF INDIA & ORS.	SAMIKSHA GODIYAL	
		OTHER DETAILS OF ADVOCATES: SAMIKSHA GODIYAL(SAMIKSHAGODIYAL@GMCHAMBERS.IN)(9910005408)(PETITIONER) UNION OF INDIA, CGHS(UOIDHC@GMAIL.COM, DIRECTOR- CGHS@CGHS.NIC.IN)(1123384193)(RESPONDENT)		

59	W.P.(C)-17666/2024 CM APPL. 75209/2024 CM APPL. 10583/2025	SHARANJEET KAUR V/s IDBI BANK LTD	SHARANJEET KAUR	
		OTHER DETAILS OF ADVOCATES: SHARANJEET KAUR(SHARANJEET.KAUR020@GMAIL.COM)(9873298742)(PETITIONER) IDBL, SID BARUA, PRAFUL JINDAL(MD.CEO@IDBI.CO.IN, SIDBARUA@GMAIL.COM, PRAFULJINDAL@GMAIL.COM)(0)(RESPONDENT)		
60	W.P.(C)-17802/2024	APURVA RUDRA SOLE PRORIETOR GLOBAL MARINE INSPECTION V/s DIRECTORATE GENERAL OF FOREIGN TRADE AND ORS	DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES: DHRUV SHARMA(SANDEEPK12791@GMAIL.COM)(8587030456)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, HARPREETARORAADV@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA, ANURAG, PS SINGH(UOIDHC@GMAIL.COM, ANURAGDULAW@GMAIL.COM, LEGALAXIS.PS@GMAIL.COM)(1123384193)(RESPONDENT)		
61	W.P.(C)-817/2025 CM APPL. 4050/2025	TRIPURA STATE OLYMPIC ASSOCIATION V/s UNION OF INDIA & ANR.	RAKESH KAUSHIK PATHAK, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: PATHAK RAKESH KAUSHIK(ONLY2RAKESH@GMAIL.COM)(9717533699)(PETITIONER) UNION OF INDIA, OLYMPIC, PT USHA(UOIDHC@GMAIL.COM, IOA@OLYMPIC.IND.IN, PTUSHA@OLYMPIC.IND.IN)(1123384193)(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
62	W.P.(C)-1028/2025	DELHI BROTHERHOOD SOCIETY V/s GOVERNMENT OF NCT OF DELHI	VIVEK GUPTA	
		OTHER DETAILS OF ADVOCATES: VIVEK GUPTA(ADVIVIVEKGUPTAD19@GMAIL.COM)(8708484777)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
63	W.P.(C)-1354/2025	SHRI TONA RAM V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) PARVINDER CHAUHAN, UNION OF INDIA(PARVINDERCHAUHAN1973@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
64	W.P.(C)-1555/2025 CM APPL. 7635/2025	R S INFRAPROJECTS PVT LTD V/s POWER GRID CORPORATION OF INDIA LTD	SUMEET KUMAR MANIKTALA, SOMESH CHANDRA JHA	
		OTHER DETAILS OF ADVOCATES: S.K. MANIKTALA(SUMEETMANIKTALA@YAHOO.CO.IN)(9810058928)(PETITIONER) SANJEEV YADAV, POWER GRID(LORDHANUMAN475@GMAIL.COM, EDWARD@POWERGRID.IN)(0)(RESPONDENT) SOMESH CHANDRA JHA(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER)		
65	W.P.(C)-2508/2025	ADV. ABHINAV GARG V/s LD. DISTRICT JUDGE (HEADQUARTERS), TIS HAZARI COURTS, DELHI & ORS.	ABHINAV GARG	
		OTHER DETAILS OF ADVOCATES: ABHINAV GARG(ADVOCATEABHINAVGARG@GMAIL.COM)(9015022288)(PETITIONER) SUPREME COURT, DDC, UNION OF INDIA, DG, ANU(SUPREMECOURT@NIC.IN, DDC@GOV.IN, UOIDHC@GMAIL.COM, DG@NIC.IN, ANU@BAGAI.CO.IN)(1123384193)(RESPONDENT) A GUPTA(AGUPTALAW@GMAIL.COM)(0)(RESPONDENT)		
66	W.P.(C)-2717/2025 CM APPL. 12894/2025	MRS KRITI JAMWAL & ANR. V/s DIVISIONAL COMMISSIONER & ORS.	DIGVIJAY SINGH JASWAL	
		OTHER DETAILS OF ADVOCATES: YASH THAKUR & ASSOCIATES(DIGVIJAY.SJ29@GMAIL.COM)(9811679470)(PETITIONER) YASH THAKUR & ASSOCIATES(DIGVIJAY.SJ29@GMAIL.COM)(9811679470)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM, DELPOL.SERVICE@DELHIPOLICE.GOV.IN)(9868250806)(RESPONDENT) DWARKAPURI SHO, GAJINDER JAMWAL, UNION OF INDIA(SHO-DWARKAPURI-DL@NIC.IN, GAJINDERJAMWAL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DELHI POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM, DELPOL.SERVICE@DELHIPOLICE.GOV.IN)(9868250806)(RESPONDENT) SHO DWARKA PURI, GAJINDER JAMWAL, UNION OF INDIA(SHO-DWARKAPURI-DL@NIC.IN, GAJINDERJAMWAL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
67	W.P.(C)-3097/2025 CM APPL. 14664/2025	HEMANT V/s DIRECTORATE OF ENFORCEMENT & ANR.	KUMAR VAIBHAW	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SHIVAM YADAV, TARUN KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER)		

		DIRECTORATE OF ENFORCEMENT, UNION OF INDIA, SUPPORT BOI(DL.HC-ED@GOV.IN, UOIHDC@GMAIL.COM, SUPPORT-BOI@MHA.GOV.IN)(1123384193)(RESPONDENT)		
FOR FINAL HEARING				
68	W.P.(C)-9627/2021 CM APPL. 29753/2021 CM APPL. 39442/2021 CM APPL. 45171/2024 WITH W.P.(C) 12377/2021 W.P.(C) 13299/2021 W.P.(C) 13408/2021	ASSOCIATION OF WELLNESS AYURVEDA AND SPA V/s GOVERNMENT OF NCT OF DELHI & ORS.	MANI KAUL, KUNAL MADAN, MANI KAUL, ZEHRA KHAN, ABHINAV SARUP SHARMA, MAYANK BARUA, KUNAL MADAN	
		OTHER DETAILS OF ADVOCATES: INDU KAUL AND CO.(INDUKAUL298@YAHOO.CO.IN)(9717318398)(PETITIONER) LIVING POSITVE(LIVINGPOSITIVE@GMAIL.COM){}(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM)(9968630786)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) DCSE(DCSE.REV.DELHI@NIC.IN){}(RESPONDENT) KMA LAW OFFICES(CLERK@KMALAWOFFICE.COM){0}(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, LIVING POSITIVE(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, LIVINGPOSITIVE@GMAIL.COM)(9868250806)(RESPONDENT) DCSE.REV(DCSE.REV.DELHI@NIC.IN){0}(RESPONDENT) INDU KAUL AND CO.(KSMR.1986@GMAIL.COM)(9899064376)(PETITIONER) LIVING POSITVE(LIVINGPOSITIVE@GMAIL.COM){}(RESPONDENT) DCSE. REV. DELHI(DCSE.REV.DELHI@NIC.IN){}(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM)(9968630786)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ZEHRA KHAN(KHANZEHRA@GMAIL.COM)(9958114482)(PETITIONER) ABHINAV SARUP SHARMA(PINTUYADAV927848@GMAIL.COM)(8448463600)(RESPONDENT) MAYANK BARUA(MAYANK.BARUA92@GMAIL.COM)(9953356050)(PETITIONER) KUNAL MADAN(ADMIN@KMALAWOFFICE.COM)(8178766086)(PETITIONER)		
FOR ARGUMENT				
69	W.P.(C)-12770/2023 CM APPL. 50317/2023	CAPTAIN SUDIPT SEN V/s DIRECTOR GENERAL OF CIVIL AVIATION & ORS.	PRANAV SACHDEVA, PRANAV SACHDEVA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: PRANAV SACHDEVA{ }(9910523811)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){23382163}(RESPONDENT) DIRECTOR GENERAL OF CIVIL AVIATION(FEEDBANCK-DGCA@GOV.IN, AAIB-MOCA@NIC.IN, SECY.MOCA@NIC.IN){ }(RESPONDENT) PRANAV SACHDEVA(PRANAVSACHDEVA@GMAIL.COM)(9910523811)(PETITIONER)		
FOR CONSIDERATION				
70	W.P.(C)-5453/2022 WITH W.P.(C) 5455/2022	FRESENIUS KABI ONCOLOGY LIMITED V/s UNION OF INDIA AND ORS	RAHAT BANSAL	
		OTHER DETAILS OF ADVOCATES: RAHAT BANSAL(ADVRAHATBANSAL@GMAIL.COM)(9899057063)(PETITIONER) RAHAT BANSAL{ }(9899057063)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){23384193}(RESPONDENT) VINEET(VINEETLAW@YAHOO.CO.IN){ }(RESPONDENT) VINEET(VINEETLAW@GMAIL.COM){ }(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM){1123384193}(RESPONDENT)		
71	W.P.(C)-5455/2022 CM APPL. 16464/2022 CM APPL. 49109/2022 CM APPL. 36271/2024 CM APPL. 43349/2024	FRESENIUS KABI ONCOLOGY LIMITED V/s UNION OF INDIA AND ORS	RAHAT BANSAL	
		OTHER DETAILS OF ADVOCATES: RAHAT BANSAL{ }(9899057063)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){23384193}(RESPONDENT) RAHAT BANSAL(PANKAJSHARMANAN@GMAIL.COM)(9899057063)(PETITIONER) DHANDA ASSOCIATES(DHANDA.ASSOCIATES5000@GMAIL.COM){ }(RESPONDENT) RAHAT BANSAL(PANKAJSHARMANAN@GMAIL.COM)(9899057063)(PETITIONER) PANKAJ SHARMA(PANKAJSHARMANAN@GMAIL.COM){9315506556}(PETITIONER) DHANDA ASSOCIATES(DHANDA.ASSOCIATE5000@GMAIL.COM){0}(RESPONDENT) DHANDA ASSOCIATES(DHANDA.ASSOCIATE5000@GMAIL.COM){0}(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY) ."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4301/2024	VIKASH @ KALIA V/s STATE GNCT OF DELHI	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JIAN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NABI KARIM-399/2024)
2	BAIL APPLN.-4598/2024	SUMIT LAMA V/s STATE GOVT. OF NCT OF DELHI	GAUTAM KHAZANCHI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-87/2020)
3	BAIL APPLN.-4847/2024	NAVEEN GULLIYA V/s STATE(NCT OF DELHI) & ANR.	UDITI BALI, NITIN SEJWAL	
		OTHER DETAILS OF ADVOCATES: UDITI BALI AND ASSOCIATES(ADVUDITIBALI@GMAIL.COM)(9910413782)(PETITIONER) UDIT BALI AND ASSOCIATES(ADVUDITIBALI@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NITIN SEJWAL(ADVINITINSEJWAL@GMAIL.COM)(9650950358)(PETITIONER)		P.S.-FIR NO. :(MEHRAULI-736/2024)
4	BAIL APPLN.-176/2025	VIMAL KUMAR AGGARWAL ALIAS VIMAL KUMAR V/s THE STATE OF DELHI	SANDEEP JAIN	
		OTHER DETAILS OF ADVOCATES: J.V SINGH (JVSINGH349@GMAIL.COM)(9810975438)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-321/2024) BAIL APPLN. 348/2025 FILED BY ABHISHEK KUMAR (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(NEW ASHOK NAGAR-321/2024)
5	BAIL APPLN.-321/2025	PARMOD V/s STATE GOVT OF NCT DELHI	NANDA KUMARI CHHETRI	
		OTHER DETAILS OF ADVOCATES: NANDA CHHETRI & ASSOCIATES(SHARMANANDA178@GMAIL.COM)(9015566290)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-282/2020) BAIL APPLN. 2981/2024 FILED BY OM SINGH (DISPOSED ON : 2025-04-07) P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-282/2020)
6	BAIL APPLN.-348/2025	ABHISHEK KUMAR V/s THE STATE GOVT. OF NCT OF DELHI	SANDEEP JAIN	

		OTHER DETAILS OF ADVOCATES: RISBABH JAIN(JAINR162001@GMAIL.COM)(9811420017)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-321/2024) BAIL APPLN. 176/2025 FILED BY VIMAL KUMAR AGGARWAL ALIAS VIMAL KUMAR (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(NEW ASHOK NAGAR-321/2024)
7	BAIL APPLN.-910/2025	RAJESH @ DK V/s STATE (GOVERNMENT OF NCT DELHI)	SAIFUDDIN SHAMS	
		OTHER DETAILS OF ADVOCATES: SAIFUDDIN SHAMS(SAIFSHAMS88@GMAIL.COM)(9911392222)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DESHBANDHU GUPTA ROAD-159/2024) W.P.(CRL) 460/2025 FILED BY ROHIT VISHKARMA AND ANR. (D. OF HEARING : 2025-05-26) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-159/2024)
SUSPENSION OF SENTENCE				
8	CRL.M.(BAIL) 1094/2023 In CRL.A.-621/2023	TALIB LALI V/s ENFORCEMENT DIRECTORATE	KARTIK PURUSHOTTAMA MURUKUTLA	
		OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) KARTIK MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) ENFORCEMENT DIRECTORATE(DL.HC_ED@GOV.IN)()(RESPONDENT) ENFORCEMENT DIRECTORATE(DL.HC_ED@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 18/2014) CRL.M.C. 4841/2023 FILED BY MUSHTAQ AHMAD LONE ALIAS MUSHTAQ ALAM (DISPOSED ON : 2023-07-18) CRL.M.C. 1980/2024 FILED BY MUSHTAQ AHMAD LONE @ MUSHTAQ AALAM (DISPOSED ON : 2024-12-06) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 18/2014)
9	CRL.REV.P.(NI)-6/2025 CRL.M.(BAIL) 30/2025	PREM CHAND SINGH V/s STATE OF NCT GOVT. OF NCT OF DELHI AND ANR.	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR (KK_AD887@REDIFFAMIL.COM)(7291903959)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR ADMISSION				
10	CRL.L.P.-107/2025 CRL.M.A. 10959/2025 WITH CRL.L.P. 108/2025	RACHNA MEHRA V/s NAVEEN JAIN	RACHIT BATRA	
		OTHER DETAILS OF ADVOCATES: RACHIT BATRA (RACHITBATRAADVOCATE@GMAIL.COM)(9818383584)(PETITIONER) NITIN KAKKAR (ADVINITINKAKKAR@GMAIL.COM)(0)(RESPONDENT)		
11	CRL.L.P.-108/2025 CRL.M.A. 10960/2025	RACHNA MEHRA V/s NAVEEN JAIN & ORS.	RACHIT BATRA	
		OTHER DETAILS OF ADVOCATES: RACHIT BATRA(RACHITBATRAADVOCATE@GMAIL.COM)(9818383584)(PETITIONER) NITIN KAKKAR(ADVINITINKAKKAR@GMAIL.COM)(0)(RESPONDENT)		
12	W.P.(CRL)-439/2025	RAKESH KUMAR ALIAS RAKA V/s STATE OF NCT OF DELHI	ARJUN MALIK(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ALIPUR-472/2020)
AFTER NOTICE MISC. MATTERS				
13	CRL.A.-393/2020	SANJEEV KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	AYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: AYUSH GUPTA(AYUSH107@GMAIL.COM)(9818402326)(PETITIONER) GUPTA & ASSOCIATES (AYUSH@GUPTALEGAL.IN)(9818402326)(PETITIONER) GROVER (GROVERADVOCATE@GMAIL.COM)(9811089646)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI - 2012 - A0004 - CBI - ACB)
14	CRL.A.-586/2020	MANOJ @ DEEPU @ DEEPAK V/s STATE	ADIT SUBRAMANIAM PUJARI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ADITPUJARI(ADITSPUJARI@GMAIL.COM)(9811611205)(PETITIONER) ADIT SUBRAMANIAM		P.S.-FIR NO. :(KASHMERE GATE-437/2017)

		PUJARI(OFFICE.ASPCHAMBERS@GMAIL.COM)(9811611205)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
15	CRL.A.-354/2023	PARAS PARJAPAT V/s STATE NCT OF DELHI	ASHOK KUMAR GARG
		OTHER DETAILS OF ADVOCATES:	P.S.-FIR NO. :(PASCHIM VIHAR EAST-358/2013)
16	CRL.A.-898/2023 CRL.M.A. 2790/2025	ISLAMUDDIN V/s STATE OF NCT OF DELHI	LOKESH KUMAR SHARMA, LOKESH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) LOKESH KUMAR SHARMA (ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	Listing Remarks: AT 03:30 PM P.S.-FIR NO. :(MEHRAULI-1727/2016)
17	CRL.A.-1023/2023	PK V/s STATE & ORS.	SACHIN ANAND
		OTHER DETAILS OF ADVOCATES: MANOJ CHAUDHARY(SACHINANAND@GMAIL.COM)(9911740143)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUL PRAHLADPUR-125/2014) CRL.REV.P. 310/2015 FILED BY SATISH SHARMA (DISPOSED ON : 2016-05-13) CRL.REV.P. 306/2015 FILED BY KAMLESH SHARMA & ANR (DISPOSED ON : 2016-05-13) CRL.M.C. 1192/2023 FILED BY SATISH SHARMA (DISPOSED ON : 2023-02-21) P.S.-FIR NO. :(PUL PRAHLADPUR-125/2014)
18	CRL.L.P.-148/2018	DEVENDER KUMAR GUPTA V/s THE STATE GOVT OF NCT OF DELHI & ANR	GUPTA & ASSOIATES, VIPUL GUPTA
		OTHER DETAILS OF ADVOCATES: GUPTA & ASSOIATES()(9818402326)(PETITIONER) VIPUL GUPTA(MR.GUPTAVIPUL@GMAIL.COM)(9899191983)(PETITIONER)	
19	CRL.L.P.-319/2018 CRL.M.A. 8929/2018	STATE (GNCT OF DELHI) V/s RAVINDER & ORS	RAJAT KATYAL
		OTHER DETAILS OF ADVOCATES: RAJAT KATYAL()(9811250543)(PETITIONER)	P.S.-FIR NO. :(ANAND PARBAT-22/2012)
20	CRL.L.P.-384/2018 CRL.M.A. 22798/2023 WITH CRL.L.P. 385/2018 CRL.L.P. 386/2018	M/S SE INVESTMENTS LTD V/s STATE & ANR	B S ARORA, MEERA KAURA PATEL, APRATIM ANIMESH THAKUR
		OTHER DETAILS OF ADVOCATES: B S ARORA()(9810206929)(PETITIONER) MEERA KAURA PATEL (MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) APRATIM ANIMESH THAKUR (APRATIMANIMESH@GMAIL.COM)(9810817397)(PETITIONER)	
21	CRL.L.P.-385/2018 CRL.M.A. 22797/2023	M/S SE INVESTMENTS LTD V/s STATE (NCT OF DELHI) & ORS	B S ARORA, MEERA KAURA PATEL, APRATIM ANIMESH THAKUR
		OTHER DETAILS OF ADVOCATES: B S ARORA()(9810203929)(PETITIONER) APRATIM ANIMESH THAKUR (APRATIMANIMESH@GMAIL.COM)(9810817397)(PETITIONER)	
22	CRL.L.P.-386/2018 CRL.M.A. 22809/2023	M/S S E INVESTMENTS LTD V/s STATE & ANR	B S ARORA, MEERA KAURA PATEL, H.K. PANDA, APRATIM ANIMESH THAKUR
		OTHER DETAILS OF ADVOCATES: B S ARORA()(9810206929)(PETITIONER) MEERA KAURA PATEL (MEERKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANSHU PRIYANKA (ANSHU_PRIYANKA@HOTMAIL.COM)()(RESPONDENT) APRATIM ANIMESH THAKUR (APRATIMANIMESH@GMAIL.COM)(9810817397)(PETITIONER)	

23	CRL.L.P.-408/2018 CRL.M.A. 11770/2018 CRL.M.A. 525/2023	M/S DURGA SCAFF INDUSTRIES V/s M/S NAV ENGINEERING VENTURE PVT LTD & ORS	R K JAIN, RAKESH JAIN, MAHARAJ KRISHAN SHAH	
		OTHER DETAILS OF ADVOCATES: R K JAIN()(9899372907)(PETITIONER) RAKESH JAIN(RAKESHJAIN68@YAHOO.COM)(9899372907)(PETITIONER) KANWARI JI(KANWARIJISINGH@NAVENG.G.COM)()(RESPONDENT) ISKAHLON(ISKAHLON@NAVENG.G.COM)()(RESPONDENT) MAHARAJ KRISHAN SHAH(MKSHAHADVOCATE@YAHOO.COM)(9810433636)(PETITIONER)		
24	CRL.L.P.-520/2018 CRL.M.A. 29584/2018	M/S LG POLYMERS INDIA PVT LTD V/s SANJIV KAPOOR & ANR	GURMEHAR S SISTANI	
		OTHER DETAILS OF ADVOCATES: GURMEHAR S SISTANI()(9810977667)(PETITIONER)		
25	CRL.L.P.-740/2018	RAMESH V/s BRAHM PRAKASH & ANR	DINESH KUMAR, R.P SINGH	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR()(9871649107)(PETITIONER)		
26	CRL.L.P.-6/2022	STATE V/s RAHUL	TARANG SRIVASTAVA, ANIL KUMAR PRUTHI	
		OTHER DETAILS OF ADVOCATES: TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) ANIL KUMAR PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(9891176191)(PETITIONER)		P.S.-FIR NO. :(NAND NAGRI-477/2012)
27	CRL.L.P.-202/2022	STATE V/s KANHIYA	TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.COM)(9810874158)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-85/2016)
28	CRL.L.P.-255/2022	STATE NCT OF DELHI V/s PRATAP BARIK	RAJNI GUPTA, VARUN DEV MISHRA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VARUN DEV MISHRA(ADV.VDM@HOTMAIL.COM)(9646056226)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREET VIHAR-335/2016) BAIL APPLN. 2173/2016 FILED BY AKSHAY CHHABRA (DISPOSED ON : 2017-04-19) P.S.-FIR NO. :(PREET VIHAR-335/2016)
29	CRL.L.P.-284/2022	APS OBEROI, PROP., M/S HYDMARK APPLICON V/s RAMPRAKASH PANDEY, PROP., M/S SATGURU ENGINEERING	ANANT KUMAR HAJELAY, ANANT KUMAR HAJELAY, UMESH CHANDRA MISHRA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR HAJELAY(HAJELAYLAWASOCIATES@GMAIL.COM)(9810134489)(PETITIONER) A P S OBEROI(SALES@HYDMARK.COM)()(PETITIONER) RAMPRAKASH PANDEY(SATGURUENGINEERINGS27@GMAIL.COM)()(RESPONDENT) ANANT KUMAR HAJELAY(ANANTHAJELAY@GMAIL.COM)(9910985431)(PETITIONER) UMESH CHANDRA MISHRA (SHRILAWASSOCIATES@REDIFFMAIL.COM)(9968821316)(RESPONDENT)		
30	CRL.L.P.-288/2022 WITH CRL.L.P. 289/2022 CRL.L.P. 290/2022	INCOME TAX OFFICER WARD 73(2) NEW DELHI V/s MKY CONSTRUCTIONS PRIVATE LIMITED AND ANR. FORMERLY KMOWN AS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD. & ANR.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES:		
31	CRL.L.P.-289/2022	INCOME TAX OFFICER WARD 73(2) NEW DELHI V/s MKY CONSTRUCTIONS PRIVATE LIMITED AND ANR. FORMERLY KMOWN AS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD. & ANR.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES:		
32	CRL.L.P.-290/2022	INCOME TAX OFFICER WARD 73.2 NEW DELHI V/s MKY CONSTRUCTIONS PRIVATE LIMITED AND ANR. FORMERLY KMOWN AS ACTION BRIDGE GAP CONSTRUCTIONS PVT. LTD. &	PUNEET RAI	

		ANR.		
		OTHER DETAILS OF ADVOCATES:		
33	CRL.M.C.-6048/2018 CRL.M.A. 48388/2018 CRL.M.A. 38203/2019 WITH CRL.M.C. 74/2020 CRL.M.C. 78/2020	SATINDER SINGH V/s KULDEEP KUMAR KUKRETI	SHASHI PRATAP SINGH, RISHI PAL	
		OTHER DETAILS OF ADVOCATES: SHASHI PRATAP SINGH()(9560536975)(PETITIONER) SHASHI PRATAP SINGH()(9560536975)(PETITIONER)		
34	CRL.M.C.-74/2020 CRL.M.A. 345/2020 WITH CRL.M.C. 78/2020	SATINDER SINGH V/s DHANBIR SINGH	SHASHI PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHI PRATAP SINGH()(9560536975)(PETITIONER)		
35	CRL.M.C.-78/2020 CRL.M.A. 362/2020	SATINDER SINGH V/s KULDEEP KUMAR KUKRETI	SHASHI PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHI PRATAP SINGH()(9560536975)(PETITIONER)		
36	CRL.M.C.-235/2020 CRL.M.A. 1062/2020 CRL.M.A. 20475/2023	RISHI AGGARWAL V/s STATE & ANR.	ARJUN SANJAY, AKSHAT GUPTA, SAHIBA SINGH, RAVINDER SINGH, AKSHAT GUPTA	
		OTHER DETAILS OF ADVOCATES: ARJUN SANJAY()(8586874539)(PETITIONER) SAHIBA SINGH(SAHIBASINGH1192@YAHOO.CO.IN)(9873435255)(RESPONDENT) RAVINDER SINGH(ADV.RAVSINGH@GMAIL.COM)(9811614545)(PETITIONER) AKSHAT GUPTA(AKSHAT@GJPARTNERS.IN)(9899917111)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KOTLA MUBARAKPUR-204/2016) CRL.M.C. 1587/2016 FILED BY MUKESH KHURANA (DISPOSED ON : 2017-07-21) BAIL APPLN. 1333/2017 FILED BY RISHI AGGARWAL (DISPOSED ON : 2017-11-02) P.S.-FIR NO. :(KOTLA MUBARAKPUR-204/2016)
37	CRL.M.C.-483/2020 CRL.M.A. 2006/2020 CRL.M.A. 25583/2023	PARAG PRAKASH RUDRANGI V/s STATE & ANR.	V.K. SHUKLA, NIKHIL KAPOOR, SUNIL KUMAR RAI, NIKHIL KAPOOR	
		OTHER DETAILS OF ADVOCATES: V.K. SHUKLA()(9810120927)(PETITIONER) RAJ KAPOOR & ASSOCIATES(ADVNIKHILKAPOOR@GMAIL.COM)(9899901557)(PETITIONER) NUPUR SHUKLA(NUPURSHUKLA00@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIKHIL KAPOOR(ADVNIKHILKAPOOR@GMAIL.COM)(9899901557)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-460/2018)
38	CRL.M.C.-2338/2020	MAHA VIRSINH JADEJA & ANR. V/s STATE OF NCT OF DELHI & ANR.	MANISHA KARIA, DAYANAND SHARMA	
		OTHER DETAILS OF ADVOCATES: MANISHA T KARIA(LAXMIKANTSHARMA182@GMAIL.COM)(9818002150)(PETITIONER) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9871212952)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DAYANAND SHARMA(DAYANAND.SHARMA00@GMAIL.COM)(9718475536)(PETITIONER)		P.S.-FIR NO. :(CBI-221/2019/E0002-CBI/EO-III/EOU)
39	CRL.M.C.-1986/2025	SIDHHARTH MUKESH BHANDARI V/s STATE NCT OF DELHI THROUGH SHO POLICE STATION LODI COLONY	NARENDER SINGH YADAV	
		OTHER DETAILS OF ADVOCATES: MANU PRAKASH (NARENDER.LAWYER@GMAIL.COM)(9350801938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (LODHI COLONY-93/2022) CRL.M.C. 5230/2022 FILED BY SHAILESH BHANDARI (DISPOSED ON : 2024-02-28) BAIL APPLN. 2396/2022 FILED BY SIDHHARTH MUKESH BHANDARI, (DISPOSED ON : 2022-09-08) BAIL APPLN. 2394/2022 FILED BY MUKESH BHANWARLAL BHANDARI (DISPOSED ON : 2022-09-08) CRL.M.C. 6876/2024 FILED BY SIDHHARTH MUKESH BHANDARI (DISPOSED ON : 2024-10-07) P.S.-FIR NO. :(LODHI COLONY-93/2022)
40	W.P.(CRL)-429/2022	ANKIT & ORS. V/s STATE OF NCT DELHI & ANR.	ASHUTOSH KUMAR PANDEY, NAND KISHORE AGGARWAL	

		OTHER DETAILS OF ADVOCATES: ASHUTOSH KUMAR PANDEY(ASHUTOSHLEX@GMAIL.COM)(8285356804)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NAND KISHORE AGGARWAL (ADVNKAGGARWAL@GMAIL.COM (9818342898)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-379/2017) CRL.M.C. 3821/2019 FILED BY MAMTA (DISPOSED ON : 2022-09-07) P.S.-FIR NO. :(PALAM VILLAGE-379/2017)
41	W.P.(CRL)-819/2025	SAKIB @ SHAKIB V/s STATE & ORS.	SAMSUN NIHAR	
		OTHER DETAILS OF ADVOCATES: B.P SHARMA (ADV.NIHAR913@GMAIL.COM)(9818424348)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 44
HON'BLE MR. JUSTICE SAURABH BANERJEE

TO JOIN VC :

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	TR.P.(C.)-160/2024 CM APPL. 52407/2024	THE POLO LAUREN COMPANY L.P. V/s M/S HOME NEEDS	S K BANSAL	Listing Remarks: WITH
		OTHER DETAILS OF ADVOCATES: SHRAVAN KUMAR BANSAL (UNITEDMARK@UNITEDANDUNITED.COM)(0)(PETITIONER) M/S HOME NEEDS(1111RKJAIN@GMAIL.COM)(0)(RESPONDENT) AMITA(AMITABH@UNITEDANDUNITED.COM)(0)(RESPONDENT)		

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR COMPLIANCE				
1	CONT.CAS(C)-205/2025 CM APPL. 8053/2025	ANU MEHTA V/s SH DHARMENDRA & ANR.	ANU MEHTA	
		OTHER DETAILS OF ADVOCATES: ANU MEHTA (ADVOCATESARBITERS@GMAIL.COM)(9811735522)(PETITIONER) COMMTPT(COMMTPT@NIC.IN)(0)(RESPONDENT)		
2	CONT.CAS(C)-426/2025	HARI RAM V/s ARUN KUMAR JHA	CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES: CHIRAYU JAIN(CHAMBERSCHIRAYUJ@GMAIL.COM)(7406073670)(PETITIONER) ABHAY(ADVABHAYDIXIT2020@GMAIL.COM)(0)(RESPONDENT)		
3	CONT.CAS(C)-442/2025	BABY KIRA THROUGH HER MOTHER (NATURAL GUARDIAN) SMT DEEPALI MAHAJANI V/s CHETAN MATHUR	MANU NAYAR	
		OTHER DETAILS OF ADVOCATES:		
4	CONT.CAS(C)-453/2025	SUNITA YADAV V/s GOVERNMENT OF NCT OF DELHI AND ORS	RASHID N AZAM	
		OTHER DETAILS OF ADVOCATES: RASHID N AZAM(RAASHIDAAZAM@GMAIL.COM)(9718338448)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) DANUBE CONSULTING(DANUBECONSULTING@GMAIL.COM)(0)(RESPONDENT) RISHAB(RISHAB@RRJASSOCIATE.COM)(0)(RESPONDENT) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
5	CM APPL. 10502/2025(CM For Restoration) In CONT.CAS(C)-1241/2024(Disposed off case)	ANJU V/s MCD AND ORS.	GAYATRI PURI	
		OTHER DETAILS OF ADVOCATES: GAYATRI PURI(GAYATRIPURIADV@GMAIL.COM)(9899901068)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

		GAYATRI PURI (GAYATRI PURI ADV@GMAIL.COM)(9899901068)(PETITIONER) MCD(MCDGREENPARK@GMAIL.COM)(0)(RESPONDENT)		
6	CM APPL. 8101/2025 In CONT.CAS(C)-1419/2024	PEKHNA SETHI V/s JASKIRAT SINGH SETHI AND ORS	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ, VIDUR MARWAH, ADITI(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) PEKHNA SETHI(PEKHNASETHI@GMAIL.COM)(9667038774)(PETITIONER) JASKIRAT SINGH(JASKIRATSETHI@YAHOO.COM)(9811219999)(RESPONDENT) JASVINDER()(9811411999)(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(0)(RESPONDENT)		
7	CONT.CAS(C)-297/2025	PRESIDENCY EDUCATIONAL SOCIETY V/s VICE CHAIRMAN DELHI DEVELOPMENT AUTHORITY	NITIN DAHIYA	
		OTHER DETAILS OF ADVOCATES:		
8	CONT.CAS(C)-320/2025	RAM KISHAN V/s ARUN KUMAR JHA	CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES:		
9	CONT.CAS(C)-326/2025 CM APPL. 12650/2025	MAN KUNWAR V/s ARUN KUMAR JHA	CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES: CHIRAYU JAIN(CHAMBERSCHIRAYUJ@GMAIL.COM)(7406073670)(PETITIONER) BOCWHQ(BOCWHQ.DEL@GMAIL.COM)(0)(RESPONDENT) DBOCWW(BOCWHQ.DELHI@GOV.IN)(0)(RESPONDENT) ABHAY(ADVABHAYDIXIT2020@GMAIL.COM)(0)(RESPONDENT)		
10	CONT.CAS(C)-381/2025	SONBARS DEVI V/s ARUN KUMAR JHA AND ANR	CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES: CHIRAYU JAIN(CHAMBERSCHIRAYUJ@GMAIL.COM)(7406073670)(PETITIONER) BOCWHQ(BOCWHQ.DELHI@GOV.IN)(0)(RESPONDENT) DBOCWW(BOCWHQ.DEL@GMAIL.COM)(0)(RESPONDENT) ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM)(0)(RESPONDENT) RAMESH (STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CONT.CAS(C)-113/2022(Disposed off case) WITH CONT.CAS(C) 142/2022	CAPTAIN MOHIT V/s VIKRAM DEV DUTT & ANR.	ABHINAV TYAGI, AMIT KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: GAURAV H SETHI, ABHINAV TYAGI, KESHAV SEHGAL(GAURAV.HSETHI@GMAIL.COM)(9873903132)(PETITIONER) CAPTAIN MOHIT(YADAVMOHITJET320@GMAIL.COM)(999070931)(PETITIONER) VIKRAM DEV DUTT(CMD@AIRINDIA.IN)(23421263)(RESPONDENT) MEENAKSHI KASHYAP(M.KASHYAP@AIRINDIA.IN)(23421299)(RESPONDENT) AMIT KUMAR MISHRA(ABHISHEK@SVARNITI.COM)(8700611021)(RESPONDENT)		
12	CONT.CAS(C)-142/2022	CAPTAIN PRIYANK BASANWAL V/s VIKRAM DEV DUTT & ANR.	ABHINAV TYAGI, AMIT KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: GAURAV H SETHI, ABHINAV TYAGI(GAIRAV.HSETHI@GMAIL.COM)(9873903132)(PETITIONER) MEENAKSHI KASHYAP(M.KASHYAP@AIRINDIA.IN)()(RESPONDENT) AIRINDIA(CMD@AIRINDIA.IN)()(RESPONDENT) AMIT KUMAR MISHRA(ABHISHEK@SVARNITI.COM)(8700611021)(PETITIONER)		
13	CONT.CAS(C)-235/2023 CM APPL. 31898/2023 CM APPL. 37484/2023	REKHA GUPTA V/s HARISH CHANDRA AGGARWAL	AMIT KHEMKA, VIPUL GOEL, VIPUL GOEL	
		OTHER DETAILS OF ADVOCATES: AMIT KHEMKA (KHEMKALAWOFFICES@GMAIL.COM)(9811502010)(PETITIONER) HC AAGRAWAL(HCAGGARWAL@YAHOO.COM)()(RESPONDENT) REKHA (REKHA.AMROHIGUPTA@GMAIL.COM)()(PETITIONER) VIPUL GOEL (VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(RESPONDENT) VIPUL GOEL(ADVOCATEVIPULGOEL@GMAIL.COM)(9810095300)(RESPONDENT)		

14	CONT.CAS(C)-622/2023 CM APPL. 24166/2023 CM APPL. 48645/2023	RAJIV NATH ENDLEY & ORS. V/s LIEUTENANT GENERAL ARVIND WALIA WALIA, & ORS.	CHIRANJEEV JOHRI	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR MATHUR, CHIRANJEEV JOHRI(MATHURPKM@YAHOO.CO.IN){}(PETITIONER) DEFSECY(DEFSECY@NIC.IN){}(RESPONDENT) LIEUTENANT GENERAL (INDIAENGINEERS@NIC.IN){}(RESPONDENT) PRADEEP KUMAR MATHUR(CHIRANJEEV.JOHRI7@GMAIL.COM){}(PETITIONER) SHIVALAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM){}(RESPONDENT) DEFSECY(DEFSECY@NIC.IN){}(RESPONDENT) INDIA ENGINEERS(INDIAENGINEERS@NIC.IN){}(RESPONDENT) TSDGP(TSDGP-MES@NIC.IN){}(RESPONDENT)		
15	CONT.CAS(C)-1133/2023 WITH CONT.CAS(C) 1135/2023 CONT.CAS(C) 1138/2023	S.JASPAL SINGH & ANR. V/s AMARJEET SINGH VEERU & ANR.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM){}(PETITIONER) ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM){}(RESPONDENT)		
16	CONT.CAS(C)-1135/2023	KAWALJEET SINGH & ANR. V/s DR VINEET KAUR SODHI & ANR.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM){}(PETITIONER) ABINASH KUMAR MISHRA (ABINASHKMISHRA@GMAIL.COM){}(RESPONDENT)		
17	CONT.CAS(C)-1138/2023	SATWINDER KAUR & ORS. V/s MANINDER KAUR & ANR.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM){}(PETITIONER) ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM){}(RESPONDENT)		
18	CONT.CAS(C)-1733/2023	HEENA TANGRI V/s AMAN NAGPAL & ORS.	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9242474765)(PETITIONER) ANAGPAL(ANAGPAL844788@GMAIL.COM)(8377844788)(RESPONDENT)		
19	CONT.CAS(C)-2029/2024	LAKSHMI MURDESHWAR PURI V/s SAKET GOKHALE	KARANJAWALA & CO, HARSHA VINOY	
		OTHER DETAILS OF ADVOCATES: HARSHA VINOY(VINOY1990@GMAIL.COM)(9560975057)(PETITIONER)		
20	W.P.(C)-6610/2003 CM APPL. 11508/2003	M/S.DCM SHRIRAM CONSOLIDATED LTD. V/s JASWANT SINGH & OTHERS	HARVINDER SINGH, KAILASH GAMBHIR, ASHOK MANCHANDA	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE (){}(PETITIONER) WITHOUT GENERATE (){}(PETITIONER)		
21	W.P.(C)-5751/2011 CM APPL. 60522/2023 WITH W.P.(C) 2772/2012	THE DIRECTOR, LRS INSTITUTE OF TUBERCULOSIS AND ALLIED DISEASES V/s THE GENERAL SECRETARY,HOSPITAL KARAMCHARI PANCHAYAT AND ORS	RAVI SIKRI, PUNEET SAINI, PRABHAKAR, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: ASHWINI K SAKHUJA , PUNEET SAINI(PUNEETLEGALAVENUES@YAHOO.IN)(9810022136)(PETITIONER) SIKRICO(SIKRICO@SIKRILAW.COM){}(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER)		
22	W.P.(C)-2772/2012 CM APPL. 3849/2023	RAKESH AND ORS V/s THE DIRECTOR, LALA RAM SARUP INSTITUTE OF TUBERCULOSIS AND ALLIED DISEASES	A.K.SAAKHUJA	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-5473/2012	MANAGEMENT OF BHARAT PETROLEUM COARPORATION LTD V/s ASST. PROVIDENT FUND	RAAVI BIRBAL, AVNISH SINGH	

		COMMISSIONER (COMPLIANCE) CI, CHANDIGARH & ANR		
		OTHER DETAILS OF ADVOCATES: AVNISH SINGH (AVNISHS05@GMAIL.COM)(8826437138)(RESPONDENT)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4270/2024 CRL.M.A. 35006/2024	AYUSH JAIN V/s STATE OF NCT OF DELHI	ASHISH BATRA	
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-76/2024)
2	BAIL APPLN.-610/2025	SHADAB V/s STATE (GNCT OF DELHI)	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTWALI-260/2022) BAIL APPLN. 2732/2022 FILED BY FAIZUDDIN@SHAHZADA FAIZ (DISPOSED ON : 2022-10-19) BAIL APPLN. 285/2024 FILED BY SHADAB (DISPOSED ON : 2024-07-23) BAIL APPLN. 3679/2024 FILED BY SHADAB (DISPOSED ON : 2024-10-09) P.S.-FIR NO. :(KOTWALI-260/2022)
SUSPENSION OF SENTENCE				
3	CRL.M.(BAIL) 641/2025 In CRL.A.-144/2024	ADITY A KUMAR V/s STATE OF GNCT DELHI	KAPIL GAUTAM, ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: KAPIL GAUTAM (KAPIL_SOU84@YAHOO.CO.IN)(9911693718)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ GARG(ANUJ1ADVOCATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-212/2017)
4	CRL.A.-365/2024 CRL.M.(BAIL) 632/2024 CRL.M.A. 11494/2024	AMIT V/s STATE OF DELHI & ANR.	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: SUJIT KUMAR (ADVROHITSINGHRAJAWAT@GMAIL.COM)(9999016907)(PETITIONER) ROHIT SINGH(ADVROHITSINGHRAJAWAT@GMAIL.COM){})(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-123/2014)

5	CRL.M.(BAIL) 1241/2024 In CRL.A.-657/2024	RAM KRISHAN SINGH @ DADU V/s STATE OF NCT OF DELHI	SHIVEK TREHAN(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DABRI-108/2019)
6	CRL.A.-921/2024 CRL.M.(BAIL) 1653/2024 CRL.M.(BAIL) 163/2025	NARVIR SINGH V/s STATE GOVT. OF NCT OF DELHI	BADRINATH B	
		OTHER DETAILS OF ADVOCATES: SWATI GOSWAMI (OFFICE@BADRINATHB.IN)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS KUMAR(VIKASKUMAR9682GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-245/2020) BAIL APPLN. 1654/2022 FILED BY NARVIR (DISPOSED ON : 2022-05-27) BAIL APPLN. 313/2023 FILED BY NARVIR SINGH (DISPOSED ON : 2023-03-21) BAIL APPLN. 1029/2024 FILED BY NARVIR SINGH (DISPOSED ON : 2024-05-02) P.S.-FIR NO. :(CIVIL LINES-245/2020)
7	CRL.M.(BAIL) 1751/2024 In CRL.A.-980/2024	SHADAB @ SALMAN V/s STATE (NCT OF DELHI)	AJAY VERMA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KASHMERE GATE-300/2018)
8	CRL.M.(BAIL) 1806/2024 In CRL.A.-1014/2024	HARBANS LAL V/s STATE OF NCT OF DELHI	SHARAD MALHOTRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SHARAD MALHOTRA(MALHOTRASHARAD2@GMAIL.COM)(9953018022)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIKAS PURI-597/2020) P.S.-FIR NO. :(VIKAS PURI-597/2020)
9	CRL.A.-1042/2024 CRL.M.(BAIL) 1852/2024	MOHD SALEEM V/s STATE NCT OF DELHI	CHE TAN LOKUR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR-108/2012) CRL.M.C. 2310/2016 FILED BY MOHD. SALEEM & ORS (DISPOSED ON : 2016-12-06) CRL.A. 1077/2024 FILED BY ARSHAD (D. OF HEARING : 2025-04-14) CRL.A. 1136/2024 FILED BY ASMAT ALI (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(PANDAV NAGAR-108/2012)
10	CRL.A.-1077/2024 CRL.M.(BAIL) 1930/2024	ARSHAD V/s STATE OF NCT OF DELHI	PRANAV GUPTA	
		OTHER DETAILS OF ADVOCATES: PRANAV GUPTA(PRANAVGUPTAADVOCATE@GMAIL.COM)(8851953920)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR-108/2012) CRL.M.C. 2310/2016 FILED BY MOHD. SALEEM & ORS (DISPOSED ON : 2016-12-06) CRL.A. 1042/2024 FILED BY MOHD SALEEM (D. OF HEARING : 2025-04-14) CRL.A. 1136/2024 FILED BY ASMAT ALI (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(PANDAV NAGAR-108/2012)
11	CRL.A.-1136/2024 CRL.M.(BAIL) 2053/2024	ASMAT ALI V/s STATE (GNCT OF DELHI)	ARMAN SHARMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ARMAN(ARMAN@ANANDSHARMAASSOCIATES.COM)(9810759868)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR-108/2012) CRL.M.C. 2310/2016 FILED BY MOHD. SALEEM & ORS (DISPOSED ON : 2016-12-06) CRL.A. 1042/2024 FILED BY MOHD SALEEM (D. OF HEARING : 2025-04-14) CRL.A. 1077/2024 FILED BY ARSHAD (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(PANDAV NAGAR-108/2012)

12	CRL.REV.P.-687/2016 CRL.M.(BAIL) 1893/2016	M/S. SENIOR BUILDERS LTD & ANR. V/s M/S ANANT RAJ INDUSTRIES LTD	ARUN SRIVASTAVA, JVK & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
13	CRL.A.-1214/2024	M/S VECTOR MARKETING V/s STATE & ORS.	DHRUVA BHAGAT, FURKAN AHMED	
		OTHER DETAILS OF ADVOCATES: FURKAN AHMED(FURKAN9891@GMAIL.COM)(9891980803)(RESPONDENT)		
14	CRL.A.-1215/2024	M/S VECTOR MARKETING V/s STATE & ORS.	DHRUVA BHAGAT, FURKAN AHMED	
		OTHER DETAILS OF ADVOCATES: FURKAN AHMED(FURKAN9891@GMAIL.COM)(9891980803)(RESPONDENT)		
15	CRL.A.-1216/2024	M/S VECTOR MARKETING V/s STATE & ORS.	DHRUVA BHAGAT, FURKAN AHMED	
		OTHER DETAILS OF ADVOCATES: FURKAN AHMED(FURKAN9891@GMAIL.COM)(9891980803)(RESPONDENT)		
16	CRL.A.-1217/2024 WITH CRL.L.P. 546/2022 CRL.L.P. 547/2022 CRL.L.P. 548/2022	MS VECTOR MARKETING V/s STATE & ORS.	DHRUVA BHAGAT, FURKAN AHMED	
		OTHER DETAILS OF ADVOCATES: FURKAN AHMED(FURKAN9891@GMAIL.COM)(9891980803)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
17	CRL.A.-128/2011	GANGA PRASAD V/s SECURITIES EXCHANGE BOARD OF INDIA & ANR.	S.CHATURVEDI, O P FAIZI	
		OTHER DETAILS OF ADVOCATES:		
18	CRL.A.-129/2011	RAM PRAKASH V/s SECURITIES EXCHANGE BOARD OF INDIA & ANR.	S.CHATURVEDI, O P FAIZI	
		OTHER DETAILS OF ADVOCATES:		
19	CRL.A.-134/2020	RAJ KUMAR SHARMA V/s STATE	SUNDEEP SEHGAL	
		OTHER DETAILS OF ADVOCATES: SUNDEEP SEHGAL()(9810005572)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GOVIND PURI-293/2015) BAIL APPLN. 2519/2015 FILED BY RAJ KUMAR SHARMA (DISPOSED ON : 2016-02-02) P.S.-FIR NO. :(GOVIND PURI-293/2015)
20	CRL.A.-141/2024 WITH CRL.A. 143/2024	ASHOK BABU V/s STATE GOVERNMENT OFNCT OF DELHI	BHAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHI KANT (ADVSKGUPTA.07@GMAIL.COM)(9999656267)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KARAWAL NAGAR-301/2016) CRL.A. 143/2024 FILED BY RAHUL (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(KARAWAL NAGAR-301/2016)
21	CRL.A.-143/2024	RAHUL V/s STATE GOVERNMENT OF NCT OF DELHI	BHAVNEET SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHI KANT(ADVSKGUPTA.07@GMAIL.COM)(9999656267)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KARAWAL NAGAR-301/2016) CRL.A. 141/2024 FILED BY ASHOK BABU (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(KARAWAL NAGAR-301/2016)
22	CRL.M.A. 4353/2025 CRL.M.(BAIL) 1447/2024 In CRL.A.-808/2024	RAVI AND ANR V/s STATE NCT OF DELHI	SANJAY, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PASCHIM VIHAR EAST-180/2016) CRL.A. 843/2024 FILED BY KHUSHI LAL & ANR. (D. OF HEARING : 2025-03-17) P.S.-FIR NO. :(PASCHIM VIHAR EAST-180/2016)

23	CRL.M.C.-79/2023 CRL.M.A. 308/2023 CRL.M.A. 11369/2024	VAIBHAV AGGARWAL V/s STATE OF NCT OF DELHI & ORS.	ALOK KUMAR, AJAY MALHOTRA, PRASHANT MEHTA, ALDANISH REIN	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY MALHOTRA (AJAYMALHOTRA.ADVOCATE@YAHOO.COM)(981196646)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(PETITIONER) ALDANISH REIN(REINLAWCONSULTANTS@GMAIL.COM)(9899211344)(PETITIONER)		
24	CRL.M.C.-1186/2023 CRL.M.A. 4551/2023	BHIM SAIN ARORA & ORS. V/s STATE	NEHA KAPOOR, VIREN BANSAL	
		OTHER DETAILS OF ADVOCATES: NEHA KAPOOR ()(9958804676)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIREN BANSAL(VIRENBANSAL1@GMAIL.COM)(9433433333)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-70/2019) BAIL APPLN. 2455/2020 FILED BY BHIM SAIN ARORA (DISPOSED ON : 2020-09-16) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 70/2019)
25	CRL.M.C.-1279/2023 CRL.M.A. 4880/2023	REENA KUMAR V/s THE STATE (NCT OF DELHI) AND ANR.	GAURAV ARORA	
		OTHER DETAILS OF ADVOCATES: REENA KUMAR(SONALIKUMAR285@GMAIL.COM)(8368395050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAROL BAGH-74/2020) CRL.M.C. 2451/2022 FILED BY RASHI KAPOOR (DISPOSED ON : 2023-03-27) P.S.-FIR NO. :(KAROL BAGH-74/2020)
26	CRL.M.C.-1581/2023	MADAN GOPAL JHA AND ANR V/s STATE OF NCT OF DELHI AND ANR.	MANISH SHARMA, MANOJ KUMAR KHATRI	
		OTHER DETAILS OF ADVOCATES: ROOPENSHU PRATAP SINGH(ROOPENSHUSINGH@GMAIL.COM)(8800844960)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ KUMAR KHATRI(ADVOCATEM.KHATRI@GMAIL.COM)(9811383828)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-795/2020) P.S.-FIR NO. :(PUNJABI BAGH-795/2020)
27	CRL.M.C.-1753/2023 CRL.M.A. 6706/2023 CRL.M.A. 16717/2024	SONYA GHOSH V/s GOVT OF NCT OF DELHI AND ORS	ADITYA NARAYAN PRASAD, ADITYA NARAYAN PRASAD	
		OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD (CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA N PRASAD (CHAMBERSANP@GMAIL.COM)(9213155390)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-534/2018) CRL.M.C. 392/2020 FILED BY STATE OF NCT OF DELHI (DISPOSED ON : 2023-12-06) P.S.-FIR NO. :(VASANT KUNJ NORTH-534/2018)
28	CRL.M.C.-2074/2023 CRL.M.A. 21895/2024	NEHA GUPTA ARORA V/s HITESH ARORA & ORS.	GAURAV PURI, RACHIT KHANDELWAL, ARJUN KRISHAN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: PURI & CO(PURICO@ME.COM)(9899199898)(PETITIONER) SUNITA ARORA(NAMAHOM5@GMAIL.COM)()(RESPONDENT) HITESH ARORA(HITESHARORA09@GMAIL.COM)()(RESPONDENT) OM PRAKASH ARORA(ARORA_BEST@YAHOO.COM)()(RESPONDENT) PURI & CO(PURICO@ME.COM)(9899199898)(PETITIONER) MUKESH DRAL(MUKESHDRA@GMAIL.COM)(9899199898)(PETITIONER) RACHIT KHANDELWAL(RACHITK364@GMAIL.COM)(8377869693)(PETITIONER) ARJUN KRISHAN MAHAJAN(AMAHAJAN@MLO.CO.IN)(9810047321)(PETITIONER)		
29	CRL.M.C.-2384/2023 CRL.M.A. 8999/2023	SHRI NARSINGH SHAH V/s MOHD ALI KAUSAR	ASHWIN VAISH, AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ASHWIN (ASHWIN.VAISH@GMAIL.COM)(9650022033)(PETITIONER) AMIT KUMAR SINGH(JURISPRUDENCE011@GMAIL.COM)(9871291420)(RESPONDENT)		
30	CRL.M.C.-4605/2023	SUNITA JAIN V/s DEEPAK JAIN	PAYAL CHAWLA, SEEMA SETH, PAYAL CHAWLA	
	WITH CRL.M.C. 5827/2023	OTHER DETAILS OF ADVOCATES: SUNITA JAION(SUNITAJAIN71@GMAIL.COM)(9810044445)(PETITIONER) JUSCONTRACTUS(PAYALCHAWLA@JUSCONTRACTUS.COM)(9811777786)(PETITIONER) DEEPAK JAIN(VIPINIMPEX@HOTMAIL.COM)(9810593009)(RESPONDENT)		

		SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(RESPONDENT) PAYAL CHAWLA(PAYALCHAWLA@JUSCONTRACTUS.COM)(9811777786)(PETITIONER)		
31	CRL.M.C.-5827/2023 CRL.M.A. 29662/2024	DEEPAK JAIN V/s SUNITA JAIN & ANR.	SEEMA SETH, PAYAL CHAWLA, PAYAL CHAWLA	
		OTHER DETAILS OF ADVOCATES: DEEPAK JAIN(DEEPAKJAIN61@ICLOUD.CO)(9810593009)(PETITIONER) SEEMA SETH (SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(PETITIONER) SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(PETITIONER) SUNITA JAIN(SUNITAJAIN71@GMAIL.COM)(9810044445)(RESPONDENT) PAYAL CHAWLA (PAYALCHAWLA@JUSCONTRACTUS.COM)()(RESPONDENT) PAYAL CHAWLA(PAYALCHAWLA@JUSCONTRACTUS.COM)(9811777786)(RESPONDENT)		
32	CRL.M.C.-4703/2023 CRL.M.A. 17972/2023	ANITA VERMA V/s STATE AD ANR.	RAJESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEKSHA (DEEKSHALAWFIRM2017@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW FRIENDS COLONY-187/2012)
33	CRL.M.C.-6479/2023 CRL.M.A. 24313/2023	ASHISH JUNEJA V/s THE STATE & ANR.	ADITYA GAUR, SANJAY ABBOT	
		OTHER DETAILS OF ADVOCATES: ADITYA GAUR (JURIST.ADITYAGAUR@GMAIL.COM)(9999397097)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY ABBOT(ABBOTSANJAY@GMAIL.COM)(9810259420)(PETITIONER)		
34	CRL.M.C.-7492/2023 CRL.M.A. 27938/2023	VIVEK PANDEY V/s THE STATE (GOVT OF N.C.T, DELHI) & ANR.	ROHIT PANDEY	
		OTHER DETAILS OF ADVOCATES: VAIBHAV MAHESH WARI(LAWYERVAIBHAV02@GMAIL.COM)(9993232676)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-566/2022) BAIL APPLN. 2779/2022 FILED BY VIVEK PANDEY (DISPOSED ON : 2023-01-13) P.S.-FIR NO. :(PALAM VILLAGE-566/2022)
35	CRL.M.C.-7866/2023 CRL.M.A. 29345/2023	SUSHIL KUMAR V/s STATE THROUGH CBI	ANIL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: UMESH SINHA(UMESHADV341@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2010-E-0006) W.P.(CRL) 586/2012 FILED BY SANJAY PRADHAN (DISPOSED ON : 2012-04-20) CRL.REV.P. 361/2021 FILED BY RAJESH KUMAR (DISPOSED ON : 2022-10-14) CRL.REV.P. 81/2022 FILED BY SUSHIL KUMAR (DISPOSED ON : 2023-01-19) P.S.-FIR NO. :(CBI-BD1-2010-E-0006)
36	CRL.M.C.-9146/2023 CRL.M.A. 34177/2023 CRL.M.A. 14688/2024	SATYEN SHARMA & ANR. V/s STATE NCT OF DELHI AND ORS.	DINESH SHARMA, INDERPAUL SINGH OBEROI	
		OTHER DETAILS OF ADVOCATES: SNJ (ADVINDINDESH25@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY KASANA (VIJAYKASANA@GMAIL.COM)(9873416665)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) INDERPAUL SINGH OBEROI(LAWOBEROI@GMAIL.COM)(8447741157)(RESPONDENT)		
37	CRL.REV.P.-284/2016	STATE V/s TIKAM SINGH & ORS.	HIREIN SHARMA, ANUJ GUPTA & ASHWANI JHA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KHAJOORI KHAS-182/2013)
CONNECTED MATTERS (ANMM)				
38	CRL.M.C.-7033/2022 CRL.M.A. 27206/2022 CRL.M.A. 38272/2024 CRL.M.A. 38273/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(9873297272)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

		ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
39	CRL.M.C.-352/2023 CRL.M.A. 1428/2023 CRL.M.A. 38409/2024 CRL.M.A. 38410/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH JHA(ADVSCJHA@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(PETITIONER) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(PETITIONER)		
40	CRL.M.C.-353/2023 CRL.M.A. 1430/2023 CRL.M.A. 38274/2024 CRL.M.A. 38275/2024 CRL.M.A. 38280/2024 CRL.M.A. 38281/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH JHA(ADVSCJHA@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
41	CRL.M.C.-363/2023 CRL.M.A. 1443/2023 CRL.M.A. 38278/2024 CRL.M.A. 38279/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(9873297272)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
42	CRL.M.C.-370/2023 CRL.M.A. 1469/2023 CRL.M.A. 38407/2024 CRL.M.A. 38408/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(9873297272)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
43	CRL.M.C.-375/2023 CRL.M.A. 1478/2023 CRL.M.A. 38282/2024 CRL.M.A. 38283/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(9873297272)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
44	CRL.M.C.-376/2023 CRL.M.A. 1480/2023	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(9873297272)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
45	CRL.M.C.-377/2023 CRL.M.A. 1482/2023 CRL.M.A. 38276/2024 CRL.M.A. 38277/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(9873297272)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

		ANUJ KUMAR (ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
46	CRL.M.C.-378/2023 CRL.M.A. 1488/2023 CRL.M.A. 38414/2024 CRL.M.A. 38415/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(9873297272)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
47	CRL.M.C.-379/2023 CRL.M.A. 1490/2023	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(987397272)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
48	CRL.M.C.-380/2023 CRL.M.A. 1492/2023 CRL.M.A. 38429/2024 CRL.M.A. 38430/2024	RAJIV GUPTA V/s STATE & ANR.	SHAILESH CHANDRA JHA, ANUJ KUMAR GARG, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SHAILESH CHANDRA JHA(ADVSCJHA@GMAIL.COM)(9873297272)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AMIT KUMAR(ADVAMITKUMAR286@GMAIL.COM)(8076657127)(RESPONDENT)		
FINAL ARGUMENTS				
49	CRL.REV.P.-468/2016	SURJEET KAUR V/s STATE OF NCT OF DELHI	TANVEER AHMED, DHRUV GUPTA, RAJIV BAJAJ, YASH DATT	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(RESPONDENT) YASH DATT(ADVOCATE.DATT2020@GMAIL.COM)(8447541040)(PETITIONER)		P.S.-FIR NO. :(MAYAPURI-51/2007)
FOR COMPLIANCE				
50	CRL.M.C.-4413/2023	HARENDER SACHIN AND OTHERS V/s STATE AND ANOTHER	CHINMAYA SEJWAL	
		OTHER DETAILS OF ADVOCATES: SHARIQ ANSARI(SHARIQ.HRC@GMAIL.COM)(9953335559)(PETITIONER) SHARIQ ANSARI(SHARIQ.HRC@GMAIL.COM)(9953335559)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI-268/2020) CRL.M.C. 1868/2020 FILED BY KULDEEP & ORS. (DISPOSED ON : 2020-09-25) P.S.-FIR NO. :(FATEHPUR BERI-268/2020)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4493/2024	SAJID KHAN V/s STATE GOVT. OF NCT OF DELHI	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARITA VIHAR-77/2021) BAIL APPLN. 2012/2022 FILED BY SAJID KHAN (DISPOSED ON : 2022-08-05) BAIL APPLN. 1633/2023 FILED BY SAJID KHAN (DISPOSED ON : 2024-08-06) CRL.M.C. 9364/2023 FILED BY SAJID KHAN (D. OF HEARING : 2025-08-28) P.S.-FIR NO. :(SARITA VIHAR-77/2021)
2	BAIL APPLN.-4680/2024	MUSTAFA V/s STATE GOVT. OF NCT OF DELHI	SHARVAN KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: S K TIWARI(TIWARIADVOCATESK@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-183/2018) BAIL APPLN. 1753/2022 FILED BY GOPAL (DISPOSED ON : 2022-08-01) P.S.-FIR NO. :(NARELA-183/2018)
3	BAIL APPLN.-380/2025	PRASUN PANDEY V/s THE STATE GOVT OF NCT OF DELHI & ANR.	MANOJ KUMAR MISHRA, AKANSHA ANAND	
		OTHER DETAILS OF ADVOCATES: MANOJ MISHRA (ADVMANOJKUMARMSIHRA009@GMAIL.COM)(9811455084)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKANSHA ANAND(ANAND.AKANSHA99@GMAIL.COM)(8375953700)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-141/2021) BAIL APPLN. 955/2025 FILED BY RAVINDER KUMAR PANDEY (DISPOSED ON : 2025-03-06) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-141/2021)

PAROLE/FURLOUGH				
4	W.P.(CRL)-1042/2024 CRL.M.A. 22051/2024 CRL.M.A. 32319/2024	KENNETH CHIDI ONYEAGHALA V/s STATE NCT OF DELHI & ANR.	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP GUPTA (ADVOCATEANOOPGUTAEGMAIL.COM)(8368305620)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANOOP GUPTA(ADVOCATEANOOPGUPTA@GMAIL.COM)(9810181176)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (TILAK NAGAR-291/2011) BAIL APPLN. 161/2020 FILED BY EZIEFULA SAMUEL UCHEGBU (DISPOSED ON : 2020-02-28) BAIL APPLN. 1491/2020 FILED BY EZIEFULA SAMUEL UCHEGBU & ANR. (DISPOSED ON : 2021-07-08) BAIL APPLN. 146/2021 FILED BY BAYEM VICTOR (DISPOSED ON : 2021-07-08) CRL.A. 214/2022 FILED BY KEENETH CHIDI ONYEAGHALA (DISPOSED ON : 2023-03-28) CRL.A. 212/2022 FILED BY EZIEFULA SAMUEL UCHEMGBU (DISPOSED ON : 2023-03-28) CRL.A. 318/2022 FILED BY SUNDAY CHINAKA UCHEM (DISPOSED ON : 2023-03-28) CRL.A. 372/2022 FILED BY BAYEM VICTOR (DISPOSED ON : 2023-03-28) W.P.(CRL) 3026/2023 FILED BY EZIEFULA SAMUEL UCHEGBU (DISPOSED ON : 2023-10-16) W.P.(CRL) 1694/2023 FILED BY EZIEFULA SAMUEL UCHEGBU (DISPOSED ON : 2023-10-06) W.P.(CRL) 3408/2023 FILED BY EZIEFULA SAMUEL UCHEGBU (DISPOSED ON : 2024-03-01) W.P.(CRL) 1927/2024 FILED BY SUNDAY CHINAKA (DISPOSED ON : 2024-07-02) W.P.(CRL) 2008/2024 FILED BY EZIEFULA SAMUEL UCHEGBU (DISPOSED ON : 2024-10-15) W.P.(CRL) 2331/2024 FILED BY EZIEFULA SAMUEL UCHEGBU (DISPOSED ON : 2024-08-09) W.P.(CRL) 3635/2024 FILED BY SUNDAY CHINAKA (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(TILAK NAGAR-291/2011)
FOR ADMISSION				
5	CRL.REV.P.-1180/2023 CRL.M.A. 29999/2023 CRL.M.A. 30000/2023 CRL.M.A. 30001/2023	AMIT RAWAL & ORS. V/s STATE - NCT OF DELHI & ANR.	DEVENDRA KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KESHAV PURAM-70/2018) BAIL APPLN. 1421/2018 FILED BY OM PRAKASH SINGH (DISPOSED ON : 2019-02-22) BAIL APPLN. 1416/2018 FILED BY AMIT RAWAL (DISPOSED ON : 2019-02-22) BAIL APPLN. 1417/2018 FILED BY URMILA DEVI (DISPOSED ON : 2019-02-22) P.S.-FIR NO. :(KESHAV PURAM-70/2018)
AFTER NOTICE MISC. MATTERS				
6	CRL.REV.P.-100/2018	NILESH SINGH V/s DHRUV GLOBAL LTD	VISHAKHA	
		OTHER DETAILS OF ADVOCATES: VISHAKHA()(9911969560)(PETITIONER)		
7	CRL.A.-381/2019 WITH CRL.A. 382/2019	A.K. SINGH V/s P.K. GARG & ORS.	SARVESH BISARIA, HASHMAT NABI, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: SARVESH BISARIA()(9911205262)(PETITIONER)		
8	CRL.A.-382/2019	A.K. SINGH V/s P.K. GARG & ORS.	SARVESH BISARIA, HASHMAT NABI, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: SARVESH BISARIA()(9911205262)(PETITIONER)		
9	CRL.A.-908/2019	MD.ARSHAD V/s STATE	ABHISHEK SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHARMA()(8826752352)(PETITIONER)		P.S.-FIR NO. :(TIMAR PUR-110/2013)
10	CRL.A.-1249/2019	MS. AFTAB ANSARI V/s STATE & ORS.	BAHAR U. BARQI, SHEKHAR NANAVATY, ASHOK KUMAR SHARMA, PAWAN KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR		P.S.-FIR NO. :(MAYAPURI-139/2009)

		SHARMA(ASHOK1960SHARMAA@GMAIL.COM)(9810195319)(RESPONDENT) PAWAN KUMAR(PAWANSKSONS@GMAIL.COM)(9811577788)(RESPONDENT)		
11	CRL.A.-1270/2019	STATE V/s HANS RAJ SAINI	RADHIKA KOLLURU	
		OTHER DETAILS OF ADVOCATES: RADHIKA KOLLURU()(9818091747)(PETITIONER)		P.S.-FIR NO. :(SWAROOP NAGAR-374/2014)
12	CRL.REV.P.-167/2022 CRL.M.A. 5360/2022	MS. MAMTA AND ANR. V/s SH. SATISH KUMAR GAUTAM	NARESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NARESH KUMAR(YOURADVOCATENARESH@GMAIL.COM)(9312838384)(PETITIONER) NARESH KUMAR(YOURADVOCATENARESH@GMAIL.COM)(9312838384)(PETITIONER)		
13	CRL.REV.P.-187/2022	NAVEEN KHATRI V/s STATE (NCT OF DELHI)	NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)(8527402409)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-216/2017) BAIL APPLN. 2200/2017 FILED BY SONU @ PARMEET DABAS (DISPOSED ON : 2017-11-01) BAIL APPLN. 1439/2020 FILED BY SONU@ PARMEET (DISPOSED ON : 2020-06-29) BAIL APPLN. 2949/2023 FILED BY RAJESH @ RAJE (DISPOSED ON : 2023-09-18) BAIL APPLN. 418/2025 FILED BY NAVEEN KHATRI (DISPOSED ON : 2025-02-12) P.S.-FIR NO. :(PASCHIM VIHAR WEST-216/2017)
14	CRL.REV.P.-228/2022	VIBHOR SHARMA KAUSHAL V/s RAJ KAPOOR KAUSHAL	ARJUN BHASKAR, KANISHK ARORA, ASHUTOSH BHARDWAJ, KANISHK RANA	
		OTHER DETAILS OF ADVOCATES: ARJUN BHASKAR & ASSOCIATES(ADV.ARJUNBHASKAR@GMAIL.COM)(9711285445)(PETITIONER) KANISHK ARORA(1KANISHKARORA@GMAIL.COM)(9034033019)(PETITIONER) ASHUTOSH BHARDWAJ(ASHUTOSH.BHARDWAJ13AB@GMAIL.COM)(7814926750)(PETITIONER) KANISHK RANA(RANA.KANISHK@GMAIL.COM)(9999836090)(PETITIONER)		
15	CRL.REV.P.-264/2022 CRL.M.A. 8383/2022	MIRAJUDDIN V/s STATE	DILLIP KUMAR NAYAK, SAURABH SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHAN NATH(MNNNATHJI@GMAIL.COM)(9910465908)(PETITIONER) MOHAN NATH(MNNATHJI@GMAIL.COM)(9910465908)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAURABH SHARMA(SAURABHSHARMA12@YAHOO.CO.IN)(9810230498)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-211/2013) BAIL APPLN. 1311/2013 FILED BY MIRAJUDDIN (DISPOSED ON : 2013-08-13) P.S.-FIR NO. :(JAFFARABAD-211/2013)
16	CRL.REV.P.-688/2022 CRL.M.A. 21116/2022 CRL.M.A. 26894/2023	SHAILENDRA KUMAR YADAV V/s STATE OF NCT OF DELHI & ANR.	HARSHIT KEDAWAT	
		OTHER DETAILS OF ADVOCATES: D.H.ASSOCIATES(LEGAL.DH.ASOCIATES@GMAIL.COM)()(PETITIONER) GULAFSHA GUPTA(GULAFSHAGUPTA18@GMAIL.COM)()(RESPONDENT) HARSHIT KEDAWAT (DH.ASOCIATES@GMAIL.COM)(9654828902)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PAHARGANJ-319/2019) BAIL APPLN. 3012/2019 FILED BY SHAILENDRA KUMAR YADAV (DISPOSED ON : 2020-01-28) CRL.REV.P. 175/2021 FILED BY SHAILENDRA KUMAR YADAV (DISPOSED ON : 2022-04-05) P.S.-FIR NO. :(PAHARGANJ-319/2019)
17	CRL.REV.P.-888/2022 CRL.M.A. 26980/2022 WITH CRL.REV.P. 889/2022 CRL.REV.P. 890/2022 CRL.REV.P. 891/2022	M/S RAS FROZEN FOODS PVT LTD & ANR. & ANR. & ANR. V/s SMALL FARMERS AGRIBUSINESS CONSORTIUM SFAC & ANR. & ANR.	DEBOPRIYO	
		OTHER DETAILS OF ADVOCATES: DEBOPRIYA MOULIK(DEBOPRIYOMOULIK@GMAIL.COM)(9766817416)(PETITIONER)		
18	CRL.REV.P.-889/2022 CRL.M.A. 26982/2022	M/S RAS FROZEN FOODS PVT LTD & ANR. & ANR. V/s SMALL FARMERS AGRIBUSINESS CONSORTIUM SFAC	DEBOPRIYO	
		OTHER DETAILS OF ADVOCATES: M/S. RAJ FROZEN FOODS PVT. LTD.(RAJIKARUN@GMAIL.COM)()(PETITIONER) DEBOPRIYA MOULIK(DEBOPRIYOMOULIK@GMAIL.COM)(9766817416)(PETITIONER) ARUN KUMAR KHOBRA(ARUN@GMAIL.COM)()(PETITIONER)		

		SMALL FARMERS AGRIBUSINESS CONSORTIUM (DSADV13@GMAIL.COM){}(RESPONDENT) SFAC(SFAC@NIC.IN){}(RESPONDENT)		
19	CRL.REV.P.-890/2022 CRL.M.A. 26984/2022	M/S RAS FROZEN FOODS PVT LTD & ANR. & ANR. V/s SMALL FARMERS AGRIBUSINESS CONSORTIUM SFAC	DEBOPRIYO	
		OTHER DETAILS OF ADVOCATES: DEBOPRIYA MOULIK(DEBOPRIYOMOULIK@GMAIL.COM)(9766817416)(PETITIONER) ARUN KUMAR KHOBRA GADDE(RAJIKURUN@GMAIL.COM){}(PETITIONER) SFAC(SFAC@NIC.IN){}(RESPONDENT) SMALL FARMERS AGRIBUSINESS CONSORTIUM (DSADV13@GMAIL.COM){}(RESPONDENT)		
20	CRL.REV.P.-891/2022 CRL.M.A. 26986/2022 CRL.M.A. 2461/2023 CRL.M.A. 2462/2023 CRL.M.A. 2463/2023 CRL.M.A. 2464/2023 CRL.M.A. 2495/2023 CRL.M.A. 2496/2023 CRL.M.A. 2497/2023 CRL.M.A. 2498/2023	M/S RAS FROZEN FOODS PVT LTD & ANR. V/s SMALL FARMERS AGRIBUSINESS CONSORTIUM SFAC	DEBOPRIYO	
		OTHER DETAILS OF ADVOCATES: DEBOPRIYA MOULIK(DEBOPRIYOMOULIK@GMAIL.COM)(9766817416)(PETITIONER) ARUN KUMAR(RAJIKARUN@GMAIL.COM){}(PETITIONER) D S ADV(DSADV13@GMAIL.COM){}(RESPONDENT) SFAC(SFAC@NIC.IN){}(RESPONDENT) DEBOPRIYA MOULIK(DEBOPRIYOMOULIK.ILS@GMAIL.COM){}(PETITIONER) D S (DSADV13@GMAIL.COM){}(RESPONDENT) DEBOPRIYA MOULIK(DEBOPRIYOMOULIK.ILS@GMAIL.COM){}(PETITIONER) D S (DSADV13@GMAIL.COM){}(RESPONDENT) DEBOPRIYA MOULIK(DEBOPRIYOMOULIK.ILS@GMAIL.COM){}(PETITIONER) D S (DSADV13@GMAIL.COM){}(RESPONDENT) DEBOPRIYA MOULIK(DEBOPRIYOMOULIK@GMAIL.COM){}(PETITIONER) DS(DSADV13@GMAIL.COM){}(RESPONDENT) DEBOPRIYA MOULIK(DEBOPRIYOMOULIK.ITS@GMAIL.COM){}(PETITIONER) DEBOPRIYA MOULIK(DEBOPRIYOMOULIK@GMAIL.COM){}(PETITIONER) D S (DSADV13@GMAIL.COM){}(RESPONDENT) DEBOPRIYA MOULIK(DEBOPRIYOMOULIK@GMAIL.COM){}(PETITIONER) D S (DSADV13@GMAIL.COM){}(RESPONDENT)		
21	CRL.REV.P.-69/2023 CRL.M.A. 1884/2023 CRL.M.A. 1886/2023	AMARJEET MALHOTRA & ORS. V/s STATE & ANR.	MOHD ZAHID, DINESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MOHD. ZAHID(ZAHID9811750070@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH KAUSHIK(KAUSHIK.DINESH06@GMAIL.COM)(9599459050)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-231/2017) BAIL APPLN. 438/2018 FILED BY AMAN KHURANA (DISPOSED ON : 2018-05-09) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 231/2017)
22	CRL.REV.P.-509/2023 CRL.M.A. 11966/2023	STATE (NCT OF DELHI) V/s USMAN & ORS.	LAKSH KHANNA, RAHUL K DUBEY, KUNAL YADAV	
		OTHER DETAILS OF ADVOCATES: LAKSH SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) RAHUL K DUBEY(DAVINDER@HOTMAIL.COM)(9810188760)(PETITIONER) KUNAL YADAV(YADAVKUNAL3@GMAIL.COM)(9891868512)(PETITIONER)		P.S.-FIR NO. :(AMAN VIHAR-341/2018)
23	CRL.REV.P.-601/2023 CRL.M.A. 14353/2023	STATE V/s MOHD AFSAR	SHOAIB HAIDER	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		P.S.-FIR NO. :(JAFFARABAD-254/2020)
24	CRL.REV.P.-606/2023 CRL.M.A. 14469/2023 CRL.M.A. 14470/2023 WITH CRL.REV.P. 638/2023 CRL.REV.P. 639/2023 CRL.REV.P. 645/2023 CRL.REV.P. 647/2023 CRL.REV.P. 649/2023	SANJAY V/s THE STATE (NCT OF DELHI)	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: MNG (MNGLAWOFFICE@GMAIL.COM)(9999340256)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-57/2014) CRL.REV.P. 638/2023 FILED BY RAM NIWAS (D. OF HEARING : 2025-04-14)

				CRL.REV.P. 639/2023 FILED BY GEETA (D. OF HEARING : 2025-04-14) CRL.REV.P. 649/2023 FILED BY RAM PAL (D. OF HEARING : 2025-04-14) CRL.REV.P. 645/2023 FILED BY SATTO (D. OF HEARING : 2025-04-14) CRL.REV.P. 647/2023 FILED BY RAM KUMAR (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(JAFFARABAD-57/2014)
25	CRL.REV.P.-638/2023 CRL.M.A. 15364/2023	RAM NIWAS V/s STATE (GOVT. OF NCT OF DELHI)	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: MNG LAW OFFICE(NMGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-57/2014) CRL.REV.P. 639/2023 FILED BY GEETA (D. OF HEARING : 2025-04-14) CRL.REV.P. 649/2023 FILED BY RAM PAL (D. OF HEARING : 2025-04-14) CRL.REV.P. 606/2023 FILED BY SANJAY (D. OF HEARING : 2025-04-14) CRL.REV.P. 645/2023 FILED BY SATTO (D. OF HEARING : 2025-04-14) CRL.REV.P. 647/2023 FILED BY RAM KUMAR (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(JAFFARABAD-57/2014)
26	CRL.REV.P.-639/2023 CRL.M.A. 15367/2023 CRL.M.A. 15368/2023	GEETA V/s STATE (GOVT. OF NCT OF DELHI)	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: NMG LAW OFFICES(NMGLAWOFFICE@GMAIL.COM)(9999340256)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-57/2014) CRL.REV.P. 638/2023 FILED BY RAM NIWAS (D. OF HEARING : 2025-04-14) CRL.REV.P. 649/2023 FILED BY RAM PAL (D. OF HEARING : 2025-04-14) CRL.REV.P. 606/2023 FILED BY SANJAY (D. OF HEARING : 2025-04-14) CRL.REV.P. 645/2023 FILED BY SATTO (D. OF HEARING : 2025-04-14) CRL.REV.P. 647/2023 FILED BY RAM KUMAR (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(JAFFARABAD-57/2014)
27	CRL.REV.P.-645/2023 CRL.M.A. 15448/2023	SATTO V/s STATE (GOVT. OF NCT OF DELHI)	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: MNG LAW OFFICES(MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) MN G (MNGLAWOFFICE@GMAIL.COM)(9958617492)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-57/2014) CRL.REV.P. 638/2023 FILED BY RAM NIWAS (D. OF HEARING : 2025-04-14) CRL.REV.P. 639/2023 FILED BY GEETA (D. OF HEARING : 2025-04-14) CRL.REV.P. 649/2023 FILED BY RAM PAL (D. OF HEARING : 2025-04-14) CRL.REV.P. 606/2023 FILED BY SANJAY (D. OF HEARING : 2025-04-14) CRL.REV.P. 647/2023 FILED BY RAM KUMAR (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(JAFFARABAD-57/2014)
28	CRL.REV.P.-647/2023 CRL.M.A. 15456/2023 CRL.M.A. 15457/2023	RAM KUMAR V/s STATE (GOVT. OF NCT OF DELHI)	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: NITIN GOEL (MNGLAWOFFICE@GMAIL.COM)(9999340256)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-57/2014) CRL.REV.P. 638/2023 FILED BY RAM NIWAS (D. OF HEARING : 2025-04-14) CRL.REV.P. 639/2023 FILED BY GEETA (D. OF HEARING : 2025-04-14) CRL.REV.P. 649/2023 FILED BY RAM PAL (D. OF HEARING : 2025-04-14) CRL.REV.P. 606/2023 FILED BY SANJAY (D. OF HEARING : 2025-04-14) CRL.REV.P. 645/2023 FILED BY SATTO (D. OF HEARING : 2025-04-14)

				P.S.-FIR NO. :(JAFFARABAD-57/2014)
29	CRL.REV.P.-649/2023 CRL.M.A. 15495/2023	RAM PAL V/s STATE (GOVT. OF NCT OF DELHI)	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: MNG LAW (MNGLAWOFFICE@GMAIL.COM)(9999340256)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAFFARABAD-57/2014) CRL.REV.P. 638/2023 FILED BY RAM NIWAS (D. OF HEARING : 2025-04-14) CRL.REV.P. 639/2023 FILED BY GEETA (D. OF HEARING : 2025-04-14) CRL.REV.P. 606/2023 FILED BY SANJAY (D. OF HEARING : 2025-04-14) CRL.REV.P. 645/2023 FILED BY SATTO (D. OF HEARING : 2025-04-14) CRL.REV.P. 647/2023 FILED BY RAM KUMAR (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(JAFFARABAD-57/2014)
30	CRL.REV.P.-803/2023 CRL.M.A. 20155/2023	MOHD SHARIB MANSOORI@SABI ALAM V/s AYESHA NAAZ	VIKAS AZAD	
		OTHER DETAILS OF ADVOCATES: VIKAS AZAD (AZADASSOCIATE@GMAIL.COM)(9999234931)(PETITIONER) SHOEB KHAN (SHOEBKHAN059@GMAIL.COM)()(RESPONDENT)		
31	CRL.REV.P.-824/2023	NEETU V/s SURESH GREWAL	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: R K TARUN & ASSOCIATES(RAJESHKUMARTRAUN@GMAIL.COM)(9811225854)(PETITIONER) SURESH GREWAL(SURESHGREWAL11989@GMAIL.COM)()(RESPONDENT)		
32	CRL.REV.P.-969/2023 CRL.M.A. 24871/2023 WITH CRL.REV.P. 1086/2023	ROHIT ARORA V/s STATE & ANR.	PRITISH SABHARWAL, MOHAMMAD FAIZAN	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHAMMAD FAIZAN(MUHAMMADFAIZAN482@GMAIL.COM)(8860930350)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KESHAV PURAM-992/2022) BAIL APPLN. 3733/2022 FILED BY ROHIT ARORA (DISPOSED ON : 2023-02-10) CRL.REV.P. 1086/2023 FILED BY VIJAY ARORA (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(KESHAV PURAM-992/2022)
33	CRL.REV.P.-1086/2023 CRL.M.A. 27890/2023	VIJAY ARORA V/s STATE & ANR.	PRITISH SABHARWAL, MOHAMMAD FAIZAN	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHAMMAD FAIZAN(MUHAMMADFAIZAN482@GMAIL.COM)(8860930350)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KESHAV PURAM-992/2022) BAIL APPLN. 3733/2022 FILED BY ROHIT ARORA (DISPOSED ON : 2023-02-10) CRL.REV.P. 969/2023 FILED BY ROHIT ARORA (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(KESHAV PURAM-992/2022)
34	CRL.REV.P.-971/2023 CRL.M.A. 24879/2023 CRL.M.A. 14018/2024 CRL.M.A. 14736/2024	N K TOMAR V/s SUDESH TOMAR	JAIDEEP KUMAR BHOLA, RITESH AGARWAL, SANJAY KUMAR KHANNA	
		OTHER DETAILS OF ADVOCATES: J.K BHOLA (ADVJKBOLA@GMAIL.COM)(9811211146)(PETITIONER) UNTWALIA (UNTWALIA@YAHOO.CO.IN)()(RESPONDENT) RITESH AGRAWAL (SHARMAPRIYANSHI846@GMAIL.COM)(9999972564)(PETITIONER) TARAN SOKHI (ADV.TARANSOKHI@GMAIL.COM)()(RESPONDENT) RITESH (SHARMAPRIYANSHI846@GMAIL.COM)(9999972564)(PETITIONER) TARAN SOKHI (ADV.TARANSOKHI@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER)		
35	W.P.(CRL)-456/2024 CRL.M.A. 4156/2024	VINOD KUMAR AGARWAL V/s STATE OF NCT OF DELHI & ANR.	S SRIKA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ADITYA JIAN(ADVOCATEADITYAJAIN@GMAIL.COM)(9560426630)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-24/2023) BAIL APPLN. 75/2024 FILED BY VINOD KUMAR AGARWAL (DISPOSED ON : 2024-10-18) P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL-

				24/2023)
36	W.P.(CRL)-648/2024	SONU DAHIYA V/s STATE NCT OF DELHI	SHANNU BAGHEL	
		OTHER DETAILS OF ADVOCATES: SHANNU BAGHEL (ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VASANT KUNJ SOUTH-36/2011) BAIL APPLN. 1582/2012 FILED BY SURAJ @ SONU (DISPOSED ON : 2012-11-02) CRL.A. 571/2014 FILED BY SURAJ @ SONU (DISPOSED ON : 2022-12-23) CRL.A. 9/2015 FILED BY SONU DAHIYA (DISPOSED ON : 2022-12-23) W.P.(CRL) 1720/2023 FILED BY SURAJ ALIAS SONU (DISPOSED ON : 2024-01-10) W.P.(CRL) 114/2024 FILED BY SONU DAHIYA (DISPOSED ON : 2024-01-11) W.P.(CRL) 2133/2024 FILED BY SONU DAHIYA (DISPOSED ON : 2024-07-18) W.P.(CRL) 2150/2024 FILED BY SURAJ @ SONU (D. OF HEARING : 2024-07-19) W.P.(CRL) 2337/2024 FILED BY SONU DAHIYA (DISPOSED ON : 2024-08-05) W.P.(CRL) 2524/2024 FILED BY SONU DAHIYA (DISPOSED ON : 2024-08-20) W.P.(CRL) 181/2025 FILED BY SONU DHAIYA (DISPOSED ON : 2025-01-20) W.P.(CRL) 1112/2025 FILED BY SONU DAHIYA (D. OF HEARING : 2025-05-13) P.S.-FIR NO. : (VASANT KUNJ SOUTH-36/2011)
37	W.P.(CRL)-1204/2024 CRL.M.A. 11671/2024 WITH W.P.(CRL) 3500/2024	NSDPAY TECHNOLOGY PRIVATE LIMITED V/s UNION OF INDIA AND ORS	PRAVEEN PATHAK, PRASHANT TRIPATHI, MANISH SHANKER	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: PRAVEEN PATHAK (ADVPRAVEENPATHAK@GMAIL.COM)(9811700303)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) PRASHANT TRIPATHI (PRASHANTTRIPATHI1207@GMAIL.COM)(8239192326)(RESPONDENT) MANISH SHANKER (MSSRIVASTAVADV@GMAIL.COM)(9810577026)(RESPONDENT)		
38	W.P.(CRL)-3500/2024 CRL.M.A. 33570/2024	PRINCE GUPTA V/s UNION OF INDIA & ORS.	SHAILENDRA SINGH, LEXORBIS, AMAN LEEKHA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: VANSB BAJAJ (VANSBBAJAJ457@GMAIL.COM)(7011730738)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) ()()(RESPONDENT) AMAN LEEKHA (LEEKHA.AMAN@GMAIL.COM)(9871455077)(RESPONDENT)		
39	W.P.(CRL)-1208/2024	SIMRAN THAPER V/s STATE (GOVT OF NCT OF DELHI) & ANR.	NEHA KAPOOR	
		OTHER DETAILS OF ADVOCATES: MEHTA (ADVOCATESPM@GMAIL.COM)(9811103675)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (JANAKPURI-176/2023)
40	W.P.(CRL)-1454/2024 CRL.M.A. 14158/2024	HARBANS LAL NAGPAL & ANR. V/s STATE NCT OF DELHI	NEHA KAPOOR	
		OTHER DETAILS OF ADVOCATES: NEHA KAPOOR (NEHAKAPOORADV24@GMAIL.COM)(9958804676)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (VIVEK VIHAR-502/2017)
41	W.P.(CRL)-1643/2024	SMT BARKHA SRIVASTAVA V/s THE STATE GOVT OF NCT OF DELHI	KRISHNA GOPAL MISHRA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: KRISHNA GOPAL (KRISHNAGOPALMISHRA1994@GMAIL.COM)(9210324496)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
42	W.P.(CRL)-2061/2024 CRL.M.A. 20005/2024	DHARMENDRA SINGH V/s STATE OF NCT OF DELHI AND ANR	ASHISH KUMAR UPADHYAY, KRITI SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: ASHISH KUMAR ()(7827724050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KRITI SRIVASTAV (KNSLAWCHAMBERS@GMAIL.COM)(8882481524)(RESPONDENT)		P.S.-FIR NO. : (K.N.KATJU MARG-207/2024)

43	W.P.(CRL)-2124/2024	AMIT KUMAR BIDHURI V/s STATE OF NCT OF DELHI & ANR.	LOKESH KUMAR SHARMA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARITA VIHAR-53/2018) W.P.(CRL) 1080/2024 FILED BY BALRAJ BIDHURI & ORS. (DISPOSED ON : 2024-11-12) P.S.-FIR NO. :(SARITA VIHAR-53/2018)
44	W.P.(CRL)-2842/2024 CRL.M.A. 27661/2024 CRL.M.A. 27662/2024	PEEYUSH VERMA V/s ICICI BANK LTD, & ORS.	PRERNA GUGLANI, SAMEER PRAVIN PAREKH	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: PRERNA GUGLANI (PEEYUSHVERMA.PV@GMAIL.COM)(9811127032)(PETITIONER) AXISBANK (BRANCHHEAD@AXISBANK.COM)(0)(RESPONDENT) SAMEER PRAVIN PAREKH(PAREKHCO@PAREKHCO.COM)(9871772403)(RESPONDENT)		P.S.-FIR NO. :(CYBER CRIME POLICE STATION GAZIABAD-19/2024)
45	W.P.(CRL)-2920/2024	XXX V/s INTERNAL COMPLAINTS COMMITTEE & ORS.	ATUL KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: VINOD KUMAR SINGH (ADVATULKR04@GMAIL.COM)(8709813915)(PETITIONER) ATUL KUMAR SRIVASTAVA(ADVATULKR04@GMAIL.COM)(8709813915)(PETITIONER) SSH (SSHDELHI@GMAIL.COM)(0)(RESPONDENT) SUNIL KUMAR(SUNILKUMARPRASAD06@GMAIL.COM)(0)(RESPONDENT)		
46	W.P.(CRL)-2945/2024 CRL.M.A. 28789/2024	GAURAV GROVER & ORS. V/s STATE NCT OF DELHI & ANR.	DAYANAND SHARMA	
		OTHER DETAILS OF ADVOCATES: PRASHANT SHARMA(PS_B2@REDIFFMAIL.COM)(9818802329)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-975/2015)
47	W.P.(CRL)-3232/2024	DAVENDER V/s STATE, GOVT. OF NCT DELHI & ANR.	RAHUL RAI	
		OTHER DETAILS OF ADVOCATES: RAHUL RAI(RAI.RAHUL2011@GMAIL.COM)(9654881444)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-762/2023)
48	W.P.(CRL)-3370/2024 CRL.M.A. 32431/2024 CRL.M.A. 32432/2024	ATUL V/s STATE OF NCT OF DELHI & ANR.	ISHANI	
		OTHER DETAILS OF ADVOCATES: ISHANI GOYAL(ADVISHANOGOYAL217@GMAIL.COM)(9728258074)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-207/2022)
49	W.P.(CRL)-3606/2024	GAURAV SACHDEVA V/s STATE (NCT OF DELHI) AND ANR	MURARI TIWARI	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI (MURARITIWARIANDASSOCIATES@GMAIL.COM)(9810794901)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-846/2023)
50	W.P.(CRL)-3811/2024	XYZ V/s STATE GOVT. OF NCT OF DELHI	UMESH CHANDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA()(9868235388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GEETA COLONY-530/2023)
51	W.P.(CRL)-3840/2024	JUNAID KHAN & ORS. V/s UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF HOME AFFAIRS & ORS.	SHAKIR SHABIR, LEXORBIS, RAJIV RANJAN DWIVEDI	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: SHAKIR SHABIR (SHAKIRSHABIR.ADV@GMAIL.COM)(9899663944)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT) RAJIV RANJAN DWIVEDI(DWIVEDIRR@GMAIL.COM)(9810594551)(PETITIONER)		
52	W.P.(CRL)-3862/2024 CRL.M.A. 37279/2024	RAJ KUMAR V/s STATE GOVT. NCT OF DELHI	SUMMINDER PASWAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-427/1997) CRL.A. 664/1999 FILED BY RAJ KUMAR (DISPOSED ON : 2014-09-26) W.P.(CRL) 2282/2015 FILED BY RAJ KUMAR

				(DISPOSED ON : 2015-10-19) W.P.(CRL) 2073/2023 FILED BY RAJ KUMAR (DISPOSED ON : 2023-09-20) W.P.(CRL) 3107/2024 FILED BY RAJKUMAR (DISPOSED ON : 2024-11-12) W.P.(CRL) 941/2025 FILED BY RAJ KUMAR (DISPOSED ON : 2025-03-24) P.S.-FIR NO. :(TIMAR PUR-427/1997)
53	CRL.M.C.-1481/2025 CRL.M.A. 6616/2025	SHRI MITHUN.S.L V/s STATE OF NCT OF DELHI	NASIM ANWAR	
		OTHER DETAILS OF ADVOCATES: NASIM ANWAR(NASIMANWARADVOCATE@GMAIL.COM)(9560175440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-548/2024)
54	CRL.M.C.-1547/2025 CRL.M.A. 6942/2025 WITH CRL.M.C. 1744/2025	PREETI TOMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	NILANJAN DEY	
		OTHER DETAILS OF ADVOCATES: VISHAL GOSAIN (ANUSKHA.BARUAH9@GMAIL.COM)(9342280612)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-277/2023) W.P.(CRL) 1324/2024 FILED BY RAMESH KUMAR & ORS. (D. OF HEARING : 2025-04-08) CRL.M.C. 1744/2025 FILED BY STATE GOVT OF NCT OF DELHI (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(SEEMA PURI-277/2023)
55	CRL.M.C.-1744/2025 CRL.M.A. 7886/2025	STATE GOVT OF NCT OF DELHI V/s MS T THROUGH HER FATHER & ORS.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(0)(PETITIONER) LAKSH KHANNA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) LAKSH KHANNA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-277/2023) W.P.(CRL) 1324/2024 FILED BY RAMESH KUMAR & ORS. (D. OF HEARING : 2025-04-08) CRL.M.C. 1547/2025 FILED BY PREETI TOMAR & ORS. (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(SEEMA PURI-277/2023)
CONNECTED MATTERS (ANMM)				
56	CRL.REV.P.-1129/2018 WITH CRL.REV.P. 46/2019 CRL.REV.P. 104/2019 CRL.REV.P. 333/2019 CRL.REV.P. 334/2019 CRL.REV.P. 335/2019	PAPPU V/s STATE & ANR	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON()(7045654395)(PETITIONER)		
57	CRL.REV.P.-104/2019 CRL.M.(BAIL) 156/2019 CRL.M.A. 1719/2019	SAYEED V/s STATE NCT OF DELHI & ORS	SARTHAK MAGGON LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON LAW OFFICES()(7045654395)(PETITIONER)		
58	CRL.REV.P.-333/2019 CRL.M.A. 6100/2019	WILDLIFE CRIME CONTROL BUREAU V/s SAYEED	KIRTIMAN SINGH, SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH()(7042427073)(PETITIONER)		
59	CRL.REV.P.-334/2019 CRL.M.A. 6102/2019	WILDLIFE CRIME CONTROL BUREAU V/s PAPPU	KIRTIMAN SINGH, SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH()(7042427073)(PETITIONER)		
60	CRL.REV.P.-335/2019 CRL.M.A. 6104/2019	WILDLIFE CRIME CONTROL BUREAU V/s AKHTAR ALI	KIRTIMAN SINGH	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH()(7042427073)(PETITIONER)		
61	CRL.REV.P.-46/2019	AKHTAR ALI V/s GOVT OF NCT DELHI & ANR	JASVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JASVINDER SINGH()(9999772278)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-155/2013) CRL.M.C. 1385/2020 FILED BY SURAJBHAN @

			SARJU (DISPOSED ON : 2020-05-15)
			P.S.-FIR NO. :(CRIME AND RAILWAY-155/2013)
CONNECTED MATTERS (ANMM)			
62	CRL.M.C.-2720/2021 CRL.M.A. 17342/2021 CRL.M.A. 20724/2021 CRL.M.A. 20728/2021 CRL.M.A. 20914/2022 CRL.M.A. 931/2024 CRL.M.A. 28546/2024 WITH CRL.M.C. 1429/2022 CRL.M.C. 3249/2021 CRL.REV.P. 132/2022	DIRECTORATE OF ENFORCEMENT V/s AJIT SINGH BUBBER	MALLIKA JAGDISH HIREMATH, MALLIKA JAGDISH HIREMATH, JAI ANANT DEHADRAI, KRITAGYA KUMAR KAIT
		OTHER DETAILS OF ADVOCATES: CETRAL GOVERNMENT STANDING COUNSEL(CGSC461@GMAIL.COM){}(PETITIONER) SIDDHARTH(SIDDHARTH@DEHADRAI.IN){}(RESPONDENT) JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN){}(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC.ED@GOV.IN){}(RESPONDENT) JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN)(8595093338)(PETITIONER) HOSSAIN CHAMBERS OF LAW(OFFICEZHOSAIN@GMAIL.COM)(9910379697)(PETITIONER) JAI ANANT (OFFICE@DEHADRAI.IN)(8595093338)(PETITIONER) B NAVEEN KUMAR (DL.HC-ED@GOV.IN)(0)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) JAI DEHADRI(JAI@DEHADRAI.IN){}(RESPONDENT) SIDDHARTH (SIDDHARTH@DEHADRAI.IN){}(RESPONDENT) DEHADRI(OFFICE@DEHADRAI.IN){}(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) CENTRAL GOVERNMENT STANDING COUNSEL(CGSC461@GMAIL.COM){}(PETITIONER) SIDDHARTH (SIDDHARTH@DEHADRAI.IN){}(RESPONDENT) JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN)(9999933511)(RESPONDENT) JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN)(9999933511)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-30) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D. OF HEARING : 2025-04-30) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21) CRL.M.C. 3432/2019 FILED BY DIRECTORATEOF ENFORCEMENT (DISPOSED ON : 2024-10-24) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-06-08) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-29) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11) CRL.M.C. 449/2021 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 432/2022 FILED BY SHILPA GUPTA (D. OF HEARING : 2025-04-08) CRL.M.C. 1429/2022 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT (D. OF HEARING : 2025- 04-14) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15) CRL.M.C. 676/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-17) CRL.M.C. 1012/2023 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN

				JAMES MICHEL (DISPOSED ON : 2024-09-25) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04) CRL.M.C. 8564/2024 FILED BY RAJIV SAXENA (D. OF HEARING : 2025-04-09) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07) CRL.REV.P. 1337/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 15/2014)
63	CRL.M.C.-3249/2021 CRL.M.A. 19964/2021 CRL.M.A. 21489/2022 CRL.M.A. 1411/2024 CRL.M.A. 28547/2024 WITH CRL.REV.P. 132/2022	CENTRAL BUREAU OF INVESTIGATION V/s AJIT SINGH BUBBER & ANR.	MANU MISHRA, JAI ANANT DEHADRAI	
		OTHER DETAILS OF ADVOCATES: MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(PETITIONER) D P SINGH(DAVINDERPSINGH.2018@GMAIL.COM)(9953749965)(PETITIONER) ASB(ASB@PACIFICFZC.COM)()(RESPONDENT) OFFICE(OFFICE@DEHADRAI.IN)()(RESPONDENT) JAI(JAI@DEHADRAI.IN)()(RESPONDENT) ASBUBBER(ASBUBER@GMAIL.COM)()(RESPONDENT) LAW CHAMBER OF JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN)()(PETITIONER) SIDDHARTH ARORA(SIDDHARTH@DEHADRAI.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANANT DEHADRAI(OFFICE@DEHADRAI.IN)(8595093338)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN)(9999933511)(RESPONDENT) JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN)(9999933511)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2013-A-0003) CRL.M.C. 4739/2014 FILED BY SAMEER SANDHIR (DISPOSED ON : 2015-05-12) CRL.M.C. 1879/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-07-12) CRL.M.C. 3679/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-10-12) W.P.(CRL) 806/2019 FILED BY STATE (NCT OF GOVT. OF DELHI) (DISPOSED ON : 2025-02-06) CRL.M.C. 2571/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-06) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 1082/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-02-10) BAIL APPLN. 2586/2021 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2022-03-11) W.P.(CRL) 1186/2022 FILED BY ASHOK SHARMA (D. OF HEARING : 2025-04-08) CRL.REV.P. 132/2022 FILED BY SHRI AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-04-14) W.P.(CRL) 2220/2022 FILED BY AIR COMMODORE NAVYATH SANTOSH, RETD. & ORS. (D. OF HEARING : 2025-04-16) CRL.M.C. 5902/2022 FILED BY GIACOMINO SAPONARO (D. OF HEARING : 2025-07-09) CRL.M.C. 5805/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 5803/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5804/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5807/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 6949/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-07-31) CRL.M.C. 2456/2024 FILED BY CHRISTIAN JAMES MICHEL (D. OF HEARING : 2025-08-07) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) P.S.-FIR NO. :(CBI-217-2013-A-0003)
64	CRL.M.C.-1429/2022	DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT V/s AJIT SINGH BUBBER	IMON BHATTACHARYA, JAI ANANT DEHADRAI	
		OTHER DETAILS OF ADVOCATES: CGSC(CGSC461@GMAIL.COM)()(PETITIONER) SIDDHARTH(SIDDHARTH@DEHADRAI.IN)()(RESPONDENT) JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN)(9999933511)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-30) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D.

				OF HEARING : 2025-04-30) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21) CRL.M.C. 3432/2019 FILED BY DIRECTORATEOF ENFORCEMENT (DISPOSED ON : 2024-10-24) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-06-08) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-29) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11) CRL.M.C. 449/2021 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 432/2022 FILED BY SHILPA GUPTA (D. OF HEARING : 2025-04-08) CRL.M.C. 2720/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-14) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15) CRL.M.C. 676/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-17) CRL.M.C. 1012/2023 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04) CRL.M.C. 8564/2024 FILED BY RAJIV SAXENA (D. OF HEARING : 2025-04-09) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07) CRL.REV.P. 1337/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 15/2014)
65	CRL.REV.P.-132/2022 CRL.M.A. 4398/2022 CRL.M.A. 21490/2022	SHRI AJIT SINGH BUBBER & ANR. V/s CENTRAL BUREAU OF INVESTIGATION	JAI ANANT DEHADRAI	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN)(9999933511)(PETITIONER) SIDDHARTH ARORA(SIDDHARTH@DEHADRAI.IN){}(RESPONDENT) JAIN ANANT DEHADRAJ(JAI@DEHADRAI.IN){}(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) LAW CHAMBER OF JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN){}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) SIDDHARTH YADAV(SIDDHARTH@DEHADRAI.IN){}(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2013-A-0003) CRL.M.C. 4739/2014 FILED BY SAMEER SANDHIR (DISPOSED ON : 2015-05-12) CRL.M.C. 1879/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-07-12) CRL.M.C. 3679/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-10-12) W.P.(CRL) 806/2019 FILED BY STATE (NCT OF GOVT. OF DELHI) (DISPOSED ON : 2025-02-06) CRL.M.C. 2571/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-06) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22)

				CRL.M.C. 1082/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-02-10) BAIL APPLN. 2586/2021 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2022-03-11) CRL.M.C. 3249/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-14) W.P.(CRL) 1186/2022 FILED BY ASHOK SHARMA (D. OF HEARING : 2025-04-08) W.P.(CRL) 2220/2022 FILED BY AIR COMMODORE NAVYATH SANTOSH, RETD. & ORS. (D. OF HEARING : 2025-04-16) CRL.M.C. 5902/2022 FILED BY GIACOMINO SAPONARO (D. OF HEARING : 2025-07-09) CRL.M.C. 5805/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 5803/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5804/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5807/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 6949/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-07-31) CRL.M.C. 2456/2024 FILED BY CHRISTIAN JAMES MICHEL (D. OF HEARING : 2025-08-07) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) P.S.-FIR NO. :(CBI-217-2013-A-0003)
FOR ARGUMENT				
66	CRL.REV.P.-644/2022 CRL.M.A. 11092/2023	KAMAL VERMA V/s POONAM	ASHUTOSH KAUSHIK, ROHIT TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER) ROHIT TRIPATHI(R1352ROHITTRIPATHI@GMAIL.COM)(9871070582)(PETITIONER)		
FOR FINAL DISPOSAL				
67	CRL.REV.P.-277/2023 CRL.M.A. 6840/2023	DEEPAK KUMAR V/s ANKITA RANI	FOZIA RAHMAN, FOZIA RAHMAN, AMAN GAUR	
		OTHER DETAILS OF ADVOCATES: DEEPAK KUMAR(DEEPAK31DECEMBER@GMAIL.COM)(9717196599)(PETITIONER) FOZIA RAHMAN(ADV.FOZIARAHMAN@GMAIL.COM)(9810989707)(PETITIONER) ANKITA RANI(RANIANKITA606@GMAIL.COM)(7011307110)(RESPONDENT) FOZIA RAHMAN(ADV.FOZIARAHMAN@GMAIL.COM)(9810989707)(PETITIONER) AMAN GAUR(ASK.AMANGAUR@GMAIL.COM)(9717093414)(RESPONDENT)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM(M)-2518/2024 CM APPL. 27276/2024	SH. RAKESH & ANR. V/s OMPRAKASH (SINCE DECEASED) THROUGH HIS LRS.	SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES: SUNIL DAHIYA(ADVSUNILDAHIAY1979@GMAIL.COM)(9555650325)(PETITIONER) ATUL(ATULPARMAR51@GMAIL.COM)()(RESPONDENT) PUNEET(PUNEETKUMAR436@GMAIL.COM)()(RESPONDENT)		
2	CM(M)-2581/2024	YOGESH KUMAR GARG V/s JAYPEE GREENS	SOURABH GUPTA, FARRUKH KHAN	
		OTHER DETAILS OF ADVOCATES: SOURABH GUPTA, PUNEET(SOURABH@SAMAYALAW.IN, PUNEET@SAMAYALAW.IN)(9899226008)(PETITIONER) VISHAL(VISHAL.LAWYER@GMAIL.COM)()(RESPONDENT) FARRUKH KHAN(SURESH@DIWANADVOCATES.COM)(8076293778)(RESPONDENT)		
3	CM(M)-3623/2024 CM APPL. 60947/2024	SANJAY CHAUHAN V/s NAHID	MOHAMMAD ALI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: ALI CHAUDHARY, RACHIT GUPTA(ALICHAUDHARY56@GMAIL.COM)(9711417359)(PETITIONER) NAHID() (8920772846)(RESPONDENT)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	FAO-386/2016 CM APPL. 29448/2016 CM APPL. 29450/2016	MANOJ AGRAWAL V/s JYOTSNA & ANR	BKS LAW FIRM, AMIT GAUR, VIKAS KUMAR	
		OTHER DETAILS OF ADVOCATES:		
2	FAO-165/2019 CM APPL. 17677/2019 CM APPL. 30409/2019 CM APPL. 1067/2020 CM APPL. 1068/2020 CM APPL. 9602/2024 CM APPL. 9603/2024	SHASHI CHAND SHARMA V/s BHUPINDER SHOKEEN & ORS	SANDEEP THAKUR, SANDEEP THAKUR, SUDHIR NAAGAR, SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: SANDEEP THAKUR()(9811116173)(PETITIONER) SANDEEP THAKUR()(9811116173)(PETITIONER) SANDEEP THAKUR()(9811116173)(PETITIONER) SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
3	FAO-62/2008 CM APPL. 24202/2022 CM APPL. 48885/2023 CM APPL. 48886/2023 CM APPL. 48887/2023 CM APPL. 50001/2023 CM APPL. 50002/2023 CM APPL. 50003/2023 CM APPL. 50296/2023 CM APPL. 50297/2023 CM APPL. 50298/2023 CM APPL. 50299/2023 CM APPL. 50300/2023 CM APPL. 50301/2023	DESH RAJ V/s STATE & ORS.	MR.S.P.KAUSHAL, SHAILJA KULSHRESHTHA, ANIL SHARMA, ASHOK, SURESH TRIPATHY, AWADHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SURESH(SURESHTRIPATHY65@GMAIL.COM)(981026115)(PETITIONER) SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) KUMARA WADHESH(KUMARAWADHESH603@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) KUMARA WADHESH(KUMARAWADHESH603@GMAIL.COM)()(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) AWADHESH KUMAR(KUMARAWADHESH603@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SHAILJA(ADVOCATESHAILIJA@GMAIL.COM)()(RESPONDENT) SURESH TRIPATHY(ADVOCATESHAILIJA@GMAIL.COM)(9810269115)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KUMARA WADHESH(KUMARAWADHESH603@GMAIL.COM)()(RESPONDENT)		
4	FAO-182/2013	NATIONAL INSURANCE CO. LTD V/s KAVITA DEVI & ORS.	PANKAJ SETH, H K & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		

5	FAO-421/2017 CM APPL. 38862/2017 CM APPL. 51274/2022 CM APPL. 51275/2022 CM APPL. 53335/2022 CM APPL. 13857/2025	SONIA MENDIRATTA V/s THE STATE & ORS	GURMEET SINGH, KALPANA, JOGINDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: KALPANA (ADV.KALPANA11@GMAIL.COM)(8802713020)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KALPANA (ADV.KALPANA11@GMAIL.COM)()(PETITIONER) KALPANA (ADV.KALPANA11@GMAIL.COM)(8802713020)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ADV(ADV.JOGINDER@GMAIL.COM)()(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) J P SINGH(ADV.JOGINDER@GMAIL.COM)(8010004000)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JOGINDER PAL SINGH(ADV.JOGINDER@GMAIL.COM)(8010004000)(PETITIONER)		
6	FAO-378/2024 CM APPL. 71374/2024 CM APPL. 4481/2025	M/S SONAL ENTERPRISES V/s ABDUL SALAM	AKASH AVINASH KAKADE, JABBAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: AKASH KAKADE(OFFICE@AKASHKAKADE.ORG)(9599223122)(PETITIONER) SE 2146(SE2146@GMAIL.COM)(0)(RESPONDENT) JABBAR HUSSAIN(JABBARHUSSAIN1968@GMAIL.COM)(9654962359)(RESPONDENT)		
7	FAO-44/2025 CM APPL. 11815/2025	NATESH MALHOTRA V/s RAMESH KUMAR SETHI	SUMIT RAJPUT	
		OTHER DETAILS OF ADVOCATES: SUMIT RAAJPUT(SUMITRAJPUTADV@GMAIL.COM)(9999333350)(PETITIONER) SUNDERBANSAL(SUNDERBANSAL09@GMAIL.COM)(0)(RESPONDENT)		
8	CM APPL. 5236/2025 CM APPL. 11796/2025 CM APPL. 11797/2025 In RFA-313/2016(Disposed off case)	SUNIL PILLAY V/s M/S MONTAGE ADVERTISING (P) LTD	RAJAT BALI, RAJIV BAKSHI, SWAPNIL GAUR, VINOD TRISAL, SWAPNIL GAUR, SHEKHAR DASI	
		OTHER DETAILS OF ADVOCATES: RAJIV BAKSHI(PRANAVLEGAL6@GMAIL.COM)(0)(PETITIONER) NUPUR(NUPUR@RALEGAL.CO.IN)(0)(RESPONDENT) SWAPNIL GAUR(TAHIR@RALEGAL.CO.IN)(9971339121)(RESPONDENT) SHEKHAR DASI(DASI.SHEKHAR@GMAIL.COM)(9871655327)(PETITIONER)		
9	RFA-518/2016 CM APPL. 27162/2016 CM APPL. 71663/2024	JANARDAN DUTT SHARMA V/s RAM AVTAR SHARMA & ORS	KRISHAN KUMAR, VARUN MAHESHWARI, VARUN MAHESHWARI	
		OTHER DETAILS OF ADVOCATES: COGNIZA LEGAL(COGNIZALEGAL@GMAIL.COM)(9582883432)(RESPONDENT) KRISHAN KUMAR(KRISHANADVOCATE01@GMAIL.COM)(0)(RESPONDENT) PTEJ(PTEJ1965@GMAIL.COM)(0)(RESPONDENT) VARUN MAHESHWARI(VARUNM90@GMAIL.COM)(9868571116)(RESPONDENT)		
10	RFA-624/2017 CM APPL. 24735/2017 WITH RFA 909/2017	AMARJEET SINGH RANA THR HIS SON AND SPA HOLDER INDERPAL SINGH V/s M/S PUREARTH INFRASTRUCTURE LIMITED & ANR	SUBHASH JINDAL	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-909/2017 WITH RFA 624/2017	PUREARTH INFRASTRUCTURE LIMITED V/s AMARJEET SINGH RANA	NEHA JAIN, SUBHASH C JINDAL	
		OTHER DETAILS OF ADVOCATES:		
12	CM APPL. 2942/2025 In RFA-895/2017	SUNIL KUMAR JAIN V/s SAROJ DEVI & ANR	PRASHANT SHARMA, ANUJ KAPOOR, ANUJ KAPOOR	
		OTHER DETAILS OF ADVOCATES: ANUJ KAPOOR()(8130324433)(PETITIONER) HAMANSH JAIN(HIMANSHUJAIN.LAW123@GMAIL.COM)(0)(RESPONDENT) ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER)		
13	RFA-88/2018 CM APPL. 3446/2021	MASTER TANISH SUBRAMANIAM AKA BUGNAIT & ANR V/s HEWLETT PACKARD INDIA SALES PVT LTD & ORS	DR AMITABHA SEN, AMITABHA SEN, P V DINESH, KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: DR AMITABHA SEN()(9810295822)(PETITIONER) AMITABHA SEN & CO(ASENCO@ASENCO.IN)(23352594)(PETITIONER) AMITABHASEN(AMITABHASEN@VSNL.COM)(9811014033)(PETITIONER) DINESH(PVDINESH@GMAIL.COM)()(RESPONDENT) SURICO(LITIGATION@SURICO.COM)()(RESPONDENT) ()()(PETITIONER)		

14	RFA-841/2019 CM APPL. 42124/2019 CM APPL. 42125/2019	AIDE ET ACTION PVT LTD V/s JERONINIO ALMEIDA & ORS	NAAREN NATH SARVARIA	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
15	FAO-367/2014	SANJU DEVI & ANR V/s UNION OF INDIA	YOGESH SWROOP	
		OTHER DETAILS OF ADVOCATES:		
16	FAO-596/2016 CM APPL. 35196/2019	NEERAJ V/s STATE OF NCT OF DELHI AND ORS	R P SHUKLA, GAURI GUPTA, HARSHIT AGARWAL	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: GAURI GUPTA()(9811966887)(PETITIONER) HARSHIT AGARWAL(AGARWALCLC@GMAIL.COM)(9811026362)(PETITIONER)		
17	RFA-931/2019 CM APPL. 46417/2019 CM APPL. 46418/2019 CM APPL. 7743/2022 CM APPL. 45348/2023 WITH RFA 1085/2019	M/S HICKS THERMOMETERS (INDIA) LTD V/s T R ANAND (THR LR) & ANR	ARJUN GARG, WASIM ASHRAF, SIDDHARTH YADAV, WASIM ASHRAF	
		OTHER DETAILS OF ADVOCATES: ARJUN GARG()(9997179691)(PETITIONER) GSLC(GSLC@GSLC.IN)()(PETITIONER) ARJUN(ARJUN.GARG@GSLC.IN)()(RESPONDENT) PROLEGAL INIDA (SECRETARY@PROLEGALINDIA.COM)(9811145654)(RESPONDENT) AAKASH (AAKASH.NANDOLIA@GSLC.IN)()(RESPONDENT) Y & W LEGAL(SECRETARY@YNWLEGAL.COM)(9910681789)(PETITIONER) Y & W LEGAL(SECRETARY@YNWLEGAL.COM)(9910681789)(RESPONDENT) ARJUN(ARJUN.GARG@GSLC.IN)()(RESPONDENT) WASIM ASHRAF(WASIM.ASHRAF@CSY.CO.IN)(9910681789)(RESPONDENT)		
18	RFA-1085/2019 CM APPL. 54812/2019 CM APPL. 54492/2024	T R ANAND (DECEASED) THR LRS & ANR V/s M/S HICKS THERMOMETERS (INDIA) LTD	SIDDHARTH YADAV, ABHINAV SHRIVASTAVA, ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV()(9711276689)(PETITIONER) ARJUN GARG (ARJUN.GARG@GSLC.IN)(9971796913)(PETITIONER) WASIM ASHRAF(WASIM.ASHRAF@CSY.CO.IN)(0)(RESPONDENT)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	BAIL APPLN.-212/2024 WITH BAIL APPLN. 585/2024	KUZBAYEVA MARAL V/s THE STATE N.C.T. OF DELHI	MAJEDAR JANGRA, VARUN NARANG	
		OTHER DETAILS OF ADVOCATES: ARVIND VATS(ARVIND.VATS0228@GMAIL.COM)(9999137580)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VARUN NARANG(VARUNNARANG56@GMAIL.COM)(9871029495)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-148/2022) BAIL APPLN. 2777/2023 FILED BY CHANDE SAHANI ALIAS RAJU (DISPOSED ON : 2024-02-05) BAIL APPLN. 585/2024 FILED BY MOHD ARUP (D. OF HEARING : 2025-04-15) BAIL APPLN. 1872/2024 FILED BY AIZAZ KILICHEVA @ AZIZA @ MAYA (DISPOSED ON : 2025-01-21) P.S.-FIR NO. :(CRIME AND RAILWAY-148/2022)
INTERIM BAIL				
2	BAIL APPLN.-2963/2024	RAKESH KUMAR @ BALLE V/s STATE NCT OF DELHI	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN (CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-100/2020) BAIL APPLN. 629/2021 FILED BY RAKESH KUMAR @ BALLE (DISPOSED ON : 2021-03-05) BAIL APPLN. 3804/2023 FILED BY RAGHAV @ RAGHI (DISPOSED ON : 2024-05-30) P.S.-FIR NO. :(BAWANA-100/2020)
BAIL				
3	BAIL APPLN.-2163/2023	SANJAY KUMAR V/s STATE	POOJA ROY	
		OTHER DETAILS OF ADVOCATES: ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9891789459)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-174/2022) BAIL APPLN. 346/2024 FILED BY NIRPAL (DISPOSED ON : 2024-03-21) BAIL APPLN. 1051/2024 FILED BY RAJ KISHORE (D. OF HEARING : 2025-04-16) BAIL APPLN. 4019/2024 FILED BY SANJAY KUMAR (DISPOSED ON : 2024-11-06) BAIL APPLN. 4776/2024 FILED BY NIRPAL (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(CRIME AND RAILWAY-174/2022)
4	BAIL APPLN.-1937/2024	FARIDA V/s STATE -GOVT. OF NCT OF DELHI & ANR.	VIJAY KINGER	
		OTHER DETAILS OF ADVOCATES: VIJAY KINGER (KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(WELCOME COLONY-651/2023)
5	BAIL APPLN.-1979/2024	JUSTICE UZOCHUKWU IGANTIUS V/s STATE GOVT. OF NCT OF DELHI	ARUN KUMAR SRIVASTVA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: AHSISH SINDHU(KAMALKANTMOR109@GMAIL.COM)(9717655789)(PETITIONER) ASHISH SINDHU (KAMALKANTMOR109@GMAIL.COM)(9717655789)(PETITIONER) ASHISH SINDHU(KAMALKANTMOR109@GMAIL.COM)(9717655789)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL		P.S.-FIR NO. :(MOHAN GARDEN-30/2023)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
6	BAIL APPLN.-2044/2024 CRL.M.A. 18146/2024	VISHAL GUPTA V/s STATE OF NCT OF DELHI	ADITYA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SANGAM VIHAR-273/2024)
7	BAIL APPLN.-2399/2024 WITH CRL.M.C. 109/2025	PRINCE V/s STATE OF GOVT OF NCT OF DELHI & ANR. & ORS.	ROHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR GAUTAM(SHIVLEGALDRISHITI@GMAIL.COM)(9599911797)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-318/2024) CRL.M.C. 109/2025 FILED BY PRINCE (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(PUNJABI BAGH-318/2024)
8	CRL.M.C.-109/2025	PRINCE V/s STATE OF GOVT. OF NCT OF DELHI & ANR.	ROHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR GUATAM(KAMALDEEP0326@GMAIL.COM)(9599911797)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-318/2024) BAIL APPLN. 2399/2024 FILED BY PRINCE (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(PUNJABI BAGH-318/2024)
9	BAIL APPLN.-2965/2024	IFEATU CHRISTOPHER V/s STATE GOVT. OF NCT OF DELHI	ARUN KUMAR SRIVASTVA	
		OTHER DETAILS OF ADVOCATES: ARUN K SRIVASTAVA (AKSRIVASTVA28@GMAIL.COM)(9999883489)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-287/2021)
10	BAIL APPLN.-3132/2024	FIKIRI NASSORO SALEHE WILLA V/s NARCOTICS CONTROL BUREAU	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/28/DZU/2022)
11	BAIL APPLN.-3147/2024 CRL.M.A. 26413/2024	ANIL V/s STATE OF NCT OF DELHI	MEGHAN	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR MEGHAN(LAWYERMOHITKUMAR@GMAIL.COM)(9910905354)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-723/2023)
12	BAIL APPLN.-3272/2024	LAKHPAT SINGH V/s STATE GOVT OF NCT OF DELHI & ANR.	AMIT BARDHAN MOHANTY	
		OTHER DETAILS OF ADVOCATES: AMIT BARDHAN MOHANTY(ADVOCATEAMIT.SCI@GMAIL.COM)(9818342503)(PETITIONER) AMIT BARDHAN MOHANTY(ADVOCATEAMIT.SCI@GMAIL.COM)(9818342503)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-111/2023) BAIL APPLN. 4135/2023 FILED BY PRAKASHPURI NATVARPURI GOSWAMI (DISPOSED ON : 2023-12-08) BAIL APPLN. 921/2024 FILED BY DALCHAND @ DALU (DISPOSED ON : 2024-10-25) BAIL APPLN. 1115/2024 FILED BY SURESH (DISPOSED ON : 2024-12-16) BAIL APPLN. 2112/2024 FILED BY DAL CHAND @ DALU (DISPOSED ON : 2024-06-21) BAIL APPLN. 1336/2024 FILED BY LALLAN YADAV (DISPOSED ON : 2024-12-16) BAIL APPLN. 2247/2024 FILED BY DAL CHAND@DALU (DISPOSED ON : 2024-07-08) BAIL APPLN. 4254/2024 FILED BY LAKHPAT SINGH (DISPOSED ON : 2024-11-28) BAIL APPLN. 373/2025 FILED BY DAL CHAND@DALU (D. OF HEARING : 2025-05-06) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-111/2023)
13	BAIL APPLN.-3386/2024 CRL.M.A. 28304/2024	CHHOTE LAL V/s STATE OF NCT OF DELHI	IZHAR AHMAD	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		P.L SHARMA (PLSAPP768@GMAIL.COM)(9717867333)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		:(DAYAL PUR-391/2023) BAIL APPLN. 2606/2023 FILED BY ANITA DEVI (DISPOSED ON : 2025-02-12) BAIL APPLN. 2619/2023 FILED BY HIMANSHI (DISPOSED ON : 2025-02-12) BAIL APPLN. 2807/2023 FILED BY KALPANA (DISPOSED ON : 2025-02-12) BAIL APPLN. 3059/2023 FILED BY ABHISHEK VERMA (DISPOSED ON : 2023-12-05) BAIL APPLN. 3307/2024 FILED BY SUMAM LATA (DISPOSED ON : 2025-02-12) BAIL APPLN. 3623/2024 FILED BY PRAVESH KUMAR (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(DAYAL PUR-391/2023)
14	BAIL APPLN.-3474/2024 CRL.M.A. 29123/2024	SUNIL@MAYA V/s STATE OF NCT DELHI & ANR.	ABHAS MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (MAIL@ABHASMISHRA.IN)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 2019-09-12) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 2021-03-05) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2020-03-02) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-07-07) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 2020-08-06) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 2020-09-02) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-09-21) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 2021-12-07) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-03-30) BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-09-06) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2022-10-31) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 2024-01-08) BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-11) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-24) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 2023-07-28) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-05-03) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 2024-03-07) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 2023- 09-12) BAIL APPLN. 611/2024 FILED BY SURENDER (DISPOSED ON : 2024-08-27) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-06) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-29) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-04-02) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-03-21) BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON : 2024-08-27) BAIL APPLN. 1620/2024 FILED BY SUNIL @ KALU (D. OF HEARING : 2025-04-09) BAIL APPLN. 2792/2024 FILED BY KARAN @ RAJ KARAN @ BITTOO (IN JC) (D. OF HEARING : 2025- 04-23) BAIL APPLN. 2863/2024 FILED BY MUKESH @ BHOLA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4250/2024 FILED BY RAVI DHIKA (D.

				OF HEARING : 2025-04-17) BAIL APPLN. 6/2025 FILED BY SURENDER (IN JC) (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SUBZI MANDI-303/2014)
15	BAIL APPLN.-3623/2024 CRL.M.A. 30234/2024	PRAVESH KUMAR V/s STATE OF NCT OF DELHI	IZHAR AHMAD	
		OTHER DETAILS OF ADVOCATES: P.L SHARMA (PLSAPP768@GMAIL.COM)(9717867333)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DAYAL PUR-391/2023) BAIL APPLN. 2606/2023 FILED BY ANITA DEVI (DISPOSED ON : 2025-02-12) BAIL APPLN. 2619/2023 FILED BY HIMANSHI (DISPOSED ON : 2025-02-12) BAIL APPLN. 2807/2023 FILED BY KALPANA (DISPOSED ON : 2025-02-12) BAIL APPLN. 3059/2023 FILED BY ABHISHEK VERMA (DISPOSED ON : 2023-12-05) BAIL APPLN. 3307/2024 FILED BY SUMAM LATA (DISPOSED ON : 2025-02-12) BAIL APPLN. 3386/2024 FILED BY CHHOTE LAL (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(DAYAL PUR-391/2023)
16	BAIL APPLN.-3827/2024	NAVEEN NEGI V/s THE STATE NCT OF DELHI	IRSHAD	
		OTHER DETAILS OF ADVOCATES: JAIVEER (KHATANAJAIVEER7@GMAIL.COM)(8383933836)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-310/2024)
17	BAIL APPLN.-3938/2024 CRL.M.(BAIL) 1783/2024 CRL.M.A. 32556/2024	MOHD. NAZIM (THROUGH MOHD. NASIR) V/s STATE GOVT. NCT OF DELHI	KARTIK SETH	
		OTHER DETAILS OF ADVOCATES: KARTIK SETH(KARTIKSETH@CHAMBERSOFKARTIKSETH.COM)(9582031845)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SEELAMPUR-378/2023)
18	BAIL APPLN.-4733/2024	MUKESH GUPTA V/s CENTRAL BUREAU OF NARCOTICS	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (KJLGARG719@GMAIL.COM)(8368387547)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CENTRAL BUREAU OF NARCOTICS-P AND I/DEL/SEIZURE/01/21)
19	BAIL APPLN.-403/2025 WITH BAIL APPLN. 421/2025	ARUN KUMAR GAUTAM V/s STATE NCT OF DELHI	ONKAR NATH ROY	
		OTHER DETAILS OF ADVOCATES: LAW CHAMBERS(LAWCHAMBERSOFONKARROY@GMAILC.OM)(9810229959)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-320/2023) BAIL APPLN. 2154/2024 FILED BY SATISH KUMAR (DISPOSED ON : 2024-07-02) BAIL APPLN. 3024/2024 FILED BY RAJINI SINGH (DISPOSED ON : 2024-11-18) BAIL APPLN. 3585/2024 FILED BY NEERAJ KUMAR GAUTAM (DISPOSED ON : 2024-11-18) BAIL APPLN. 3588/2024 FILED BY KUMAR VISHESH GAUTAM (DISPOSED ON : 2024-10-29) BAIL APPLN. 4486/2024 FILED BY GIRISH KUMAR SHARMA (DISPOSED ON : 2024-12-06) BAIL APPLN. 421/2025 FILED BY PRAKASH KUMAR GAUTAM (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(GREATER KAILASH-320/2023)
20	BAIL APPLN.-421/2025	PRAKASH KUMAR GAUTAM V/s STATE GOVT. OF NCT OF DELHI	ONKAR NATH ROY	
		OTHER DETAILS OF ADVOCATES: LAW CHAMBERS OF ONKAR ROY(LAWCHAMBERSOFONKARROY@GMAILC.OM)(9810229959)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-320/2023) BAIL APPLN. 2154/2024 FILED BY SATISH KUMAR (DISPOSED ON : 2024-07-02) BAIL APPLN. 3024/2024 FILED BY RAJINI SINGH (DISPOSED ON : 2024-11-18) BAIL APPLN. 3585/2024 FILED BY NEERAJ KUMAR GAUTAM (DISPOSED ON : 2024-11-18) BAIL APPLN. 3588/2024 FILED BY KUMAR VISHESH GAUTAM (DISPOSED ON : 2024-10-29) BAIL APPLN. 4486/2024 FILED BY GIRISH KUMAR

				SHARMA (DISPOSED ON : 2024-12-06) BAIL APPLN. 403/2025 FILED BY ARUN KUMAR GAUTAM (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(GREATER KAILASH-320/2023)
21	BAIL APPLN.-840/2025	IKRARA ALI ALIAS LALA V/s STATE OF DELHI (NCT OF DELHI)	SANT NARAYAN SHUKLA	
		OTHER DETAILS OF ADVOCATES: AMRENDRA KUMAR JHA(SNSHUKLA80@GMAIL.COM)(8588853448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BURARI-209/2024)
FOR ADMISSION				
22	CRL.L.P.-530/2024 CRL.M.A. 33398/2024 WITH CRL.L.P. 531/2024	SURJEET SINGH V/s P.S. CAMSHAFT PVT LTD & ORS.	AYUSH S. SAHNI	
		OTHER DETAILS OF ADVOCATES:		
23	CRL.L.P.-531/2024 CRL.M.A. 33409/2024	SURJEET SINGH V/s P.S. CAMSHAFT PVT LTD & ORS.	AYUSH S. SAHNI	
		OTHER DETAILS OF ADVOCATES:		
24	CRL.M.C.-9/2025 CRL.M.A. 73/2025	MANISH MISHRA & ANR. V/s STATE OF NCT OF DELHI & ANR.	DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: NIPUN JOSHI(RICKYCHOPRA@RICKYCHOPRA.IN)(8800855555)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAROJINI NAGAR-399/2021)
AFTER NOTICE MISC. MATTERS				
25	CRL.A.-148/2013	PARVESH THR. HER BROTHER/PAROKAR RAJEEV V/s STATE GOVT. OF NCT OF DELHI	RAJENDER YADAV, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHALSWA DAIRY-59/2011) BAIL APPLN. 1637/2012 FILED BY PRAVESH YADAV (DISPOSED ON : 2013-07-22) P.S.-FIR NO. :(BHALSWA DAIRY-59/2011)
26	CRL.A.-1554/2014	MUKESH @ VICKY V/s STATE	KRISHAN KUMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KASHMERE GATE-217/2011) P.S.-FIR NO. :(KASHMERE GATE-217/2011)
27	CRL.L.P.-336/2023	HARSHI V/s PRAVEEN @ KARIMWALI	HEMANT CHOUDHARY, JAVED ASHRAF KHAN, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(PETITIONER) JAVED ASHRAF KHAN(JAVEDAKHANADVOCATE@YAHOO.CO.IN)(9811149523)(PETITIONER) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(RESPONDENT)		
28	CRL.L.P.-8/2024 CRL.M.A. 174/2024 CRL.M.A. 175/2024	HIRA LAL V/s AZAD SINGH AND ANR.	AMISH TIWARI, SANJIVE ROHATGI, MADHAV SURI	
		OTHER DETAILS OF ADVOCATES: J.P TIWARI (AMISHTIWARI4@GMAIL.COM)(9540068693)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJIVE ROHATGI(SANJIVEROHATGI2000@GMAIL.COM)(9868268634)(PETITIONER) MADHAV SURI(ADVOCATEMADHAVSURI@GMAIL.COM)(9910421218)(PETITIONER)		
29	CRL.L.P.-138/2024	M/S GI GLOBAL IT SOLUTIONS INDIA PVT. LTD. V/s MANIK AHUJA	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: DIVYE CHUGH(DIVYE_CHUGH@HOTMAIL.COM)(9013784804)(PETITIONER) ABHINAY (ABHINAY@LEGALNIGHTS.IN)()(RESPONDENT)		
30	CRL.L.P.-1/2025 CRL.M.A. 45/2025	MRS PRIYANKA SINGH V/s DR ASHUTOSH KUMAR AND ANR	ABHAY KUMAR	

		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(ABHAYADV95@GMAIL.COM)(9560830290)(PETITIONER)		
31	CRL.M.C.-5408/2014	M/S ROSMARINE SHIPPING PVT LTD V/s M/S CLUTCH AUTO LTD & ORS	MANISH GANDHI, AVINASH KR.LAKHANPAL	
		OTHER DETAILS OF ADVOCATES:		
32	CRL.M.C.-182/2025	MS. NILAM SINGH V/s STATE NCT OF DELHI	AJAY GOYAL	
		OTHER DETAILS OF ADVOCATES: AJAY GOYAL(AJAYGOYAL.1819@GMAIL.COM)(9891147495)(PETITIONER) AJAY GOYAL(AJAYGOYAL.1819@GMAIL.COM)(9891147495)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-44/2023) BAIL APPLN. 2671/2023 FILED BY GHANSHYAM YADAV (DISPOSED ON : 2024-01-18) BAIL APPLN. 2413/2024 FILED BY GHANSHYAM YADAV (DISPOSED ON : 2024-09-11) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-44/2023)
33	CRL.M.C.-560/2025 CRL.M.A. 2679/2025	ANSHUMAN VERMA V/s PARMINDER SINGH	SUMMINDER PASWAN	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)(0)(PETITIONER)		
34	CRL.REV.P.-284/2020	RIZWANA KHAN V/s MOHD ABBAS	K&T LAW OFFICES, SAMAR KHAN	
	WITH CRL.REV.P. 321/2020	OTHER DETAILS OF ADVOCATES: RIZWANA KHAN(RIZKHAN152217@YAHOO.CO.IN)()(PETITIONER) RIZWANA KHAN(RIZKHAN152217@YAHOO.CO.IN)()(PETITIONER) RIZWANA KHAN(RIZKHAN152217@YAHOO.CO.IN)()(PETITIONER) K & T LAW OFFICES(EMAIL@KNTLAWOFFICES.COM)(9818573893)(PETITIONER) MOHD ABBAS (ABS@ZAKARISHAHID.COM)()(PETITIONER) MOHD ABBAS (ABS@ZAKARISHAHID.COM)()(PETITIONER) MOHD ABBAS (ABS@ZAKARISHAHID.COM)()(PETITIONER) MOHD. ABBAS(ABS@ZAKARIASHAHID.COM)(9837015715)(RESPONDENT) SAMAR KHAN(SAMARKHANLAW@GMAIL.COM)(9899903160)(RESPONDENT)		
35	CRL.REV.P.-321/2020 CRL.M.A. 13953/2020 CRL.M.A. 4738/2024	MOHD ABBAS V/s RIZWANA KHAN	SAMAR KHAN, K&T LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: MOHD ABBAS(ADV.ABHISHEKBAKSHI@GMAIL.COM)(9837015715)(RESPONDENT) SAMARKHAN(SAMARKHANLAW@GMAIL.COM)(9899903160)(PETITIONER) SAMAR KHAN , ABHISHEK BAKSHI(SAMARKHANLAW@GMAIL.COM)(9899903160)(PETITIONER) RIZWANA KHAN(RIZKHAN152217@YAHOO.CO.IN)(9810309217)(PETITIONER) RIZ KHAN(RIZKHAN152217@YAHOO.CO.IN)()(RESPONDENT) AKASH TYAGI (AKASHT@KNTLAWOFFICES.COM)()(RESPONDENT) K & T LAW OFFICES(EMAIL@KNTLAWOFFICES.COM)(7503083035)(PETITIONER) SURAJ KUMAR THAKUR(SURAJKT@KNTLAWOFFICES.COM)()(PETITIONER) ABHISHEK BAKSHI(ADV.ABHISHEKBAKSHI@GMAIL.COM)()(RESPONDENT) (())(PETITIONER)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
36	CRL.M.C.-1029/2025	ASHISH KHURANA AND ORS V/s THE STATE OF NCT OF DELHI ANDANR	SONAL SINGH GODARA	
		OTHER DETAILS OF ADVOCATES: SAGAR PANGHAL(SONALSINGH174@GMAIL.COM)(8607396172)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-10/2024)
37	CRL.M.C.-1855/2025 CRL.M.A. 8385/2025 CRL.M.A. 8386/2025	ATUL KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	PURSHOTTAM SAHARAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH SHARMA ()(9911337698)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(G.T.B. ENCLAVE-346/2024)

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3438/2024 CRL.M.A. 28790/2024	NAVEEN KUMAR V/s STATE OF NCT OF DELHI	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN & ASSOCIATES(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (WAZIRABAD-435/2022) BAIL APPLN. 4000/2023 FILED BY SANJEEV SAGAR (DISPOSED ON : 2023-11-28) BAIL APPLN. 2927/2024 FILED BY SANJEEV SAGAR @ SANDEEP @ ANKUR KUMAR (D. OF HEARING : 2025-05-19) P.S.-FIR NO. :(WAZIRABAD-435/2022)
2	BAIL APPLN.-611/2025	RUPAK CHATTERJEE @ ARYAN VED CHATTERJEE @ REHAN V/s STATE GOVT. OF NCT OF DELHI AND ANR.	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KAROL BAGH-416/2020) W.P.(CRL) 149/2025 FILED BY RUPAK CHATTERJEE (DISPOSED ON : 2025-01-17) P.S.-FIR NO. :(KAROL BAGH-416/2020)
3	BAIL APPLN.-1183/2025 CRL.M.(BAIL) 649/2025	JAGADISH DAS THROUGH ITS PAROKAR V/s STATE OF NCT OF DELHI	YUVRAJ SETH	
		OTHER DETAILS OF ADVOCATES: YUVRAJ SETH(YUVRAJSETH@GMAIL.COM)(8826893759)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-88/2022) CRL.M.C. 7780/2024 FILED BY JD JEWEL CREATION PVT LTD & ORS. (D. OF HEARING : 2025-08-05) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-88/2022)
FRESH MATTERS & APPLICATIONS				
4	W.P.(CRL)-240/2025	BRIJ BABU @ NANNE V/s STATE (GOVT OF NCT OF DELHI)	UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES: PANKAJ PAL (PANAKJPAL23022000@GMAIL.COM)(9821276757)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NANGLOI-584/2008) CRL.A. 703/2011 FILED BY SONU @ BIHARI @ TUNNNA (DISPOSED ON : 2012-10-17) CRL.A. 101/2011 FILED BY HEMANT @ PANDIT (DISPOSED ON : 2012-10-17) CRL.A. 1415/2011 FILED BY BRIJ BABU @ NANNE (DISPOSED ON : 2012-10-17) CRL.A. 379/2012 FILED BY ISHAWAR (DISPOSED ON : 2012-10-17) W.P.(CRL) 488/2013 FILED BY ISHWAR (DISPOSED ON : 2013-08-21) W.P.(CRL) 1606/2013 FILED BY ISHWAR (DISPOSED ON : 2013-09-27) W.P.(CRL) 1608/2013 FILED BY BRIJ BABU @ NANNE (DISPOSED ON : 2013-09-27) W.P.(CRL) 682/2013 FILED BY HEMANT @ PANDIT (DISPOSED ON : 2013-05-14) W.P.(CRL) 535/2014 FILED BY BRIJ BABU @ NANNE (DISPOSED ON : 2014-03-14)

				W.P.(CRL) 181/2020 FILED BY SONU @ BIHARI @ TUNNA (DISPOSED ON : 2020-02-27) P.S.-FIR NO. :(NANGLOI-584/2008)
FOR ADMISSION				
5	CRL.M.C.-8605/2024 CRL.M.A. 32891/2024	SAHITYA SINGH SRIVASTAV & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ANKUR	
		OTHER DETAILS OF ADVOCATES: PUSHPENDER SINGH(PUSHPENDER403KK@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RANI BAGH-871/2022)
AFTER NOTICE MISC. MATTERS				
6	CRL.M.C.-62/2024	SANJAY KUMAR TYAGI V/s STATE OF NCT OF DELHI & ORS.	TUSHAR SHARMA	
		OTHER DETAILS OF ADVOCATES: TUSHAR SHARMA (TUSHAR.SHARMA.ADVOCATE.1985@GMAIL.COM)(9999592027)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
7	CRL.M.C.-1290/2024 CRL.M.A. 5072/2024	VINEET SECURITIES PRIVATE LIMITED V/s GLOBE CAPITAL MARKET LIMITED	GARIMA SINGH	
		OTHER DETAILS OF ADVOCATES:		
8	CRL.M.C.-2649/2024 CRL.M.A. 10094/2024	SANJAY AGGARWAL V/s DIRECTORATE OF ENFORCEMENT	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA (NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN){})(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 20/2015) CRL.M.C. 2343/2017 FILED BY GAGANDEEP SINGH SEHGAL & ANR (D. OF HEARING : 2030-01-26) CRL.M.C. 1659/2017 FILED BY ENFORCEMENT DIRECTORATE (DISPOSED ON : 2019-11-21) CRL.A. 871/2017 FILED BY UNION OF INDIA (DISPOSED ON : 2022-08-30) CRL.M.C. 2581/2018 FILED BY GAGANDEEP SINGH SEHGAL (DISPOSED ON : 2018-08-09) CRL.M.C. 3146/2022 FILED BY SANJAY AGGARWAL (DISPOSED ON : 2024-11-11) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 20/2015)
9	CRL.M.C.-3981/2024 CRL.M.A. 15164/2024 CRL.M.A. 15167/2024	M/S PRATIBHA CONSTRUCTIONS & ANR. V/s M/S SURYA ENTERPRISES	ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) SURYA ENTERPRISES(SURYA.ENTERPEISES1908@GMAIL.COM)(8824815888)(PETITIONER)		
10	CRL.M.C.-4704/2024 CRL.M.A. 17778/2024 WITH CRL.M.C. 4732/2024	ALOKE PERIWAL HUF & ANR. V/s M/S PIYUSH RESIDENCE PVT LTD & ORS.	VIDIT GUPTA, PRABHJIT JAUHAR	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA(ADV.VIDITGUPTA@GMAIL.COM)(9910995511)(PETITIONER) PRABHJIT JAUHAR (PJAUHAR2009@GMAIL.COM)(9811139939)(RESPONDENT)		
11	CRL.M.C.-4732/2024 CRL.M.A. 17657/2024	ALOKE PERIWAL HUF & ANR. V/s M S PIYUSH RESIDENCE PVT LTD & ORS.	VIDIT GUPTA, PRABHJIT JAUHAR	

14.04.2025

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA (ADV.VIDITGUPTA@GMAIL.COM)(9910995511)(PETITIONER) PRABHJIT JAUHAR (PJAUHAR2009@GMAIL.COM)(9811139939)(RESPONDENT)		
12	CRL.M.C.-5971/2024 CRL.M.A. 22807/2024	AMRITA VERMA V/s DORSET INDUSTRIES PRIVATE LIMITED	SAGAR SHIVAM	
		OTHER DETAILS OF ADVOCATES: SAGAR SHIVAM JAISWAL(ADVOCATESAGARJAISWAL@GMAIL.COM)(8010164371)(PETITIONER) DORSET INDUSTRIES PRIVATE LIMIED(CS@DORSETHINDIA.COM)(0)(RESPONDENT)		
13	CRL.M.C.-6417/2024 CRL.M.A. 24545/2024	HEMANT RANA V/s THE STATE N.C.T OF DELHI & ANR.	JYOTI NAMBIAR	
		OTHER DETAILS OF ADVOCATES: V.P RANA (VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	CRL.M.C.-7093/2024 CRL.M.A. 27061/2024 CRL.M.A. 27062/2024	AMIT VASHISHT V/s STATE OF NCT OF DELHI (THROUGH SHO PS JAHANGIR PURI) AND ANR	AMIT VASHISHT	
		OTHER DETAILS OF ADVOCATES: AMIT VASHISHT()(8447060607)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-54/2015)

HIGH COURT OF DELHI
08.04.2025.

REGISTRAR(LISTING)

////////////////////////////////////

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CO.PET.-233/1997 CO.APPL. 1017/2002 CO.APPL. 534/2023 CO.APPL. 701/2023 CO.APPL. 436/2024	COL. MR BAKSHI V/s M/S FINTRA SYSTEMS LTD.	NEELAM RATHORE, MANOJ, VIKAS AZAD, OFFICIAL LIQUIDATOR, RAJIV KUMAR GUPTA, CHAMAN LAL, MANISHA TYAGI, SANAM SINGH, MK KAPOOR, RK GUPTA, MR.SD SHARMA, M R.DARPAN WADHWA, VIKAS PAHWA, MN SOBTI, VINOD RAWAT, MR.ARVIND KUMAR, M. TARIQUE, L SAWHNEY, DR. ARYA, JAI BANSAL, VIKAS AZAD	
		OTHER DETAILS OF ADVOCATES: VIKAS AZAD(AZADASSOCIATE@GMAIL.COM)(9999234931)(PETITIONER)		
2	CRL.O.(CO.)-2/2009 CO.APPL. 355/2013 CO.APPL. 356/2013 WITH CCP(CO.) 6/2009 CO.PET. 233/1997	M/S FINTRA SYSTEM LTD V/s SUNIL SHAKT & ORS.	SUDHIR KAPOOR, RAJIV, MAYANK GOEL, ROBIN R DAVID, VIKAS AZAD	
		OTHER DETAILS OF ADVOCATES: VIKAS AZAD(AZADASSOCIATE@GMAIL.COM)(9999234931)(RESPONDENT)		
AFTER NOTICE COMPANY MATTERS				
3	CRL.M.(CO.)-1/2023	CASAITALIA SOCIAL WELFARE ASSOCIATION V/s ANUJ GAUR & ANR.	TANU SINGHAL, MANOJ RAJPOOT	
		OTHER DETAILS OF ADVOCATES: MANOJ RAJPOOT(MRAJ12363@GMAIL.COM)(9599387810)(PETITIONER)		

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 21**HON'BLE MR.JUSTICE VIKAS MAHAJAN**

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	REVIEW PET. 296/2024 In CS(COMM)- 195/2021	RIC KEN MERCHANTS LTD V/s KARAN GARG AND ANR	YUGANSH MITTAL, SHASHWAT BANSAL, VIKAS NEGI, YUGANSH MITTAL, VIKAS NEGI	

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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cmnijeshnair@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-166/2024	M/S SANDHU MOTOR FINANCE PVT LTD V/s JATIN ARORA & ANR.	SUDHIR GUPTA	
2	ARB.P.-2140/2024	CARGILL INDIA PVT. LTD. V/s K R FOODS LIMITED	GAURI PURI, RAJEEV KUMAR AGARWAL	

3	ARB.P.-542/2025	HIGH TECH ECOGREEN CONTRACTORS LLP V/s WAPCOS LTD	ARJUN MUKHERJEE	
4	ARB.P.-547/2025	ASHWANI GARG V/s DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD	AVINASH KUMAR TRIVEDI	
5	ARB.P.-550/2025	MR ASHWANI GARG V/s DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD	AVINASH KUMAR TRIVEDI	
6	O.M.P.(MISC.)(COMM.)-291/2025	POWER GRID CORPORATION OF INDIA LIMITED V/s SPML INFRA LIMITED	PRANAY KISHORE MISHRA	
7	ARB. A. (COMM.)-15/2025 I.A. 6010/2025	WINZO GAMES PRIVATE LIMITED V/s CREATIVELAND ADVERTISING PRIVATE LIMITED	VINOD MALHOTRA	
8	CS(COMM)-1263/2016	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S KOA TOOLS (INDIA) LTD.	VINEET MALIK & ASSO	
9	I.A. 32860/2024 O.A. 115/2024 In CS(COMM)-865/2017	M/S. HANUMAN RICE TRADERS V/s M/S. R.J. CHATHA RICE MILL AMRITSAR & ORS	S P AGGARWAL, JYOTSANA GUPTA, RAJEEV AGGARWAL, MANBHAR MITTAL, S.P. AGGARWAL, SHASHI KAUSHIK	

10	I.A. 2598/2025 In CS(COMM)-488/2019	PRATIBHA KHATTAR V/s PEBBLEBROOK HOSPITALITY PVT. LTD.	DEEPAK KHADARIA, SEEMA MEENA, ATUL BANDHU, TUHIN, SANJAY VASHISHTHA	
11	CS(COMM)-552/2019 I.A. 3390/2022	GAIL (INDIA) LIMITED V/s PUNJAB NATIONAL BANK LTD.	PARTH D TANDON, AVINASH MOHAPATRA, PUNEET TANEJA, NL GANAPATHI, AVS SUBRAMANYAM	
12	CS(COMM)-685/2019 I.A. 21028/2022 I.A. 21029/2022 WITH CS(COMM) 692/2019	GAIL (INDIA) LIMITED V/s BANK OF INDIA	ASHISH RANA, PUNEET TANEJA, NL GANAPATHI, AVS SUBRAMANYAM	
13	CS(COMM)-692/2019 I.A. 21018/2022 I.A. 21019/2022	GAIL (INDIA) LIMITED V/s BANK OF INDIA	ASHISH RANA, PUNEET TANEJA, NL GANAPATHI, A.V.S. SUBRAMAYAM	
14	CS(COMM)-686/2019 I.A. 19595/2022 I.A. 19596/2022	GAIL (INDIA) LIMITED V/s STATE BANK OF INDIA	R P KAPUR, PUNEET TANEJA, AKSHIT KAPUR, NL GANAPATHI, AVS SUBRAMANYAM, AKSHIT KAPUR	
15	CS(COMM)-287/2025 I.A. 8486/2025	MASH AUDIO VISUALS PRIVATE LIMITED V/s DEEPAK SETHI & ORS.	ANKIT MUTREJA	
16	CS(OS)-390/2011 I.A. 2680/2011 I.A. 273/2020	IQBAL SANDHU V/s ARUN KUMAR MISHRA AND OTHERS	MOHD. SUHAIL, RAJAN CHAUDHARY, O.P. FAIZI & CO, ROHIT JAIN	
17	CS(OS)-1497/2011 I.A. 10993/2018	ASHWANI KUMAR V/s M/S ABI OVERSEAS AND ANR	REENA JAIN, MANISH MAKHIJA, ABHISHEK KR. SINGH, M DUTTA	
18	CS(OS)-2833/2011 O.A. 24/2022 I.A. 8169/2022	ERA BUILDSYS LTD V/s CORDS CABLE INDUSTRIES LTD	SRB ASSO, PREETI GOEL, SINGH & ASSOCIATES, RAKESH KUMAR	

19	CS(OS)-1999/2012	QUEENSLAND UNIVERSITY OF TECHNOLOGY V/s INDIRA GANDHI NATIONAL OPEN UNIVERSITY	ALY MIRZA, AJAY DIGPAUL	
20	CS(OS)-717/2015	JAGDAMBHEY BUILDERS PVT LTD V/s JATINDER SINGH VOHRA	DHRUV CHAWLA, MAYANK BANSAL	
21	CS(OS)-89/2016	SH RAJINDER KUMAR SAHNI V/s SH KEDAR NATH SAHNI & ORS	VINEET HANS, RAJIV MEHRA	
22	CS(OS)-293/2016 I.A. 3101/2018	SH SUKHBIR SINGH & ORS V/s SH SUBH RAM & ORS	RAJIV YADAV, DR SUMAN CHAUDHARY	
23	CS(OS)-289/2019 I.A. 8059/2019 I.A. 14052/2019 I.A. 2097/2020	ANILA MALHOTRA V/s SUSHMA SONI & ORS.	ANURAG OJHA, SHASHI SHANKER, ANURAGO JHA	
24	CS(OS)-315/2019 I.A. 10195/2019	SMT. BHAWANA AGGARWAL V/s SHRI SUMIT AGGARWAL & ORS.	AMIT GUPTA, IMRAN KHAN, SHIV CHARAN GARG	
25	CS(OS)-617/2019 I.A. 16651/2019 CC 7/2020 I.A. 10620/2021	SMT. SEEMA KOHLI V/s SH. SUNIL DUA & ORS.	VIJAY KUMAR WADHWA, AJAY VERMA, ARMAAN VERMA, ATUL GUPTA, FILED IN COMPLIANCE OF ORDER DT. 04.03.2020	
26	CS(OS)-598/2024 I.A. 34909/2024	RENU SHARMA V/s DHARAM VIR SINGH GAHLOT & ORS.	VARUN MUDGIL	

27	I.A. 1284/2025 In CS(OS)-855/2024	ASHVINDER KAUR & ANR. V/s PUSHPINDER SINGH	SHIV KUMAR, SIDDHANT JUYAL	
28	O.M.P. (COMM)- 118/2018 I.A. 3554/2018 I.A. 16579/2021	IRCON INTERNATIONAL LTD. & ANR. V/s SIMPLEX PROJECTS LTD.	MANOJ KUMAR DAS, ASHKRIT TIWARI, ROHINI PRASAD, JITENDER SINGH	
29	O.M.P. (COMM)- 131/2018 I.A. 4055/2018 WITH O.M.P. (COMM) 299/2018	M/ S S.T. CONSTRUCTIONS PVT. LTD. V/s BHARAT HEAVY ELECTRICALS LIMITED	SAMHITA LEGAL, ADARSH KUMAR TIWARI	
30	O.M.P. (COMM)- 299/2018 I.A. 9249/2018 I.A. 9251/2018	BHARAT HEAVY ELECTRICALS LIMITED V/s S. T. CONSTRUCTIONS PVT . LTD	SAMHITA LEGAL	
31	O.M.P. (COMM)- 22/2023 I.A. 3767/2025	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD V/s SHREE SATI TRAVELS PVT LTD	AMIT TYAGI	
32	O.M.P. (COMM)- 118/2023 I.A. 6009/2023	PWD GNCT OF DELHI REPRESENTED BY EXECUTIVE ENGINEER EPD III V/s M/S PARNIKA COMMERCIALS AND ESTATE (P) LIMITED.	TUSHAR SANNU DAHIYA	
33	O.M.P. (COMM)- 121/2023	M/S Y.D. BUILDERS AND HOTELS PVT. LTD. V/s UNION OF INDIA	ANUSUYA SALWAN	

34	O.M.P. (COMM)- 188/2023 WITH O.M.P. (COMM) 280/2023	JR TOLL ROAD PVT LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	BUSHRA WASEEM	
35	O.M.P. (COMM)- 280/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s JR TOLL ROAD PVT LTD	BUSHRA WASEEM, SINGHANIA & PARTNERS LLP	
36	O.M.P. (COMM)- 229/2023 I.A. 12219/2023 WITH OMP (ENF.) (COMM.) 14/2024	UNION OF INDIA V/s M/S INDIAN FARMERS FERTILIZERS COOPERATIVE LIMITED (IFFCO)	ABHAY KUMAR, KIRTIMAN SINGH	AT 2.30 P.M.
37	OMP (ENF.) (COMM.)- 14/2024 EX.APPL.(OS) 105/2024	INDIAN FARMERS FERTILISER COOPERATIVE LIMITED V/s UNION OF INDIA	ABHAY KUMAR	AT 2.30 P.M
38	O.M.P. (COMM)- 243/2023 I.A. 12584/2023 I.A. 24491/2023	ABRAHAM MEMORIAL EDUCATIONAL TRUST V/s PRODIGY DEVELOPMENT INSTITUTION	SIDDHESH SHIRISH KOTWAL, ADITI MOHAN	
39	O.M.P. (COMM)- 286/2023	DELHI METRO RAIL CORPORATION LTD. V/s DELHI AIRPORT METRO EXPRESS PVT. LTD.	BUSHRA WASEEM, TARUN JOHRI	
40	O.M.P. (COMM)- 439/2023 I.A. 20730/2023 I.A. 20732/2023	MADHUCON PROJECTS LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	SURYADEEP SINGH	

41	O.M.P. (COMM)- 220/2024 I.A. 11078/2024 I.A. 11079/2024	M/S M.K. FASTENERS V/s M/S. KADIMI TOOL MANUFACTURING COMPANY PVT. LTD.	ARJUN DEWAN, MAYANK MISHRA	
42	O.M.P. (COMM)- 311/2024 WITH OMP (ENF.) (COMM.) 179/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s MS IRB AHMEDABAD VADODARA SUPER EXPRESS TOLLWAYS PVT. LTD	ABHEY KUMAR GUPTA	
43	OMP (ENF.) (COMM.)- 179/2024 EX.APPL.(OS) 1286/2024 EX.APPL.(OS) 1571/2024 EX.APPL.(OS) 461/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M S IRB AHMEDABAD VADODARA SUPER EXPRESS TOLLWAYS PVT LTD	AALAM BIR SINGH NIJJAR, AGARWAL LAW ASSOCIATES, ABHEY KUMAR GUPTA	
44	O.M.P. (COMM)- 45/2025 I.A. 1896/2025 I.A. 1897/2025 I.A. 1898/2025	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD V/s M/S SATISH CHAND RAJESH KUMAR PVT LTD	RUCHIKA RATHI	
45	TEST.CAS.-79/2024	VIDYUT RAJ GUPTA V/s THE STATE OF NCT OF DELHI & ORS.	SANJAY KUMAR PANDEY	

FOR FINAL HEARING

46	CS(COMM)-45/2016	INTERCONTINENTAL CONSULTANT & TECHNOCRATS PVT LTD V/s VIGNESHWARA DEVELOPERS PVT LTD	JITENDRA KUMAR, ANISH DAYAL	
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COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB. A. (COMM.)-22/2024 I.A. 8228/2024 I.A. 30930/2024 WITH OMP (ENF.) (COMM.) 66/2024 ARB. A. (COMM.) 47/2024 ARB. A. (COMM.) 52/2024	TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED AND ANR V/s AFFLE INDIA LIMITED	ABHISHEK GHAI, SANDEEP DEVASHISH DAS, ABHISHEK GHAI	
2	ARB. A. (COMM.)-47/2024 I.A. 38962/2024 I.A. 38963/2024 I.A. 38964/2024 I.A. 38965/2024 WITH ARB. A. (COMM.) 52/2024	TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED AND ORS. V/s AFFLE INDIA LIMITED	SANDEEP DEVASHISH DAS	
3	ARB. A. (COMM.)-52/2024 I.A. 42833/2024 I.A. 42834/2024	ANKIT PRASAD AND ANR V/s AFFLE INDIA LIMITED	SANDEEP DEVASHISH DAS	
4	OMP (ENF.) (COMM.)- 66/2024	AFFLE INDIA LIMITED V/s TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED & ANR.	ABHISHEK GHAI	

5	ARB.P.-844/2024	STEEL SOLUTION V/s YFC PROJECTS PVT LTD	VIBHOR GARG, ROHAN JAITLEY	
6	ARB.P.-845/2024	CHANDER BHAN YOGESH KUMAR V/s YFC PROJECTS PVT LTD	VIBHOR GARG, ROHAN JAITLEY	
7	ARB.P.-846/2024	RAM NIWAS AND SONS V/s YFC PROJECTS PVT LTD	VIBHOR GARG, ROHAN JAITLEY	
8	ARB.P.-1139/2024	NARINDER KHOSLA V/s GARV MARWAH	SANDEEP CHAUDHARY, PARMOD KUMAR SHARMA	
9	ARB.P.-1466/2024	LORD MAHESH BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
10	ARB.P.-1468/2024	GODDESS SITA BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
11	ARB.P.-1469/2024	GODDESS VESHNO DEVI BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	

12	ARB.P.-1470/2024	LORD SHANKER BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
13	ARB.P.-1471/2024	LORD RAM CHANDRA BENEFICIARY OF WOODLAND TRUST V/s M/S MEDIPOL PHARMACEUTICAL INDIA PVT LTD	SAMMAN VARDHAN GAUTAM, PRASHANT BATRA	
14	ARB.P.-1643/2024	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED V/s PONNAL SAI PRASAD PROPRIETOR OF M/S MS CARS & ANR.	RIT ARORA, RIT ARORA	
15	ARB.P.-2130/2024	SNS ENGINEERING PVT. LTD. V/s M/S HARIOM PROJECTS PVT. LTD. AND ANR.	J C GUPTA	
16	ARB.P.-422/2025	SHAILENDRA MOHAN MISHRA V/s MR ANIL KUMAR	ASHUTOSH DUBEY, NISHANT DAS	
17	ARB.P.-437/2025	MR KABEER PROPRIETOR OF THE GLOBAL ZONE HR SERVICES V/s M/S KEHEMS TECHNOLOGIES PVT LTD	ASHWANI KUMAR OJHA	

18	EX.P.-132/2014 EX.APPL.(OS) 176/2017	CRUZ CITY 1 MAURITIUS HOLDINGS V/s UNITECH LTD	RISHI AGGARWALA, ANUBHA AGRAWAL, RITIN RAI, ZEHRA KHAN	
19	EX.P.-152/2016 EX.APPL.(OS) 966/2023	ALL INDIA AIRCRAFT ENGINEEERS ASSOCIATION (THROUGH AUTHORIZED SIGNATORY) & ANR. V/s AIR INDIA LIMITED(THROUGH CHAIRMAN) & ORS.	SAMEER KUMAR, ANURADHA DUTT, BIJENDER SINGH, YUGANSH MITTAL	
20	O.M.P. (COMM)-16/2016 I.A. 1085/2016 WITH O.M.P. (COMM) 17/2016 O.M.P. (COMM) 33/2016 OMP (ENF.) (COMM.) 113/2022	SUNAIR HOTEL LTD. V/s VLS FINANCE LTD.	BINA GUPTA, AMAANTA LEGAL, ATUL SHARMA	
21	O.M.P. (COMM)-17/2016 I.A. 1087/2016	SHRI S. P. GUPTA & ORS V/s VLS FINANCE LTD.	BINA GUPTA, AMAANTA LEGAL, ATUL SHARMA	
22	O.M.P. (COMM)-33/2016	VLS FINANCE LTD V/s SUNAIR HOTELS LTD	AMAANTA LEGAL, BINA GUPTA	
23	OMP (ENF.) (COMM.)- 113/2022 EX.APPL.(OS) 3017/2022 EX.APPL.(OS) 3018/2022	VLS FINANCE LIMITED V/s SUNAIR HOTELS LIMITED & ORS.	ASHOK KUMAR SHARMA	
24	O.M.P. (COMM)-208/2016 I.A. 13003/2016 WITH O.M.P. (COMM) 366/2016	NTPC V/s BHARAT ALUMINIUM CO.LTD	PRASHANTO CHANDRA SEN, ISHAAN GEORGE, BHARAT SANGAL, BHARAT SANGAL	

25	O.M.P. (COMM)-366/2016	BHARAT ALUMINIUM COMPANY LTD V/s NATIONAL THERMAL POWER CORP. LTD	BHARAT SANGAL, ISHAAN GEORGE, PRASHANTO CHANDRA SEN	
26	O.M.P. (COMM)-326/2016 WITH O.M.P. (COMM) 521/2016 O.M.P. (COMM) 540/2016	IIFL SECURITIES LTD. V/s GHCL EMPLOYEE STOCK OPTION TRUST	RICHA OBEROI	
27	O.M.P. (COMM)-521/2016	GHCL EMPLOYEES STOCK OPTION TRUST V/s INDIA INFOLINE LTD & ANR	SNG & PARTNERS, DEVMANI BANSAL, RAVI CHANDRA, BINDIYA LOGASAWNEY, RAVI KRISHAN CHANDNA	
28	O.M.P. (COMM)-540/2016	IIFL SECURITIES LTD. V/s GHCL EMPLOYEE STOCK OPTION TRUST	DEVMANI BANSAL, RAVI CHANDRA, BINDIYA LOGASAWNEY, SNG & PARTNERS	
29	O.M.P. (COMM)-494/2016	M/S GEO MILLER & CO PVT LTD V/s INDIAN OIL CORPORATION LIMITED	D MOITRA, ALKA DAHAR, S.D SINGH	
30	O.M.P. (COMM)-53/2017 I.A. 8839/2025	M/S LLOYD INSULATION(INDIA) LTD. V/s NATIONAL THERMAL POWER CORPORATION (NTPC)	GEETIKA PANWAR, VISHAL GERA, PUNEET, ANIL KUMAR, MS. NEELAM RATHORE, NEELAM RATHORE	
31	O.M.P. (COMM)-144/2017	DELHI DEVELOPMENT AUTHORITY V/s M/S BHARTIYA CONSTRUCTION COMPANY	VIVEKANAND, MANIKA TRIPATHY PANDEY, ABHISHEK SEMWAL, BHUPESH NARULA	

32	O.M.P. (COMM)-187/2017	UNION OF INDIA V/s GUJRAT STATE FOREST DEV. CORPN.	NAVEEN ARORA, MANOJ SHARMA, ASHWINI KUMAR, PRATIMA NAIN LAKRA, S K SHARMA AND CO.	
33	O.M.P. (COMM)-158/2020 WITH O.M.P. (COMM) 213/2020	M/S URBAN IMPROVEMENT COMPANY(P) LTD V/s M/S INDUS SCHOOLS(P) LTD	DEEPIKA, VISHESH ISSAR, D.S CHAUHAN	
34	O.M.P. (COMM)-213/2020	M/S URBAN IMPROVEMENT COMPANY(P) LTD V/s M/S INDUS SCHOOLS(P) LTD	DEEPIKA, VISHESH ISSAR, D.S CHAUHAN	
35	O.M.P. (COMM)-182/2020 I.A. 14756/2013	BEST COLD STORAGE & VEGETABLE DEHYDRATES V/s UNION OF INDIA & ORS	VIJAY KUMAR	
36	O.M.P. (COMM)-196/2020	THDC INDIA LTD V/s M/S MADAN CONTRACTOR & CO	PRITHU GARG, PUNEET TANEJA	
37	O.M.P. (COMM)-197/2021 I.A. 8446/2021 I.A. 1563/2022 I.A. 24045/2023 WITH O.M.P. (COMM) 198/2021	DELHI DEVELOPMENT AUTHORITY V/s M/S B G SHIRKE CONSTRUCTION TECHNOLOGY PVT LTD	ANUPAM SHARMA, ANUPAM SHARMA, RAJIV KAPOOR	
38	O.M.P. (COMM)-198/2021 I.A. 8448/2021 I.A. 24075/2023	DELHI DEVELOPMENT AUTHORITY V/s M/S B G SHIRKE CONSTRUCTION TECHNOLOGY PVT LTD	VAIBHAV AGNIHOTRI, ANUPAM SHARMA, ANUPAM SHARMA, RAJIV KAPOOR	

39	O.M.P. (COMM)-219/2022 WITH O.M.P. (COMM) 271/2022	M/S KALPATRU PROJECTS INTERNATIONAL LIMITED V/s MINISTRY OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF INDIA	PRAVEEN KUMAR JAIN, RAJESH KUMAR GOGNA, VIKAS MISHRA	
40	O.M.P. (COMM)-271/2022	MINISTRY OF HEALTH AND FAMILY WELFARE V/s M/S JMC PROJECTS (INDIA) LTD.	VIKAS MISHRA, PRAVEEN KUMAR JAIN	
41	O.M.P. (COMM)-401/2022 I.A. 15542/2022 WITH OMP (ENF.) (COMM.) 216/2022	MUNICIPAL CORPORATION OF DELHI V/s DAKSHIN DILLI SWACHH INITIATIVES PVT. LTD. & ANR.	AAKANKSHA BHOLA, ATTIN SHANKAR RASTOGI	
42	EX.APPL.(OS) 914/2024 EX.APPL.(OS) 35/2025 EX.APPL.(OS) 169/2025 In OMP (ENF.) (COMM.)- 216/2022	DAKSHINN DILLI SWACHH INITIATIVES PVT. LIMITED & ANR. V/s MUNICIPAL CORPORATION OF DELHI	SANJAY VASHISHTHA, AAKANKSHA BHOLA, ATTIN SHANKAR RASTOGI	
43	O.M.P. (COMM)-424/2022 I.A. 5435/2023	M/S DIRECTORATE OF CIVIL AVIATION & ANR. V/s M/S TRG INDUSTRIES PVT. LTD.	ADARSH UPADHYAY, VIDHISHA J HARITWAL	
44	I.A. 3090/2025 In O.M.P. (COMM)- 130/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s MADHUCON PROJECTS LIMITED	ANISH CHAWLA, NAVIN KUMAR	

45	O.M.P. (COMM)-294/2024 I.A. 34140/2024	UNION OF INDIA V/s M/S WINNER CONSTRUCTIONS PRIVATE LIMITED	ANKUR MAHINDRO, SUSHIL KUMAR PANDEY	
46	O.M.P. (COMM)-413/2024 I.A. 40186/2024	ANSAL PROPERTIES AND INFRASTRUCTURE LTD & ANR. V/s VISTRA ITCL INDIA LIMITED	KRISHAN KUMAR, NISHTHA KHURANA	
47	O.M.P. (COMM)-423/2024 I.A. 40815/2024 WITH OMP (ENF.) (COMM.) 226/2024	UNION OF INDIA V/s M/S. Y.D.BUILDERS AND HOTELS PVT. LTD.	RAJESH KUMAR AGNIHOTRI	
48	OMP (ENF.) (COMM.)- 226/2024 EX.APPL.(OS) 1656/2024	M/S Y D BUILDERS AND HOTELS PVT LTD V/s GOVT OF NCT OF DELHI PUBLIC WORKS DEPARTMENT	AVINASH KUMAR TRIVEDI	
49	O.M.P. (COMM)-105/2025 I.A. 5647/2025 I.A. 5648/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s JAIPRAKASH ASSOCIATES LIMITED	GOPAL SINGH	
50	O.M.P. (COMM)-116/2025 I.A. 6232/2025 I.A. 6233/2025	INLAND WATERWAYS AUTHORITY OF INDIA V/s REACH DREDGING BARAK SPV PRIVATE LTD	NEETICA SHARMA	
51	O.M.P.(EFA)(COMM.)- 2/2025 EX.APPL.(OS) 377/2025 EX.APPL.(OS) 378/2025 EX.APPL.(OS) 379/2025 EX.APPL.(OS) 380/2025 EX.APPL.(OS) 381/2025 EX.APPL.(OS) 382/2025	AMADEUS IT GROUP S.A. (SPAIN) V/s EBIX CASH LIMITED & ANR.	ANUJ BERRY	

52	OMP (ENF.) (COMM.)- 149/2017 I.A. 13749/2017 I.A. 13750/2017 EX.APPL.(OS) 99/2022 EX.APPL.(OS) 1683/2023 EX.APPL.(OS) 1046/2024	BHARAT HEAVY ELECTRICALS LTD. V/s RATTAN INDIA POWER LTD.	RAJAT NAVET, ANUP JAIN, NAMIT SURI, ANKIT PARHAR, NAMIT SURI	
53	OMP (ENF.) (COMM.)- 256/2018 I.A. 15601/2018 I.A. 16672/2018	EMMSONS GULF DMCC V/s INDIAN POTASH LIMITED	ARVIND MINOCHA, PRASHANT SIVARAJAN, LEXPRO	
54	EX.APPL.(OS) 1834/2024 EX.APPL.(OS) 249/2025 In OMP (ENF.) (COMM.)- 26/2022 (Disposed off case)	NATIONAL AGRO SEED CORPORATION INDIA V/s MS NATIONAL SEEDS CORPORATION LIMITED	YASHVARDHAN, ASHUTOSH KUMAR, SHEKARA GOWDA, ASHUTOSH KUMAR	
55	OMP (ENF.) (COMM.)- 214/2022 EX.APPL.(OS) 331/2024	AARYAVART COMMODITIES PRIVATE LIMITED V/s HANDICRAFTS AND HANDLOOMS EXPORTS CORPORATION OF INDIA LIMITED	AKSHYA DEV, REKHA BAKSHI, NIPUN KATYAL, REKHA BAKSHI	
56	I.A. 9029/2022 I.A. 20000/2022 I.A. 19305/2023 I.A. 19306/2023 I.A. 11308/2024 In O.M.P.(I) (COMM.)- 229/2019 (Disposed off case)	THREE C INFRA PRIVATE LIMITED V/s PARSVNATH RAIL LAND PROJECT LIMITED	SANJOY GHOSE, KNM & PARTNERS, LAW OFFICES, AJAY TEJPAL, SUMAN KUKRETY, RISHI KAPOOR, ARUSH KHANNA, SUMAN KUKRETY, DEEPTI AGGARWAL, SARWAR RAZA	
57	O.M.P. (T) (COMM.)- 82/2024	M/S METSO INDIA PVT. LTD. V/s M/S SREEJA METAL SAND LLP	TARUN JOHRI, NITIN KHARE	

PART-HEARD MATTERS

58	CS(COMM)-959/2024 I.A. 43586/2024 I.A. 43587/2024 I.A. 43588/2024 I.A. 43589/2024 I.A. 43590/2024 WITH OMP (ENF.) (COMM.) 19/2018	MMTC LIMITED. V/s ANGLO-AMERICAN METALLURGICAL PTY LIMITED AND ORS.	AKHIL SACHAR	AT 3.30 P.M.
59	OMP (ENF.) (COMM.)- 19/2018 EX.APPL.(OS) 690/2021 EX.APPL.(OS) 1000/2021 EX.APPL.(OS) 1006/2021 EX.APPL.(OS) 1069/2021 EX.APPL.(OS) 401/2022 EX.APPL.(OS) 2880/2022 EX.APPL.(OS) 3230/2022 EX.APPL.(OS) 3268/2022 EX.APPL.(OS) 3269/2022 EX.APPL.(OS) 3314/2022 EX.APPL.(OS) 3390/2022 EX.APPL.(OS) 3395/2022 EX.APPL.(OS) 3728/2022 EX.APPL.(OS) 3810/2022 EX.APPL.(OS) 3811/2022 EX.APPL.(OS) 446/2023 EX.APPL.(OS) 449/2023 EX.APPL.(OS) 499/2023 EX.APPL.(OS) 891/2023 EX.APPL.(OS) 1291/2023 EX.APPL.(OS) 1715/2024 EX.APPL.(OS) 1806/2024	ANGLO-AMERICAN METALLURGICAL COAL PTY. LTD V/s MMTC LTD	ANURADHA DUTT, AKHIL SACHAR, SUMEET KACHWAHA, SUMEET KACHWAHA, ANURADHA DUTT, AKHIL SACHAR	AT 3.30 P.M.

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-46/2023	FRESENIUS KABI ONCOLOGY LIMITED V/s ASST CONTROLLER OF PATENTS AND DESIGNS	SWAPNIL GAUR	
2	C.A.(COMM.IPD-PAT)-62/2024	ARCELORMITTAL V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS AND ANR	VINDHYA S MANI	
3	C.A.(COMM.IPD-TM)-79/2022 WITH C.O. (COMM.IPD-TM) 68/2022 C.O. (COMM.IPD-TM) 233/2022 C.O.(COMM.IPD-CR) 749/2022	ROHIT SURFACTANTS (P) LTD V/s KANODIA SALT CO.(P) LTD.	VIVEK GAUR, RAJESH SHARMA	
4	C.O.(COMM.IPD-CR)-749/2022	M/S RSPL LTD V/s M/S KANODIA SALT COMPANY PRIVATE LIMITED AND ORS	S K BANSAL, VIVEK GAUR, K.G BANSAL AND S.K BANSAL	

5	C.O. (COMM.IPD-TM)-233/2022	KANODIA SALT CO. PVT LTD. 128/28 BLOCK-G, KIDWAI NAGAR, KANPUR, UP V/s KANPUR TRADING COMPANY PVT. LTD. 117/H-2/202, PANDU NAGAR, KANPUR, UP	S K BANSAL, VIVEK GAUR, P.K.ARORA	
6	C.O. (COMM.IPD-TM)-68/2022 I.A. 19523/2023	ROHIT SURFACTANTS PVT LTD. V/s KANODIA SALT COMPANY PVT LTD.	S K BANSAL, VIVEK GAUR, RAJESH SHARMA	
7	C.O.(COMM.IPD-PAT)-13/2024 I.A. 49456/2024 I.A. 49457/2024 I.A. 49458/2024 I.A. 8071/2025	GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP LTD V/s VOICEAGE EVS LLC & ANR.	SHIVANG SHARMA, MAMTA RANI	
8	CS(COMM)-280/2022 I.A. 6598/2022 I.A. 6599/2022	FOOMILL PVT. LTD. V/s AFFLE INDIA LTD.	RAJIV KUMAR CHOUDHRY	
9	I.A. 2437/2025 In CS(COMM)-828/2022	M/S KOHINOOR SEED FIELDS INDIA PVT LTD V/s M/S VEDA SEED SCIENCES PVT LTD	YOGESH VENKATA RAAVI, GAURAV BARATHI, LEXSTER LAW LLP, SINDOORA VNL, GAURAV BARATHI	
10	CS(COMM)-895/2022	M/S HARI CHAND SHRI GOPAL V/s CHAURASIA TOBACCO PRODUCTS	VISHAL PATEL, MISHTHI DUBEY	
11	CS(COMM)-367/2024 I.A. 10187/2024 I.A. 35449/2024 I.A. 39749/2024 I.A. 43892/2024	CASTROL LIMITED V/s ANSHU MALI BAJPAI	SAURABH KUMAR TUTEJA, URFEE ROOMI	

12	CS(COMM)- 451/2024 I.A. 30630/2024	CIPLA HEALTH LIMITED V/s AISHWARYA HEALTHCARE & ORS.	KRISHNAGOPAL ABHAY, VIVEK RANJAN, ARCHANA SAHADEVA	
13	CS(COMM)- 483/2024 I.A. 31041/2024 I.A. 31043/2024	HALDIRAM INDIA PVT. LTD. V/s HARIRAM VENTURES PVT. LTD & ORS.	ASHOK KUMAR JAIN, SIDDHARTHA, VISHWENDRA VERMA, NEERAJ GROVER	
14	CS(COMM)- 734/2024 I.A. 37705/2024 I.A. 40610/2024 I.A. 46497/2024 I.A. 580/2025	COMPAGNIE DES CRISTALLERIES DE SAINT LOUIS V/s SAMIR ALIAS ELSA ALIAS AISHA ALIAS ANNA ALIAS LINDSAY ALIAS STEPHANIE ALIAS EMILY ALIAS SANJAY ENTERPRISE OPERATING AS WWW.SAINT- LOUIU.COM & ORS.	SWATI AGARWAL, RAJAT KHATTRY, ADITYA GUPTA, TUSHA MALHOTRA, RAJAT KHATTRY, SWATI AGARWAL	
15	W.P.(C)-IPD- 5/2025	AMIR HASAN TRADING AS CHAND BIDI CO. V/s THE REGISTRAR OF TRADEMARKS	SHRAVAN KUMAR BANSAL	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

16	CS(COMM)- 776/2022 I.A. 18223/2022 O.A. 117/2023 I.A. 8837/2023 I.A. 21718/2023 I.A. 26020/2023	PERNOD RICARD USA LLC & ANR. V/s HARYANA ORGANICS & ORS.	KAPIL WADHWA, VISHAL VERMA, NAGENDRA PRATAP SINGH, SARVESH ROY, ABHAY ANAND JENA, MAMTA RANI, VISHAL VERMA	AT 3.30 P.M.
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14.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

PART-HEARD MATTERS

17	I.A. 13241/2023 In CS(COMM)- 487/2023	FDC LIMITED V/s PALSONS DERMA PRIVATE LIMITED	RAHUL VIDHANI, PRITHVI SINGH, RAHUL VIDHANI	FOR ORDERS
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FOR FINAL HEARING (END OF THE BOARD)

18	CS(COMM)- 241/2016 I.A. 19602/2022	MR SONDEEP SHANKAR V/s ASSOCIATED PRESS	ANAND AND ANAND, DIVA ARORA MENON/ VARUN SHANKAR, PRITHVI SINGH	
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COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1808/2024 I.A. 7933/2025 WITH ARB.P. 34/2025	TATA POWER RENEWABLE ENERGY LIMITED V/s ENERGY EFFICIENCY SERVICES LIMITED	ANAND MISHRA, ANAND KUMAR SHRIVASTAVA, ANAND MISHRA	
2	ARB.P.-34/2025 WITH ARB.P. 1808/2024	TATA POWER RENEWABLE ENERGY LIMITED V/s ENERGY EFFICIENCY SERVICES LIMITED	ANAND MISHRA, ANAND KUMAR SHRIVASTAVA	
3	ARB.P.-1812/2024	AXIS FINANCE LIMITED V/s ANDRA SUBBARAMAIAH	RAVEESH THUKRAL	
4	ARB.P.-1816/2024	AXIS FINANCE LIMITED V/s SWARAJ KUMAR DEY AND ANR	RAVEESH THUKRAL	

5	ARB.P.-1863/2024	SUSTAINABLE ENGINEERING AND FARMING ALLIANCE PRIVATE LIMITED V/s UMA SHANKAR SAHU	RAJEEV KUMAR AGARWAL, KAVEESH NAIR	
6	ARB.P.-1864/2024	SUSTAINABLE ENGINEERING AND FARMING ALLIANCE PRIVATE LIMITED V/s SOMNATH RANGNATH PARVE	RAJEEV KUMAR AGARWAL, KAVEESH NAIR	
7	ARB.P.-1960/2024	TECHPERSPECT SOFTWARE PVT LTD V/s RANJEET BHARTI ...	NITIN, NISHANT NIGAM	
8	ARB.P.-268/2025	TATA CAPITAL LIMITED V/s SUMO LIFE CARE PRIVATE LIMITED & ORS.	RAJ KUMAR	
9	ARB.P.-599/2025	CLIX CAPITAL SERVICES PVT LTD V/s SH RAJENDRA PRASAD SINGH PROP OF MS AYUSH DIAGNOSTIC CENTRE & ANR.	RAVI SHANKAR GARG	
10	ARB.P.-602/2025	M/S HAMDARD LABORATORIES (INDIA) V/s M/S. SUNRISE AGRILAND DEVELOPMENT AND RESEARCH PVT. LTD. & ANR.	S GOWTHAMAN	

11	CS(COMM)- 1265/2018 I.A. 16554/2018 I.A. 671/2019 I.A. 1434/2019 I.A. 1944/2019 I.A. 6067/2019 I.A. 6068/2019	SUN INFONET PVT. LTD. V/s DS PRO SOUNDS AND LIGHTS THROUGH ITS PROPRIETOR, MR. THINAGARAN D.	KUNWAR SINGH, KAPIL KHER	
12	CS(COMM)- 410/2021 I.A. 10363/2024 I.A. 33274/2024 I.A. 41205/2024 I.A. 9185/2025	PRIME MEIDEN LIMITED V/s PCI LTD.	UPINDER SINGH, ARBAAZ HUSSAIN, RAJESH RAI, ARBAAZ HUSSAIN, ARIHANT JAIN	
13	CS(COMM)- 549/2021 I.A. 14177/2021 CCP(O) 44/2022 I.A. 11077/2022 I.A. 16520/2022	VINAY KUMAR DATT V/s SHRI SUDHIR SACHDEVA & ORS.	SANDEEP BAJAJ, HEMANT CHAUDHRI, SALIM ANSARI, SALIM ANSARI, SANDEEP BAJAJ	
14	CS(COMM)- 589/2021 I.A. 15210/2021	MS HIMALAYAN FLORA AND AROMA PRIVATE LIMITED V/s UTTAR PRADESH IRRIGATION DEPARTMENT & ANR.	ANIL MITTAL, ANAND MISHRA	
15	CS(OS)- 3626/1992	SH. BV GUPTA V/s SH. VINOD GUPTA	PRAVEEN MENDIRATTA, RITU ADLAKHA, CHITRA MAHENDEL, SAMRAT NIGAM, RYKHSANA CHOUDHARY, RITU SINGH MANN, VIKRAM JETLY, JAITLEY & BAKSHI, RAMBHAKT AGRAWAL, SUDIPTO SIRCAR, RAMBHAKT AGRAWAL, BP AGGL, LD ADLAKHA	

16	CS(OS)- 1780/2006 I.A. 10359/2006 I.A. 13697/2006 I.A. 13698/2006 I.A. 13699/2006 I.A. 904/2007 I.A. 9769/2007 I.A. 9770/2007 I.A. 10104/2007 I.A. 12625/2010 I.A. 6945/2011 I.A. 11500/2022 I.A. 19882/2022 I.A. 47535/2024	DIWAN CHAND ANAND V/s SHRI DEEP CHAND ANAND AND OTHERS	S.D. SALWAN, SANDEEP AGGARWAL, MOHIT CHAUDHARY, AHUJA & ASS, ANGAD SINGH NARULA, ASHISH KUMAR, ARJUN GARG, UDIT CHAUHAN, R.K. RAWAL, JAI SAHAI ENDLAW, TARUN AGARWAL, ANSHUL TYAGI, SUSUHIL DUTT SALWAN, SUDHIR NANDRAJOG, PAWAN KUMAR RAWAL	
17	I.A. 4049/2025 I.A. 4050/2025 In CS(OS)- 2244/2008	HARCHARAN SINGH HAZOOORIA V/s KULWANT SINGH HAZOOORIA & ORS	VIKAS DHAWAN, P.N. JHA, SATYABRATA PANDA, KREETI JOSHI, LAKSHAY GARG, KOUSHAL DOGRA, SAMBIT NANDA, LAKSHAY DHAMIJA, S.C. NANDA & CO, SAMBIT NANDA	
18	CS(OS)- 1953/2013 I.A. 25866/2014 I.A. 25867/2014 I.A. 25868/2014 I.A. 1794/2021	MEERA JAIN & ANOTHER V/s ANITA GUPTA & OTHERS	SANJIV KAKRA, IRFAN AHMED, AMRITA JAISWAL, KAPIL KHER, SANJIV KAKRA	
19	CS(OS)-361/2014 I.A. 14803/2023 I.A. 42334/2024 I.A. 787/2025	DILEEP MAKHIJA AND ORS V/s PRITAM KAUR SETHI AND ANR	YUNUS MALIK, SIDDHARTH YADAV, NAVEEN KUMAR RAHEJA, A K NIJHAWAN, WASIM ASHRAF, AKASH VAJPAI,	

			MADHURIMA GHOSH, WASIM ASHRAF	
20	CS(OS)-329/2021 I.A. 1928/2025	KIDAR NATH BABBAR & ANR. V/s M/S. BABA VENTURES PVT. LTD.	VARSHA, KAPIL KHER, VIJAY LAXMI MEWARA, BISWAJIT KUMAR PATRA, ARSHAD ALI CHOUDHARY	
21	CS(OS)-432/2021 I.A. 11700/2021 I.A. 11701/2021 I.A. 1962/2024 I.A. 2101/2024 I.A. 2693/2024 I.A. 5718/2024 I.A. 46065/2024 I.A. 8441/2025 I.A. 8442/2025	MRS. ANJU CHADHA V/s MR. BHAVESH MADAN & ANR.	SHAMBHAVI SINGH, RAJESH MAHINDRU, DEEPAK SABHARWAL, ARVIND KUMAR GUPTA, DEEPAK SABHARWAL, GITA DHINGRA, RAJESH MAHINDRU, RISHI BHARADWAJ	
22	CS(OS)-606/2021 I.A. 49410/2024 I.A. 1684/2025	SH SANJEEV SONI AND ANR V/s SMT KAMLA KAPUR AND ORS	BADRIPRASAD SINGH PARIHAR, KAPIL SAPRA & ASSOCIATES, RAGHAV MEHDIRATTA, RAJESH SHERAWAT, MERCY HUSSAIN, SUNIL KUMAR, SAHAJPREET SINGH, SHIVEN KHURANA, SHUCHI SOOD, SUMIT THAKUR, SANJEEV SONI, DEEPAK KR PALTA	
23	CS(OS)-636/2021 I.A. 15772/2021 I.A. 15773/2021 I.A. 47079/2024	RAMESH & ANR. V/s SH. NARESH & ORS.	SANJAY MANN, ADAMAYA PAL SINGH, JYOTI NAMBIAR, ALOK DEV	

24	CS(OS)-10/2024 I.A. 296/2024 I.A. 298/2024 I.A. 35526/2024	ARYAMAN SHARMA V/s MANJU SHARMA	ARNAV KUMAR, ASHISH DOGRA	
25	CS(OS)-465/2024 I.A. 31068/2024 I.A. 42522/2024	MADHU SHARMA V/s MADHU SHARMA & ORS.	RAMAKANT SHARMA, ALKA CHOJAR, VANDANA SHARMA, RAMAKANT SHARMA	
26	CS(OS)-692/2024 I.A. 37815/2024	MRS PARUL CHOUDHARY & ANR. V/s MR MANOJ CHOUDHARY & ANR.	VINEET JAIN, PRANAYNATH JHA	
27	CS(OS)-908/2024 I.A. 45315/2024 I.A. 45316/2024 I.A. 45317/2024 I.A. 45318/2024	RAMONA GOMES V/s RAKESH KUMAR SINGLA & ORS.	RAMESH KUMAR	
28	CS(OS)-81/2025 I.A. 3407/2025	SHAKTI FINBIZ PVT LTD V/s VOCATIONAL EDUCATION SOCIETY	RADHIKA KHUSHALDAS	
29	EX.P.-91/2018 EX.APPL.(OS) 321/2019 EX.APPL.(OS) 482/2023 CRL.M.A. 14772/2023	ITC LIMITED V/s VIKAS RASTOGI	DEVASHISH CHAUHAN, SHIVA SANTANAM SWAMINADHAN, KUMAR VISHWJEET, VIVEK KUMAR MISHRA, SANJU KUMAR, SIDDHANT KOHLI, KAPIL KHER	
30	EX.APPL.(OS) 1433/2024 In OMP (ENF.) (COMM.)- 247/2018 (Disposed off case) WITH OMP (ENF.) (COMM.) 39/2024 OMP (ENF.) (COMM.) 40/2024	PARSVNATH DEVELOPERS LIMITED V/s ASHIMA INFRASTRUCTURES PRIVATE LIMITED	K & K ASSOCIATES, KNM & PARTNERS, LAW OFFICES	

31	OMP (ENF.) (COMM.)-39/2024 EX.APPL.(OS) 261/2024	PARSVNATH DEVELOPERS LIMITED V/s ASHIMA INFRASTRUCTURES PRIVATE LIMITED	KNM & PARTNERS, LAW OFFICES	
32	OMP (ENF.) (COMM.)-40/2024 EX.APPL.(OS) 263/2024	PARSVNATH DEVELOPERS LTD V/s ASHIMA INFRASTRUCTURES PRIVATE LIMITED	KNM & PARTNERS, LAW OFFICES	
33	OMP (ENF.) (COMM.)-82/2024	COVESTRO INDIA PRIVATE LTD V/s SRIKRISHNA POLYMER INDSTRUTRIES PVT LTD	RAHUL CHAUHAN, LALIT GUPTA, SHAMIK SHIRISHBHAI SANJANWALA	
34	TEST.CAS.- 16/2001 I.A. 8215/2001 I.A. 8216/2001 I.A. 8218/2001 I.A. 6099/2006 I.A. 7424/2007 I.A. 15553/2021	SAMBHAJI RAO C ANGRE V/s STATE & ORS.	SUDHIR SHARMA, P.JANARDHAN, JAYANT AGGARWAL, SANJAY KUMAR, HARISH PANDEY, BALBIR, L.M SINGHVI, LUTHRA 7 LUTHRA, NEERAJ, AMISH TANDON, KARANJAWALA, LUTHRA, RUPAL LUTHRA, GNS LEGAL LLP, AMAN LEKHI, KARANJAWALA & CO, ALOK KUMAR	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-53/2025	M/S ORIX CORPORATION INDIA LIMITED V/s M/S. JINDAL MULTITRADE PVT. LTD.	GIREESH KUMAR, ABHISHEK CHANDRA MISHRA	
2	ARB.P.-115/2025	MR. NEERAJ GUPTA V/s MR. HARISH KUMAR & ANR.	BIPIN KUMAR PRABHAT	
3	ARB.P.-333/2025	SUNITA V/s BALJIT SINGH KALKAL	RANDHIR SINGH KALKAL, YASHPAL SINGH	
4	ARB.P.-467/2025	GAURAV BANSAL V/s HIPPOSTORES TECHNOLOGY PRIVATE LIMITED	MAYANK RAJPAL	

5	EX.P.-30/2019 EX.APPL.(OS) 427/2019 WITH O.M.P. 6/2019	TODAY HOMES & INFRASTRUCTURE (P) LTD V/s LUDHIANA IMPROVEMENT TRUST	VIVEK SIBAL, SUMEER SODHI, SAKET SIKRI, PRASHANT MEHTA, ASHU KANSAL, DIVITA VYAS, SHIVANSHU BHARDWAJ, IN COMPLIANCE OF ORDER DATED 26/02/2019 PASSED BY THE HON'BLE APEX COURT LCR RECEIVED FROM ADJ LUDHIANA EX.PETITION 12, YADUINDER LAL	
6	O.M.P.-6/2019 I.A. 9378/2019 I.A. 9754/2019 I.A. 11410/2019	THE LUDHIANA IMPROVEMENT TRUST V/s TODAY HOMES & INFRASTRUCTURE (P)	SHUBHAM BHALLA, RAHUL SHARMA, AMAN NANDRAJOG, SAKET SIKRI, PRASHANT MEHTA, ASHU KANSAL, DIVITA VYAS, SHIVANSHU BHARDWAJ, IN COMPLIANCE OF THE ORDER DATED 26/02/2019 PASSED BY THE HON'BLE APEX COURT LCR RECEIVED FROM ADJ LUDHIANA, ASHOK D RAJAGOPALAN, YADUINDER LAL	

7	CS(COMM)-353/2022 I.A. 8371/2025	GIRDHARILAL KEDARNATH SINGHAL V/s NEW VARIETY DECORATORS PVT LTD & ANR.	SANYAM KHETARPAL, ATTIN SHANKAR RASTOGI, SANYAM KHETARPAL	
8	CS(COMM)-684/2022 I.A. 16209/2022 I.A. 40357/2024	ASCEND MEDIA PVT LTD V/s FUTURE WIZ ADVERTISING PRIVATE LIMITED	ALEX JOSEPH, SANJAY KUMAR, SANJAY KUMAR	
9	CS(COMM)-558/2023 I.A. 15310/2023 I.A. 15311/2023	DR K K SHRIVASTAVA V/s STAR INFRATECH PRIVATE LIMITED & ORS.	HARSH TRIVEDI, RAKESH SAINI, HARSH TRIVEDI	
10	CS(COMM)-686/2024 I.A. 36453/2024	M/S ETHINIC OVERSEAS V/s THE ORIENTAL INSURANCE COMPANY LIMITED	KARAN MEHRA	
11	CS(COMM)-915/2024 I.A. 42753/2024	ADVENT OILFIELD SERVICES PVT LTD V/s SHIV PETROLEUM & ORS.	AADITYA VIJAY KUMAR	
12	CS(OS)-320/2018 I.A. 8724/2018 I.A. 11205/2019 I.A. 14831/2022 I.A. 17693/2022 I.A. 19973/2022 I.A. 39889/2024	PAWWAN KHANNA V/s DEEPAK BAGGA & ANR.	MANOHAR MALIK, AMIT KHEMKA, BHUVNESHWAR TYAGI, VIKAS MISHRA, AMAN VACHHER, RAJIV BAJAJ, VIKAS MISHRA, MANOHAR MALIK	

13	CS(OS)-477/2018 CC 31/2019 I.A. 12858/2019	VIJAY KUMAR SHARMA V/s PUSHPA SHARMA & ANR.	M C DHINGRA, RAJEEV SHARMA, SHRUTI SHARMA, MUKESH KUMAR SINHA, G.S. SISTANI, FILED IN COMPLIANCE OF ORDER DATED 15/10/2019 PASSED BY THE HONBLE COURT	
14	CRL.M.A. 5323/2025 I.A. 6791/2023 I.A. 34463/2024 I.A. 47769/2024 I.A. 3160/2025 I.A. 6058/2025 IN CS(OS)- 617/2018(Disposed off case)	MR. KEDARNATH GUPTA V/s M/S GUNJAN INFRASTRUCTURE PVT. LTD. AND ORS.	ANUBHAV BHASIN, GAUTAM DHAMIJA, OBEROI, GAURAV GUPTA, RISHABH BANSAL, EESHA BAKSHI, MAYANK SHARMA, RICHA PANDEY, GAURAV GUPTA, DANISH AFTAB CHOWDHURY, AAYUSH MALHOTRA, RICHA PANDEY, ROHIT OBEROI	
15	CS(OS)-315/2022 I.A. 7934/2024 I.A. 4849/2025	ANITA GURNANI & ORS. V/s MANOJ GURNANI	SIDDHARTH AGGARWAL, HEMANT MANJANI	
16	CS(OS)-356/2022	RAJ PAL MEHRA V/s JAGDISH KUMAR MEHRA	RAHUL DHAMIJA, VISHAL MAAN	
17	CS(OS)-367/2022 CC 7/2023 I.A. 3897/2024 I.A. 38409/2024	GURBANI SINGH & ANR. V/s DEEPAK SINGH	NANDNI SAHNI, RAHUL SHUKLA, IN COMPLIANCE OF ORDER DT. 21.02.2023	

18	CS(OS)-369/2022 I.A. 9696/2022 WITH CS(OS) 372/2022 CS(OS) 373/2022	SATYAM KANOI & ANR. V/s SHIV JATIA & ORS.	KARTIK NAYAR, SHREYA SINGHAL, DEVIKA MOHAN, KARTIK NAYAR	
19	CS(OS)-372/2022 I.A. 9760/2022 I.A. 16650/2022 I.A. 18277/2022 I.A. 18278/2022	SATYAM KANOI & ANR. V/s SHIV JATIA & ORS.	KARTIK NAYAR, MANYAA CHANDOK, SHREYA SINGHAL, DEVIKA MOHAN, KARTIK NAYAR	
20	CS(OS)-373/2022 I.A. 9764/2022 I.A. 11259/2022 I.A. 13904/2022 I.A. 13906/2022 I.A. 18276/2022	SHIV KUMAR JATIA & ANR. V/s RAM PYARI DEVI CHARITABLE TRUST & ORS.	KARTIK NAYAR, SHREYA SINGHAL, DEVIKA MOHAN, MANYAA CHANDOK, KARTIK NAYAR	
21	CS(OS)-440/2022 I.A. 12083/2022 I.A. 18904/2023 I.A. 1985/2025	SH. JAG MOHAN VATS & ORS. V/s SH. JAI BHAGWAN VATS & ORS.	SOHAN LAL, RAHUL, MANISH VATS	
22	CS(OS)-485/2022 I.A. 12959/2022	SH MANPREET SINGH V/s SH DEVINDER SINGH & ANR.	AJAY LAROIA, DEEPAK THUKRAL, RAGHAV MEHDIRATTA	
23	CS(OS)-559/2022 I.A. 14846/2022 I.A. 33524/2024 I.A. 33525/2024	TANUJA SOLANKI AND ORS V/s PREM SOLANKI & ANR.	YOGESH KUMAR JAGIA, BHARAT MALHOTRA	
24	CS(OS)-827/2022 I.A. 1214/2025	MRS. DEVYANI TYAGI & ANR. V/s MUNEESH TANEJA	PANKAJ VIVEK, NIDHI MOHAN PARASHAR	

25	CS(OS)-105/2023 I.A. 2873/2023 I.A. 30362/2024	ANIL GUPTA V/s ARUN GUPTA & ORS.	SATYENDRA KUMAR, ARUSH BHANDARI, ABHISHEK PRATAP SINGH, HARSH GUPTA, SATYENDRA KUMAR	
26	CS(OS)-175/2023 I.A. 4905/2023 I.A. 8330/2023 I.A. 47918/2024	RITUMALA V/s RISHI SHARMA & ANR.	JEETIN JHALA, MINATI MURARI, NEHA KAPOOR	
27	CS(OS)-208/2023	HIMADRI SHEKHAR TYAGI V/s STATE, GNCT OF DELHI AND ORS	SHARVAN DEV	
28	CS(OS)-255/2023 I.A. 7927/2023 I.A. 7928/2023 I.A. 9618/2023 I.A. 9651/2023 I.A. 11596/2023 I.A. 16130/2023 I.A. 24738/2023 I.A. 6855/2024 I.A. 10479/2024 I.A. 44883/2024 I.A. 44884/2024	KAVITA SANDIL & ORS. V/s KUSUM LATA & ORS.	VRINDA GOYAL, PAWAN KAUSHIK, AKHIL MITTAL, HARSHITA SHARMA, PRASAD HEGDE, KHYATI DHUPAR, YASH ARYA, UJJWAL JHA, MOHIT CHAUDHARY, AKHIL MITTAL, PRASAD HEGDE	
29	CS(OS)-636/2023 I.A. 20240/2023 I.A. 21555/2023 I.A. 25595/2023 I.A. 40686/2024	PREM BANSAL & ORS. V/s SAMEER BANSAL	AMIT PRABHAT, ALOK KUMAR, PRASHANT KATARA, AMIT PRABHAT	
30	CS(OS)-975/2024 I.A. 47336/2024	HINDWARE LIMITED V/s RESORT RIO HOTELS PRIVATE LIMITED & ORS.	SAHIL GARG	

31	CS(OS)-983/2024 CAV 601/2024 CAV 602/2024 I.A. 47639/2024 I.A. 48338/2024 I.A. 884/2025 I.A. 885/2025 I.A. 950/2025	VIKAS KUMAR MANGLA V/s OM SATSANG MANDAL TRUST & ORS.	DHRUV MOHAN, RAJIV DEWAN, ANGAD SINGH ANAND, CHIRAG ALAGH	
32	CS(OS)-1000/2024 I.A. 48391/2024 I.A. 9206/2025	POONAM GILL V/s MRS NIRDOSH GILL & ORS.	SAKSHI ARORA, PANKAJ VIVEK, SAKSHI ARORA	
33	I.P.A.-4/2024 I.A. 31982/2024 I.A. 31983/2024 I.A. 31984/2024 I.A. 31985/2024 I.A. 31986/2024	KM. JIYANSHI & ANR. V/s SH. HEM CHAND & ORS.	AMBER JAIN	
34	O.M.P. (COMM)- 73/2019 I.A. 2302/2019 WITH O.M.P. (COMM) 195/2019 OMP (ENF.) (COMM.) 27/2019 OMP (ENF.) (COMM.) 73/2019	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s T.D. TOLL ROAD PRIVATE LIMITED	ANANT AVINASH PAVGI, SUMEET KUMAR MANIKTALA	
35	O.M.P. (COMM)- 195/2019 I.A. 7125/2019 WITH OMP (ENF.) (COMM.) 73/2019	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S TD TOLL PVT.LTD	ANANT AVINASH PAVGI, MANISH KUMAR BISHNOI	
36	OMP (ENF.) (COMM.)-27/2019	TD TOLL ROAD PRIVATE LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ANANT AVINASH PAVGI, HASAN MURTAZA	

37	OMP (ENF.) (COMM.)-73/2019	TD TOLL ROAD PRIVATE LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ANANT AVINASH PAVGI, HASAN MURTAZA	
38	O.M.P. (COMM)- 58/2025 I.A. 2739/2025 I.A. 2740/2025 I.A. 2741/2025	UNION OF INDIA THROUGH EXECUTIVE ENGINEER AND SENIOR MANAGER, REDEVELOPMENT PROJECT DIVISION- II, CPWD. V/s SHAPOORJI PALLONJI AND COMPANY PVT. LTD. THROUGH ITS DIRECTORS/ AUTHORIZED REPRESENTATIVE	VARUN MISHRA	
39	O.M.P. (COMM)- 69/2025 CAV 62/2025 I.A. 3063/2025 I.A. 3064/2025 I.A. 3065/2025	CULTFIT HEALTH CARE PVT.LTF V/s SARDAR INDIA PVT. LTD.	ANUPRIYA PODDAR, RAJIV K GARG	
40	OMP (ENF.) (COMM.)-62/2023 EX.APPL.(OS) 420/2023 EX.APPL.(OS) 896/2023	GAIL (INDIA) LTD V/s ANDHRA FUELS PVT. LTD.	DEEPAK KHURANA, MEGHNA SANKHLA, DEEPAK KHURANA	
41	OMP (ENF.) (COMM.)-68/2023 EX.APPL.(OS) 1123/2023	RCCIVL-LITL (JV) V/s UNION OF INDIA	DEBESH PANDA, JASWINDER SINGH	

FOR COMPLIANCE				
42	O.M.P.(EFA)(COMM.)- 3/2023 EX.APPL.(OS) 408/2023 EX.APPL.(OS) 409/2023 EX.APPL.(OS) 410/2023 EX.APPL.(OS) 630/2023 EX.APPL.(OS) 1685/2023 EX.APPL.(OS) 142/2024	MERCEDES-BENZ GROUP AG (PREVIOUSLY DAIMLER AG) V/s MINDA CORPORATION LIMITED	PALLAV SHUKLA, AGARWAL LAW ASSOCIATES	

COURT NO. 44**HON'BLE MR.JUSTICE SAURABH BANERJEE**

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-42/2022	ISHWAR SINGH KUNDU V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	TARUN KHURANA	
2	C.A.(COMM.IPD-PAT)-168/2022	PROPRIETECT L P V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE	
3	C.A.(COMM.IPD-PAT)-452/2022	ZERIA PHARMACEUTICAL CO. LTD V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE, PRATIMA NAIN LAKRA, DEBASHISH BANERJEE	
4	C.A.(COMM.IPD-PAT)-16/2024	MEDILABO RFP INC V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE	
5	C.O.(COMM.IPD-PAT)-11/2023 I.A. 26315/2023 I.A. 26316/2023	GSP CROP SCIENCE LIMITED V/s FMC AGRO SINGAPORE PTE LTD. & ORS.	SANJAY KUMAR, GEORGE VITHAYATHIL, NATARAJ GURUSWAMY	

6	C.O. (COMM.IPD-TM)-88/2021 WITH C.O. (COMM.IPD-TM) 170/2021	M/S. HOLYLAND MARKETING PVT. LTD. V/s NAHAR SINGH MAHIPAL JAIN PARTNERSHIP FIRM AND ORS.	PRERNA ARORA, VIVEK SINGH, RHEA CHAWLA, MANISH SINGHAL, VAIDANT CHADHA	
7	C.O. (COMM.IPD-TM)-170/2021	HOLYLAND MARKETING PVT LTD. V/s NAHAR SINGH MAHIPAL JAIN AND ORS	PRERNA ARORA, VIVEK SINGH, RHEA CHAWLA, MANISH SINGHAL, VAIDANT CHADHA, PRERNA ARORA	
8	C.O. (COMM.IPD-TM)-149/2021 I.A. 6190/2024 WITH C.O. (COMM.IPD-TM) 125/2022	THE POLO/LAUREN COMPANY L.P V/s VIKAS JAIN AND ANR	S K BANSAL, DEVANSHU JAIN, K G BANSAL	
9	C.O. (COMM.IPD-TM)-125/2022 I.A. 6181/2024	THE POLO LAUREN COMPANY L.P V/s VIKAS JAIN AND SHASHANK GUPTA AND ANR	S K BANSAL, DEVANSHU JAIN, K.G. BANSAL	
10	C.O. (COMM.IPD-TM)-169/2021 WITH CS(COMM) 30/2016 CS(COMM) 634/2017	VIKAS JAIN V/s GASURAV JAIN AND ANR	GAURAV MIGLANI, KAPIL WADHWA, TAJ TRADE MARK PVT LTD.	
11	CS(COMM)- 30/2016 I.A. 591/2016 I.A. 11956/2017 I.A. 3561/2018	GAURAV JAIN & ANR V/s VIKAS AGARWAL & ANR	VANDANA SEHGAL, KAPIL WADHWA, M K MIGLANI & GAURAV MIGLANI	

12	CS(COMM)-634/2017 I.A. 11096/2017 CRL.M.A. 14154/2017 CRL.M.A. 20194/2017 I.A. 2713/2018 I.A. 6582/2020	VIKAS JAIN V/s M/S COSMO HERBAL LTD. & ORS	M.K. MIGLANI, KAPIL WADHWA	
13	C.O. (COMM.IPD-TM)-384/2021	M/S BLUE HEAVEN COSMETICS PVT. LTD. V/s SHIV KUMAR GUPTA, TRADING AS M/S SUDHA KUTIR UDYOG AND ANR.	SANJAY AGGARWAL, SANJAY AGGARWAL	
14	C.O. (COMM.IPD-TM)-670/2022 WITH C.O. (COMM.IPD-TM) 713/2022	JANAK SONS KNITWEAR PVT LTD. V/s OSWAL HOSIERY FACTORY AND ANR	NEERAJ GROVER, D. KUMAR DHINGRA	
15	C.O. (COMM.IPD-TM)-713/2022	M/S JANAK SONS KNITWEAR PVT LTD V/s RAJESH JAIN, TRADING AS M/S J.R OSWAL HOSIERY FACTORY AND ANR	NEERAJ GROVER, D. KUMAR DHINGRA	
16	C.O. (COMM.IPD-TM)-204/2024	DABUR INDIA LIMITED V/s CAPITAL FOODS PRIVATE LIMITED & ANR.	ACHUTHAN SREEKUMAR, MAMTA RANI	

17	I.A. 3731/2025 I.A. 3732/2025 In CS(COMM)- 113/2018	M/S LUXOTTICA GROUP S.P.A. V/s M/S GENIUS TRADING	K G BANSAL, JASPREET SINGH RAI, KG BANSAL & SK BANSAL, SHRAVAN KUMAR BANSAL	
18	CS(COMM)- 410/2018 I.A. 3995/2008 I.A. 8700/2014 I.A. 8924/2014 I.A. 286/2019 I.A. 287/2019 I.A. 8287/2019 I.A. 8288/2019	(INDIA TV) INDEPENDENT NEWS SERVICE PVT. LTD. V/s INFORMATION TV & ORS.	D.S. NARULA, RAJESH KUMAR, A.S.NARULA, DUA ASSOCIATES, MOHIT GONDI, SHWETA PANDEY, TEJVEER, CHITRANSHUL SINHA, MUDRIKA BANSAL	
19	CS(COMM)- 45/2021 I.A. 1353/2021 I.A. 9877/2021 I.A. 9878/2021 I.A. 30514/2024 WITH CS(COMM) 273/2021	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR. V/s SUJAY KUMAR & ORS.	VASUNDHARA NAGRATH, WITHOUT GENERATE, TEJAS KARIA, NEEL ANJAN MASON, DEEPAK GOGIA, ADITYA GUPTA, MOHIT SETH, ABHISHEK SINGH, ABHISHEK SINGH	
20	CS(COMM)- 273/2021 I.A. 9385/2021 I.A. 15944/2021 I.A. 30525/2024	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR. V/s RISHABH KAUSHAL & ORS.	TEJAS KARIA, DEEPAK GOGIA, NEEL ANJAN MASON, VASUNDHARA NAGRATH, ABHISHEK SINGH, ABHISHEK SINGH	
21	CS(COMM)- 188/2021	MANKIND PHARMA LIMITED V/s NOVAKIND BIO SCIENCES PRIVATE LIMITED	AMIT SINGH GULIA, HEMANT DASWANI, HEMANT DASWANI	
22	CS(COMM)- 716/2021 I.A. 17569/2021	HERMES INTERNATIONAL & ANR. V/s MACKY LIFESTYLE PRIVATE LIMITED & ANR.	AMIT GAURAV SINGH, RICHA BHARGAVA	

23	CS(COMM)-165/2022	LOUIS VUITTON MALLETTIER V/s ROHIT CHAWLA & ANR.	ROSHAN SONTALIA, POOJA DODD	
24	CS(COMM)-295/2022 I.A. 7049/2022 WITH CS(COMM) 348/2022 CS(COMM) 349/2022 CS(COMM) 408/2024 CS(COMM) 409/2024 CS(COMM) 410/2024	NATCO PHARMA LTD V/s FMC AGRO SINGAPORE PTE LTD & ORS.	SANJAY KUMAR, SIDHANT GOEL, GEORGE VITHAYATHIL, NATARAJ GURUSWAMY	
25	CS(COMM)-348/2022 I.A. 8128/2022	FMC CORPORATION & ORS. V/s INSECTICIDES INDIA LIMITED	GEORGE VITHAYATHIL, SANJAY KUMAR	
26	CS(COMM)-349/2022 I.A. 8132/2022 I.A. 10886/2022 I.A. 21715/2023 I.A. 23043/2023	FMC CORPORATION & ORS. V/s NATCO PHARMA LIMITED	NATARAJ GURUSWAMY, SIDHANT GOEL, GEORGE VITHAYATHIL, SANJAY KUMAR, NATARAJ GURUSWAMY	
27	CS(COMM)-408/2024 I.A. 32997/2024 I.A. 32998/2024 I.A. 32999/2024 I.A. 33001/2024 I.A. 33002/2024 I.A. 40466/2024	FMC CORPORATION AND ORS. V/s NATCO PHARMA LIMITED	GEORGE VITHAYATHIL, CS/3/2024 TRANSFERRED FROM SH. ANSHU SHUKLA, ADJ VIDE ORDER DT.9/04/2024 OF SUPREME COURT, SANJAY KUMAR AND ARPITA SAWHNEY, SANJAY KUMAR AND ARPITA SAWHNEY, IN COMPLIANCE OF ORDER DT. 07.082024, SANJAY KUMAR AND ARPITA SAWHNEY	

28	CS(COMM)-409/2024 I.A. 32991/2024 I.A. 32992/2024 I.A. 32993/2024 I.A. 32995/2024 I.A. 32996/2024 I.A. 40467/2024	FMC CORPORATION AND ORS. V/s NATCO PHARMA LIMITED	GEORGE VITHAYATHIL, RECORD NO.CS/2/2024 TRANSFERED FROM ADDITIONAL DISTRICT AND SESSIONS JUDGE CHANDIGARH BY ORDER OF HONBLE SUPREME COURT OF INDIA, SANJAY KUMAR AND ARPITA SAWHNEY, FILED IN COMPLIANCE OF ORDER DT TWENTH OF MAY TWO THOUSAND AND TWENTY FOUR, SANJAY KUMAR AND ARPITA SAWHNEY, IN COMPLIANCE OF ORDER DT. 07.082024	
29	CS(COMM)-410/2024 I.A. 32989/2024 I.A. 32990/2024 I.A. 40730/2024 I.A. 40731/2024 I.A. 40732/2024 I.A. 40734/2024 I.A. 40778/2024 I.A. 42341/2024	FMC COPORATION AND ORS. V/s NATCO PHATMA LIMITED	GEORGE VITHAYATHIL, CS/11/2023 TRANSFERRRED FROM SH. ANSHU SHUKLA, ADJ CHANDIGARH/UIDNO.HR0080 VIDE ORDER DT.9/04/2024 OF SUPREMECOURT TRANSFER PETITION(CIVIL)504/2022, FILED IN COMPLIANCE OF ORDER DT TWENTY MAY TWO THOUSAND AND TWENTY FOUR, IN COMPLIANCE OF ORDER DT. 07.08.2024, GEORGE VITHAYATHIL	
30	CS(COMM)-483/2022 I.A. 14869/2022 I.A. 29637/2024	BIKRAMJEET SINGH BHULLAR V/s YASH RAJ FILMS PRIVATE LIMITED & ORS.	ABHISHEK MALHOTRA, AMAN RAJ GANDHI, DEEPAK BISWAS, JOSEPH KOSHY, JOSEPH KOSHY, VINOD MALHOTRA	

31	CS(COMM)-580/2022 I.A. 13423/2022 I.A. 13424/2022 I.A. 18516/2022 I.A. 21813/2022	JAYSON INDUSTRIES AND ANR. V/s CROWN CRAFT (INDIA) PVT. LTD.	MAHESH KUMAR MIGLANI, LCR RECEIVED FROM THE COURT OF SH. PAWAN KUMAR JAIN, DISTRICT JUDGE, (COMMERCIAL COURT - 03), CENTRAL TIS HAZARI COURTS, NEW DELHI VIDE ORDER DT. 12.08.2022, FILED IN COMPLIANCE OF HONBLE COURT ORDER DT. 09/09/2022, S K BANSAL	
32	CS(COMM)-600/2024 I.A. 34024/2024	ACC LIMITED V/s PIDILITE INDUSTRIES LIMITED AND ANR	ANKUR SANGAL, ADITYA GUPTA, PRABHU TANDON	
33	CS(COMM)-724/2024 I.A. 37505/2024 I.A. 43071/2024	TATA SONS PRIVATE LIMITED & ANR. V/s MARVEL LIMITED	UMESH MISHRA, ROHIL BANSAL, UMESH MISHRA	
34	CS(COMM)-960/2024 I.A. 43591/2024	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED V/s AZHAR AHMED TRADING AS M S A R METAL WORKS & ANR.	GEETANJALI VISVANATHAN, NIRUPAM LODHA	
35	CS(COMM)-1050/2024 I.A. 46261/2024	TUV MARKENVERBUND E V V/s DUVISO CERTIFICATIONS AND INSPECTIONS PVT LTD & ORS.	KUNAL, LEXORBIS	

36	CS(COMM)- 10/2025 I.A. 436/2025 I.A. 8373/2025	CAPITAL FOODS PRIVATE LIMITED V/s DABUR INDIA LIMITED	MAMTA RANI, ACHUTHAN SREEKUMAR, SWASTIK SAHAI BISARYA	
37	I.A. 7422/2025 I.A. 7423/2025 In CS(COMM)- 34/2025	NILKAMAL CRATES AND CONTAINERS & ANR. V/s GODRIWALA PLASTICS PRIVATE LIMITED	NIRUPAM LODHA, BIKASH GHORAI, NIRUPAM LODHA	
38	CS(COMM)- 115/2025 I.A. 3643/2025 I.A. 3644/2025	HERO INVESTCORP PVT. LTD AND ANR V/s ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	
39	CS(COMM)- 121/2025 I.A. 3774/2025 I.A. 3777/2025	IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. V/s M/S THE SHAKE SOCIAL THROUGH ITS PROPRIETOR	SHIKHA SACHDEV	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

40	CS(COMM)- 985/2024 CCP(O) 115/2024 I.A. 44332/2024 I.A. 44338/2024	MAHINDRA HZPC PRIVATE LIMITED & ORS. V/s SHRI RAM FARMS & ORS.	AJIT KUMAR, HASSAN ZUBAIR WARIS, SHRUTI JAIN, VIVEK KUMAR	AT 2.30 P.M.
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14.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

FOR DIRECTION				
41	CS(COMM)- 109/2023(Disposed off case)	TRIMBLE SOLUTIONS CORPORATION V/s CONSERVE SOLUTIONS LLP & ANR.	DEEPAK VOHRA, APOORV BANSAL	

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-756/2005	CAPARO MARUTI LTD., V/s M.D.JINDAL	CHETAN PRABHAKAR, VAIBHAV GAGGAR, PRAVEEN K MITTAL, VIJETA, KARANJAWALA, RAKESH OJHA, MOHIT JOLLY, RANA S.BISWAS	
2	CS(OS)-757/2005	M/S CAPARO MARUTI LTD. V/s SURYA KANT AGGARWAL	VAIBHAV GARG, ARVIND GHOSH, CHETAN PRABHAKAR, KUMAR VIVEK, M C KOCHHAR, ARINDEM GHOSH, PRAVEEN K MITTAL, VIJETA, M.C.KOCHHAR, KARANJAWALA, RAKESH OJHA, MOHIT JOLLY, M. C. KOCHHAR, SANJAY SEN	
3	CS(OS)-761/2005 I.A. 2475/2020 I.A. 16140/2022 WITH CS(OS) 645/2007	CAPARO MARUTI LTD. V/s MACHINO PLASTICS LTD. AND ORS.	VAIBHAV GAGGAR, CHETAN PRABHAKAR, M C KOCHHAR, DEBESH PANDA, VIJETA MUKHERJEE, N.K.MISHRA,	

			PRAVEEN K MITTAL, RAKESH OJHA, RANJANA ROY GAWAI, MOHIT JOLLY, M. C. KOCHHAR, SANJAY SEN, RIYA, UPINDER SINGH	
4	CS(OS)-645/2007 I.A. 11128/2020	MACHINO PLASTICS LTD. & ANR. V/s CAPARO MARUTI LTD. & ORS	YASHMEET, RAKESH KHANNA, SWATY SINGH MALIK, RAKESH SHARMA, ARINDAM GHOSE, ESHAN SAHA, VIJETA, KARANJAWALA, RAKESH OJHA, MOHIT JOLLY, RANJANA ROY GAWAI, DUA ASSOCIATES	
5	CS(OS)-151/2023 I.A. 4350/2023 I.A. 29823/2024	MS. NIDHI JAIN & ANR. V/s MRS. ARUNA JAIN & ANR.	AMAN NANDRAJOG, AKBAR SIDDIQUE	
6	TEST.CAS.- 65/2023	NEENA CHANDWANI V/s STATE & ANR.	SANTOSH KUMAR SAHU	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

7	CS(OS)-734/2023 I.A. 22551/2023	MANJU LATA MOHAN AND ANR. V/s NIDHI KUMAR AND ORS.	AKASH KUNDU, SONAM SHARMA, ANKUR CHHIBBER, ARUN KUMAR PANWAR, ATUL BATRA	AT 11:00 A.M.
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ADMISSION DENIAL

8	CS(OS)-36/2023 I.A. 1140/2023 I.A. 3162/2023	DAMINI INDRA KUMAR MEHTA & ANR. V/s HARGOVIND SINGH BISHT & ANR.	SONAKSHI SINGH, SUMIT GAUR, SONAKSHI SINGH	
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14.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

9	CS(OS)-303/2023 I.A. 9440/2023	SURESH KUMARI AND ANOTHER V/s RAVINDER PAL SINGH AND ORS.	SURESH CHAND SINGHAL, SUNIL CHAUHAN	
10	CS(OS)-833/2023 I.A. 25194/2023	TANYA KHANNA V/s VINOD KHANNA & ORS.	BHASKAR TIWARI, RAGHAV SABHARWAL, ANSHUMAN GARGESH, SANDEEP MITTAL	

FOR EVIDENCE

11	CS(OS)-368/2002 CC 1689/2003	M/S KHOB CHAND TYAGI V/s DDA	GAURAV SARIN, SANJIV KUMAR, VIVEKNANDA, ASHWANI KUMAR DHATWALIA, R.K.SHARMA, CHARU SARIN, DHANESH RELAN, MANISH MAKHIJA, ASHUTOSH KAUSHIK, LAKSH KHANNA, M.S.VINAIK	
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**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-930/2016 CC(COMM) 121/2017 I.A. 1579/2017 I.A. 15555/2018 I.A. 10310/2020 I.A. 6448/2022	ANWAR ELAHI & ANR V/s MOHD NOWSHAH & ANR	ASHISH AGGARWAL, PRITISH SABHARWAL, GURKAMAL HORA ARORA, SAIKRISHNA & ASSO, YATINDER GARG, YATINDER GARG	
2	CS(COMM)-974/2024 I.A. 43953/2024 I.A. 43955/2024 I.A. 43956/2024 I.A. 8738/2025	M/S DATABRICKS LIMITED V/s M/S INDO WINGS PVT LTD. AND ANR	AMIT KHEMKA, PRADEEP JAIN, RAJNEESH CHOPRA	
3	CS(COMM)-69/2025 I.A. 2168/2025 I.A. 2171/2025 I.A. 2172/2025	BHARAT BHUSHAN & ANR. V/s STERCO WELDERS PRIVATE LIMITED & ANR.	MANISH TIWARI, KARAN SACHDEVA	

4	CS(OS)-327/2020 I.A. 9985/2020 I.A. 272/2021 CRL.M.A. 477/2021 I.A. 1286/2021 I.A. 2329/2021 I.A. 2330/2021 I.A. 10437/2021 I.A. 10438/2021 I.A. 6681/2022 I.A. 40528/2024	NARENDER KUMAR ABBOTT V/s NARESH KUMAR ABBOTT AND OTHERS	KAPIL KUMAR, HIMANSHU VERMA, MANU SISHODIA, MANU SISHODIA, SHRIKANT SAMANTARA	
5	CS(OS)-343/2024 I.A. 9692/2024	ABHISHEK SONI V/s SHRI PRAVEEN SONI & ORS.	PAVITRA KAUR, KUSHAGRA PANDIT	
6	CS(OS)-447/2024 I.A. 30557/2024 I.A. 41488/2024 I.A. 42048/2024 I.A. 42595/2024 I.A. 42597/2024	HARMEET SINGH SALWAHA V/s MRS TAJINDER KAUR & ORS.	AMIR YADAV, JAGJIT SINGH, AMIR YADAV	
7	CS(OS)-671/2024 I.A. 37178/2024 I.A. 37179/2024	KRISHNA DAWAR V/s PREM PRAKASH DAWAR	SARTHAK GUPTA, SHRIYA MAINI	
8	CS(OS)-702/2024 I.A. 38104/2024	SMT LAJWANTI V/s SMT RAMWATI & ORS.	AMIT KUMAR, RAVI PARTAP SINGH BHATTI	
9	CS(OS)-841/2024 I.A. 42819/2024 I.A. 790/2025 I.A. 1204/2025	ASHOK BANSAL & ORS. V/s MANOJ BABBAR & ORS.	NIMISH CHIB, KARUNESH TANDON, NIMISH CHIB	
10	TEST.CAS.- 89/2024 I.A. 45585/2024 I.A. 2203/2025	MRS NAVJYOT KAUR V/s GOVERNMENT OF NCT OF DELHI & ORS.	VIKRAM GUJRAL, KUNAL KHER, VIKRAM GUJRAL	

ADMISSION DENIAL

11	CS(COMM)-349/2024	CENTRAL COURT HOTEL V/s ABSOLUTE BARBEQUE PVT. LTD.	AJATSHATRU SINGH RAWAT, SAYED AQUIB ALI	
12	CS(OS)-66/2024 I.A. 1744/2024	SMT SUDHA JINDAL & ORS. V/s SMT SANCHITA JINDAL & ORS.	KAVEESH NAIR	

FOR EVIDENCE

13	CS(COMM)-296/2016	M/S SHABNAM HIDE COMPANY V/s M/S BAJAJ BROTHERS	RAMESH KUMAR, VIDIT ANAND, CHIRAMEL & CO	AT 12:30 P.M.
14	CS(COMM)-415/2016	FACT EMPLOYEES' PROVIDENT FUND TRUST V/s IFCI LIMITED	PALLAV KUMAR, P. BANERJEE, P.C. SEN, AABHAS KSHETARPAL, RITIN RAI	
15	CS(COMM)-1001/2016 WITH CS(COMM) 934/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S TRIGEN ELECTRONIC PRIVATE LIMITED	VATSAL KUMAR, VINEET MALIK & ASSO	
16	CS(COMM)-934/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S TRIGEN ELECTRONICS PVT. LTD.	REEMA KHORANA & ASSO.	
17	CS(COMM)-1288/2016	M/S LEO INFRACAPITAL LTD V/s M/S THE ATLAS ELECTRIC INDUSTRIES PVT LTD	SS WANI, GOVIND K RISHI, ANUJA PETHIA, SHAKEEL SARWAR WANI	AT 2:00 P.M.

14.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

18	CS(OS)-601/2016 I.A. 8272/2025 I.A. 8273/2025 I.A. 8668/2025 I.A. 8669/2025	SHRI KISHORE KUMAR & ORS V/s SHRI RAM KESH & ORS	K K ROHATGI, GEETA MEHROTRA, KARAN LUTHRA, ADAMAYA PAL SINGH, VIRENDRA KUMAR RAWAT, VIPIN KUMAR SINGH, VIPIN K SINGH	
19	CS(OS)-57/2020 I.A. 1933/2020	BAPTIST UNION OF NORTH INDIA (REGD.) V/s PAUL. N. PREM & ORS	SANJEEV SHARMA, GAURAV DUBEY, SANTOSH KUMAR SAHU, NISHANT YADAV, LAKSHAY BATRA, DEEPTAKIRTI VERMA, VIRESH BAHADUR SAHARYA, ABHISHEK KAUSHIK, VINEET CHADHA	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)- 95/2022	VED PRAKASH GARD M/S PARUL FOOD PRODUCTS, PLOT NO., 2114,HSIDC RAI PHASE-2, SECTOR- 38, SONIPAT, HARYANA V/s MANINDERJOT SINGH SINGLE FIRM, H.NO. 6/12, SUBHASH NAGAR, TAGORE GARDEN, DELHI	LALJI AND ASSOCIATES	
2	C.O. (COMM.IPD-TM)- 272/2024 I.A. 49765/2024 WITH C.O. (COMM.IPD-TM) 273/2024 C.O. (COMM.IPD-TM) 274/2025 CS(COMM) 1202/2024	VIZRT AG V/s ASHWA GHOSH AND ANR	NAIPAL SINGH, PRITHVI SINGH	

3	C.O. (COMM.IPD-TM)- 273/2024 I.A. 49768/2024	VIZRT AG V/s ASHWA GHOSH AND ANR	NAIPAL SINGH, PRITHVI SINGH	
4	CS(COMM)- 1202/2024 I.A. 49809/2024	VIZRT AG V/s ASHWA GHOSH AND ANR	NAIPAL SINGH, PRITHVI SINGH	
5	C.O. (COMM.IPD-TM)- 274/2024 I.A. 49771/2024	VIZRT AG V/s ASHWA GHOSH AND ANR	NAIPAL SINGH, PRITHVI SINGH	
6	CS(COMM)- 688/2023(Disposed off case)	STAR INDIA PRIVATE LIMITED & ANR. V/s JIOLIVE.TV & ORS.	RIMJHIM TIWARI, GEETANJALI VISVANATHAN, KHAITAN & CO., RIMJHIM TIWARI	
7	CS(COMM)-130/2024 I.A. 3288/2024 I.A. 3291/2024 I.A. 44764/2024	GURDEEP SINGH PROPRIETOR KAKE DI HATTI V/s KAKE DI RASOI & ORS.	S K BANSAL, SHRAVAN KUMAR BANSAL	
8	CS(COMM)-157/2024 I.A. 4160/2024	RUPAM INDUSTRIES V/s VISHAL PIPES LIMITED	PRATHAM SHARMA	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-948/2024 I.A. 32488/2024 I.A. 7115/2025	INDIABULLS HOUSING FINANCE LTD. V/s BHAVANA R VIRA ALIAS BHAVANA RAJESH VIRA AND ORS.	ATHARVA LEGAL	
2	ARB.P.-957/2024 I.A. 32569/2024 I.A. 7116/2025	INDIABULLS HOUSING FINANCE LTD. V/s BAVITA SINGH RATHORE AND ANR.	ATHARVA LEGAL	
3	CS(COMM)-805/2022 I.A. 19273/2022 I.A. 5263/2023 I.A. 37874/2024 I.A. 37875/2024	MAX LIFE INSURANCE CO LTD V/s TRANZLEASE HOLDINGS INDIA PVT LTD & ORS.	RAJESH JANGRA, ABHISHEK KUMAR SINGH, ARUN KUMAR SHUKLA	
4	CS(OS)-396/2008 I.A. 32469/2024 WITH CS(OS) 541/2008 TEST.CAS. 82/2008	VIDUR SAHDEV & ORS V/s ASHOK SAHDEV	ANIL SAPRA, ALOK AGGARWAL, SANJAY S. CHHABRA, AKSHAY MAKHIJA, SANJAY JAIN, SUNIL	

			MAGON, RAKESH KUMAR GARG, SANJIV BAHL, EKLAVYA BAHL	
5	CS(OS)-541/2008 I.A. 15660/2009 I.A. 15821/2011 I.A. 3235/2012	SMT. PARBHA MONGHA & ORS V/s SH. BHARAT SAHDEV	SUNIL MAGEON, NAVIN KUMAR JAGGI & ASSOCIATES, ALOK AGGARWAL, RAJESH PATHAK, SANDEEP SETHI, AKSHAY MAKHIJA, SANJAY JAIN, RAKESH KR, SANJAY S. CHHABRA, SUNIL MAGON	
6	TEST.CAS.-82/2008	SHRI BHARAT KUMAR & ORS V/s STATE & OTHERS	C & A SOLUTION, AKSHAY MAKHIJA, SANJAY JAIN, RAKESH KR, SANJIV BAHL, SUNIL MAGON	
7	CS(OS)-1265/2014	K.S MAHAJAN V/s SUNANDAN KUMAR MAHAJAN & ORS	TARAK KHANNA, KR. CHAWLA, DHRUV CHAWLA, MEENAKSHI JOSHI, JAGJIT SINGH	
8	CS(OS)-2424/2014 I.A. 1848/2019 I.A. 3590/2020 I.A. 14196/2023 I.A. 15524/2023 I.A. 4438/2024 WITH CS(OS) 68/2016	SURAJ PRAKASH V/s VED PRAKASH & ORS	C.K. BHATT, BILAL ALI, J V RANA, PINKI AGGARWAL, ANUJ GUPTA, MAYANK RUSTAGI, D K RUSTAGI, RAHUL SHARMA, JASBIR BIDHURI, VIKRANT ARORA, SANJAY GUPTA, S.C GUPTA, D.K. RUSTAGI, ARPIT BHALLA, JASBIR BIDHURI	

9	CS(OS)-68/2016 I.A. 3266/2024	DEEPAK V/s VED PRAKASH AND ORS	D K RUSTAGI & CO, MAYANK, AKSHIT RASTOGI, KAPIL DUTTA, AJAY ARORA, VIKRANT ARORA, AMIT GOEL & ASSO IN COMPLIANCE OF ORDER DT. 12.02.2016 BY REGISTRAR GENERAL, D.K. RUSTAGI	
10	CS(OS)-60/2022 I.A. 1784/2022 I.A. 8615/2024 I.A. 129/2025 I.A. 541/2025	SH.RAJBIR & ORS. V/s SH. CHANDAR PAL & ORS.	NARENDER SINGH SHARMA, NAVAL KAUTSA, RIPI DAMAN, KRISHAN KUMAR, SUMAN CHAUDHARY	
11	CS(OS)-86/2022	MOHIT MEHRA V/s HEERA LAL AND ORS	VISHAL RAJ SEHIJPAL, DEVENDRA KUMAR	
12	CS(OS)-361/2022 I.A. 9584/2022	MRS ANTHEENA & ANOTHER V/s ARICK MASIH & ORS.	ASHISH BANSAL, ANSHUMAN UPADHYAY, JAI PRAKASH	
13	CS(OS)-610/2022 I.A. 16115/2022 I.A. 21093/2023 I.A. 21106/2023 I.A. 21110/2023	DINESH KUMAR V/s PRAKASHO DEVI AND ORS	GURJEET KAUR, NEERAJ GUPTA, VIPUL GUPTA	
14	CS(OS)-148/2024	SMT. SUNITA KUMARI V/s SMT. LAXMI DEVI AND ORS.	KUSUM DHALLA	
15	O.M.P.-7/2022 I.A. 15153/2022 I.A. 2736/2023 I.A. 24781/2023 I.A. 24782/2023 I.A. 24783/2023 I.A. 789/2025	NATIONAL FEDERATION OF TOURISM AND TRANSPORT COOPERATIVES OF INDIA LIMITED & ANR.	ANKUR ARORA, ARCHER JURISTS LLP, AJEET YADAV, UDIT ARORA, DHRUV CHAWLA, ANKUR ARORA, AJEET YADAV	

		V/s HINDUSTAN LABOUR MULTISTATE COOPERATIVE SOCIETY LIMITED & ORS.		
16	O.M.P. (COMM)- 93/2024 I.A. 3832/2024 I.A. 6361/2025	MS INDIABULLS CONSTRUCTIONS LTD. V/s MS S AND S TECHNOCRATS PVT LTD	DHRUV ROHATGI, PARVEEN KUMAR AGGARWAL	
17	TEST.CAS.- 61/2022 I.A. 10414/2022 I.A. 6598/2025	SHAMMI KALRA & ANR. V/s STATE (NCT OF DELHI) & ORS.	ANIL KUMAR GERA, SONAKSHI DHIMAN, RAJEEV KUMAR	

ADMISSION DENIAL

18	CS(OS)-344/2022 I.A. 9225/2022 I.A. 6842/2025 I.A. 7212/2025	SMT. SHALLU YADAV V/s SH. ATTAR SINGH YADAV & ORS.	RACHIT SAHNEY, MUKESH SHARMA, RITU NEGI, PUNEET BHATNAGAR, BHALENDU MISHRA, PUNEET BHATNAGAR	
19	CS(OS)-720/2022 I.A. 19251/2022	M/S VATIKA LIMITED V/s MR. RAVI LUTHRA & ORS.	NEERAJ GROVER, AVIJIT DIKSHIT	

FOR EVIDENCE

20	CS(COMM)- 538/2022	EMU LINES PRIVATE LIMITED V/s REVENT PRECISION ENGINEERING LIMITED & ORS.	AKHIL VERMA, UDAY KUMAR JHA	AT 2:00 P.M.
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14.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

21	CS(COMM)- 842/2022	SINGH ASSOCIATES V/s DISTILLERIES & BREWERIES LIMITED	ATUL SHARMA, ATUL SHARMA, VIKRANT SINGH BAIS	AT 2:00 P.M.
22	CS(OS)-497/2022 I.A. 32117/2024 I.A. 33148/2024	SHRI MOHAN LAL V/s SHRI BIRJU & ORS.	AMIT KUMAR, SURESH CHAND SINGHAL, AMIT KUMAR	
23	TEST.CAS.- 33/2014 I.A. 6820/2022 I.A. 640/2023 I.A. 3531/2025 I.A. 3532/2025 I.A. 3866/2025 I.A. 4422/2025	BIRHAM DATT YADAV V/s STATE & ORS	M M SINGH, ABHINAV TATHAGAT, MURLI MANOHAR SINGH, ABHINAV TATHAGAT, RAJIV DEWAN, FAIYAZ HASAN, HEMANT SINGH, RAJIV DEWAN	AT 12:30 P.M.

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	OMP (ENF.) (COMM.)-58/2018 EX.APPL.(OS) 629/2019 EX.APPL.(OS) 1015/2019 EX.APPL.(OS) 3776/2022 EX.APPL.(OS) 3839/2022 EX.APPL.(OS) 1218/2023 EX.APPL.(OS) 1716/2024 EX.APPL.(OS) 2074/2024 EX.APPL.(OS) 415/2025	ATLANTA INFRA ASSETS LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	PRABHAT JEEVAN, TANU PRIYA GUPTA, CHIRAG M SHROFF	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182))

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O.(COMM.IPD-CR)-18/2021 I.A. 15913/2021 I.A. 43250/2024	SHIVARAJ PRODUCTS PVT LTD V/s UNION OF INDIA & ANR.	VARUN MUDGIL, MANISH KUMAR SRIVASTAVA, SIDHANT GOEL, SANJAY KUMAR, SIDHANT GOEL	
2	C.O. (COMM.IPD-TM)-244/2024 I.A. 46180/2024	SHIVARAJ PRODUCTS INDIA PVT. LTD. V/s SANDEEP TRIVEDI TRADING AS M/S. SHIVA PAAN PRODUCTS & ANR.	SIDHANT GOEL	
3	C.O.(COMM.IPD-CR)-7/2025 I.A. 3986/2025 I.A. 3987/2025 I.A. 3988/2025 WITH C.O.(COMM.IPD-CR) 18/2021	SANDEEP TRIVEDI V/s UNION OF INDIA AND ANR	DHARMENDRA KUMAR YADAV	

4	C.O. (COMM.IPD-TM)-61/2024	YASHODA SUPER SPECIALITY HOSPITAL AND ANR V/s YASHODA HOSPITAL AND RESEARCH CENTRE LTD. AND ANR	KUNAL KHANNA, AS PER DIRECTIONS OF ORDER DT. 24.01.2024 PASSED IN CA(COMM.IPD-TM) 40/2022	
5	CS(COMM)-179/2024 I.A. 4744/2024 I.A. 4749/2024 I.A. 6277/2024 I.A. 29672/2024 I.A. 35422/2024 I.A. 3360/2025	CAMPUS ACTIVEWEAR LIMITED V/s JQR SPORTS(INDIA) PRIVATE LIMITED & ORS.	ANKUR SANGAL, PRITHVI SINGH, KANGAN RODA, MANAS RAGHUVANSHI, NAMAN JOSHI, ANKIT PARASHAR, KANGAN RODA, MANAS RAGHUVANSHI, NAMAN JOSHI	
6	CS(COMM)-657/2024 I.A. 35708/2024	PLAY GAMES 24X7 PRIVATE LIMITED V/s WWW10XBETTCOM & ORS.	SHIVAM NARANG, MAMTA RANI	
7	CS(COMM)-1109/2024 I.A. 47849/2024 I.A. 4998/2025	WEBKUL SOFTWARE PVT. LTD. V/s M/S SHIPTURTLE APPS PRIVATE LIMITED	KAPIL WADHWA, SHALABH GUPTA	
8	CS(COMM)-1143/2024 I.A. 48690/2024	INTER IKEA SYSTEMS BV V/s I KEY HOME STUDIO LLP AND ANR	PRITHVI SINGH	
9	CS(COMM)-108/2025 I.A. 3363/2025 I.A. 3364/2025 I.A. 4721/2025	STAR INDIA PVT LTD V/s IPTV SMARTER PRO & ORS.	SUBHASHISH KUMAR, R MAYA, RIMJHIM TIWARI	
10	CS(COMM)-111/2025 I.A. 3394/2025 I.A. 3395/2025	GS1 INDIA V/s MR VIKAS DAS & ORS.	ADITYA GUPTA	

11	CS(COMM)- 112/2025 I.A. 3484/2025 I.A. 3485/2025 I.A. 3486/2025 I.A. 3487/2025 I.A. 3488/2025 I.A. 3489/2025	HERO INVESTCORP PVT LTD AND ANR V/s M/S RADHA PACKAGING INDUSTRIES THROUGH ITS PROPRIETOR SIMMI AGGARWAL	SHUBHENDU BHATTACHARYYA, KUNAL KHANNA	
12	CS(COMM)- 116/2025 I.A. 3649/2025 I.A. 3650/2025	X AND ANR V/s Y	GEETA RANI, KUNAL KHANNA	
13	CS(COMM)- 122/2025 I.A. 3802/2025	MANASH LIFESTYLE PRIVATE LIMITED V/s PRAGATI ENTERPRISE & ORS.	NAGESHWAR KUMHAR	
14	CS(COMM)- 124/2025 I.A. 3850/2025	MOONSHINE TECHNOLOGY PRIVATE LIMITED V/s ASHOK KUMAR & ORS.	SUBHASH BHUTORIA	

ADMISSION DENIAL

15	CS(COMM)- 575/2021 I.A. 14870/2021	CORE INTEGRATED MANAGEMENT SYSTEMS PVT LTD V/s THE BCI FORUM LTD & ORS.	DAVESH VASHISHTHA, ANSHUMAAN SAHNI, TAANIYAA DOGRAA, ANSHUMAAN SAHNI	
16	CS(COMM)- 270/2022 I.A. 8702/2022 I.A. 9268/2023	THE TRUSTEES OF PRINCETON UNIVERSITY V/s THE VAGDEVI EDUCATIONAL SOCIETY & ORS.	RANI CHHABRA, RONO MOHANTY, RAGHAV KACKER, MAYANK BHARGAVA, SHRAVANTH SHANKER BHURAM, NANCY ROY	

17	CS(COMM)- 923/2024 I.A. 42872/2024 I.A. 7714/2025	VISHAL PIPES LIMITED V/s RUPAM INDUSTRIES	PRATHAM SHARMA, S K BANSAL, PRATHAM SHARMA	
18	CS(COMM)- 1074/2024 I.A. 46979/2024 I.A. 48122/2024	PHYSICSWALLAH PRIVATE LIMITED V/s MR. VIVEK THAKUR TRADING AS SCHOLARS DEN	KUMAR KARTIKAY, SIDHANT GOEL	
19	CS(COMM)- 1091/2024 I.A. 47441/2024	MANKIND PHARMA LIMITED V/s SEPKIND PHARMA PRIVATE LIMITED & ANR.	ANKUR SANGAL	
FOR EVIDENCE				
20	C.O.(COMM.IPD- CR)-16/2021	ENTERTAINMENT NETWORK INDIA LIMITED V/s TIPS INDUSTRIES LIMITED	S S AHLUWALIA, ABHISHEK MALHOTRA	
21	CS(COMM)- 46/2019 I.A. 7568/2019 WITH CS(COMM) 76/2019	PHILIPS LIGHTING HOLDING B.V. V/s JAI PRAKASH AGARWAL AND ANR.	SANJAY AGGARWAL, EVA BISHWAL, SANJAY AGGARWAL	
22	CS(COMM)- 76/2019	SIGNIFY HOLDING B.V. V/s SYSKA LED LIGHTS PVT. LTD.	SHAILEN BHATIA, EVA BISHWAL	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-602/2019 I.A. 5687/2021	M/S AVNG INFRASTRUCTURES PVT. LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION (SOUTH DMC) & ANR.	RAJEEV KUMAR, SUMIT RANA, SAVITA MALHOTRA, SUMAN MALHOTRA	
2	CS(COMM)-491/2024 I.A. 31137/2024	DIVYA TUTEJA V/s BT E-SERV (INDIA) PRIVATE LIMITED	UMANG TYAGI, KRISHAN KUMAR, JAITEGAN SINGH	
3	CS(COMM)-562/2024 I.A. 32956/2024	OAK INFRASTRUCTURE DEVELOPERS LTD. AND ANR V/s AV HOSPITALITY VENTURES LLP	SHUBHAM MISHRA, MEHUL PARTI	

4	CS(OS)-1652/2011	KRISHNA V/s KAVITA & ORS	N.K.KANTAWALA, ANIL KR, NARISH M SINHA, SALEKH CHAND YADAV, SANJEEV KUMAR TIWARI, ATUL KR SHARMA & SANDEEP SINGH	
5	CS(OS)-252/2013 I.A. 1070/2024 I.A. 47759/2024	YOGESH KUMAR V/s DAVENDER KUMAR RELAN AND ORS	RAJ KUMAR, VIKAS MAHAJAN, PANKAJ VIVEK, AMAN USMAN, AMIT PUNJ	
6	CS(OS)-386/2019 I.A. 10465/2019 I.A. 3541/2021 I.A. 3545/2021 I.A. 3546/2021 I.A. 8643/2023 I.A. 8644/2023 I.A. 35246/2024 CRL.M.A. 99/2025 I.A. 606/2025	RAJESH SHARMA V/s VIRENDER VATS & ORS.	JEETIN JHALA, SANJIV SHALMA, SAGAR LAL, ABHISHEK SETHI, K K AGGARWAL, ANKIT JAIN, RAJ KUMAR, ABHAY PRATAP SINGH, AASHISH VATS, GAGAN KUMAR, MOHD. NAYEEMUDDIN, SANJIV SHARMA, SANJIV SHARMA	
7	CS(OS)-399/2019 I.A. 16843/2019 I.A. 2134/2025	SATNAM SINGH SALUJA V/sINDERBIR SINGH SALUJA & ORS.	SHOBHANA TAKIAR, GAURI PURI, BHASKAR TIWARI, SAURABH SACHDEVA, MUKUL BAWA, ASHOK CHHABRA, NISHCHAL JOSHI	
8	CS(OS)-461/2024 I.A. 30986/2024 I.A. 45497/2024 I.A. 45498/2024 I.A. 5007/2025	SJK ESTATES PVT. LTD. V/s SHRI TRILOK CHAUDHRY & ANR.	LAXMAN, KAPIL CHOUDHARY, RATI COSHIC, KAPIL CHOUDHARY	
9	CS(OS)-660/2024 I.A. 37006/2024	SUSHIL KUMAR SYAL V/s SUNIL KUMAR SYAL & ANR.	DIVJOT SINGH BHATIA	

ADMISSION DENIAL

10	CS(OS)-625/2019	UPPAL HOUSING PRIVATE LIMITED V/s SAROJ KUMARI GUPTA & ANR.	DHEERAJ GUPTA, HETU ARORA SETHI, FILED IN COMPLIANCE OF ORDER DT. 6/9/2019 IN CS (OS) 2104/2013 BY THE HONBLE HIGH COURT, TRANSFERRED LCR NO. CS 56747/2016 FROM THE COURT OF SH. R L MEENA, ADJ-02, PATIALA HOUSE COURTS, NEW DELHI.	
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FOR EVIDENCE

11	CS(COMM)-589/2019 I.A. 14763/2019 I.A. 38206/2024 I.A. 4991/2025	TATA STEEL LIMITED V/s GLOBUS REALINFRA PRIVATE LIMITED & ORS.	RISHI AGARWALA, RISHI AGRAWALA, GOPAL DAS BHAWAN, P&A LAW OFFICES, AGARWAL LAW ASSOCIATES	
12	CS(OS)-1457/2011 I.A. 19937/2014	OM PRAKASH AJMANI & ORS V/s YASHPAL & ORS	ALOK LAKHANPAL, KAPUR & CO, MOHIT CHAUDHARY, GURMEET SINGH, AJAY KAUSHIK, ASHISH AGGARWAL, SANJEEV SINGH & ASSOCIATES, MOHIT	AT 2:00 P.M.
13	CS(OS)-2042/2011 I.A. 13315/2011 I.A. 2487/2012 I.A. 5954/2012 I.A. 1676/2025 I.A. 1677/2025 I.A. 1678/2025	BIJAY MADAN V/s YOTEEN CAMERON & ORS	N.K.JAIN, J S LAMBA, RAHUL SINGH, BHAKTI VARDHAN SINGH, RAKESH KHANNA, SANJEEV	AT 12:30 P.M.

14.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

14	CS(OS)- 2429/2011	ANITA JAIN V/s SAROJ KUMARI JAIN & OTHERS	ANUSUYA SALWAN, ANUJ JAIN	
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**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-300/2018 I.A. 34498/2024	M/S HARI DASHAN SEVASHRAM PVT. LTD. V/s M/S PAUL SALES PVT. LTD.	SUNIL K MITTAL, KARAN KUMAR, SANJEEV MAHAJAN	
2	CS(COMM)-1142/2024 I.A. 48687/2024 I.A. 48688/2024 I.A. 48689/2024	DELHIVERY LIMITED V/s MR RAKESH ITALIYA PARTNER OF ONE DAY COURIER SERVICES & ANR.	NAMAN JOSHI	
3	CS(COMM)-256/2025	M/S ASHISH ENTERPRISES V/s VINISHMA TECHNOLOGIES PRIVATE LIMITED	PRATEEK YADAV	
4	CS(OS)-2848/2015 CC 35/2016 I.A. 3583/2025 I.A. 3876/2025 I.A. 3952/2025	SHRI SUSHIL KUMAR GOYAL & ANOTHER V/s SMT NEERA ANAND & OTHERS	JAG MOHAN DUTTA, D K SINGH, VAISH ASSOCIATES, JAIDEEP SINGH, RAMAN GANDHI, AMIT GOEL, SAPNA CHAUHAN, SAGAR PATHAK, SAMEER JAIN, AKSHAY SAPRA, SAGAR PATHAK	

5	CS(OS)-627/2018 WITH TEST.CAS. 58/2019	RAJESH KHULLAR AND ANR. V/s RAKESH KHULLAR AND ANR.	JASPREET SINGH RAI, RAGHAV ANAND, DIYA KAPUR	
6	TEST.CAS.-58/2019 I.A. 32491/2024	VARUN KHULLAR V/s STATE AND ORS.	RAGHAV ANAND, IN COMPLIANCE OF THE ORDER OF JOINT REGISTRAR JUDICIAL DATED 26/07/2019 AS ORDERED IN TR.P. C 73/19, LCR RECIEVED FORM THE COURT OF SH NIKHIL CHOPRA ADJ-02, SOUNTH SAKET COURTS HAVE PC NO 58130/12, VIGNESH RAJ	
7	CS(OS)-831/2024 I.A. 42454/2024	KAMLA & ORS. V/s NIRANJAN SHARMA & ORS.	RAJBIR SINGH	
8	CS(OS)-141/2025 I.A. 5723/2025	SATPAL V/s SACHIN TYAGI & ORS.	VED PAL RANA	
9	I.P.A.-10/2024 I.A. 44047/2024 I.A. 44048/2024 I.A. 44050/2024 I.A. 5760/2025	SMT. NEELAM BALI & ANR. V/s SMT. ASHA BALI & ORS.	ADITI GUPTA, TANUSHREE CHAKRABORTY	
10	I.P.A.-11/2024 I.A. 47349/2024 I.A. 47351/2024	SH SRIKANT CHOUDHARY V/s SH SATISH SOLANKI & ANR.	BHARAT BHUSHAN, VISHAL CHAUHAN	
11	TEST.CAS.- 19/2015(Disposed off case)	MISS RAJ ZUTSHI V/s STATE	JITENDRA KUMAR, YOGINDER HANDOO, GIRISH AGGARWAL	

12	TEST.CAS.-8/2025 I.A. 2043/2025 I.A. 6351/2025	VIYUNDER GUPTA & ANR. V/s STATE & ORS.	BRIJESH OBEROI, AMIT CHOUDHARY, ROHIT KHANNA, AMIT CHOUDHARY	
ADMISSION DENIAL				
13	CS(OS)-2357/2015 I.A. 16103/2015 I.A. 17207/2015	ASHOK SHARMA V/s VINOD SHARMA & ORS	SAKET SIKRI, SAMRAT NIGAM, ANURAG OJHA, PANKAJ SINHA, R K SACHDEVA, NINAD DOGRA, GAURAV KUMAR SINGH, ASHIM SHRIDHAR, MANISH SHARMA	
14	CS(OS)-431/2024 I.A. 30122/2024	SH GAURAV SHARMA V/s SH SUBHASH CHAND JAIN & ORS.	AKHIL SHARMA, PURNIMA MAHESHWARI, AKHIL SHARMA	
15	CS(OS)-997/2024 I.A. 48215/2024 I.A. 3520/2025 I.A. 3586/2025 I.A. 6828/2025 I.A. 6829/2025 I.A. 7211/2025 I.A. 7213/2025	TUSHAR GOEL & ORS. V/s ABHISHEK GOEL & ORS.	VINAM GUPTA, SHASHANK SHARMA, VINAM GUPTA	
FOR EVIDENCE				
16	CS(OS)-177/2018 I.A. 5343/2018	SMT. KIRAN MITTAL V/s SMT. KIRAN BALA SINGHAL & ORS	SANJEEV KUMAR, MUKESH M. GOEL	
17	CS(OS)-301/2018 I.A. 11570/2020	MS. KARISHMA VIRDI V/s EAST DELHI MUNICIPAL CORPORATION	SHIPRA SHUKLA, BEENASHAW NANDA SONI, ROHIT GANDHI, ROHIT GANDHI	

14.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

18	TEST.CAS.-4/2018 I.A. 550/2018 I.A. 47014/2024	SH. SUBHASH CHANDER V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR	SUMAN KAPOOR, RAJIV BAHL	
19	TEST.CAS.-40/2018 I.A. 14229/2023	SHASHI DEWAN V/s STATE OF NCT OF DELHI & ORS.	AMIT PRABHAT, AMIT PRABHAT DESHPANDE, ASHISH AGGARWAL, SHASHI DEWAN	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc6>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)- 677/2017(Disposed off case) CC 6/2022	ARUN AGGARWAL V/s MUKESH KUMAR	SULTAN SINGH KHATRI, VIVEK SINGH, VIVEK SINGH, FILED IN COMPLIANCE OF ORDER DT TENTH OF FEBRUARY TWO THOUSAND TWENTY TWO	
2	CS(OS)-115/2021 I.A. 2486/2021	LALIT MOHAN MADHAN V/s MR. ASHOK DANG & ORS.	ARUN KUMAR BATTI, VARUN KAPUR, PIYUSH KAUSHIK, PIYUSH KAUSHIK	
3	TEST.CAS.-100/2021 I.A. 12998/2022 WITH TEST.CAS. 76/2022	SHRI RANJAN CHOPRA V/s STATE OTHERS	AKASH SACHAN, DINESH KUMAR MONGA, GOUTHAM SHIVSHANKAR, RAKESH KUMAR, AKASH SACHAN	
4	TEST.CAS.-76/2022 I.A. 14105/2022 I.A. 31534/2024	K. L. SHARMA V/s STATE & ORS.	AJAY BAHL	
FOR EVIDENCE				
5	CS(COMM)-120/2021	NEW ERA ENTERPRISES V/s SENBO	SANKAR N SINHA, SUBHASISH BHOWMICK,	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

		ENGINEERING LTD & ORS	ALOE KUMAR, R SHARMA, ANKIT MEHTA, KARTICKAY MATHUR, RAKESH MALHOTRA	
6	CS(OS)-296/2017 I.A. 5363/2023	MRS. RAMEENA BIR V/s MRS. MONICA PAL & ANR	ANUBHAV TYAGI, S K MISHRA, ADITI GUPTA, MOHIT CHAUDHARY, MANISH SHARMA	AT 2:00 P.M.

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	LA.APP.-30/2023 CM APPL. 9116/2023 CM APPL. 14931/2024 WITH LA.APP. 197/2022 LA.APP. 58/2023 LA.APP. 37/2023 LA.APP. 87/2023 LA.APP. 94/2023	DELHI METRO RAIL CORPORATION LTD V/s MS MONIKA GUPTA & ANR.	TARUN JOHRI, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: TARUN JOHRI(JOHR167@YAHOO.COM)(9810013352)(PETITIONER) PATIL PRANJAL(DMSHAHDARA.DELHI@NIC.IN)()(RESPONDENT) MOHD REHAN RAZA(ADMSHAHDARA.DELHI@NIC.IN)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) NEADM(NEADM@NIC.IN)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) SURABHI GUHA(SURABHIGUHA15@GMAIL.COM)()(RESPONDENT) TARUN JOHRI(JOHR167@YAHOO.COM)(9810013352)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT)		
2	LA.APP.-62/2023 CM APPL. 13599/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION V/s SH. HEMCHAND AGGARWAL (DECEASED) THROUGH ITS LRS. & ANR.	ADARSH TRIPATHI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: ADARSH TRIPATHI(ADARSHT912003@GMAIL.COM)(9090416535)(PETITIONER) DELHI METRO RAIL CORPORATION LTD(SVKUTEDMRC@GMAIL.COM)()(PETITIONER) DCNE(DCNE@NIC.IN)()(RESPONDENT) UNION OF INDIA (UO1DHC@GMAIL.COM)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		

14.04.2025

Advance List

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

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or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 16760/2025 CM APPL. 16761/2025 In W.P.(C)-3681/2017	MOHAMMAD SHAKEEL V/s MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND ANR	MOHAMMAD SAJID	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-1122/2019	RAJU V/s DELHI POLICE PUBLIC SCHOOL & ANR	YUDHVIR SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: YUDHVIR SINGH CHAUHAN()(9810153709)(PETITIONER)		
3	W.P.(C)-9331/2019	BALDEV RAJ PAHWA V/s UNION OF INDIA AND ANR.	SATYAVAN KUDALWAL, AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SATYAVAN KUDALWAL()(9811580002)(PETITIONER)		
4	W.P.(C)-7326/2021 CM APPL. 23070/2021 CM APPL. 34982/2021 CM APPL. 18503/2022 CM APPL. 44325/2023 CM APPL. 54870/2023 WITH W.P.(C) 7519/2019 W.P.(C) 7560/2019	SHRI RAM KISHAN V/s DELHI DEVELOPMENT AUTHORITY & ANR.	ATUL KUMAR SHARMA, NARENDER BHANDARI, SULTAN CHOUDHARY, AWANTIKA MANOHAR	
		OTHER DETAILS OF ADVOCATES: ATULSHARMA(ATUL.1273@GMAIL.COM)(9868243224)(PETITIONER) SULTAN CHAUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) THE STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) DELHI DEVELOPMENT AUTHORITY (DDACHAMBERHC@GMAIL.COM)(9953416827)(PETITIONER) THE STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) THE STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) DELHI DEVELOPMENT AUTHORITY (DDACHAMBERSHC@GMAIL.COM)(9953416827)(PETITIONER)		

		DELHI DEVELOPMENT AUTHORITY (DDACHAMBERHC@GMAIL.COM)(9953416827)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) SANOTSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) C.S. BHANDARI(CSBHANDARIADVHC@GMAIL.COM)(8860346364)(PETITIONER) SULTAN(ADVSULTAN7777@GMAIL.COM)()(RESPONDENT) PRATINIDHI LAW OFFICES(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MANIKA (MANIKA_PANDEY@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MANIKA(MANIKA_PANDEY@YAHOO.CO.IN)()(RESPONDENT) AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(PETITIONER)		
5	W.P.(C)-7519/2021 CM APPL. 23603/2021	SHRI RAM KISHAN V/s DELHI DEVELOPMENT AUTHORITY & ORS.	ATUL KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) ATULSHARMA(ATUL.1273@GMAIL.COM)(9868243224)(PETITIONER) THE STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) GAON SABHA CHILLA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) DELHI DEVELOPMENT AUTHORITY (DDACHAMBERHC@GMAIL.COM)(9953416827)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(9953416827)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
6	W.P.(C)-7560/2021 CM APPL. 23671/2021 CM APPL. 29571/2022	SHRI RAM KISHAN V/s DELHI DEVELOPMENT AUTHORITY & ANR.	ATUL KUMAR SHARMA, SULTAN CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: ATULSHARMA(ATUL.1273@GMAIL.COM)(9868243224)(PETITIONER) SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) DELHI DEVELOPMENT AUTHORITY (DDACHAMBERHC@GMAIL.COM)(9953416827)(PETITIONER) THE STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) SANOTSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
7	W.P.(C)-1765/2023 CM APPL. 6730/2023 CM APPL. 57027/2023	M/S METRO PLUS LIFE STYLE V/s SH. PRABHAT KUMAR	VISHNU SHARMA, ANKIT DWIVEDI, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: VISHNU SHARMA (ADVOCATEVISHNU@YAHOO.IN)(9873181685)(PETITIONER) PRABHAT KUMAR ()(9810946948)(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) VISHNU(ADVOCATEVISHNU@GMAIL.COM)()(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(RESPONDENT)		
8	W.P.(C)-11039/2023 CM APPL. 42809/2023	M/S INTERNATIONAL POLYTECHNIC FOR WOMEN & ANR. V/s EMPLOYEES PROVIDENT FUND ORGANISATION & ANR.	AMITABH CHATURVEDI, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES:		

		VIBHA SHARMA(ANKITMONGA.MNY@GMAIL.COM)(9818259354)(PETITIONER) SYED SAAIRA BANU()(9717477868)(RESPONDENT) RAJESH (RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT) EMPLOYEES PROVIDENT FUND ORGANISATION(CPFC@EPFINDIA.GOV.IN.)(9717477868)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)	
9	W.P.(C)-11727/2023	M/S KJP AND ASSOCIATES V/s DEPUTY.ASSTT.COMMISSIONER OF INCOME TAX	SANTANU KANUNGO
		OTHER DETAILS OF ADVOCATES: SANTANU KANUNGO AND SANJAY ROHILLA(SANTANUKANUGOADV@GMAIL.COM)(9810688245)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
10	W.P.(C)-12000/2023	SANTOSH KUMAR V/s UNION OF INDIA & ORS	ABHAY KUMAR BHARGAVA
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(23382163)(RESPONDENT)	
11	W.P.(C)-12734/2023 CM APPL. 50226/2023	POWER GRID CORPORATION OF INDIA V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 19(1), DELHI & ORS.	VED KUMAR JAIN
		OTHER DETAILS OF ADVOCATES: VJA LEGAL(ANIMESH@VJALEGAL.COM)(7327094333)(PETITIONER) INCOMETAX(DELHI.DCIT19.1@INCOMETAX.GOV.IN.)(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN.)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(RESPONDENT)	
12	W.P.(C)-13898/2023 CM APPL. 54929/2023	EX. SEP. SANDEEP KUMAR V/s UNION OF INDIA & ORS.	JITENDER KUMAR
		OTHER DETAILS OF ADVOCATES: ANUJ SAINI(ADVOCATEANUJSAINI90@GMAIL.COM)(9911175304)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(RESPONDENT)	
13	W.P.(C)-14151/2023	SHRI RAMESH CHAND SHARMA V/s LAXMI FREIGHT CARRIERS PVT. LTD	GURBIR SINGH CHARYA, PARIKSHIT MAHIPAL
		OTHER DETAILS OF ADVOCATES: PARIKSHIT MAHIPAL(PMAHIPAL09@GMAIL.COM)(9868873986)(PETITIONER)	
14	W.P.(C)-14159/2023	KAMAL V/s EMPLOYEES PROVIDENT FUND ORGANIZATION & ANR.	MUMTAZ AHMAD
		OTHER DETAILS OF ADVOCATES: MUMTAZ AHMAD (MUMTAAZ512@GMAIL.COM)(PETITIONER) CPFC(CPFC@EPFINDIA.GOV.IN.)(RESPONDENT) RAJESH(RAJESH.LAWS@GMAIL.COM)(RESPONDENT)	
15	W.P.(C)-14272/2023	REM KEDAR NEGI V/s UNION OF INDIA & ORS.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES:	
16	W.P.(C)-15174/2023 CM APPL. 60672/2023 CM APPL. 63325/2024	RAKESH GUPTA AND ANR V/s REGISTRAR OF COOPERATIVE SOCIETIES AND ORS	SANDEEP KUMAR, ANKIT SETHI, VINEET KUMAR, K. C. AGARWAL
		OTHER DETAILS OF ADVOCATES: AJAY SHUKLA(AJAYANKITASSOCIATES@GMAIL.COM)(9810155483)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VINEET KUMAR(VINEET.KUMAR@KKLAWCHAMBERS.COM)(7289010001)(RESPONDENT) K. C. AGARWAL(KCAGGARWAL@GMAIL.COM , ADVKCA@GMAIL.COM)(8383818010)(RESPONDENT)	

17	W.P.(C)-371/2024	MRS. RAVITA SINGH V/s GITARATTAN GLOBAL SCHOOL & ANR.	KUMAR UTKARSH, AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) GITARATTAN GLOBAL SCHOOL(INFO@GITARATTAN.COM, DIREDU@NIC.IN)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(RESPONDENT)		
18	W.P.(C)-3506/2024	NARESH KUMAR V/s GOVT. OF NCT OF DELHI & ORS.	YOGENDRA KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: YUDHVIR SINGH CHAUHAN AND YOGENDRA KUMAR VERMA(VERMA.YOGENDRA160@GMAIL.COM)(9015236915)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
19	W.P.(C)-3541/2024	AJAY KUMAR V/s GOVT. OF NCT OF DELHI & ORS.	YOGENDRA KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: YUDHVIR SINGH CHAUHAN(VERMA.YOGENDRA160@GMAIL.COM)(9015236915)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT)		
20	W.P.(C)-8015/2024 CM APPL. 32978/2024	MS WALAITI RAM ASHOK KUMAR V/s ADDITIONAL COMMISSIONER CGST DELHI NORTH & ANR.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA()(9810371417)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
21	W.P.(C)-8298/2024 CM APPL. 34054/2024	NIRAJ KUMAR AND ORS V/s UNION OF INDIA AND ORS	PRIYANSHU UPADHYAY	
		OTHER DETAILS OF ADVOCATES: PRIYANSHU UPADHYAY,VIRAAT TRIPATHI()(9667668919)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
22	W.P.(C)-8340/2024 CM APPL. 34125/2024	RUPESH KUMAR AND ORS V/s UNION OF INDIA AND ORS	PRIYANSHU UPADHYAY	
		OTHER DETAILS OF ADVOCATES: PRIYANSHU UPADHYAY AND VIRAAT TRIPATHI()(9667668919)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
23	W.P.(C)-10353/2024 CM APPL. 42518/2024 CM APPL. 42519/2024	DIC INDIA LIMITED V/s GOVERNMANET OF NCT OF DELHI & ANR.	SIDDHARTH DIAS	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH DIAS(SIDDHARTHDIAS@GMAIL.COM)(9810626743)(PETITIONER) SH. UDAY CHAUDHARY(RAJIVAGL@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
24	W.P.(C)-10519/2024 CM APPL. 43235/2024	DIC INDIA LIMITED V/s GOVERNMANET OF NCT OF DELHI & ANR.	SIDDHARTH DIAS	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH DIAS(SIDDHARTHDIAS@GMAIL.COM)(9810626743)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		GNCTD (STANDINGCOUNSELGNCTD@GMAIL.COM, RAJIVAGL@YAHOO.COM)(9560519345)(RESPONDENT)	
25	CM APPL. 19594/2025 In W.P.(C)-1857/2025	SMT. KANTA MALIK V/s DISTRICT MAGISTRATE & ORS.	SULTAN SINGH KHATRI
		OTHER DETAILS OF ADVOCATES: S.S. KHATRI & D.V. KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) S S KHATRI AND D V KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
26	W.P.(C)-2173/2025 CM APPL. 10275/2025	GAURAV GUPTA PROP OF EXIM INCORPORATION V/s ADDITIONAL COMMISSIONER CENTRAL GST DELHI NORTH & ORS.	RUCHIR BHATIA
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810082677)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(0)(RESPONDENT)	

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 39719/2023 CM APPL. 39720/2023 In LA.APP.-2/2013 WITH LA.APP. 3/2013	OM PRAKASH & ORS. V/s UNION OF INDIA & ANR	INDER SINGH, RAHUL CHOUDHARY, ARUN BIRBAL	
		OTHER DETAILS OF ADVOCATES: INDER SINGH()(9811012192)(PETITIONER) INDER SINGH()(9811012192)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SK PATHAK(SKPATHAKSC@GMAIL.COM)()(RESPONDENT)		
2	RFA-468/2024	JAI PARKASH V/s RANI	RAJESH BHATIA, RAJENDRA KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJENDRA KUMAR TIWARI(RAJENDRAKUMARTIWARI2005@GMAIL.COM)(9868042492)(RESPONDENT)		
3	RFA(OS)-25/2013	MOHD. IQBAL & ORS. V/s NAJMA & ORS.	ALY MIRZA, VIVEK SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		

14.04.2025

Advance List

4	RFA(OS)(COMM)-2/2020 CM APPL. 1384/2020 CM APPL. 6884/2020 CM APPL. 6931/2020 CM APPL. 38477/2024	TAJINDER SINGH GUJRAL V/s GURCHARAN SINGH CHAWLA	ALOK KUMAR, AMIT KUMAR, TANYA HARNAL	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR()(9899429611)(PETITIONER) ALOK KUMAR()(9899429611)(PETITIONER) MANISHA A NARAIN(COGNIZALEGAL@GMAIL.COM)(9582883432)(PETITIONER) RAJESH HARNAL(HARNALRAJESH@GMAIL.COM)(0)(RESPONDENT) ALOK KUMAR()(9899429611)(PETITIONER) TANYA HARNAL(TANYAHARNAL17@GMAIL.COM)(9999897084)(RESPONDENT)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CEAC-2/2025 CM APPL. 3921/2025	THE COMMISSIONER OF CENTRAL TAX, CGST DELHI SOUTH V/s THE INDURE (P) LIMITED	SHUBHAM TYAGI	
		OTHER DETAILS OF ADVOCATES: SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)(9650049869)(PETITIONER) INDURE(INFO@INDURE.COM)(0)(RESPONDENT)		
2	CRL.A.-585/2023	ROOPCHAND V/s PAWAN KUMAR & ORS.	SHUBHAM GUPTA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM GUPTA(SHUBHAMGUPTAADVOCATE@GMAIL.COM)(9953139325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (GOVIND PURI-389/2014)
3	CRL.M.C.-187/2025 CRL.M.A. 1005/2025 CRL.M.A. 1006/2025	CHIRAG & ORS. V/s THE STATE (G.N.C.T OF DELHI) & ANR.	VISHNU SHARMA, VISHNU SHARMA, MONIKA	
		OTHER DETAILS OF ADVOCATES: VISHNU SHARMA (THEVAKEELBOTHERS@GMAIL.COM)(8447699810)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHNU SHARMA(ADVOCATEVISHNU@YAHOO.IN)(9873181685)(RESPONDENT) MONIKA (LAWSKNOWS@GMAIL.COM)(9711661555)(RESPONDENT)		P.S.-FIR NO. : (DABRI-40/2021)
4	CRL.M.C.-188/2025 CRL.M.A. 1007/2025 CRL.M.A. 1008/2025	KULDEEP AND ANR V/s STATE NCT OF DELHI AND ANR.	BHARAT KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (HARSH VIHAR-357/2016) CRL.M.C. 1970/2025 FILED BY RAM

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Advance List

				PRASHAD AND ORS (D. OF HEARING : 2025-07-31) P.S.-FIR NO. :(HARSH VIHAR- 357/2016)
5	CRL.M.C.-189/2025 CRL.M.A. 1027/2025	SH. MOHIT SHARMA V/s STATE OF NCT OF DELHI THROUGH S.H.O. P.S. WELCOME, NORTH-EAST DISTRICT, DELHI. & ANR.	SIDHANT DHINGRA	
		OTHER DETAILS OF ADVOCATES: SIDHANT DHINGRA(SIDHANTDHINGRA@ADVOCATESIDHANTDHINGPRA.COM)(9650677902)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WELCOME COLONY- 413/2019) BAIL APPLN. 2702/2019 FILED BY MOHIT SHARMA (DISPOSED ON : 2019-12-05) W.P.(CRL) 114/2025 FILED BY SH. MOHIT SHARMA AND ANR. (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(WELCOME COLONY- 413/2019)
6	FAO-132/2023	DELHI TRANSPORT CORPORATION V/s BHARAT RUBBERS INDUSTRIES	MANISHA SINGH	
		OTHER DETAILS OF ADVOCATES: MANISHA SINGH(MANISHA.SINGH1211@GMAIL.COM)(9167255410)(PETITIONER)		
7	CM APPL. 28386/2022 In MAC.APP.- 478/2013	THE NEW INDIA ASSURANCE CO LTD V/s SHRI PAWAN KUMAR & ORS	SHOUMIK MAZUMDAR, AJAY JAIN, ASHU JAIN	
		OTHER DETAILS OF ADVOCATES: AJAY JAIN (ADV.ASHU74@GMAIL.COM)(9811044192)(RESPONDENT)		
8	MAC.APP.-76/2016 WITH MAC.APP. 78/2016 MAC.APP. 80/2016	JAI PRAKASH SHARMA V/s GURMEET SINGH & ORS (ICICI LOMBARD GENERAL INSURANCE CO LTD)	SAMEER NANDWANI, NAVNEET KUMAR	
		OTHER DETAILS OF ADVOCATES:		
9	MAC.APP.-78/2016	JAI PRAKASH SHARMA V/s RAJEEV & ORS (ICICI LOMBARD GENERAL INSURANCE CO LTD)	SAMEER NANDWANI, NAVNEET KUMAR	
		OTHER DETAILS OF ADVOCATES:		
10	MAC.APP.-80/2016	JAI PRAKASH SHARMA V/s RAVINDER KUMAR TYAGI & ORS (ICICI LOMBARD GENERAL INSURANCE CO LTD)	SAMEER NANDWANI, NAVNEET KUMAR, SANDEEP TYAGI	
		OTHER DETAILS OF ADVOCATES:		
11	MAC.APP.-77/2016 CM APPL. 2830/2016	JAI PRAKASH SHARMA V/s MAMTA & ORS (ICICI LOMBARD GENERAL INSURANCE CO LTD)	SAMEER NANDWANI, NAVNEET KUMAR, SANDEEP TYAGI	

		OTHER DETAILS OF ADVOCATES:		
12	MAC.APP.-120/2016 WITH MAC.APP. 125/2016 MAC.APP. 127/2016	RAJEEV V/s SHEETAL SINGH & ORS (ICICI LOMBARD GENERAL INS CO LTD)	SAMEER CHANDRA & SANDEEP TYAGI	
		OTHER DETAILS OF ADVOCATES:		
13	MAC.APP.-125/2016 CM APPL. 4173/2016	RAVINDER KUMAR TYAGI V/s SHEETAL SINGH & ORS (ICICI LOMBARD GENERAL INS CO LTD)	SAMEER CHANDRA, SANDEEP TYAGI	
		OTHER DETAILS OF ADVOCATES:		
14	MAC.APP.-127/2016	GURMEET SINGH V/s SHEETAL SINGH & ORS (ICICI LOMBARD GENERAL INS CO LTD)	SAMEER CHANDRA, SANDEEP TYAGI	
		OTHER DETAILS OF ADVOCATES:		
15	MAC.APP.-779/2019 CM APPL. 40770/2019	UNITED INDIA INSURANCE CO LTD V/s DEVENDRI RATHI & ORS	PANKAJ SETH, S K SINHA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH()(9811912254)(PETITIONER)		
16	MAC.APP.-955/2019 CM APPL. 54042/2019 CM APPL. 10090/2020	NATIONAL INSURANCE CO LTD V/s MAYA DEVI & ORS	D K SHARMA	
		OTHER DETAILS OF ADVOCATES: D K SHARMA()(9312213589)(PETITIONER) D K SHARMA()(931222135)(PETITIONER)		
17	MAC.APP.-10/2022 CM APPL. 2014/2022	NATIONAL INSURANCE CO. LTD V/s SHRI SANJAY GUPTA & ORS.	ATTIN SHANKAR RASTOGI	
		OTHER DETAILS OF ADVOCATES: ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(PETITIONER)		
18	MAC.APP.-334/2022 CM APPL. 46222/2022	NATIONAL INSURANCE COMPANY LIMITED V/s JAGDEEP SINGH (INJURED) & ORS.	AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH (SINGHA21@GMAIL.COM)(9958540003)(PETITIONER) R()(9213121222)(RESPONDENT)		
19	MAC.APP.-408/2022 CM APPL. 9870/2025	THE ORIENTAL INSURANCE COMPANY LTD V/s HIRDESH KUMAR AND ORS	JAI PRAKASH NARAYAN SHAHI	
		OTHER DETAILS OF ADVOCATES: J P N SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) ARUN SHARMA (ARUNSHARMAADV2013@GMAIL.COM)()(RESPONDENT) J P N SHAHI AND ASSOCIATES(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER)		
20	MAC.APP.-45/2023 CM APPL. 6351/2025 CM APPL. 6352/2025 CM APPL. 6454/2025	NARAYAN SAHU V/s RAJA & ORS.	BHAJAN LAL KHURANA, BHAJAN LAL KHURANA	
		OTHER DETAILS OF ADVOCATES: RUDRAKSH KAUSHIK(RUDRAKSHKAUSHIK072@GMAIL.COM)()(PETITIONER) NANDWANI(APEXLAW@HOTMAIL.COM)()(RESPONDENT)		
21	MAC.APP.-346/2024	MAHAVIR SINGH & ORS. V/s ORIENTAL INSURANCE COMPANY LIMITED & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES:		
22	RC.REV.-114/2017 CM APPL. 9094/2017 CM APPL. 40415/2017	DARSHAN SINGH V/s SALEHA KHATOON & ORS	N S VASISHT, VISHAL SINGH, SALIM MUTAKIF	

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	CM APPL. 10935/2023			
		OTHER DETAILS OF ADVOCATES: M SALIM(SALIM_ADV@HOTMAIL.COM)(9811195036)(RESPONDENT) SALIM MUTAKIF (SALIM_ADV@HOTMAIL.COM)(9811195036)(PETITIONER)		
23	RC.REV.-240/2020	HARISH KUMAR SETHI V/s SUBHASH GULATI	NEERAJ YADAV	
		OTHER DETAILS OF ADVOCATES: NEERAJYADAV(NEERAJYADAVLAW@GMAIL.COM)(9899426760)(PETITIONER) NEERAJ YADAV, SIDHARTH ARORA & ADITI SHARMA(NEERAJYADAVLAW@GMAIL.COM)()(PETITIONER) KUNAL(KUNALMADANANDASSOCIATES@GMAIL.COM)()(RESPONDENT)		
24	RC.REV.-15/2024 CM APPL. 2073/2024 CM APPL. 2074/2024 CM APPL. 20042/2025	LAXMI TYAGI V/s SUNITA GOEL	SIDDHANT NATH	
		OTHER DETAILS OF ADVOCATES: SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(PETITIONER) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(0)(PETITIONER) SC SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(0)(RESPONDENT)		
25	CM APPL. 18840/2023 In RSA-290/2014	ISLAMUDDIN & ANR V/s RIASAT ALI & ORS	SATISH SHARMA, NIZAMI & ASSOCIATES, SYED SAAD NIZAMI, S H NIZAMI, R K SHUKLA, RAJENDRA KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: NIZAMI & ASSOCIATES()(9891950340)(PETITIONER) NIZAMI & ASSOCIATES(ADVOCATENIZAMI@GMAIL.COM)(9891950340)(PETITIONER) RAJENDRA KUMAR SHUKLA(RAJENDRA.KUMARSHUKLA777@GMAIL.COM)(9250746530)(RESPONDENT)		
26	W.P.(CRL)-114/2025 CRL.M.A. 1009/2025	SH. MOHIT SHARMA AND ANR. V/s STATE OF NCT OF DELHI & ANR	SIDHANT DHINGRA	
		OTHER DETAILS OF ADVOCATES: SIDHANT DHINGRA(SIDHANTDHINGRA@ADVOCATESIDHANTDHINGPRA.COM)(9650677902)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WELCOME COLONY- 413/2019) BAIL APPLN. 2702/2019 FILED BY MOHIT SHARMA (DISPOSED ON : 2019-12-05) CRL.M.C. 189/2025 FILED BY SH. MOHIT SHARMA (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(WELCOME COLONY- 413/2019)

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**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CRL.M.C.-326/2025 CRL.M.A. 1630/2025	ASHOK SHARMA @ SUNIL SHARMA AND ANR V/s STATE OF NCT OF DELHI AND ANR	YASHASWI SK CHOCKSEY, MUKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: YASHASWI(ADV.YASHSKC@GMAIL.COM)(9999709988)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUKESH KUMAR(ADVOCATEMUKESH03@GMAIL.COM)(9015109285)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-209/2017)
2	CRL.M.C.-536/2025 CRL.M.A. 2613/2025	KAMLESH SHAH V/s STATE OF N.C.T. OF DELHI & ANR.	DEEPAK KUMAR	
		OTHER DETAILS OF ADVOCATES: ANKIT TYAGI (LEGALPROCEDUREB85@GMAIL.COM)(9555688203)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION NORTH-51/2024)
3	CRL.M.C.-1022/2025 CRL.M.A. 4657/2025	UDAY SONTALIA & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VIPUL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MANOJ CHOUDHARY(ADVVIPULCHAUDHARY@GMAIL.COM)(8700615101)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHITTRANJAN PARK-238/2020) P.S.-FIR NO. :(CHITTRANJAN PARK-238/2020)
4	CRL.M.C.-1581/2025 CRL.M.A. 7152/2025 CRL.M.A. 8156/2025	NAFEES AHMAD V/s STATE NCT OF DELHI & ANR.	SHRIKANT	
		OTHER DETAILS OF ADVOCATES: LAKSHAY (KLAD.CO.LAW@GMAIL.COM)(8700572099)(PETITIONER) KLAD (KLAD.CO.LAW@GMAIL.COM)(8700572099)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KLAD & CO(KLAD.CO.LAW@GMAIL.COM)(8700572099)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-1102/2018) CRL.M.C. 1606/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-07-24) CRL.M.C. 1607/2025 FILED BY NAFEES

				AHMAD (D. OF HEARING : 2025-07-24) P.S.-FIR NO. : (MANGOLPURI-1102/2018)
5	CRL.M.C.-1606/2025 CRL.M.A. 7293/2025 CRL.M.A. 7899/2025	NAFEES AHMAD V/s STATE OF NCT OF DELHI & ANR.	SHRIKANT	
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHRIKANT MEHRA(ADVSHRIKANTMEHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANGOLPURI-1102/2018) CRL.M.C. 1581/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-04-14) CRL.M.C. 1607/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-07-24) P.S.-FIR NO. : (MANGOLPURI-1102/2018)
6	CRL.M.C.-1607/2025 CRL.M.A. 7294/2025 CRL.M.A. 7902/2025	NAFEES AHMAD V/s STATE OF NCT OF DELHI & ANR.	SHRIKANT	
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHRIKANT MEHRA(ADVSHRIKANTMEHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANGOLPURI-1102/2018) CRL.M.C. 1581/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-04-14) CRL.M.C. 1606/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-07-24) P.S.-FIR NO. : (MANGOLPURI-1102/2018)
7	CRL.M.C.-1907/2025 CRL.M.A. 8600/2025	RAVINDER KUMAR & ANR. V/s STATE OF NCT OF DELHI & ORS.	SAKSHI	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOUDHARY(DHSASSOCIATES9@GMAIL.COM)(9953225074)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (SULTAN PURI-107/2018)

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8	CRL.M.C.-1940/2025	CHARVI JAIN & ANR. V/s STATE NCT OF DELHI AND ANR	ANIKET PAWAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR- 591/2024) BAIL APPLN. 4795/2024 FILED BY BHAVYA JAIN (DISPOSED ON : 2025-03-11) BAIL APPLN. 574/2025 FILED BY CHARVI JAIN (DISPOSED ON : 2025-03-11) P.S.-FIR NO. :(NEW ASHOK NAGAR- 591/2024)
9	W.P.(CRL)-800/2025	MOHD MOBIN & ORS. V/s STATE (NCT OF DELHI) & ANR.	MALLIKA CHADHA	
		OTHER DETAILS OF ADVOCATES: PRATEEK BHALLA (MALLIKA.CHADHA0411@GMAIL.COM)(9958477909)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR- 791/2024)
